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No. 34] NEW DELHI, SATURDAY, AUGUST 23—AUGUST 29, 2025 (BHADRA 1, 1947)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
(Separate paging is given to this Part in order that it may be filed as a separate compilation)

भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]
[Advertisements and Notices issued by Private Individuals and Private Bodies]

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BY ORDER
Controller of Publication

CHANGE OF NAME

I hitherto known as ANSH SHARMA S/o Late NITISH SHARMA, R/o House No.-57, 3rd Floor, Hari Nagar Ashram, New Delhi-110014, have changed my name and shall hereafter be known as ANSH ADITYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANSH SHARMA
[Signature (in existing old name)]

I hitherto known as UJJWAL alias VARUN BANSAL S/o KIRAN PAL, R/o House Number 233, Chirauri, PO Chirori, Distt. Ghaziabad, Uttar Pradesh-201102, have changed my name and shall hereafter be known as VARUN BANSAL.

It is certified that I have complied with other legal requirements in this connection.

UJJWAL alias VARUN BANSAL
[Signature (in existing old name)]

I, ALOK KUMAR S/o SURENDRA SINGH, R/o H.No. 832, Village Palri P.O. Palri, Tehsil Budhana, Distt. Muzaffarnagar, Uttar Pradesh-251318, have changed the name of my minor daughter AANIYA SAINI, aged 14 years and she shall hereafter be known as AANYA SAINI.

It is certified that I have complied with other legal requirements in this connection.

ALOK KUMAR
[Signature of Guardian]

I hitherto known as VINAY KUMAR S/o MANIRAM, R/o Rutvanganrhi Hathras, Uttar Pradesh-204213, have changed my name and shall hereafter be known as VISHVA PRAKASH.

It is certified that I have complied with other legal requirements in this connection.

VINAY KUMAR
[Signature (in existing old name)]

I hitherto known as NOORULAIN S/o NAWEEN AHMAD, R/o Mawai, PO Mawai, Distt. Faizabad, Uttar Pradesh-225406, have changed my name and shall hereafter be known as MUHAMMAD RAZA.

It is certified that I have complied with other legal requirements in this connection.

NOORULAIN
[Signature (in existing old name)]

I, MAMTA DEVI W/o SANJAY SINGH, R/o Ward No. 04, Buhana, Jhunjhunu, Rajasthan-333502, have changed the name of my minor daughter namely DIVYA aged 14 years and she shall hereafter be known as DIVYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MAMTA DEVI
[Signature of Guardian]

I hitherto known as PRAMOD YADAV alias MONU KUMAR YADAV S/o Shri LALA RAM YADAV, R/o Village Chatarpura, PO Chatarpura, Distt. Alwar, Rajasthan-301024, have changed my name and shall hereafter be known as PRAMOD YADAV.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD YADAV alias MONU KUMAR YADAV
[Signature (in existing old name)]

I hitherto known as VARSHA SAXENA wife of Sh. AVADHESH SAXENA, residing at Flat No. 26, Prashant Apartment, Plot No.- 41, Balco Market, Patparganj, I. P. Extension, East Delhi, Delhi-110092, have changed my name and shall hereafter be known as VARSHHA SAXSENA.

It is certified that I have complied with other legal requirements in this connection.

VARSHA SAXENA
[Signature (in existing old name)]

I hitherto known as S. AADITYA S/o A. SANTHANA KRISHNAN, employed as Personal Assistant, in the Ministry of External Affairs, Govt. of India, residing at 197, Subhash Khand, Giri Nagar, Kalkaji, New Delhi-110019, have changed my name and shall hereafter be known as AADITYA SANTHANA KRISHNAN.

It is certified that I have complied with other legal requirements in this connection.

S. AADITYA
[Signature (in existing old name)]

I hitherto known as BASANTI DEVI W/o JAGDEESH PRASAD, R/o 11, Gali No.-13, Sangam Vihar, Loni Dehat, Ghaziabad, Uttar Pradesh-201102, have changed my name and shall hereafter be known as SUMAN DEVI.

It is certified that I have complied with other legal requirements in this connection.

BASANTI DEVI
[Signature (in existing old name)]

I hitherto known as CHANCHAL TIWARI S/o SANDESH TIWARI, R/o House No.-75B, Village Meethapur, Badarpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as SURYA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

CHANCHAL TIWARI
[Signature (in existing old name)]

I hitherto known as POOJA ASHDEV RAY D/o ASHDEV MAHENDRA RAY, R/o House No.-G, 7/3, Sector-16, Rohini PO Rohini Sector-7, Distt. North West Delhi-110085, have changed my name and shall hereafter be known as RAY POOJA ASHDEV.

It is certified that I have complied with other legal requirements in this connection.

POOJA ASHDEV RAY
[Signature (in existing old name)]

I, MAMTA DEVI W/o SANJAY SINGH, R/o Ward No. 04, Buhana, Jhunjhunu, Rajasthan-333502, have changed the name of my minor son namely SUBHAM aged 14 years and he shall hereafter be known as SUBHAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

MAMTA DEVI
[Signature of Guardian]

I, MANJU DEVI W/o JAY SINGH, R/o Kishanpur Chhoi, Nainital, Chhoi Uttarakhand-244715, have changed the name of my minor son VSBHAW BISHT aged 6 years and he shall hereafter be known as VAIBHAV BISHT.

It is certified that I have complied with other legal requirements in this connection.

MANJU DEVI
[Signature of Guardian]

I hitherto known as DEEPAK DEVI W/o SATISH, R/o E-23, Gali No.-10, Jyoti Colony, VTC Shahdara, PO Shahdara, District Shahdara, State Delhi-110032, have changed my name and shall hereafter be known as DEEPA.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK DEVI
[Signature (in existing old name)]

I hitherto known as PARDESHI KUMAR S/o BAISHAKHI MANJHI, R/o Vill. Darhishir, PO Bannubagicha, Bannu Bagicha, Lakhisarai, Bihar-811310, have changed my name and shall hereafter be known as VIKASH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PARDESHI KUMAR
[Signature (in existing old name)]

I hitherto known as HIMANSHU S/o SANTOSH KUMAR SINGH, R/o Chitta Kheda, Jogapur, Raebaerli, Jogapur Barigaon, PO Jogapur, Dist. Rae Bareli, Uttar Pradesh-229211, have changed my name and shall hereafter be known as HIMESH PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU
[Signature (in existing old name)]

I hitherto known as RAGHVENDRA SINGH S/o JUGENDRA SINGH, R/o Nidhauri Road, Village Barthar, Etah, PO Etah, Dist. Etah, Uttar Pradesh-207001, have changed my name and shall hereafter be known as LOVE KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAGHVENDRA SINGH
[Signature (in existing old name)]

I, RADHA MEHTO W/o PAPPU KUMAR, R/o D-37, Prahlad Vihar, Road No.-4, Prehladpur Bangar, Samal Pur, Kanjhawala, Delhi-110042, have changed the name of my minor daughter SHAANYA KUMARI MAHATO, aged 5 years and she shall hereafter be known as ALAKANANDA MAHTO.

It is certified that I have complied with other legal requirements in this connection.

RADHA MEHTO
[Signature of Guardian]

I hitherto known as MAYANK KASHYAP S/o SHYAM SUNDAR, R/o Gram Bhanapur, VTC Bamta Pur Chillaur Sisala, PO Barwan Sub Dist. Sawayaipur, Distt. Hardoi, Uttar Pradesh-241401, have changed my name and shall hereafter be known as RAMTEERTH.

It is certified that I have complied with other legal requirements in this connection.

MAYANK KASHYAP
[Signature (in existing old name)]

I hitherto known as UTKARSH alias VIKAS KUMAR S/o DHARAM PAL SINGH, R/o Fateullahganj, Thakurdwara, Moradabad, Uttar Pradesh-244601, have changed my name and shall hereafter be known as VIKAS KUMAR.

It is certified that I have complied with other legal requirements in this connection.

UTKARSH alias VIKAS KUMAR
[Signature (in existing old name)]

I hitherto known as RANJIT S/o YASHVIR, R/o Kharagpur, Bacnthal Qutabpur, Etah, Uttar Pradesh-207125, have changed my name and shall hereafter be known as MOHIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RANJIT
[Signature (in existing old name)]

I, PANKAJ KUMAR RAI S/o PITAMBAR RAI, residing at Village Kamalpur, PO Pandaul, PS Pandaul, District Madhubani, Bihar-847234, have changed the name of my minor daughter RAKHI KUMARI aged 11 years and she shall hereafter be known as MADHAVI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ KUMAR RAI
[Signature of Guardian]

I hitherto known as UPPAL NEHA alias NEHA UPPAL D/o S K UPPAL, R/o 79/A Alkapuri Near Shakti Nagar, B. H. E. L. Bhopal, Madhya Pradesh-462024, have changed my name and shall hereafter be known as NEHA UPPAL.

It is certified that I have complied with other legal requirements in this connection.

UPPAL NEHA alias NEHA UPPAL
[Signature (in existing old name)]

I, VED PRAKASH SHARMA S/o SURAJ PRAKASH SHARMA, R/o C-51, Sanjay Encalve, Uttam Nagar, West Delhi-110059, have change the name of my minor son AMIT SHARMA, aged 13 years and he shall hereafter be known as DIVYANSHU SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VED PRAKASH SHARMA
[Signature of Guardian]

I hitherto known as SEEMA RAY W/o KAVINDRA NATH RAY, R/o Baraula Sector-49, Noida, PO Noida, Distt. Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as ABHA RAI.

It is certified that I have complied with other legal requirements in this connection.

SEEMA RAY
[Signature (in existing old name)]

I, KANCHAN KALIA KUKREJA W/o VIKAS KUKREJA, R/o Lotus Boulevard Tower 12A Flat 101 Sector 100 Noida, Gautam Budh Nagar, Uttar Pradesh-201304, have changed the name of my minor daughter INAAYA KUKREJA, aged 13 years and she shall hereafter be known as DIVYADRISHTI KUKREJA.

It is certified that I have complied with other legal requirements in this connection.

KANCHAN KALIA KUKREJA
[Signature of Guardian]

I, RAJENDER S/o UMED SINGH, R/o House No. 462, Thana Kalan (220), Sonipat, Haryana-131402, have changed the name of my minor daughter BHAWNA, aged 17 years and she shall hereafter be known as BHARTI.

It is certified that I have complied with other legal requirements in this connection.

RAJENDER
[Signature of Guardian]

I hitherto known as MOHD IRSHAD alias MOHD ARSHAD S/o MOHD IBRAHIM, R/o 3225, Phatak Teliyan, Turkman Gate, Delhi 6, Delhi G.P.O., North Delhi, Delhi- 110006, have changed my name and shall hereafter be known as MOHD ARSHAD.

It is certified that I have complied with other legal requirements in this connection.

MOHD IRSHAD alias MOHD ARSHAD
[Signature (in existing old name)]

I hitherto known as AADITYA SHARMA son of SUSHIL KUMAR SHARMA, residing at R-46, Sector-11, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as ADITYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AADITYA SHARMA
[Signature (in existing old name)]

I hitherto known as MUNISH alias MANISH ARORA S/o MAHENDER KUMAR, R/o 70C, Ward No.-3, Sayyed Wara, Old Faridabad, Haryana-121002, have changed my name and shall hereafter be known as MANISH ARORA.

It is certified that I have complied with other legal requirements in this connection.

MUNISH alias MANISH ARORA
[Signature (in existing old name)]

I, LOKESH KUMAR S/o PRABHU CHARAN, R/o 2, Multan Nagar, Meerut Kishanpura, Uttar Pradesh-250002, have changed the name of my minor daughter PARI, aged 17 years and she shall hereafter be known as KANISHKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

LOKESH KUMAR
[Signature of Guardian]

I hitherto known as ANKIT SINGH S/o ANIL KUMAR SINGH, R/o VPO Banethi, Tehsil Kotputli, Jaipur, Rajasthan-303105, have changed my name and shall hereafter be known as ANAND SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANKIT SINGH
[Signature (in existing old name)]

I, SHUBHAM KUMAR JAIN S/o SATISH KUMAR JAIN, R/o Ward No. 6 Hanuman Ward Kumbhraj, Th. Kumbhraj, Kumbhraj, Guna, Madhya Pradesh-473222, have changed the name of my minor son GHANSHYAM JAIN aged 4 years and he shall hereafter be known as GYANANSH JAIN.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM KUMAR JAIN
[Signature of Guardian]

I hitherto known as LAKSHY BHALIYA S/o AJAY KUMAR, R/o Kyasthwarah Maholla, Rewari, Haryana-123401, have changed my name and shall hereafter be known as LAKSHAY BHALIYA.

It is certified that I have complied with other legal requirements in this connection.

LAKSHY BHALIYA
[Signature (in existing old name)]

I hitherto known as RAMU SAH S/o MADAN SAH, R/o Akhiyarpur, PO Chandwa, PS Udwantnagar, Dist. Bhojpur -802312, have changed my name and shall hereafter be known as ARJIT SAH.

It is certified that I have complied with other legal requirements in this connection.

RAMU SAH
[Signature (in existing old name)]

I hitherto known as PREMVATI W/o MAHESH KUMAR, R/o Nagla Girdhary Saperah Bhanpur, PO Harduaganj, Dist. Aligarh, Uttar Pradesh-202125, have changed my name and shall hereafter be known as PINKEE DEVI.

It is certified that I have complied with other legal requirements in this connection.

PREMVATI
[Signature (in existing old name)]

I hitherto known as CHOTE LAL S/o VIJAYPAL SINGH, residing at Village Chanda Nagli, Post Chanda Nagli, Dist. Bijnor, Uttar Pradesh-246701, have changed my name and shall hereafter be known as SUMIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

CHOTE LAL
[Signature (in existing old name)]

I hitherto known as PRAVESH KUMAR S/o PATIRAM, R/o Post Neorai Etah, Nagla Samal, Etah, Uttar Pradesh-207001, have changed my name and shall hereafter be known as PRADEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRAVESH KUMAR
[Signature (in existing old name)]

I, SENDIL KUMAR S/o PERI SWAMI, R/o J-482, Shakur Pur, Saraswati Vihar, North West Delhi, Delhi-110034, have changed the name of my minor daughter KANIKA alias

KEERTHANA, aged 13 years and she shall hereafter be known as KEERTHANA.

It is certified that I have complied with other legal requirements in this connection.

SENDIL KUMAR
[Signature of Guardian]

I hitherto known as NIKISH SHARMA alias AKHIL SHARMA C/o SUNIL KUMAR SHARMA, R/o H. No. 16, Gali No. 6, Block-A, Siddharth Vihar, Ghaziabad, Uttar Pradesh-201009, have changed my name and shall hereafter be known as AKHIL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

NIKISH SHARMA alias AKHIL SHARMA
[Signature (in existing old name)]

I, AJAY KUMAR CHALIHA S/o RAM PHAL, R/o 58-1, Kalu Sarai Near Hauz Khas Bust Terminal, Hauz Khas S.O., South West Delhi, Delhi-110016, have changed the name of my minor daughter namely AMAIRA alias MISHKA CHALIHA, aged 06 years and she shall hereafter be known as AMAIRA CHALIHA.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR CHALIHA
[Signature of Guardian]

I, UPENDRA KUMAR SINGH S/o MAHENDRA SINGH, R/o Nikat Jain Mandir, Barwan, Dhampur, Bijnor, Uttar Pradesh-246761, have changed the name of my minor daughter MANVI SOHRAB alias PARIDHI CHAUDHARY, aged 05 years and she shall hereafter be known as PARIDHI CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

UPENDRA KUMAR SINGH
[Signature of Guardian]

I hitherto known as RAJESH KUMAR THAKUR S/o AWADH KUMAR THAKUR, R/o- C-311, Shalimar, Garden Ext-II Sahibabad, Ghaziabad, Uttar Pradesh-201005, have changed my name and shall hereafter be known as MUKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR THAKUR
[Signature (in existing old name)]

I hitherto known as SANTRAM S/o BRAHAM SINGH, R/o Neta Nagar, Salamatpur, PO Anupshahr, Distt. Bulandshahr, Uttar Pradesh-202390, have changed my name and shall hereafter be known as SATYA PRAKASH SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANTRAM
[Signature (in existing old name)]

I hitherto known as PRUSHAL KUMAR S/o SHIVENDRA KUMAR, R/o 11, Deo Pura Purani, Mainpuri, Mainpuri, Uttar Pradesh-205001, have changed my name and shall hereafter be known as PIYUSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRUSHAL KUMAR
[Signature (in existing old name)]

I hitherto known as BHAVNA CHAUHAN D/o ROOP CHAND CHAUHAN, R/o H-17/144, Sector-7, Raja Pur Kalan, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as BHAAWNA CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

BHAVNA CHAUHAN
[Signature (in existing old name)]

I hitherto known as PALAK D/o SUNIT KUMAR R/o Ganga Vihar, Gali No. 11 Bhopa Road, Near Vishvakarma Chowk, Sarwat Gaov, Muzaffarnagar, Uttar Pradesh-251001, have changed my name and shall hereafter be known as PALAK CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

PALAK
[Signature (in existing old name)]

I hitherto known as NIJI ANAND S/o RAMESH DAS, R/o Gram Imadpur, Post Samastipur, Thana Shahkund, P.O. Sankund, Distt. Bhagalpur, Bihar-813108, have changed my name and shall hereafter be known as PRINCE KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NIJI ANAND
[Signature (in existing old name)]

I hitherto known as PRIYA CHOPRA W/o GAURAV GROVER, R/o 51/8, 3rd Floor Back side, VTC Ashok Nagar, P.O. Tilak Nagar, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as PRIYANKA GROVER.

It is certified that I have complied with other legal requirements in this connection.

PRIYA CHOPRA
[Signature (in existing old name)]

I hitherto known as SHABNAM alias SHABNAM AHMAD D/o MOH JAMA KHAN W/o ADNAN AHMAD, R/o Tower Oracale, Sector 104, Maharshi Nagar, O-603, Pihu Kingston, Royal Home, Brahm Niwas, Hazipur, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as SHABNAM AHMAD.

It is certified that I have complied with other legal requirements in this connection.

SHABNAM alias SHABNAM AHMAD
[Signature (in existing old name)]

I hitherto known as AJAY S/o NARENDRA SINGH, R/o A-269, Jhuggi RPF Line, Daya Basti, Onkar Nagar, P.O. Onkar Nagar, Distt. North West Delhi, Delhi-110035, have changed my name and shall hereafter be known as BHOLA SINGH.

It is certified that I have complied with other legal requirements in this connection.

AJAY
[Signature in existing old name]

I, PUSHPENDRA YADAV S/o TEJPAL, R/o 198, Behlolpur, Sector-58, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of my minor daughter MUSKAN, aged 17 years and she shall hereafter be known as ARTI.

It is certified that I have complied with other legal requirements in this connection.

PUSHPENDRA YADAV
[Signature of Guardian]

I hitherto known as ANUJ KUMAR S/o SHIVRAJ SINGH, R/o Vard 70, Gandhi Chauk, Manegao, Manegaon, P.O. Khamaria, Distt. Jabalpur, Madhya Pradesh-482005, have changed my name and shall hereafter be known as SATENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANUJ KUMAR
[Signature (in existing old name)]

I, SANTOSH KUMAR S/o HEM CHANDRA, R/o 123, Ahsraf Tola, Thana, Sandila, Hardoi, Uttar Pradesh-241204, have changed the name of my minor son JAISH alias RUDRA PRATAP SINGH, aged 10 years and he shall hereafter be known as RUDRA PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR
[Signature of Guardian]

I, VARUN SHARMA S/o SHIV POOJAN SHARMA, R/o Kh. No. 101/17, Ground Floor B-Block, Gali No. 28, Pump House, Kamal Pur, Kamal Vihar West Vill. Burari, Delhi-110084, have changed the name of my minor daughter NITARA SHARMA alias APPITA SHARMA, aged 08 years and she shall hereafter be known as NITARA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VARUN SHARMA
[Signature of Guardian]

I hitherto known as GAMIT SAFIYAKUMARI ANANDBHAI D/o ANAND BHAI, R/o Nichlu Faliya, Taparvada, Taparwada Tapi, Songadh, Gujarat-394365, have changed my name and shall hereafter be known as SAFIYA ANAND.

It is certified that I have complied with other legal requirements in this connection.

GAMIT SAFIYAKUMARI ANANDBHAI
[Signature (in existing old name)]

I, VISHAKHA SHISHODIA W/o PRINCE SHISHODIA, R/o H.No. 345, Kailash Nagar, Ghaziabad, Uttar Pradesh-201009, have changed the name of my minor daughter namely VANI SHISHODIA, aged 03 years and she shall hereafter be known as SAMAIRA SHISHODIA.

It is certified that I have complied with other legal requirements in this connection.

VISHAKHA SHISHODIA
[Signature of Guardian]

I, VISHAKHA SHISHODIA W/o PRINCE SHISHODIA, R/o H.No. 345, Kailash Nagar, Ghaziabad, Uttar Pradesh-201009, have changed the name of my minor daughter namely ROOHI SHISHODIA, aged 03 years and she shall hereafter be known as MAYRA SHISHODIA.

It is certified that I have complied with other legal requirements in this connection.

VISHAKHA SHISHODIA
[Signature of Guardian]

I, SHYAM MANOHAR S/o SHRI RAM SINGH, R/o 07, Dwarikapur Auraiya, Uttar Pradesh-206122, present address H. No. 70, Gali No. 2, Illahabans, Sector 86, Phase-2, Noida, Uttar Pradesh-201305, have changed the name of my minor daughter namely SRASHTI, aged 9 years and she shall hereafter be known as KAVYA RATHOR.

It is certified that I have complied with other legal requirements in this connection.

SHYAM MANOHAR
[Signature of Guardian]

I hitherto known as ANAR DEVI W/o JOGESHWAR SINGH, R/o Jhuggi No. 130, Nirman Majdoor Camp, Haiderpur, Shalimar Bagh, North West Delhi-110088, have changed my name and shall hereafter be known as USHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

ANAR DEVI
[Thumb Impression]

I hitherto known as AMIT S/o SATYAPAL SHARMA, R/o H.No. 632, Sector-21D, Near Govt. School, Faridabad, Haryana-121012, have changed my name and shall hereafter be known as AMIT SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AMIT
[Signature (in existing old name)]

I hitherto known as REKHA GUPTA W/o GAUTAM SONI, R/o Shiv Nagar Station Road, Hilsa, Nalanda, Bihar-801302, have changed my name and shall hereafter be known as ANUPAMA.

It is certified that I have complied with other legal requirements in this connection.

REKHA GUPTA
[Signature (in existing old name)]

I hitherto known as DHARMENDRA S/o GAJRAM SINGH, R/o Govindpur, Dilari, Moradabad, Thakurdwara, Uttar Pradesh-244401, have changed my name and shall hereafter be known as DHARAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA
[Signature (in existing old name)]

I, CHANDRA SHEKHAR YADAV S/o NARSINGH YADAV, R/o C-391, Gamma-1, Greater Noida, P.O. Knowledge Park-1, Distt. Gautam Buddha Nagar, Uttar Pradesh-201310, have changed the name of my minor daughter AKRITI, aged 11 years and she shall hereafter be known as AKSHITA KIRAN.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA SHEKHAR YADAV
[Signature of Guardian]

I hitherto known as NARESH KUMAR alias NARESH KUMAR DHOBI S/o ROHITASHVA, Permanent R/o VPO Gunti, Tehsil Behror, Distt. Alwar, Rajasthan-301701, and Present R/o H.No. A/437, Pocket-00, Sector-2, Rohini, Delhi-110085, have changed my name and shall hereafter be known as NARESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR alias NARESH KUMAR DHOBI
[Signature (in existing old name)]

I hitherto known as SUNIL KUMAR alias SUNIL KUMAR ARYA S/o DEVI RAM ARYA, R/o Uttarakhand Niwas, 3 Bardolai Marg, Chanakyapuri, NDMC, Chanakya Puri, South West Delhi, Delhi-110021, have changed my name and shall hereafter be known as SUNIL KUMAR ARYA.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR alias SUNIL KUMAR ARYA
[Signature (in existing old name)]

I hitherto known as ARKALA DEVI W/o MAHENDRA SAHU, R/o H.No. P.K. Purani Kothi, Welcome Seelampur 3rd, P.O. Bhajanpura Distt. North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as ARHULIYA DEVI.

It is certified that I have complied with other legal requirements in this connection.

ARKALA DEVI
[Signature (in existing old name)]

I, SACHIN BHATI S/o Shri MANGERAM, R/o Village Salarpur, VTC Noida, P.O. Noida, Gautam Buddha Nagar, U.P.- 201301, have changed the name of my minor Son OM BHATI alias SHIVANSH BHATI, aged 13 years and he shall hereafter be known as SHIVANSH BHATI.

It is certified that I have complied with other legal requirements in this connection.

SACHIN BHATI
[Signature of Guardian]

I hitherto known as AAKASH S/o UMESH, R/o House No. 193, Street 3, Near Moni Mandir, Kansala (49), Kansala, Rohtak, Haryana-124406, have changed my name and shall hereafter be known as AAKASH KHOKHAR.

It is certified that I have complied with other legal requirements in this connection.

AAKASH
[Signature (in existing old name)]

I, PRADEEP KUMHAR S/o JEEVLAL KUMHAR, R/o Gendnawadih, Tantri, Dhanbad, Jharkhand-828402, have changed the name of my minor Son PRAKASH KUMHAR, aged 5 years and he shall hereafter be known as PRIYANSHU KUMHAR.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMHAR
[Signature of Guardian]

I hitherto known as VISHAL S/o RAMKEVAL, residing at P.O. Sakhvaniya, Mathia Madhopur, Shekhwanian Buzurg, P.O. Sekhwanian, Distt. Kushinagar, Uttar Pradesh-274402, have changed my name and shall hereafter be known as VISHAL GUPTA.

It is certified that I have complied with other legal requirements in this connection.

VISHAL
[Signature (in existing old name)]

I, ANIL YADAV S/o SHYAM PAL SINGH, R/o Ballia, P.O. Ballia, Distt. Bareilly, Uttar Pradesh-243402, have changed the name of my minor daughter RIMMI YADAV, aged 14 years and she shall hereafter be known as QUHI YADAV.

It is certified that I have complied with other legal requirements in this connection.

ANIL YADAV
[Signature of Guardian]

I hitherto known as RAJA YADAV S/o SAHAB SINGH, R/o 00, Vastuiya, Kariyabain, Vastuiya, Sahaswan, Budaun, Uttar Pradesh-243638, have changed my name and shall hereafter be known as JAYGOVIND YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAJA YADAV
[Signature (in existing old name)]

I hitherto known as SONI DEVI W/o CHANDRA PAL SINGH, R/o Village Roopsahay Ka Pura, Bhind, Madhya Pradesh-477001, have changed my name and shall hereafter be known as GEETA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SONI DEVI

[Signature (in existing old name)]

I hitherto known as IRISH S/o MUKESH, R/o Sikatara, Pinaht, Dehat, Agra, Pinahat, Uttar Pradesh-283123, have changed my name and shall hereafter be known as HARISH.

It is certified that I have complied with other legal requirements in this connection.

IRISH

[Signature (in existing old name)]

I hitherto known as VIKAS KUMAR S/o NARESH VISHWKARMA, R/o Khanpur, Chhatiar, Nawada, Bihar-805103, have changed my name and shall hereafter be known as RAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VIKAS KUMAR

[Signature (in existing old name)]

I hitherto known as POOJA YADAV W/o RAKESH YADAV, residing at House No. 00, Ward No. 08, Shekh Tola Nagar, Panchayat Mahona, Ahmedpur Khera, Itaunja, Lucknow, Bakshi Ka Talab, Uttar Pradesh-227205, have changed my name and shall hereafter be known as PINKI.

It is certified that I have complied with other legal requirements in this connection.

POOJA YADAV

[Signature (in existing old name)]

I, AMAR SINGH S/o RAM SEVAK, R/o 105, Gram Adokhar, Adokhar Teh Mehaganv, VTC Adokhar, P.O. Amayan, Sub Distt. Mehgaon, Distt. Bhind, Madhya Pradesh-477227, have changed the name of my minor son DEV, aged 11 years and he shall hereafter be known as HARSHVARDHAN.

It is certified that I have complied with other legal requirements in this connection.

AMAR SINGH

[Signature of Guardian]

I, PRAMOD BODDHA S/o ATAR SINGH, R/o Buddh Vihar Colony, Dhorera, Bangar, Mathura, Uttar Pradesh-281003, have changed the name of my minor son PRINCE KUMAR, aged 15 years and he shall hereafter be known as PRINCE BAUDDH.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD BODDHA

[Signature of Guardian]

I, RAJ BAHADUR S/o ADALAT RAM GOND, R/o D-29-A, Street No. 7, Mandawali, Unchepar, Mandawali Fazalpur, East Delhi, Delhi-110092, have changed the name of my minor son ANIKET GOND, aged 07 years and he shall hereafter be known as ANIKET KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJ BAHADUR

[Signature of Guardian]

I hitherto known as CHAND S/o SAJJAK, R/o R-13, Gali No. 4, Kailash Puri, Palam Village, P.O. Palam Village, Distt. South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as CHAND SHAH.

It is certified that I have complied with other legal requirements in this connection.

CHAND

[Signature (in existing old name)]

I hitherto known as KARAN RAJPUT S/o LAL JI RAJPUT, R/o Deepak Vihar, Khora Colony, Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as VEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARAN RAJPUT

[Signature (in existing old name)]

I, MAMTA SHARMA W/o MUNESH KUMAR, R/o H.No. 89, Atalpur, Meerut, Uttar Pradesh-250104, have changed the name of my minor son CHIRAG, aged 11 years and he shall hereafter be known as ANMOL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MAMTA SHARMA

[Signature of Guardian]

I hitherto known as PREMLAL SINGH UKE S/o JAIBALI SINGH UIKE, R/o Ward 38, Baliyari Road, As Dam Waidhan, P.O. Waidhan, Distt. Singrauli, Madhya Pradesh-486886, have changed my name and shall hereafter be known as PREMLAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

PREM LAL SINGH UKE
[Signature (in existing old name)]

I hitherto known as SHYAMKALI CHUDHARI W/o BANSROOP CHUDHARI, R/o 321, Badokhar, Daga, P.O. Daga Bargawan, Distt. Singrauli, Madhya Pradesh-486886, have changed my name and shall hereafter be known as SHYAMKALI CHOUDHARI.

It is certified that I have complied with other legal requirements in this connection.

SHYAMKALI CHUDHARI
[Signature (in existing old name)]

I hitherto known as PENUGUDURU MAHESH S/o PENUGUDURU TIRUPATHI RAO, R/o 1-276, N N Colony, Karlemma, Kotturu, Karlemma, P.O. Kotturu, Distt. Srikakulam, Andhra Pradesh-532455, have changed my name and shall hereafter be known as PENUGUDURU JAI MAHINDRA.

It is certified that I have complied with other legal requirements in this connection.

PENUGUDURU MAHESH
[Signature (in existing old name)]

I hitherto known as GOLU S/o RAMHET SINGH, R/o Pachera, Pali, P.O. Pali, Distt. Bhind, Madhya Pradesh-477660, have changed my name and shall hereafter be known as MANOJ.

It is certified that I have complied with other legal requirements in this connection.

GOLU
[Signature (in existing old name)]

I hitherto known as CHANDAN SINGH KATIYAR S/o CHANDRA BHAN SINGH KATIYAR, residing at 4-A/231, Awas Vikas Hanspuram, Naubsta, Amlipur, P.O. Kasigaon, Distt. Kanpur Nagar, Uttar Pradesh-208021, have changed my name and shall hereafter be known as CHAIN SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHANDAN SINGH KATIYAR
[Signature (in existing old name)]

I hitherto known as GUWALANI SILKY GOVIND alias RIDHI GIAMALANI D/o GOVIND GUWALANI W/o MANISH GIAMALANI, R/o D-159, Prashant Vihar, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as RIDHI GIAMALANI.

It is certified that I have complied with other legal requirements in this connection.

GUWALANI SILKY GOVIND alias RIDHI GIAMALANI
[Signature (in existing old name)]

I hitherto known as GARIMA D/o PRASHANT KUMAR, R/o G-114, Upper Ground Floor, Pushkar Enclave, Paschim Vihar, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as GARIMA SHRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

GARIMA
[Signature (in existing old name)]

I hitherto known as RASHMI RANI alias RASHMI SAHNI D/o SURINDER PAUL SEHGAL W/o BHANU PRATAP SAHNI, R/o House No. Q-15 B, 2nd Floor Jangpura Ext, Defene Colony, South Delhi, Delhi-110014, have changed my name and shall hereafter be known as RASHMI SAHNI.

It is certified that I have complied with other legal requirements in this connection.

RASHMI RANI alias RASHMI SAHNI
[Signature (in existing old name)]

I, PUJA KASHYAP W/o VIKASH CHANDAN, R/o A-9, Nar Vihar-1, Sector-34, Noida, PO Noida, Distt. Gautam Buddha Nagar, Uttar Pradesh-201307, have changed the name of my minor daughter namely PRISHA CHANDAN aged 03 years and she shall hereafter be known as AASHI KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

PUJA KASHYAP
[Signature of Guardian]

I hitherto known as SANGITA W/o HARISH PAL, R/o H. No. 9, C Block, Hastinapur Kaurwan, Meerut, Uttar Pradesh- 250404, have changed my name and shall hereafter be known as SARVITA.

It is certified that I have complied with other legal requirements in this connection.

SANGITA
[Signature (in existing old name)]

I, VISHAL RAWAT S/o BANWARI LAL, R/o H. No. 146-A, Gujjar Dairy, Gautam Nagar, South Delhi, Andrewsganj, Delhi-110049, have changed the name of my minor son VIVAAN RAWAT, aged 12 Years and he shall hereafter be known as VIVAAN CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

VISHAL RAWAT
[Signature of Guardian]

I hitherto known as LOVEPREET SINGH CHANDHAR alias LOVEPREET SINGH S/o GURSEWAK SINGH, R/o Gurudawara Sahib, Phase-5, SAS Nagar, Mohali, Punjab-160059, have changed my name and shall hereafter be known as LOVEPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

LOVEPREET SINGH CHANDHAR alias LOVEPREET
SINGH
[Signature (in existing old name)]

I, RAJ KUMAR SOLANKI S/o RAM CHARAN, R/o F-639, Palam Extension, Dwarka, Sector -7, South West Delhi-110075, have changed the name of my minor son KARTIK SOLANKI, aged 12 years and he shall hereafter be known as KRISHNA SOLANKI.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR SOLANKI
[Signature of Guardian]

I hitherto known as PRERNA KUMARI wife of CHANDRASHEKHAR AJAD, Permanent resident of Bara Khurd, PO Barakhurd, Distt. Nalanda, Bihar-803113, Presently residing at C-7 Second floor, Ganeshpuri, Sahibabad Ghaziabad, Uttar Pradesh-201005, have changed my name and shall hereafter be known as BABITA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

PRERNA KUMARI
[Signature (in existing old name)]

I hitherto known as DINESH KUMAR BHARDWAJ son of RAM MURTI SHARMA, R/o X/1141, New Chand Mohalla, Gandhi Nagar, East Delhi, Delhi-110031, have changed my name and shall hereafter be known as DINESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

DINESH KUMAR BHARDWAJ
[Signature (in existing old name)]

I, ZEBA W/o ARIF MALIK, R/o 90, Bakarkassawan-2, Sikandrabad, Bulandshahr, Uttar Pradesh-203205, have changed the name of my minor son ALTMASH, aged 14 years and he shall hereafter be known as ALTAMASH MALIK .

It is certified that I have complied with other legal requirements in this connection.

ZEBA
[Signature of Guardian]

I hitherto known as SHAILENDRA SEN son of UMASHANKR SEN, residing at 79, Near Powarhouse Ki Gali, Shyama Prasad Mukherjee Ward, Jabalpur City, Jabalpur, Madhya Pradesh- 482002, have changed my name and shall hereafter be known as SHAILENDRA KUMAR SEN.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA SEN
[Signature (in existing old name)]

I, DEEPAK S/o PAVITRA, R/o 3 Hut Behind, Shiv Mandir, R K Puram, Sect-4, South West Delhi, Delhi-110022, have changed the name of my minor son namely ADITYA BC aged 07 years and he shall hereafter be known as ADITYA GHIMIRE

It is certified that I have complied with other legal requirements in this connection.

DEEPAK
[Signature of Guardian]

I hitherto known as TANISHA D/o AJAY KUMAR, R/o House No. 911, Gali No. 1, Dayanand Nagar, Bahadurgarh, Jhajjar, Haryana-124507, have changed my name and shall hereafter be known as TANISHKA.

It is certified that I have complied with other legal requirements in this connection.

TANISHA
[Signature (in existing old name)]

I, NAVEEN KAUSHIK S/o RAJENDER PARSAD, R/o 215, DDA Flats, Jai Dev Park, Punjabi Bagh, West Delhi, Delhi-110026, have changed the name of my minor son SMARTH KAUSHIK alias SAMARTH KAUSHIK, aged 17 years and he shall hereafter be known as SAMARTH KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KAUSHIK
[Signature of Guardian]

I hitherto known as YASH S/o JOGINDER, R/o Kanwali (216) Sonipat, Haryana-131403, have changed my name and shall hereafter be known as YASH DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

YASH
[Signature (in existing old name)]

I hitherto known as ANJU D/o BHUDEV PRASAD, R/o RZ-74, Gali No. 9, Data Ram Park, Dindarpur, Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as ANJANA.

It is certified that I have complied with other legal requirements in this connection.

ANJU
[Signature (in existing old name)]

I hitherto known as VIPIN ATRI S/o RAM BARN ATRI, R/o 1/60, Sunder Vihar, Paschim Vihar, West Delhi-110087, have changed my name as VIPIN KUMAR GOPAL

It is certified that I have complied with other legal requirements in this connection.

VIPIN ATRI
[Signature (in existing old name)]

I hitherto known as SURYA PRAKASH TIWARI S/o SANTOSH TIWARI, R/o Vill- Chhajarasi Colony, Sec-63, Nearby Nav Sarwati School, Noida, Gautam Budh Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as SUJIT TIWARI.

It is certified that I have complied with other legal requirements in this connection.

SURYA PRAKASH TIWARI
[Signature (in existing old name)]

I hitherto known as UPANSHU D/o RAJ KUMAR, residing at Near D.A.V. Sen. Sec. School, Ward No. 4, Vikas Nagar Una, Himachal Pradesh-174303, have changed my name and shall hereafter be known as UDITA SINGH.

It is certified that I have complied with other legal requirements in this connection.

UPANSHU
[Signature (in existing old name)]

I hitherto known as SATYAM RAJ alias SAHIL SINGH S/o DHARMENDRA KUMAR, R/o Royal Colony Mirchaiya Gali, Post R S Gaya, Gaya, PO Gaya, Bihar-823002, have changed my name and shall hereafter be known as SAHIL SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATYAM RAJ alias SAHIL SINGH
[Signature (in existing old name)]

I hitherto known as VIMLA DEVI W/o PRABHU DAYAL, R/o RZ-46, Dayalsar Road, D K Mohan Garden, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as BIMLA DEVI.

It is certified that I have complied with other legal requirements in this connection.

VIMLA DEVI
[Signature (in existing old name)]

I, DEEPAK PARASHAR S/o SAT NARAYAN, R/o 607, Ishwar Colony, Bawana, North West Delhi, Delhi-110039, have changed the name of my minor son VAIDIK, age 13 years and he shall thereafter be known as VAIDIK PARASHAR.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK PARASHAR
[Signature of Guardian]

I hitherto known as GULNAZ D/o HARUN, R/o Vill. Umari Kala, Post-Umari Kala, Jhalu, Bijnor, Jhalu, Uttar Pradesh-246728, have changed my name and shall hereafter be known as JOYA.

It is certified that I have complied with other legal requirements in this connection.

GULNAZ
[Signature (in existing old name)]

I hitherto known as ASHITA KANSAL W/o MANAS GOEL, R/o 1/1051, Babarpur Road, Shahdara, PO Shahdara, Distt. Shahdara, Delhi-110032, have changed my name and shall hereafter be known as NAVYA GOEL.

It is certified that I have complied with other legal requirements in this connection.

ASHITA KANSAL
[Signature (in existing old name)]

I, BALBEER SINGH NANDU S/o SHANKER SINGH, R/o F3-504, TDI Kingsbury, Near Rodeo Mall, Kundli, Sonipat, Haryana-131028, have changed the name of my minor son PRIYANSHU alias ANSHUMAN SINGH, aged 14 years and he shall hereafter be known as ANSHUMAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALBEER SINGH NANDU
[Signature of Guardian]

I hitherto known as D K SAINI S/o SHANKAR SINGH SAINI, R/o H.No. 237, Srkular Road, Janta Colony, Mukesh Nagar, VTC: Shahdara, East Delhi, Delhi-110032, have changed my name and shall hereafter be known as DIKAY SAINI.

It is certified that I have complied with other legal requirements in this connection.

D K SAINI
[Signature (in existing old name)]

I, PRAVEEN KUMAR S/o GOVERDHAN KHANDELWAL, R/o 17/100, Gali No. 5, Than Singh Nagar, Anand Parvat, Delhi-110005, have changed the name of my minor son POORVIK, aged 13 years and he shall hereafter be known as POORVIK KHANDELWAL.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR
[Signature of Guardian]

I hitherto known as PARMOD GUPTA S/o MAHESH CHAND GUPTA, R/o House No. 10, Block-K, Rama Vihar, Mohammad Pur Majri, North West Delhi, Delhi-110081, have changed my name and shall hereafter be known as PARMOD KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PARMOD GUPTA
[Signature (in existing old name)]

I hitherto known as VISHAL S/o DHARMENDRA, R/o H.No. 9, Main Kakrola Road, Sangam Vihar, Dharmapura, Najafgarh, Delhi-110043, have changed my name and shall hereafter be known as DHEERAJ.

It is certified that I have complied with other legal requirements in this connection.

VISHAL
[Signature (in existing old name)]

I hitherto known as JYOTI D/o MISHRI LAL W/o RAGHAV GULATI, R/o C-237/A, Pul Prahladpur, Pul Pehlad, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as JYOTI GULATI.

It is certified that I have complied with other legal requirements in this connection.

JYOTI
[Signature (in existing old name)]

I hitherto known as MANISH BHARTI S/o SUKHADEV PRASAD CHAUDHARY, R/o Vill.- Ichua, P.S. Nardigang, Distt. Nawada, Bihar-805109, have changed my name and shall hereafter be known as MANISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MANISH BHARTI
[Signature (in existing old name)]

I hitherto known as SUNITA RAZDAN alias SWEETY RAZDAN D/o RAM CHANDER PANDITA and W/o PAWAN RAZDAN, R/o 329-A, Vipin Garden, Near Dwarka More, D.K. Mohan Garden, PO: Uttam Nagar, Dist: West Delhi, Delhi-110059, have changed my name and shall hereafter be known as SWEETY RAZDAN.

It is certified that I have complied with other legal requirements in this connection.

SUNITA RAZDAN alias SWEETY RAZDAN
[Signature (in existing old name)]

I, JAYDEV RAM S/o RAMBRIKSH RAM, R/o Rajwara Dih, Muzaffarpur, Bihar-842002, have changed the name of my minor son ARPIT KUMAR, aged 11 years and he shall hereafter be known as AYANSH RAJ.

It is certified that I have complied with other legal requirements in this connection.

JAYDEV RAM
[Signature of Guardian]

I, SWAMY C R S/o RANGEGOWDA, R/o 115, Near Govt. School Chowdenahalli, Chowdenahalli, Kikkeri, Krishnarajpet Mandya, Karnataka-571423, have changed the name of my minor son SHIRISH S, aged about 3 years and he shall hereafter be known as SHIVIN S

It is certified that I have complied with other legal requirements in this connection.

SWAMY C R
[Signature of Guardian]

I hitherto known as SAMUNDRA SINGH S/o DEERAJ SINGH, residing at Pathauli, Patholi, Agra, Uttar Pradesh - 283105, have changed my name and shall thereafter be known as MUNNA LAL.

It is certified that I have complied with other legal requirements in this connection.

SAMUNDRA SINGH
[Signature (in existing old name)]

I hitherto known as SUMAN W/o SUBEDIN, R/o Dhalipur, Mirzapur, Urf Dhalipur, Dehradun, Uttarakhand- 248142, have changed my name and shall hereafter be known as KALSUMMAN.

It is certified that I have complied with other legal requirements in this connection.

SUMAN
[Signature (in existing old name)]

I, MAHADEV MAVALU KUNDEKAR S/o MAVALU KUNDEKAR, residing at Arlwad, Haliyal, Uttara Kannada, Karnataka-581356, have changed the name of my minor son ROHIT MAHADEV KUNDEKAR, aged 17 years and he shall thereafter be known as RAMNING MAHADEV KUNDEKAR.

It is certified that I have complied with other legal requirements in this connection.

MAHADEV MAVALU KUNDEKAR
[Signature of Guardian]

I hitherto known as KULVINDER KAUR W/o HARPINDER JIT SINGH, residing at Vill-mare, PO/sidhwan, Gurdaspur, Punjab-143529, have changed my name and shall hereafter be known as KULWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULVINDER KAUR
[Signature (in existing old name)]

I hitherto known as C M KHATAWATE S/o MOHAN, R/o #225/B, Ashirwad, Kotilinga Nagar, Behind KSRTC. Depot No 2, Gokul Road, Hubli, Dharwad, Karnataka-580024, have changed my name and shall hereafter be known as CHANDULAL KHATAWATE.

It is certified that I have complied with other legal requirements in this connection.

C M KHATAWATE
[Signature (in existing old name)]

I, RUKMPAL DUBEY S/o SHIV SHANKAR DUBEY, residing at 0, Ujarai Kalan, Hathras Road, Khandauli, Malupur, PO-Malupur, Dist-Agra, Uttar Pradesh-283126, have changed the name of my minor son VIKANCA, aged 14 years and he shall thereafter be known as VIKANSH DUBEY.

It is certified that I have complied with other legal requirements in this connection.

RUKMPAL DUBEY
[Signature of Guardian]

I, MOHIT NAGAR S/o DHARAMVEER SINGH, R/o Sadullapur, Gautam Buddha Nagar, Uttar Pradesh-203207, have changed the name of my minor daughter namely MINIKA, aged 12 years and she shall hereafter be known as RIYANSHI NAGAR.

It is certified that I have complied with other legal requirements in this connection.

MOHIT NAGAR
[Signature of Guardian]

I hitherto known as MALATI JAISWAL wife of SHRI BAIJ NATH JAISWAL, residing at B26 4/6 hwp-m Colony Aswapuram, Aswapuram Bhadradi, Telangana-507116, have changed my name and shall hereafter be known as MALATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MALATI JAISWAL
[Thumb Impression]

I hitherto known as ANKUSH RATHI alias ANKUSH S/o RISHIPAL SINGH, residing at Walidpur, Meerut, Uttar Pradesh-250221, have changed my name and shall hereafter be known as ANKUSH RATHI.

It is certified that I have complied with other legal requirements in this connection.

ANKUSH RATHI alias ANKUSH
[Signature (in existing old name)]

I hitherto known as SUSHMA wife of VINOD KUMAR, residing at H.No. ES-192-B, Makhdoom Pura, Jalandhar-144001, Punjab, have changed my name and shall hereafter be known as SUSHMA TANDON.

It is certified that I have complied with other legal requirements in this connection.

SUSHMA
[Signature (in existing old name)]

I, RAHUL PANDEY S/o HARIBANSH NARAYAN PANDEY, Permanent resident of C-13, Jagat Ambika Appartment, Brahmsthan Road, Shekhpura, B.V. College, Patna, Bihar-800014 presently residing at 19/3 Zorawar Enclave, Near Mini India Gate, Jalandhar Cantonment, Jalandhar, Punjab-144005, have changed the name of my minor daughter NAVYA PANDEY, aged 11 years and she shall hereafter be known as ADVIKA PANDEY.

It is certified that I have complied with other legal requirements in this connection.

RAHUL PANDEY
[Signature of Guardian]

I hitherto known as ASHA DEVI W/o SURESH CHAUHAN, R/o Bhartoli, Bahadurganj, Chandika Asthan, Ghazipur, Bahadurganj, Uttar Pradesh- 275201, have changed my name and shall hereafter be known as GULBI DEVI.

It is certified that I have complied with other legal requirements in this connection.

ASHA DEVI
[Signature (in existing old name)]

I hitherto known as TANU SINGH D/o: ASHOK SINGH, R/o Neem dada, Majhigawan, Hardoi, Uttar Pradesh-241304, have changed my name and shall hereafter be known as ANSHIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

TANU SINGH
[Signature (in existing old name)]

I, DEEKSHITHA W/o UMESH KUMAR, residing at 3-151, Ashwini Nivas, Garadi Nagar, Karkala Taluk, Kallya, Udupi, Karnataka -574110, India, have changed the name of my minor daughter RIDVI SUVARNA, aged 4 years and she shall hereafter be known as RISHANYA NISHIKA.

It is certified that I have complied with other legal requirements in this connection.

DEEKSHITHA
[Signature of Guardian]

I hitherto known as NARREDDY AMMANNI W/o KODADALA HARI KESAVA REDDY, R/o Door No. 1/ 2705, APHB Colony, Yerramukkapalli, Distt. Cuddapah (Andhra Pradesh) -561004, have changed my name and shall hereafter be known as KODADALA HARITHA.

It is certified that I have complied with other legal requirements in this connection.

NARREDDY AMMANNI
[Signature (in existing old name)]

I hitherto known as ASHISH KUMAR MEENA S/o LOHADACHYA RAM MEENA, R/o Nadoti, Karauli, Rajasthan-322215, have changed my name and shall hereafter be known as AASHISH.

It is certified that I have complied with other legal requirements in this connection.

ASHISH KUMAR MEENA
[Signature (in existing old name)]

I, GHANSHYAM MALI S/o JABARU RAM, residing at #No 09, 2nd Floor, Hanumanthayappa Building, Near HDFC ATM, Chikkabidarakallu, Bangalore, Karnataka-560073, have changed the name of my minor son RANVEER BHATI, aged 10 years and he shall thereafter be known as KRISHNA BHATI.

It is certified that I have complied with other legal requirements in this connection.

GHANSHYAM MALI
[Signature of Guardian]

I hitherto have known as SHIVANATH PODDHAR, son of RAMBALAK PODDHAR, residing at Ward No. 10, Malinagar, P.O. Malinagar, District Samastipur, Bihar- 848125, have changed my name and shall hereafter be known as SHIVA BANIYA.

It is certified that I have complied with other legal requirements in this connection.

SHIVANATH PODDHAR
[Signature (in existing old name)]

I hitherto known as LAKSHI alias LACHCHHI BAI DHEEMAR D/o RAM DAS W/o GOVIND DAS, Permanent residing of 87, Devarada, Gram Devarada Khas, Baldevgarh, Tikamgarh, Madhya Pradesh-472111, Present, residence of H-309, New Rajinder Nagar, SO: Central Delhi, Delhi-110060, have changed my name and shall hereafter be known as LACHCHHI BAI DHEEMAR.

It is certified that I have complied with other legal requirements in this connection.

LAKSHI alias LACHCHHI BAI DHEEMAR
[Signature (in existing old name)]

I hitherto known as SATNARAIN alias SATNARAIN SINGLA S/o RAM MURTI, residing at House No. 287A/18, Model Town, near Telephone Exchange, Hansi, PO. Hansi Distt. Hisar, Haryana-125033, have changed my name and shall hereafter be known as SATNARAIN SINGLA.

It is certified that I have complied with other legal requirements in this connection.

SATNARAIN alias SATNARAIN SINGLA
[Signature (in existing old name)]

I hitherto known as B RENUKA W/o B PULLANNA R/o House No. 7-144-5, Sri Lakshmi Nilayam, Bhairava Nagar, 14th cross, JNTU Back side Line, Anantapur (Andhra Pradesh)-515001, have changed my name and shall hereafter be known as BANA SAROJAMMA.

It is certified that I have complied with other legal requirements in this connection.

B RENUKA
[Signature (in existing old name)]

I hitherto known as GAUTAM MONDALL S/o MANORANJAN MANDAL, R/o: Vill. + P.O. Kumirmari, Narendrapur, Sarkar Para, P.S. - Sundarban Coastal Chhotomollakhali (Previous P.S. - Gosaba), South 24 Parganas, West Bengal - 743378, have changed my name and shall hereafter be known as GAUTAM MANDAL.

It is certified that I have complied with other legal requirements in this connection.

GAUTAM MONDALL
[Signature (in existing old name)]

I hitherto known as SAURABH PUNDIR S/o OMPRAKASH SINGH, R/o Nagla Bheem, Kalwari, PO: Tehra, Distt. Hathras, Uttar Pradesh-204101, have changed my name and shall hereafter be known as GAURAV PUNDIR.

It is certified that I have complied with other legal requirements in this connection.

SAURABH PUNDIR
[Signature (in existing old name)]

I hitherto known as LALSA DEVI W/o RAJENDRA SHARMA, residing at Sonwan, Sonwan, Sonawa, Jehanabad, Bihar-804405, have changed my name and shall hereafter be known as ASHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

LALSA DEVI
[Thumb Impression]

I hitherto known as HARISHCHANDRA RAM ASHISH SINGH S/o: RAM ASHISH MOHILAL SINGH, R/o Sogi, Tole, Garva, Village Sangi, Anchal - Ghoghordih, Dist - Madhubani, Tilat, PO. Tilath, Distt. Madhubani, Bihar - 847402, have changed my name and shall hereafter be known as HARISHCHANDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARISHCHANDRA RAM ASHISH SINGH
[Signature (in existing old name)]

I hitherto known as VIJAY KUMAR alias VIJAI KUMAR SINGH S/o BADAN SINGH, R/o House No-474/K, Mohalla Lodhan, Near Govt Tueble, Gayatri Nagar, Jahangirabad Rural, Jahangirabad, Bulandshahar, Uttar Pradesh-202394, have changed my name and shall hereafter be known as VIJAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR alias VIJAI KUMAR SINGH
[Signature (in existing old name)]

I hitherto known as KALI BAI SHARMA, D/o RAM LAL SHARMA, R/o Jhikadiya, Jheekariya, Parapeeli, Gangdh Jhalawar, Rajasthan- 326515, have changed my name and shall hereafter be known as DURGA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KALI BAI SHARMA
[Signature (in existing old name)]

I hitherto known as CHANDRIKA AGGARWAL W/o SHIVANG AGGARWAL, residing at E-245, Greater Kailash Psart-1, Greater Kailash, South Delhi, Delhi-110048, have changed my name and shall hereafter be known as CHNDRIKA SURANA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

CHANDRIKA AGGARWAL
[Signature of Guardian]

I hitherto known as AMBIKA JOSHI daughter of ARVIND KUMAR JOSHI wife of MRITYUNJAI SINGH, residing at 40/A, PWD Colony, Jodhpur, Rajasthan-342001, have changed my name and shall hereafter be known as AMBIKA SINGH CHANDELA.

It is certified that I have complied with other legal requirements in this connection.

AMBIKA JOSHI
[Signature (in existing old name)]

I hitherto have known as JITENDRA KUMAR SINGH son of NARENDRA SINGH, residing at Ithari, P.O. Bagoura, District Saran, Bihar- 841404, have changed my name and shall hereafter be known as RANJEET KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA KUMAR SINGH
[Signature (in existing old name)]

I hitherto known as JOGU PARSHAIHAH son of JOGU NARSAIAH employed as Senior Assistant (Emp. Code. 147446) at Stores Department, The Singareni Collieries Company Ltd., Singareni Thermal Power Plant, Jaipur (Telangana), residing at H. No. 7-9/1, Ambedkar Nagar, Near Church, P.O. Kothapalli, Dist. Karimnagar (Telangana) - 505304, have changed my name and shall hereafter be known as JOGU PARASURAM.

It is certified that I have complied with other legal requirements in this connection.

JOGU PARSHAIHAH
[Signature (in existing old name)]

I hitherto known as SUVANVI W/o KALLUKHAN, R/o Vard No. 11 Keluvad Mohalla Laduna, Laduna, Tahsil-Sitamau, Ladoona, Mandsaur, Laduna, Madhya Pradesh-458389, have changed my name and shall hereafter be known as SAMANI BAI.

It is certified that I have complied with other legal requirements in this connection.

SUVANVI
[Thumb Impression]

I hitherto known as KANWALJEET SINGH MUTTAY S/o BAHADUR SINGH, residing at Near Water Works, Patti Bhullar, VPO Buttar, Tehsil Moga, District Moga, Punjab-142040, India, have changed my name and shall hereafter be known as KANWALJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

KANWALJEET SINGH MUTTAY
[Signature (in existing old name)]

I hitherto known as VISHAL S/o RAMESH KUMAR, R/o House No. 843, Ward No-35, Janta Colony, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as VISHAL KAUSHIK.

It is certified that I have complied with other legal requirements in this connection.

VISHAL
[Signature (in existing old name)]

I, NAGESH M C S/o CHANNAPPA M B, residing at #276, 1st Floor, 10th A Cross, 5th Main, Near Mpm Park, MPM Layout, Mallathahalli, Kengunte, Bangalore, Karnataka-560056, have changed the name of my minor son TANISH N, aged 17 years and he shall thereafter be known as ESHANT N.

It is certified that I have complied with other legal requirements in this connection.

NAGESH M C
[Signature of Guardian]

I, PAWAN KUMAR S/o KASHI NATH, R/o House No.1/206/33, S D Mandir, Sadar Bazar, Delhi Cantt. Moradabad Pahari, South West Delhi, Delhi -110010, have changed the name of my minor son RAJIT, aged 16 years and he shall hereafter be known as RAJIT SARAF.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR
[Signature of Guardian]

I hitherto known as RAHUL son of BRIJ LAL, resident of House No. 592/A, Mirzapur Road, Near Swastik Dharam Kanta, Aman Nagar, Hisar, Tehsil and District Hisar (Haryana) PIN-125001, have changed my name and shall hereafter be known as RAHUL BOORA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL
[Signature (in existing old name)]

I hitherto known as MANMOHAN KAUR W/o SHAMSHER SINGH, residing at House No. 350, Ward No.7, Kurali, S.A.S Nagar, (Mohali) Punjab-140103, India, have changed my name and shall hereafter be known as MANMOHAN KAUR SAINI

It is certified that I have complied with other legal requirements in this connection.

MANMOHAN KAUR
[Signature (in existing old name)]

I hitherto known as SATYA W/o MOHAN DASS, residing at H. No. 158, Rajpura Colony, Patiala, District Patiala, Punjab-147001, India, have changed my name and shall hereafter be known as SATYA CHAUHAN

It is certified that I have complied with other legal requirements in this connection.

SATYA
[Signature (in existing old name)]

I hitherto known as KAMRUN NISHA alias RAJIYA BEGAM W/o RAFIK, R/o 233/6, Sahjana-3, Sahjana, Nanpara, Baharaich, Uttar Pradesh-271881, have changed my name and shall hereafter be known as RAJIYA BEGAM.

It is certified that I have complied with other legal requirements in this connection.

KAMRUN NISHA alias RAJIYA BEGAM
[Signature (in existing old name)]

I hitherto known as SHANO RANA W/o SANJIV KUMAR, residing at Mohalla Basantpur, Dhol Baha, District Hoshiarpur, Punjab-144206, India, have changed my name and shall hereafter be known as SHANU

It is certified that I have complied with other legal requirements in this connection.

SHANO RANA
[Signature (in existing old name)]

I hitherto known as CHANDANI KUMARI D/o: DASHRATH YADAV, R/o Chhoti Chhata, VTC: Dariyapur, PO. Dariapur, Sub District Kharagpur, District: Munger, State: Bihar, PIN Code: 811213, have changed my name and shall hereafter be known as KHUSHBU KUMARI.

It is certified that I have complied with other legal requirements in this connection.

CHANDANI KUMARI
[Signature (in existing old name)]

I hitherto have known as NAGENDRA PAL S/o SATYNARAYAN PAL, resident of Gram-Bajrvn, Post-Saratu, Thana-Tandwa, Bajraun, PO Sartu, District-Aurangabad, Bihar-824302, have changed the name of my minor daughter SWEETI KUMARI, aged 15 years and she shall hereafter be known as SARSAWATI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NAGENDRA PAL
[Signature of Guardian]

I hitherto known as VISHAL KUMAR S/o RAJ NARAYAN, R/o Mohanpur, Ward No. 9, Mohanpur, PO Mohanpur, Distt. Samastipur, Bihar-848506, have changed my name and shall hereafter be known as BINDESHWER.

It is certified that I have complied with other legal requirements in this connection.

VISHAL KUMAR
[Signature (in existing old name)]

I, SONU S/o HARI SINGH, R/o 14/57 Kalyan Puri, Delhi-110092, have changed the name of my minor son AMIT alias TANISH, aged 6 year and he shall hereafter be known as TANISH.

It is certified that I have complied with other legal requirements in this connection.

SONU
[Signature of Guardian]

I, AMIT SHARMA S/o Sh. VIRENDER KUMAR SHARMA, R/o Kadam 1101, Shipra Shrishti Apartment, Indirapuram, Ghaziabad, Uttar Pradesh-201014, have changed the name of my minor son VIHAN SHARMA, aged 14 year and he shall hereafter be known as DAKSHESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AMIT SHARMA
[Signature of Guardian]

I, VANAPARTHI ARAVIND S/o VANAPARTHI SRINIVASULU, R/o 1-175, Peruru (V), Ramagiri (M), Ananthapur(D)-515621, have changed the name of my minor son VANAPARTHI VIDVESH, aged 12 years and he shall hereafter be known as VANAPARTHI VARUN.

It is certified that I have complied with other legal requirements in this connection.

VANAPARTHI ARAVIND
[Signature of Guardian]

I, VEER TANEJA S/o SANJAY TANEJA, R/o A-323, Paramount Golfforeste Villas, UPSIDC Site C, Greater Noida, PO Bisrakh, Distt. Gautam Buddha Nagar, Uttar Pradesh-201306, have changed my name shall hereafter be known as SAHIL TANEJA.

It is certified that I have complied with other legal requirements in this connection.

VEER TANEJA
[Signature (in existing old name)]

I hitherto known as JANIFER J ANTHONY D/o JOHNSON JANEVUSE, residing at 35, Park Avenue Pushpanjali Aashiyana UPSIDC Road Sikandra, Agra-282007, Uttar Pradesh, have changed my name and shall hereafter be known as JANIFER JOHNSON ANTHONY.

It is certified that I have complied with other legal requirements in this connection.

JANIFER J ANTHONY
[Signature (in existing old name)]

I, DILIP SAH S/o MANGAL SAH, R/o Madanpur, Chapraon, Saharsa, Bihar-852106, have changed the name of my minor daughter CHOTTE KUMARI, aged about 12 years and she shall hereafter be known as KASHVI.

It is certified that I have complied with other legal requirements in this connection.

DILIP SAH
[Signature of Guardian]

I hitherto known as VENU JAKHAR D/o DEENDAYAL JAKHAR, R/o 303, NCC Office Ke Pass, Mohalla Nayakan, Ward No. 31, Sikar, Rajasthan-332001, have changed my name and shall hereafter be known as VANI JAKHAR.

It is certified that I have complied with other legal requirements in this connection.

VENU JAKHAR
[Signature (in existing old name)]

I hitherto known as IMTIYAZ BEGAM W/o SULTAN AHMED, R/o 33, Amar Pura Topkhana Road, Ujjain, Madhya Pradesh-456001, have changed my name and shall hereafter be known as IMTIYAZ.

It is certified that I have complied with other legal requirements in this connection.

IMTIYAZ BEGAM
[Signature (in existing old name)]

I, SHIVANG AGGARWAL S/o AJAY AGGARWAL, R/o E-245, Greater Kailash 1, Greater Kailash, South Delhi, Delhi-110048, have changed the name of my minor son AADAR AGGARWAL, aged 2 years and he shall hereafter be known as AADAR SHIVANG AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SHIVANG AGGARWAL
[Signature of Guardian]

I hitherto known as MOTI SINGH S/o SWAROOP SINGH, R/o Ravaji ki Dhani, Ward No. 11, Ramdeora, Jaisalmer, Rajasthan-345023, have changed my name and shall hereafter be known as VIKRAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

MOTI SINGH
[Signature (in existing old name)]

I hitherto known as SATTO W/o UMESH, residing at Nagla Dyodiya Akos Bangar, Barauli Road Baldeo, Mathura, UP, have changed my name and shall hereafter be known as SATYAVATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SATTO
[Thumb Impression]

I hitherto known as BHUSHAN KUMAR alias BHUSHAN MEHTA S/o VED VIAS, R/o House No. 240, Second Floor, Khasra No. 117/1, Village Naharpur, Rohini Sector-7, PO Rohini Sector-7, Distt. North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as BHUSHAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BHUSHAN KUMAR alias BHUSHAN MEHTA
[Signature (in existing old name)]

I hitherto known as LUCKY KUMARI D/o SANJAY SINGH, R/o Nagla Mirza Bada, Firozabad, PO Firozabad, Distt. Firozabad, Uttar Pradesh-283203, have changed my name and shall hereafter be known as ARADHYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

LUCKY KUMARI
[Signature (in existing old name)]

I hitherto known as KAMLESH DEVI W/o ARJUN, residing at Balhera, PO Malpura, Distt. Agra, Uttar Pradesh -283102, have changed my name and shall thereafter be known as NIRMALA.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH DEVI
[Signature (in existing old name)]

I hitherto known as SANDEEP S/o RAMPAL, residing at Badhkhalsa, P S Rai, Sonipat, Haryana-131029, have changed my name and shall hereafter be known as SANDEEP DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP
[Signature (in existing old name)]

I hitherto known as HEENA D/o BASAVARAJ B HARANALI, residing at # 2002/1, 2nd Cross, Mission Hospital, Mandi Mohalla, Mysore, Karnataka-570001, have changed my name shall thereafter be known as LAKSHMI H.

It is certified that I have complied with other legal requirements in this connection.

HEENA
[Signature (in existing old name)]

I, AJIT KUMAR BAGHEL S/o AGAM DAS, R/o Kabir Ward Mungeli (M), Chhattisgarh-495334, have changed the name of my minor daughter AARUSHI BAGHEL, aged about 14 years and she shall hereafter be known as RENI BAGHEL.

It is certified that I have complied with other legal requirements in this connection.

AJIT KUMAR BAGHEL
[Signature of Guardian]

I hitherto known as KRISHNA SEHGAL W/o MANOJ SHEWARAMANI, R/o 301, Shiv Kripa Apartment, Angre Colony No. 03, Lala Ka Bazar, Lashkar, Gwalior, Madhya Pradesh-474001, have changed my name and shall hereafter be known as RIYA SHEWARAMANI.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA SEHGAL
[Signature (in existing old name)]

I hitherto known as JAMANA DEVI W/o DAYANAND, residing at VPO Siwani Bolan, Tehsil & Distt. Hisar, Haryana, have changed my name and shall hereafter be known as JAMNA DEVI.

It is certified that I have complied with other legal requirements in this connection.

JAMANA DEVI
[Signature (in existing old name)]

I hitherto known as CG YASHODA alias C G YESHODHA D/o C M GANAPATHY, residing at No. 376, KHB Bandemutt Suncity Road, Kengeri Satellite Town, Kengeri Post, Kengeri, Bengaluru, Karnataka-560060, have changed my name and shall hereafter be known as C G YESHODHA.

It is certified that I have complied with other legal requirements in this connection.

CG YASHODA alias C G YESHODHA
[Signature (in existing old name)]

I, S RADHASWAMY S/o SANNALINGAPPA, residing at No. 551, 6th Main 2nd Stage, Near Govt. School, N G O S Colony, Kamalanagar, PO Basaveshwaranagar, Bengaluru, Karnataka-560079, have changed the name of my minor son H R HITESH ARYAN, aged 7 years and he shall hereafter be known as HITESH ARYA H R.

It is certified that I have complied with other legal requirements in this connection.

S RADHASWAMY
[Signature of Guardian]

I hitherto known as SALIT KUMAR S/o RAMMURAT SHARMA, residing at Vill.-Shahwajpur Dhewai, Post-Injore, P.S. Mehendiya, Shahbajpur Dhawai, PO Injore, Distt. Arwal, Bihar-804428, have changed my name and shall hereafter be known as VINAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SALIT KUMAR
[Signature (in existing old name)]

I hitherto known as NEERU W/o HEERA LAL KOLI, R/o H.No. 123 Jhugi WCJ Block, Lodhi Road, Prem Nagar, Central Delhi, Delhi-110003, have changed my name and shall hereafter be known as RAMA.

It is certified that I have complied with other legal requirements in this connection.

NEERU
[Signature (in existing old name)]

I hitherto known as SANJAN S/o DURGA PRASAD SHARMA, R/o Palwas, Sikar, Rajasthan-332042, have changed my name and shall hereafter be known as SAJJAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SANJAN
[Signature (in existing old name)]

I hitherto known as AARTI W/o VIVEK VERMA, R/o 1/7115-A, Post Office Wali Gali, Shivaji Park, Shahdara, Delhi-110032, have changed my name and shall hereafter be known as ARTI VERMA.

It is certified that I have complied with other legal requirements in this connection.

AARTI
[Signature (in existing old name)]

I hitherto known as SAROJ KHULLAR D/o VIRINDER KUMAR W/o NARINDER PAUL, residing at Bhikhiwind, District Tarn Taran-143303, Punjab, have changed my name and shall hereafter be known as SAROJ CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

SAROJ KHULLAR
[Signature (in existing old name)]

I hitherto known as HARMANPREET SINGH S/o BALBIR SINGH, residing at H.No. 109, Sector-4, Ranjit Avenue, Amritsar, Punjab-143001, have changed my name and shall hereafter be known as MANPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARMANPREET SINGH
[Signature (in existing old name)]

I hitherto known as PARVINDER SINGH S/o JASBIR SINGH, residing at VPO Wan Tara Singh, Tehsil Patti, District Tarn Taran-143305, Punjab, have changed my name and shall hereafter be known as PARWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARVINDER SINGH
[Signature (in existing old name)]

I, PINKI W/o SUKHDEV KUMAR, residing at H.No.145-46, Gali No. 3, Kapoor Nagar, Sultanwind Road, District Amritsar-143001, Punjab, have changed the name of my minor daughter ANSHU, aged 17 years and she shall hereafter be known as HARSHITA.

It is certified that I have complied with other legal requirements in this connection.

PINKI
[Signature of Guardian]

I hitherto known as RINKU D/o BHUPINDER SINGH, residing at H.No. 275, Badheri, Sector 41-D, District Chandigarh-160036, have changed my name and shall hereafter be known as RAJWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RINKU
[Signature (in existing old name)]

I hitherto known as RAJESH RAJPOOT S/o BHAGWAT SINGH RAJPOOT, resident of Choudhry Colony, Arniya, PO Manglia, District-Indore, Madhya Pradesh-453771, have changed my name and shall hereafter be known as KISHOR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJESH RAJPOOT
[Signature (in existing old name)]

I hitherto known as NAVREET SINGH S/o SHAMSHER SINGH, residing at Vill. Kundal, Teh. Abohar, Distt. Fazilka, Punjab, have changed my name and shall hereafter be known as NAMDHARI.

It is certified that I have complied with other legal requirements in this connection.

NAVREET SINGH
[Signature (in existing old name)]

I, DURGESH RATHOR S/o NIROTI LAL, residing at Kutakpur Rohai, Shamshabad, PO Samsabad, Distt. Agra, Uttar Pradesh-283125, have changed my name and shall hereafter be known as ANIL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DURGESH RATHOR
[Signature (in existing old name)]

I, SURUCHI SHABNAM W/o NIRAJ KUMAR THAKUR, resident of Village Repura, Ward No. 08, Near Shiv Mandir, Post Waini, Thana Waini, Distt. Samastipur, State Bihar-848131, have changed the name of my minor daughter KUMARI AARADHYA, aged 8 years and she shall hereafter be known ANSHIKA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SURUCHI SHABNAM
[Signature of Guardian]

I, CHOWLA SUNIL KUMAR S/o CHOWLA BHUMESHWAR, R/o H. No. 7-53, Aloor, PO Aloor, Distt. Nizamabad (Telangana)-503224, have changed the name of my minor daughter CHOWLA SAHANYA, aged 1 years and she shall hereafter be known as CHOWLA AARNAVI AYRA.

It is certified that I have complied with other legal requirements in this connection.

CHOWLA SUNIL KUMAR
[Signature of Guardian]

I hitherto known as KOMAL ADESH SINGH SANDHU S/o PARMPAL SINGH SANDHU, residing at Near Gurdwara Sarawan Boddla, District Sri Muktsar Sahib, Punjab, have changed my name and shall hereafter be known as KOMAL ADESH SINGH.

It is certified that I have complied with other legal requirements in this connection.

KOMAL ADESH SINGH SANDHU
[Signature (in existing old name)]

I, SHYAM SUNDAR MISHRA S/o SOBHA KANT MISHRA, residing at Sitaut, Pokhrai, Silaut, Samastipur, Pokhrai, Bihar-848113, have changed the name of my minor son BANTI KUMAR, aged 17 years and he shall hereafter be known as KRISHNA MISHRA.

It is certified that I have complied with other legal requirements in this connection.

SHYAM SUNDAR MISHRA
[Signature of Guardian]

I hitherto known as MOHAMMMAD MOBIN S/o MOHAMMAD SALIM, R/o Gram Sarai, Said Khana, Sarai Shahid Khan, PO Bilanda, Distt. Fatehpur, Uttar Pradesh-212645, have changed my name and shall hereafter be known as MOHAMMAD MOBIN.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMMAD MOBIN
[Signature (in existing old name)]

I, SHILENDRA KUMAR S/o RAGHURAJ SINGH, R/o Jaiumai, Firozabad, Uttar Pradesh-205145, have changed the name of my minor son KARTAVYA YADAV, aged 13 years and he shall hereafter be known as ATHARV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHILENDRA KUMAR
[Signature of Guardian]

I hitherto known as TUNNI DEVI W/o INDRADEV MISHRA, R/o 106 Suhawal, PO Kusaura, Sub District Bansdih, District Ballia, State Uttar Pradesh-277211, have changed my name and shall hereafter be known as TUNEY MISHRA.

It is certified that I have complied with other legal requirements in this connection.

TUNNI DEVI
[Signature (in existing old name)]

I, DHARAMVIR S/o MANGE RAM, R/o Ext.-8/83-84, Trilokpuri, East Delhi, Delhi-110091, have changed the name of my minor son LUCKY, aged 16 years and he shall hereafter be known as KABIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHARAMVIR
[Signature of Guardian]

I hitherto known as ARUN KUMAR SAHU alias ARUN KUMAR S/o HARE KRISHNA SAHU, residing at Mangal Bhavan Ke Piche, Padum Nagar, Ward No. 18, Bhilai 3, Bhilai Charoda, Durg, Chhattisgarh-490021, have changed my name and shall hereafter be known as ARUN SAHU.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR SAHU alias ARUN KUMAR
[Signature (in existing old name)]

I hitherto known as AMIT KUMAR S/o HARERAM MAHTO, residing at Gram Milki, PO Samyagarh, Thana Ghoswari, Samaya No. 6 (Milki etc), PO Samyagarh, Distt. Patna, Bihar-803306, have changed my name and shall hereafter be known as SHREERAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR
[Signature (in existing old name)]

I hitherto known as BAPANAPALLI YALLAMMA D/o BAPANAPALLI KOTAIAH, residing at House No. 1-377, SC Colony, Mukundapuram Village, Munagala, Mukundapuram, Suryapet, Telangana-508233, have changed my name and shall hereafter be known as BAPANAPALLI ALEKHYA.

It is certified that I have complied with other legal requirements in this connection.

BAPANAPALLI YALLAMMA
[Signature (in existing old name)]

I, ATUL JAIN S/o RAJKUMAR JAIN, R/o 143, First-Floor, Pocket-C-13, Sector-3, Rohini, Delhi-110085, have changed the name of my minor daughter PRAPTI JAIN, aged 3 years and she shall hereafter be known as SHEIVIKA JAIN.

It is certified that I have complied with other legal requirements in this connection.

ATUL JAIN
[Signature of Guardian]

I hitherto known as VANDANA PRAVEENKUMAR SHIVAYAGOL D/o GURULINGA TALAWAR W/o PRAVEENKUMAR, residing at Near Siddeshwar Road, Kabbur TQ Chikkodi, Belagavi, Karnataka-591222, have changed my name and shall hereafter be known as GEETA GURALING TALAWAR.

It is certified that I have complied with other legal requirements in this connection.

VANDANA PRAVEENKUMAR SHIVAYAGOL
[Signature (in existing old name)]

I hitherto known as Y SREEKANTH KUMAR REDDY S/o YELICHERLA JAGANMOHAN REDDY, residing at Flat No. G6, G Floor, Mansion De Chance, 4th Left, Owners Court East, Kasavanahalli, Carmelaram, Bengaluru, Karnataka-560035, have changed my name and shall hereafter be known as SREEKANTH YELICHERLA.

It is certified that I have complied with other legal requirements in this connection.

Y SREEKANTH KUMAR REDDY
[Signature (in existing old name)]

I, GIRISHA S S/o SHANKAR K, residing at No. 32, 3rd Main, Vinayakanagara, Banashankari, Bengaluru, Karnataka-560050, have changed the name of my minor son BHARATH G aged 11 years and he shall thereafter be known as GOKUL GOWDA G.

It is certified that I have complied with other legal requirements in this connection.

GIRISHA S
[Signature of Guardian]

I hitherto known as PARMINDER KAUR wife of SURINDER SINGH, residing at H.No. 38/48, New Suraj Ganj, Jalandhar-1, Model Town, Jalandhar-144003, Punjab, India, have changed my name and shall hereafter be known as PARMJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARMINDER KAUR
[Signature (in existing old name)]

I hitherto known as PRADEEP KUMAR RAMCHANDANI S/o HARISH KUMAR, residing at House No.-1116, 2nd Floor, Block-B, Shastri Nagar, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as PRADEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR RAMCHANDANI
[Signature (in existing old name)]

I hitherto known as SUKH VERSHA W/o INDERJIT SEHGAL, residing at A-108, Shakti Apartment, Plot No. 5, Sector 9, Rohini, Delhi-110085, have changed my name and shall hereafter be known as VARSHA SEHGAL.

It is certified that I have complied with other legal requirements in this connection.

SUKH VERSHA
[Signature (in existing old name)]

I, MOHAMMAD TAUFIK S/o MOHAMMAD SAMAD, R/o D-1/186, Gali No.1 Sangam Vihar Hamdard Nagar Po.Pushpa Bhawan South Delhi-110062, have changed the name of my minor son MOHAMMAD SAIF alias MD FAIYAJ, aged 16 Years and he shall hereafter be known as MD FAIYAJ.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD TAUFIK
[Signature of Guardian]

I hitherto known as KAVITA DEVI D/o GOPI RAM W/o VINOD GUPTA, R/o C-28, F.F., Ashoka Enclave-2, Sector-37, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as PRIYANKA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

KAVITA DEVI
[Signature (in existing old name)]

I, HARISH KUMAR S/o LAXMI NARAYAN, R/o Village Post Gothra Tappa Khori, Gothara Tappa Khori(39), Kund, Rewari, Haryana-123102, have changed the name of my minor daughter NEHA, aged 15 years and she shall hereafter be known as NIDHI.

It is certified that I have complied with other legal requirements in this connection.

HARISH KUMAR
[Signature of Guardian]

I hitherto known as VANDANA RANI alias VANDANA RANI DAYAL D/o BISHWA MOHAN PRASAD W/o NALIN DAYAL, R/o B/No-307 Sunbreeze Apartment Sector-5 Vaishali Ghaziabad, Uttar Pradesh-201010, have changed my name and shall hereafter be known as VANDANA RANI DAYAL.

It is certified that I have complied with other legal requirements in this connection.

VANDANA RANI alias VANDANA RANI DAYAL
[Signature (in existing old name)]

I hitherto known as SANGITA W/o UPENDRA CHAUDHARY, residing at Gali No. 2, Chruuch Compound, Muradnagar, Distt. Ghaziabad, have changed my name and shall hereafter be known as SANGEETA CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SANGITA
[Signature (in existing old name)]

I hitherto known as GEETA W/o RAJIV KUMAR, residing at Kuswa, Pondri, Etah, Uttar Pradesh, 207301, have changed my name and shall hereafter be known as PINKI.

It is certified that I have complied with other legal requirements in this connection.

GEETA
[Signature (in existing old name)]

I hitherto known as ANMOL RATHORE S/o ATUL RATHORE, residing at 9/3, Tyagi Road, P.O. Dehradun G.P.O, Dehradun, Uttarakhand-248001, have changed my name and shall hereafter be known as KABEER RATHORE.

It is certified that I have complied with other legal requirements in this connection.

ANMOL RATHORE
[Signature (in existing old name)]

I, C VENKATESH REDDY S/o C BABU REDDY, residing at #913 2nd Main Road Muneshwara Layout, Manoranyana Palya, R T Nagar, Bangalore, Karnataka-560032, have changed the name of my minor son VIJAYRAJ C REDDY, aged 14 years and he shall hereafter be known as V CHANDRASHEKAR REDDY.

It is certified that I have complied with other legal requirements in this connection.

C VENKATESH REDDY
[Signature of Guardian]

I, PURNA KUMAR DEWAN S/o SHRI PRASAD DEWAN, residing at Kamjer Goke, Goke Bazar, Darjeeling Pulbazar, Darjeeling, West Bengal-734201, have changed the name of my minor son BISHNU PRASAD DEWAN, aged 15 years and he shall hereafter be known as DEEP DEWAN.

It is certified that I have complied with other legal requirements in this connection.

PURNA KUMAR DEWAN
[Signature of Guardian]

I hitherto known as TANISHA NAGPAL D/o PREET PAL SINGH NAGPAL, residing at A-1 Galli Bareilly Road, Gaujajali Uttar, P.O. Industrial Estate, Nainital, Uttarakhand-263139, have changed my name and shall hereafter be known as TARANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

TANISHA NAGPAL
[Signature (in existing old name)]

I, KANIRU MALLEPPA S/o KANIRU THIMMAYYA, residing at H. No. 82, Ward No. 1, Kumbara Oni, Devalapura, Bellary, Karnataka-583129, have changed the name of my minor daughter KANIRU HEMALATHA, aged 17 years and she shall hereafter be known as HEMALATA.

It is certified that I have complied with other legal requirements in this connection.

KANIRU MALLEPPA
[Signature of Guardian]

I hitherto known as RAJ KUMAR S/o GURMAIL SINGH, residing at Village Sahungra, Balachaur, Distt. SBS Nagar, Punjab-144532 have, changed my name and shall hereafter be known as RAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR
[Signature (in existing old name)]

I hitherto have known as RAJU KUMAR son of KAPILDEO MAHTO, residing at Chuabag, Patna Road, Munger, P.O. Munger, District Munger, Bihar-811201, have changed my name and shall hereafter be known as RAJESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJU KUMAR
[Signature (in existing old name)]

I hitherto have known as MUNIYA DEVI wife of CHANDI RAM, residing at Village Post Deodaha, Deodaha, P.O. Deodha, District Patna, Bihar-804451, have changed my name and shall hereafter be known as MUNNI DEVI.

It is certified that I have complied with other legal requirements in this connection.

MUNIYA DEVI
[Thumb Impression]

I hitherto known as ARUN KUSHWAHA S/o ASHOK KUSHWAHA, R/o Durjanpur, Post Durjanpur, Hanuman Garh, Ballia, Uttar Pradesh-277208, have changed my name and shall hereafter be known as RAVI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUSHWAHA
[Signature (in existing old name)]

I hitherto known as SHIVANI GUPTA W/o SURESH GUPTA, residing at Block-B, Gali No.-5, Jagmal Enclave Roshan Nagar, Amarnagar, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as SHIV KUMARI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI GUPTA
[Signature (in existing old name)]

I hitherto known as KANTA W/o SATISH, R/o 0, Buddh Vihar, Mansarover Colony, Line Par, Majhola, Moradabad, Uttar Pradesh-244001, have changed my name and shall hereafter be known as GEETA.

It is certified that I have complied with other legal requirements in this connection.

KANTA
[Thumb Impression]

I hitherto known as SANJIV KUMAR SHUKLA S/o KAPIL DEV SHUKLA, R/o Budhai purva, Pure Shiva Bakhtawar, Budhupurwa, Gonda, Pradesh-271001, have changed my name and shall hereafter be known as RAJEEV KUMAR SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

SANJIV KUMAR SHUKLA
[Signature (in existing old name)]

I hitherto known as SUNITA DEVI W/o DARSHAN SINGH, R/o Vill Khizepur, Teh Mukerian, Distt. Hoshiarpur, Punjab-144221, have changed my name and shall hereafter be known as SUNEH LATA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA DEVI
[Signature (in existing old name)]

I hitherto known as HARBHAJAN SINGH S/o MAKHAN SINGH, R/o Vill Bishanpur, Teh Mukerian, Distt Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as GURBHAJAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARBHAJAN SINGH
[Signature (in existing old name)]

I hitherto known as ANJALI AGARWAL W/o AJAY KUMAR AGARWAL, R/o 131, Chhota Fatak, Katara Bazar, Shikohabad, Distt, Firozabad, U.P.-283135, have changed my name and shall hereafter be known as ANJU AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ANJALI AGARWAL
[Signature (in existing old name)]

I hitherto have known as CHANDRIKA PRASAD son of JITENDRA PRASAD, residing at Village Chakjalal, Post Khajurar, P.S. Bhadaur, Chak Jalal, P.O. Khajurar, District Patna, Bihar-803213, have changed my name and shall hereafter be known as ABHI RAJ.

It is certified that I have complied with other legal requirements in this connection.

CHANDRIKA PRASAD
[Signature (in existing old name)]

I hitherto known as VINCENT PAUL DOMINIC son of DOMINIC DEENADAYALAN, residing at 19/23, Goodwill Lane Opp. Infant Jesus Church, Viveknagar, Karnataka, Bangalore-560047, have changed my name and shall hereafter be known as VIKRAM DEENADAYALAN.

It is certified that I have complied with other legal requirements in this connection.

VINCENT PAUL DOMINIC
[Signature (in existing old name)]

I hitherto known as RAMESH S/o RAM KISHAN, residing at Bhokran Pana, Khidwali (85) Rohtak, Haryana-124303, have changed my name and shall hereafter be known as DAYA CHAND.

It is certified that I have complied with other legal requirements in this connection.

RAMESH
[Thumb Impression]

I hitherto known as M MUNILAKSHMAMMA W/o MRUTHYUNJAYA, residing at 22nd Ward, Site No 2, Sulibele Road, Shanthinagar South, Opp. Venugopaldaswamy Badminton Hall, Devanahalli Town, Devanahalli, Bangalore, Karnataka-562110, have changed my name and shall hereafter be known as M LAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

M MUNILAKSHMAMMA
[Signature (in existing old name)]

I, DEVENDRAPPA A G S/o GANGANNA R, residing at Siddarameshwara Road, Ajjampur, Tarikere, Chikkamagaluru, Karnataka-577547, have changed the name of my minor daughter HITHASHREE D, aged about 08 years and she shall hereafter be known as HARIPRIYA D.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRAPPA A G
[Signature of Guardian]

I hitherto known as SARASWATHI wife of SREEDHARA K S D/o NARASIPURA KRISHNAPPA VENKATARAMAIAH, R/o No 218, 9th Cross, M Block, Kuvempunagar, Mysuru, Karnataka-570023, have changed my name and shall hereafter be known as SARASWATHI N V.

It is certified that I have complied with other legal requirements in this connection.

SARASWATHI
[Signature (in existing old name)]

I hitherto known as SUDHA DEVI Wo NAROTTAM SINGH, R/o 39, Gaindalal Colony, Doretha, Shahganj, Agra, Uttar Pradesh-282010, have changed my name and shall hereafter be known as BHURA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUDHA DEVI
[Signature (in existing old name)]

I, MOHAN SRIVASTAVA S/o LATE VISHVANATH PRASAD, R/o Badi Masjid, Gurdrara Galli, Sahid Sarai, Siwan, Bihar-841226, have changed the name of my minor daughter JANSHI, aged about 16 years and he shall hereafter be known as AYUSHI.

It is certified that I have complied with other legal requirements in this connection.

MOHAN SRIVASTAVA
[Signature of Guardian]

I, RAJESH KUMAR SAHU S/o JAY PRAKASH SAHU, R/o Ichra, Dharamdih, Jadugora, Jadugoda Mines, Dumaria, East Singhbhum, Jharkhand-832102, have changed the name of my minor son TUNTUN KUMAR aged about 12 years and he shall hereafter be known as SHUBHAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR SAHU
[Signature of Guardian]

I hitherto known as JHANNU S/o HAJARI LAL, R/o Ward No. 19, Purana Khera, Rudrapur, Udham Singh Nagar, Uttarakhand-263153, have changed my name and shall hereafter be known as OMPRAKASH.

It is certified that I have complied with other legal requirements in this connection.

JHANNU
[Signature (in existing old name)]

I, OM PRAKASH SHARMA S/o LILADHAR SHARMA,

R/o Ward No 20, Madu Moda Kuti Ke Piche, Taranagar, Churu, Rajasthan-331304, have changed the name of my minor son KISHAN LAL, aged about 11 years and he shall hereafter be known as KRISHNA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

OM PRAKASH SHARMA
[Signature of Guardian]

I hitherto have known as ANSHITA JAIN daughter of AMIT KUMAR JAIN, residing at Bhagwan Mahavir Path, Nathnagar, Nathnagar, P.O. Nathnagar, District Bhagalpur, Bihar-812006, have changed my name and shall hereafter be known as ANIKA JAIN.

It is certified that I have complied with other legal requirements in this connection.

ANSHITA JAIN
[Signature (in existing old name)]

I hitherto known as SANTOSH KUMAR SHARMA S/o VIDHYA PRAKASH, residing at A-123, Dagar Vihar, Jalalpur Road, Muradnagar, Distt Ghaziabad, have changed my name and shall hereafter be known as SANTOSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR SHARMA
[Signature (in existing old name)]

I, MUNEGOWDA S/o KALAPPA, R/o VTC: Ranganathapura, P.O.: Naravanapura, District: Bangalore Rural, State: Kamataka-562135, changed the name of my minor son BHARGAV M, aged about 14 years and he shall hereafter be known as AADVIK M.

It is certified that I have complied with other legal requirements in this connection.

MUNEGOWDA
[Signature of Guardan]

I hitherto known as MUNIRAJU S/o VENKATESH, R/o Heggadahalli Village, Kasaba Hobali, K R Pet Taluk, Makavalli, Krishnarajpet, Mandya, Karnataka-571426, have changed my name and shall hereafter be known as PRASAD H V.

It is certified that I have complied with other legal requirements in this connection.

MUNIRAJU
[Signature (in existing old name)]

I hitherto known as V REVATHI W/o V RUDRAPPA, R/o Ward No. 7, Nethaji School Hattira Kudathini, Hagaribommanahalli, Bellary, Karnataka-583115, have changed my name and shall hereafter be known as MANJULA.

It is certified that I have complied with other legal requirements in this connection.

V REVATHI
[Signature (in existing old name)]

I hitherto known as BRIJESH CHANDRA SONKAR S/o G C Sonkar, R/o Flat No. 404, J.K Heights Apartment, S-24/14-k1, Taktakpur, Varanasi, Uttar Pradesh-221002, have changed my name and shall hereafter be known as BRIJESH SOONKAR.

It is certified that I have complied with other legal requirements in this connection.

BRIJESH CHANDRA SONKAR
[Signature (in existing old name)]

I hitherto known as S K GUPTA S/o SITA RAM GUPTA, R/o 17/3H, Rani Villa, Bihari Lal Esate, The Mall Road, Kanpur, Fahimabad, Kanpur Nagar, Uttar Pradesh- 208001, have changed my name and shall hereafter be known as SURENDRA KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

S K GUPTA
[Signature (in existing old name)]

I hitherto known as LATHA W/o BASAWARAJ, R/o 00, Chalgera, Kushtagi Koppal, Karnataka-583277, have changed my name and shall hereafter be known as KALAKAVVA.

It is certified that I have complied with other legal requirements in this connection.

LATHA
[Signature (in existing old name)]

I hitherto known as KAVITHA W/o GIRISHA, R/o 01, Nayakara Beedi, Srianagapatna Taluk, Kalkere, Grama, Gamanahalli, Mandya, Karnataka-571415, have changed my name and shall hereafter be known as KEMPAMMA.

It is certified that I have complied with other legal requirements in this connection.

KAVITHA
[Signature (in existing old name)]

I, RAHUL KUMAR S/o BAGESHWAR PRASAD, R/o House No. 254, Ward No. 17, Near Angan Badi School, Ward No. 19, Noniyatoli, Gopalganj, Bihar-841428, have changed the name of my minor son ANIKET KUMAR, aged about 9 years and he shall hereafter be known as ADARSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR
[Signature of Guardian]

I hitherto known as AYUSH KUMAR S/o SON RAJ JONSEN, R/o Ward No. 09, Gram Nayagaon, Parbatta, Zorawarpur, Khagaria, Bihar-851215, have changed my name and shall hereafter be known as MANAS KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AYUSH KUMAR
[Signature (in existing old name)]

I hitherto known as MUDDAMMA W/o LATE MUNIYAPPA, R/o Narayanapura Kanakapura, Taluk Narayanapura, Ramanagar, Karnataka-562117, have changed my name and shall hereafter be known as BYATAGAMMA.

It is certified that I have complied with other legal requirements in this connection.

MUDDAMMA
[Signature (in existing old name)]

I hitherto known as SUDHA AGRAWAL W/o RAMBABU GARG, R/o Garg Shree Vastralaya, Garg Bhawan, Sadar Bazar, Guna, Madhya Pradesh-473001, have changed my name and shall hereafter be known as SUDHA GARG.

It is certified that I have complied with other legal requirements in this connection.

SUDHA AGRAWAL
[Signature (in existing old name)]

I hitherto known as RABIYA KHAN W/o MANOJ KUMAR, R/o Village Bawana, P.O. Hussainpur Kalan, Police Station Budhana, Distt. Muzaffarnagar, Uttar Pradesh-251309, have changed my name and shall hereafter be known as RABIYA PAL. I have only changed my name not my Religion.

It is certified that I have complied with other legal requirements in this connection.

RABIYA KHAN
[Signature (in existing old name)]

I hitherto known as NOOPUR VERMA W/o VIKASS SONII, residing at 5600, 4th Floor, Gali No. 0, Kolhapur Road, New Chandrawal, Kamla Nagar, Malka Ganj, Delhi-110007, have changed my name and shall hereafter be known as NUPURR SONII.

It is certified that I have complied with other legal requirements in this connection.

NOOPUR VERMA
[Signature (in existing old name)]

I hitherto known as LAKSHMI W/o VENKATESH residing at No. 18, 4th Cross 9th Main, Papaiah Garden Banashankari 3rd Stage, Bangalore, Karnataka-560085, have changed my name and shall hereafter be known as GANGAMMA.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMI
[Signature (in existing old name)]

I hitherto known as SHASHI KUMARA S/o VENKATESHA CHAR, residing at No. 12/68, Kanakapura Main Road, Ramakrishna Nagara, 2nd Cross, J P Nagar, Bengaluru, Karnataka-560078, have changed my name and shall hereafter be known as NARAYANA.

It is certified that I have complied with other legal requirements in this connection.

SHASHI KUMARA
[Signature (in existing old name)]

I, LAXMI NARAYAN S/o RADHE LAL, residing at Bindanagar, Majhara Pipar Khera, G/Ehatmali, Unnao, Uttar Pradesh-209861, have changed the name of my minor son YASH PAL, aged 14 years and he shall hereafter be known as SHLOK PAL.

It is certified that I have complied with other legal requirements in this connection.

LAXMI NARAYAN
[Signature of Guardian]

I hitherto known as HANSRAJ SINGH S/o BACHI SINGH, residing at village Shat, Post Darimthok Bageshwar, Uttarakhand-263642, have changed my name and shall hereafter be known as HANSRAJ SINGH BISHT.

It is certified that I have complied with other legal requirements in this connection.

HANSRAJ SINGH
[Signature (in existing old name)]

I, SUNIL KUMAR S/o KASHI NATH, R/o House No. 206/33, First Floor, S D Mandir, Sadar Bazar, Delhi Cantt. New Delhi, South West Delhi -110010, have changed the name of my minor son KARTIK, aged 14 years and he shall hereafter be known as KARTIK SARAF.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR
[Signature of Guardian]

I, SUNIL KUMAR S/o KASHI NATH, R/o House No. 206/33, First Floor, S D Mandir, Sadar Bazar, Delhi Cantt. New Delhi, South West Delhi-110010, have changed the name of my minor daughter PRIYANSHI, aged 17 years and she shall hereafter be known as PRIYANSHI SARAF.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR
[Signature of Guardian]

I hitherto known as SHUBHA DWIVEDI D/o PRAMOD TRIPATHI and W/o MANISH DWIVEDI, residing at Shubhkriti SK 149, 3rd Floor, Next to Ubika Play School, Sector 116, Noida, P.O. Noida, Distt. Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as SHUBHA TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

SHUBHA DWIVEDI
[Signature (in existing old name)]

I hitherto known as ALOK S/o DESH RAJ, R/o Jsapur Rampur, Bairi Sawai, Kanpur Dehat, Uttar Pradesh-209204, have changed my name and shall hereafter be known as MUKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ALOK
[Signature (in existing old name)]

I hitherto known as MEENU alias MEENA D/o UDAYVEER SINGH W/o MANOJ KUMAR, R/o 293, Gali No. 5, Near Azad Park, Bagh Kare Khan, Malka Ganj S.O., North Delhi, Delhi-110007, have changed my name and shall hereafter be known as MEENA.

It is certified that I have complied with other legal requirements in this connection.

MEENU alias MEENA
[Signature (in existing old name)]

I hitherto known as VAIJAYANTI DEVI alias JAGWANTI W/o KRISHAN KUMAR, R/o SRD-45, Ramlila Park Peera Garhi, Sunder Vihar S.O., West Delhi, Delhi-110087, have changed my name and shall hereafter be known as JAGWANTI.

It is certified that I have complied with other legal requirements in this connection.

VAIJAYANTI DEVI alias JAGWANTI
[Signature (in existing old name)]

I, MAIYADI HASDA W/o JAJJU SOREN, R/o P.O. Mahmdiya, Purnea Basantpur, P.O. Kasba, Distt. Purnia, Bihar-854330, have changed the name of my minor daughter MALHOTRI SOREN, aged 17 years and she shall hereafter be known as MALTI SOREN.

It is certified that I have complied with other legal requirements in this connection.

MAIYADI HASDA
[Signature of Guardian]

I, DHARMU YADAV S/o HARKISHUN LAL, R/o Gram Dumeda, Majhara Purab, Kheri, Uttar Pradesh-262907, have changed the name of my minor daughter YASHIKA YADAV aged 08 years and she shall hereafter be known as DHRITIL.

It is certified that I have complied with other legal requirements in this connection.

DHARMU YADAV
[Signature of Guardian]

I hitherto known as KAMAL S/o VEER PAL SINGH, R/o H. No. 154/9, Gali No. 7, Jeewan Park, Siraspur, North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as RAMAN.

It is certified that I have complied with other legal requirements in this connection.

KAMAL
[Signature (in existing old name)]

I, SATYENDRA PRASAD YADAV S/o SHIONANDAN YADAV, residing at Raybhir Ward No. 12, Tola Khap, Raibhir, Madhepura, Bihar-852128, have changed the name of my minor son ANISH RAJ, aged 17 years and he shall hereafter be known as SUJAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SATYENDRA PRASAD YADAV
[Signature of Guardian]

I hitherto known as JASHWANT KAUR W/o HARPAL SINGH BRAR, residing at VPO Har Raipur Urf Bhokhri, Tehsil & Distt. Bathinda, Punjab-151201, have changed my name and shall hereafter be known as JASWANT KAUR BRAR.

It is certified that I have complied with other legal requirements in this connection.

JASHWANT KAUR
[Signature (in existing old name)]

I hitherto known as RASHMI SAHAI alias RASHMI MOHAN SAHAI D/o ISHWAR SAHAI W/o SHASHI MOHAN, R/o R-74, First Floor Greater Kailash-1, New Delhi-110048, have changed my name and shall hereafter be known as RASHMI MOHAN SAHAI.

It is certified that I have complied with other legal requirements in this connection.

RASHMI SAHAI alias RASHMI MOHAN SAHAI
[Signature (in existing old name)]

I hitherto known as GAYATRI SAGAM alias JAYASHREE HERAKAL D/o BHIMSEN W/o GOPAL, residing at Manjunathpur Malamaddi, Distt. Dharwad, Karnataka-580007, have changed my name and shall hereafter be known as JAYASHREE BHIMSEN HERAKAL.

It is certified that I have complied with other legal requirements in this connection.

GAYATRI SAGAM alias JAYASHREE HERAKAL
[Signature (in existing old name)]

I, POOJA RANI wife of RAJU, residing at VPO Ajjowal, Distt. Hoshiarpur, Punjab-146001, have changed the name of my minor daughter MUSKAN, aged 09 years and she shall hereafter be known as PREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

POOJA RANI
[Signature of Guardian]

I hitherto known as BALDIP SINGH S/o GULZAR SINGH, residing at Near Balmik Mandir, Dudhal Road, Malaudh, Tehsil Payal, Distt. Ludhiana, Punjab-141119, have changed my name and shall hereafter be known as BALDEEP SINGH SAHOTA.

It is certified that I have complied with other legal requirements in this connection.

BALDIP SINGH
[Signature (in existing old name)]

I hitherto known as AMIT ARORA S/o SHRI ASHCHARJ LAL ARORA, residing at 921, The Camellias, DLF Golf Links, Sector-42, Gurgaon, Haryana-122009, have changed my name and shall hereafter be known as AAMIT ARORA.

It is certified that I have complied with other legal requirements in this connection.

AMIT ARORA
[Signature (in existing old name)]

I, RAJIV KUMAR son of JOGI RAM, residing at VPO Gobindpur Khun Khun, Tehsil Hoshiarpur, District Hoshiarpur, Punjab-144208, have changed the name of my minor daughter KIRAT, aged 10 years and she shall hereafter be known as KIRAT VIRDI.

It is certified that I have complied with other legal requirements in this connection.

RAJIV KUMAR
[Signature of Guardian]

I hitherto known as KALUA S/o MOHAN SINGH, R/o Abhaudopura, Kiraoli, Agra, Uttar Pradesh-283122, have changed my name and shall hereafter be known as YOGESH.

It is certified that I have complied with other legal requirements in this connection.

KALUA
[Signature (in existing old name)]

I hitherto known as GURPREET SINGH son of SHEETAL SINGH, residing at VPO Chhina Bidhi Chand, Tehsil Tarn Taran, District Tarn Taran, Punjab, have changed my name and shall hereafter be known as GURDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURPREET SINGH
[Signature (in existing old name)]

I, PARAMESHA N S/o NAGARAJA BHADRAVATHI NAGAIAH, residing at No. 902, Tower 20 L & T Raintree Boulevard, Bellary Road, Beside Mall of Asia, Byatarayanapura, Bengaluru, Karnataka-560092, have changed the name of my minor son LAVITH P, aged 10 months and he shall hereafter be known as CHETAK P.

It is certified that I have complied with other legal requirements in this connection.

PARAMESHA N
[Signature of Guardian]

I, AMAR MUSHAR S/o CHANDRABALI MUSHAR, residing at Ward No. 09, Khatauri, Gudgudi, West Champaran, Bihar-845106, have changed the name of my minor son BRIGUN KUMAR, aged 16 years and he shall hereafter be known as VIVEK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMAR MUSHAR
[Signature of Guardian]

I, MUNNA KUMAR S/o HARINATH RAM, residing at Mani, Rohtas, Bihar-802212, have changed the name of my minor son RAJA KUMAR, aged 12 years and he shall hereafter be known as AAYUSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MUNNA KUMAR
[Signature of Guardian]

I, AJAY KUMAR S/o YUGAL YADAV, residing at Graam Badlatikar, Post Roshanpur, Thana Pirpainti, Bhagalpur, Bihar-813206, have changed the name of my minor daughter SHRIYASUMAN YADAV, aged 07 years and she shall hereafter be known as SHREYASUMAN.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR
[Signature of Guardian]

I hitherto known as BHUSHAN CHOPRA S/o GURDIAL CHAND CHOPRA, R/o H.No. N.K 71, Bazar Nauhrian, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as BHUSHAN KUMAR CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

BHUSHAN CHOPRA
[Signature (in existing old name)]

I hitherto known as JYOTI DEVI wife of BIRENDRA SINGH RAWAT, resident of House No. 1540, Dashmesh Nagar Naya Gaon, District SAS Nagar (Mohali), Punjab-60103, have changed my name and shall hereafter be known as MEENAKSHI DEVI.

It is certified that I have complied with other legal requirements in this connection.

JYOTI DEVI
[Signature (in existing old name)]

I hitherto known as SHAKUNTALA DEVI W/o LATE UDAY PASWAN, R/o Jamanganj, Jamanganj, P.O. Jamanganj, Distt. Jehanabad, Bihar-804405, have changed my name and shall hereafter be known as MANJU DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHAKUNTALA DEVI
[Thumb Impression]

I hitherto known as ASLAM S/o MD ISLAM UDDIN, R/o Ward No. 12, Haria Bara, P.O. Araria, Distt. Araria, Bihar-854311, have changed my name and shall hereafter be known as MD ASLAM.

It is certified that I have complied with other legal requirements in this connection.

ASLAM
[Signature (in existing old name)]

I, ANKIT SHUKLA son of SHRI SURENDRA SHUKLA, residing at 557/30A, Om Nagar, Alambagh, Chandan Nagar, Lucknow, Uttar Pradesh-226005, have changed the name of my minor son DAKSH SHUKLA, aged 05 years and he shall hereafter be known as DEVANSH SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

ANKIT SHUKLA
[Signature of Guardian]

I hitherto known as SAURAV PUNIA S/o RAM KUMAR PUNIA, R/o 251, 252, Tirath Kunj Colony, Kanker khera, Sardhana Road, Meerut Cantt, Meerut, Uttar Pradesh-250001, have changed my name and shall hereafter be known as SAURAV KUMAR PUNIA.

It is certified that I have complied with other legal requirements in this connection.

SAURAV PUNIA
[Signature (in existing old name)]

I hitherto known as SOMOTI W/o RAMESH KUMAR, R/o Ginodhkar, P.O. Boria Kamalpur, Distt. Rewari, Haryana-123401, have changed my name and shall hereafter be known as SAMOTI.

It is certified that I have complied with other legal requirements in this connection.

SOMOTI
[Thumb Impression]

I hitherto known as VIJAY SINGH GILL son of JASVIR SINGH, R/o Village Bukanwala, Post Office Bukan Wala, Distt. Moga, Punjab-142048, have changed my name and shall hereafter be known as VIJAY SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SINGH GILL
[Signature (in existing old name)]

I, RAJ KUMAR TIWARI S/o SHESHNATH TIWARI, R/o Matuk Chhapra, Siwan, Barkagaon, Bihar-841226, have changed the name of my minor son ADITYA, aged about 16 years and he shall hereafter be known as PRASHANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR TIWARI
[Signature of Guardian]

I hitherto known as RASHIBHA daughter of MOHINDER PAL wife of TALJINDER JHALLY, residing of village Malikpur, Distt. Kapurthala, Punjab-144405, have changed my name and shall hereafter be known as RASHIBHA JHALLY.

It is certified that I have complied with other legal requirements in this connection.

RASHIBHA
[Signature (in existing old name)]

I, MUNEGOWDA S/o KALAPPA, R/o VTC Ranganathapura, P.O. Narayanapura, District Bangalore Rural, State Kanataka-562135, Mobile 9880218028, have changed the name of my minor daughter HARCHITHA M, aged about 10 years and she shall hereafter be known as VIDUNYAM.

It is certified that I have complied with other legal requirements in this connection.

MUNEGOWDA
[Signature of Guardian]

I hitherto known as BALWINDER KAUR wife of HARJINDER SINGH, R/o Village Mukand Singh Wala, District Sri Muktsar Sahib, Punjab-151212, have changed my name and shall hereafter be known as BALJINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER KAUR
[Signature (in existing old name)]

I hitherto known as ANNU PANDEY S/o ASHUTOSH PANDEY, residing at near Durga Mandir, Chak Maruph, P.O. Biraya, Distt. Siddharthnagar, Uttar Pradesh-272195, have changed my name and shall hereafter be known as SHASHANK PANDEY.

It is certified that I have complied with other legal requirements in this connection.

ANNU PANDEY
[Signature (in existing old name)]

I hitherto known as ZAID NUMAAN A S/o ASIF PASHA KHURRAM, residing at #42, AN Manzil, 9th Main Road, Maruthi HBCS Layout Park, BTM Layout 1st Stage, Tavarekere, Dharmaram College, Bengaluru, Karnataka-560029, have changed my name and shall hereafter be known as MUHAMMAD RAHIB HAMDAN A.

It is certified that I have complied with other legal requirements in this connection.

ZAID NUMAAN A
[Signature (in existing old name)]

I hitherto known as SONU S/o BALWAN SINGH, residing at O-2/10, Budh Vihar Phase-1, Nithari, Sultanpuri C Block, Delhi-110086, have changed my name and shall hereafter be known as SONU PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

SONU
[Signature (in existing old name)]

I hitherto known as PRIYA daughter of MANJEET SINGH, residing Village Saidpur, Mundh, Post office Mundh, Distt Jalandhar, Punjab-144630, have changed my name and shall hereafter be known as PRIYA KAUR.

It is certified that I have complied with other legal requirements in this connection.

PRIYA
[Signature (in existing old name)]

I hitherto known as ADITYA KUMAR S/o ARVIND JAISWAL, R/o Rangra Chowk, PO Rangra, District Bhagalpur, Bihar-853204, have changed my name and shall hereafter be known as ADITYA JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

ADITYA KUMAR
[Signature (in existing old name)]

I hitherto known as HINDUBAI SONI W/o BANSHILAL, R/o Makaan No. 90, Watd No. 15, Teh-Sendhwa, Barwani, Madhya Pradesh-451666, have changed my name and shall hereafter be known as INDUBAI SONI.

It is certified that I have complied with other legal requirements in this connection.

HINDUBAI SONI
[Thumb Impression]

I hitherto known as JYOSNA RANA D/o RUKADHAR RANA, R/o P.O. Karamtala, Distt. Balangir, (Odisha), Pin-77032, have changed my name and shall hereafter be known as JYOSTNA RANA.

It is certified that I have complied with other legal requirements in this connection.

JYOSNA RANA
[Signature (in existing old name)]

I hitherto known as DULLI W/o BHAGVANDEEN, R/o Baijpur, Barai Garh, Kanpur Nagar, Uttar Pradesh-209401, have changed my name and shall hereafter be known as RAMDULARI.

It is certified that I have complied with other legal requirements in this connection.

DULLI
[Signature (in existing old name)]

I, SUBHASH CHAND S/o DHARAM VEER SINGH, R/o M-44, Ganga Nagar, Iimt Hospital, Meerut, Meerut Cantt, Meerut, Uttar Pradesh-250001, have changed the name of my minor son ASHVIN, aged 14 years and he shall hereafter be known as RAJ VISHWADEEP.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH CHAND
[Signature of Guardian]

I, HARIKRISHNAN POTTY N son of NARAYANAN POTTY G, residing at C105, Durga Petals, Outer Ring Road, Rainbow Childrens Hospital, Doddanekkundi PO, VTC Marathahalli, PO Doddanekkundi, Sub District Bangalore North, District Bengaluru, State: Karnataka-560037, have changed the name of my minor daughter HARSHITHA H, aged 6 years and she shall hereafter be known as HARSHITHA HARIKRISHNAN.

It is certified that I have complied with other legal requirements in this connection.

HARIKRISHNAN POTTY N
[Signature of Guardian]

I hitherto known as RANJEET KUMAR son of KRISHNA RAI, residing at Dahiyawan Brahman Toli, Chapra, P.O. Chapra, District Saran, Bihar- 841301, have changed my name and shall hereafter be known as VISHAL KUMAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

RANJEET KUMAR
[Signature (in existing old name)]

I hitherto known as YOGESHWARI D/o SUNIL KUMAR, R/o RZ-8B/1, X-Block, New Roshanpura, Najafgarh, Delhi-110043, have changed my name and shall hereafter be known as YOGESHWARI CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

YOGESHWARI
[Signature (in existing old name)]

I hitherto known as SHIV RAM SINGH alias SINGH RAM S/o HARKESH SINGH, R/o House No. 1608, Sector-3, Ballabgarh, Faridabad, Haryana-121004 have changed my name and shall hereafter be known as SHIV RAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHIV RAM SINGH alias SINGH RAM
[Signature (in existing old name)]

I, HARISH KUMAR K N S/o NAGARAJAPPA, R/o Baraguru Post, Hulikunte Hobali, Kaligonahalli, Sira Talluku, Kaligonahalli, Tumkur, Karnataka-572113, have changed the name of my minor daughter MYNAA K HARISH aged 06 years and she shall hereafter be known as AAROHI DHANYA K H.

It is certified that I have complied with other legal requirements in this connection.

HARISH KUMAR K N
[Signature of Guardian]

I, SURESHA T D S/o DUGGE GOWDA T R, R/o Sanidhya Nilaya, Shrinivasa Nagara, Chikmagalur (Rural), Rampura, Chikkamagalur, Karnataka - 577133, have changed the name of my minor daughter ISHA LAHARI T S aged 02 years and she shall hereafter be known as IHASVI T S.

It is certified that I have complied with other legal requirements in this connection.

SURESHA T D
[Signature of Guardian]

I hitherto known as KULDEEP SINGH BHANGU S/o BUDH SINGH, R/o VPO Baghiari, Tehsil Tarn Taran, District Tarn Taran, Punjab, have changed my name and shall hereafter be known as KULDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SINGH BHANGU
[Signature (in existing old name)]

I hitherto known as ARCHANA TIWARI W/o RAKESH TIWARI, R/o Vibhav Nagar, Sector -3, Near Park, Firozabad, Firozabad, Firozabad, Uttar Pradesh-283203, have changed my name and shall hereafter be known as ARCHANA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

ARCHANA TIWARI
[Signature (in existing old name)]

I, MALTI DEVI W/o LATE KRISHNA SAW, R/o Village Bhagwanpur, Post Pakribawan, Pakri Barwan, PO Pakribawan Distt. Nawada, Bihar-80512, have changed the name of my minor son BANTI KUMAR aged 10 years and he shall hereafter be known as BANSHI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MALTI DEVI
[Signature of Guardian]

I hitherto known as HARPREET WADHWA alias HARPREET KAUR WADHWA alias HARPREET KAUR D/o GURDEEP SINGH SHANDILYA W/o RAJIV WADHWA R/o A-1/147, 3rd Floor I.A.R.I. Central Delhi-110012, have changed my name and shall hereafter be known as HARPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARPREET WADHWA alias HARPREET KAUR
WADHWA alias HARPREET KAUR
[Signature (in existing old name)]

I, REETA BALHABHAI W/o PITAMBARA SANTHALA, R/o Village Badahansa, Rampa, Goppilli Rampa, Gajapati Odisha-761215, have changed the name of my minor daughter BISHNUPRIYA CHINTALU aged about 12 years and she shall hereafter be known as SHRUTI SHREYANSHI.

It is certified that I have complied with other legal requirements in this connection.

REETA BALHABHAI
[Signature of Guardian]

I, DES RAJ S/o HARBALAS, R/o VPO Hurkan, Tehsil & Distt. Hoshiarpur-146112, Punjab, have changed the name of my minor daughter SANIYA aged 10 years and she shall hereafter be known as SANIYA KAUR.

It is certified that I have complied with other legal requirements in this connection.

DES RAJ
[Signature of Guardian]

I hitherto known as DALBARI LAL S/o SAGLI RAM, R/o Vill. Fattan Chak, Sagra, Dasuya, Hosiharpur, Punjab-144205, have changed my name and shall hereafter be known as DARBARI LAL.

It is certified that I have complied with other legal requirements in this connection.

DALBARI LAL
[Signature (in existing old name)]

I hitherto known as ASHNI KUMAR son of JAGINDER PAL, residing at H. No. 161, Ward No. 11, Alawalpur, Jalandhar 144301 Punjab, India, have changed my name and shall hereafter be known as ASHWANI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHNI KUMAR
[Signature (in existing old name)]

I hitherto known as RADHIKA MISHRA RAJ D/o LALIT MISHRA W/o NITIN RAJ, R/o A-3/40, Paschim Vihar, PO Paschim Vihar, Distt. West Delhi, Delhi-110063, have changed my name and shall hereafter be known as RADHIKA MISHRA.

It is certified that I have complied with other legal requirements in this connection.

RADHIKA MISHRA RAJ
[Signature (in existing old name)]

I hitherto known as RADHA W/o RAM LAL, R/o G-169/1, J J Camp Tigri, Deoli, PO Deoli, Distt. South Delhi, Delhi-110062, have changed my name and shall hereafter be known as BHURI.

It is certified that I have complied with other legal requirements in this connection.

RADHA
[Signature (in existing old name)]

I hitherto known as ASHISH KUMAR S/o SATYENDRA SHARMA, R/o Chhapiya Buzurg, Siwan, Chapia Bujurg, Bihar- 841226, have changed my name and shall hereafter be known as ASHISH KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ASHISH KUMAR
[Signature (in existing old name)]

I hitherto known as KARABASAPPA NAGAPPA SUNAGAR S/o NAGAPPA SUNAGAR, R/o Naregal, Hanagal, Haveri, Karnataka- 581148, have changed my name and shall hereafter be known as KARTHIK NAGAPPA SUNAGAR.

It is certified that I have complied with other legal requirements in this connection.

KARABASAPPA NAGAPPA SUNAGAR
[Signature (in existing old name)]

I hitherto known as IRENE PREM W/o PREM MASIH, R/o H.No. 211, Sector -15, HUDA, Jagadhri, Tehsil Jagadhri, Distt Yamuna Nagar-135003, Haryana, India, have changed my name and shall hereafter be known as IRENE SCOTT.

It is certified that I have complied with other legal requirements in this connection.

IRENE PREM
[Thumb Impression]

I hitherto known as BEENA DEVI W/o PRADEEP KUMAR ARORA, R/o H. No. 1977, Sector -18, Part-II, HUDA, Jagadhri, Tehsil Jagadhri, Distt. Yamuna Nagar, Haryana, India, have changed my name and shall hereafter be known as VEENA ARORA.

It is certified that I have complied with other legal requirements in this connection.

BEENA DEVI
[Signature (in existing old name)]

I hitherto known as CHETNA WALIA D/o SURESH WALIA, R/o WZ-226, T/F, Gali No. 8, Gurudwara Nangal Raya, Lajwanti Garden, PO Nangal Raya District South Delhi, Delhi-110046, have changed my name and shall hereafter be known as SHANAYA WALIA.

It is certified that I have complied with other legal requirements in this connection.

CHETNA WALIA
[Signature (in existing old name)]

I, SANTOSH PATEL S/o DINESH PATEL, R/o H. No. 1820/14, Anand Bhawan, Kanchanpur, Adhartal, P.O. Jabalpur Dist. Jabalpur (Madhya Pradesh) - 482004 have changed the name of my minor son KIAAN PATEL aged 5 years and he shall hereafter be known as RUDRANSH PATEL.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH PATEL
[Signature of Guardian]

I hitherto known as JITANSHU S/o SARWAN KUMAR, R/o House No. 927, Sector-22, Molahera (65) Palam Vihar Gurgaon 122015, have changed my name and shall hereafter be known as JITANSHU KOROTANIA.

It is certified that I have complied with other legal requirements in this connection.

JITANSHU
[Signature (in existing old name)]

I, K VENKATESHA MOORTHY son of SHANKARANARAYANA BHAT, residing at Raghavendra Kripa, Bharathi Nagara, Menase, Sringeri, Chickmagalur, Sringeri, Karnataka-577139, have changed the name of my minor son ISHANA aged 17 years and he shall hereafter be known as ISHANA BHAT.

It is certified that I have complied with other legal requirements in this connection.

K VENKATESHA MOORTHY
[Signature of Guardian]

I hitherto known as GOVINDARAJU son of VENKATARAMANEGOWDA, R/o #, Shravanabelagula Hobli, Channarayapattana Taluk, Kothanaghatta, VTC Aruvanahalli, PO Shravanabelagola, Sub Distt. Channarayapatna, Distt. Hassan, Karnataka-573135, have changed my name and shall hereafter be known as GOVINDEGOWDA S V.

It is certified that I have complied with other legal requirements in this connection.

GOVINDARAJU
[Signature (in existing old name)]

I, KUMAR B R S/o RANGAPPA B H, R/o #72, Bilagunda, Nagamangala, Bilagunda, Nagamangala Mandya, Karnataka-571418, have changed the name of my minor son LAKSHMISH KUMAR K aged about 16 years and He shall hereafter be known as VIHAN ARYA K.

It is certified that I have complied with other legal requirements in this connection.

KUMAR B R
[Signature of Guardian]

I hitherto known as JYOTI D/o RAJINDER KUMAR, R/o H. No. 825, St No 06, Manjit Nagar, Millerganj, PO Millerganj, Distt. Ludhiana, Punjab-141003, have changed my name and shall hereafter be known as TRISHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

JYOTI
[Signature (in existing old name)]

I hitherto known as KRISHAN LAL S/o DARSHAN LAL Residing at College Road, Sarabha Nagar, Sunam, Tehsil Sunam, District Sangrur, Punjab-148028, India, have changed my name and shall hereafter be known as KARISHAN VERMA.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN LAL
[Signature (in existing old name)]

I hitherto known as KANDRIGA KATYAYANI D/o CHEBROLU SRI KRISHNA LATE, residing at H. No. 5-43 Plot No. 306 Ram Reddy Nagar Shapur Nagar IDA Jeedimetla Qutubullapur, Rangareddy Andhra Pradesh-500055, have Changed my name and shall hereafter be known as CHEBROLU KATYAYANI.

It is certified that I have complied with other legal requirements in this connection.

KANDRIGA KATYAYANI
[Signature (in existing old name)]

I hitherto known as SHABANA HUSAIN W/o UPKAR PACHORI, residing at Flat No. 1201, Tower 12, Amolik Sankalp Society-85, Kheri Kalan(113), PO Kheri Kalan, Distt. Faridabad, Haryana-121002, have changed my name and shall hereafter be known as SUNAINA PACHORI, I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SHABANA HUSAIN
[Signature (in existing old name)]

I hitherto known as VIVEK KUMAR SINGH son of UPENDRA SINGH, R/o Bangaikala, Tetariyadih, Domchanch Bazar, Koderma, Jharkhand- 825418, have changed my name and shall hereafter be known as AARYA DEEP.

It is certified that I have complied with other legal requirements in this connection.

VIVEK KUMAR SINGH
[Signature (in existing old name)]

I hitherto known as KG KUMAR DEVAYYA S/o KM Ganapathi, R/o at 4001, Trendz Appartments, Bgadi Gaddige Main Road, Dasanakoppal Bus Stop, Mysore, Bogadi, Mysure, Karnataka-570036, have changed my name and shall hereafter be known as KARTHACHIRA GANAPATHI KUMAR DEVAYYA.

It is certified that I have complied with other legal requirements in this connection.

KG KUMAR DEVAYYA
[Signature (in existing old name)]

I hitherto known as SEETA, D/o PAPOO, R/o Graam Patti Vija, Post Kudra Majhra, Lalpur, Budaun, Dataganj, Uttar Pradesh-243635, have changed my name and shall hereafter be known as SHEETAL.

It is certified that I have complied with other legal requirements in this connection.

SEETA,
[Signature (in existing old name)]

I hitherto known as ANUSUIYA DEVI, D/o SHATRUGHAN PRASAD R/o Benti, Kunda Bainti Uparhar, Pratapgarh, Uttar Pradesh- 230204, have changed my name and shall hereafter be known as RUCHI DEVI.

It is certified that I have complied with other legal requirements in this connection.

ANUSUIYA DEVI
[Signature (in existing old name)]

I, RAM KISHUN S/o NAROTTAM, R/o Jogipur, Kachawan, Mirzapur, Uttar Pradesh- 231501, have changed the name of my minor daughter PRIYANSHI aged about 11 years and she shall hereafter be known as PRATIGYA.

It is certified that I have complied with other legal requirements in this connection.

RAM KISHUN
[Signature of Guardian]

I hitherto known as RAJEE KUMARI D/o SHYAM LAL SHAH, R/o 14/6, Airforce, New Power House, Jodhpur, Rajasthan- 342001, have changed my name and shall hereafter be known as NEHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RAJEE KUMARI
[Signature (in existing old name)]

I hitherto known as HARJEET KAUR alias HARJIT KAUR MATHAROO D/o MOHINDER SINGH, employed as TGT (Social Science), Chandigarh Education, Department at Government Model Senior Secondary School, Sector 20-D, Chandigarh, residing at 1001, Block-T, Harbhajan Vihar, AWHO, Sector 114, SAS Nagar, (Mohali) Punjab-140307 have changed my name and shall hereafter be known as HARJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARJEET KAUR alias HARJIT KAUR MATHAROO
[Signature (in existing old name)]

I, THARA W/o BABU, R/o 1436, Hebbakodi, Anekal Taluk, Bangalore South, Bommasandra Industrial Estate, Karnataka-560099, have changed the name of my minor son VINAY BABU, aged about 14 years and he shall hereafter be known as ARJUN VAIBHAV.

It is certified that I have complied with other legal requirements in this connection.

THARA
[Signature of Guardian]

I hitherto known as SHALINI W/o KALYANI, R/o Government School Road, Near Old Committee Hall Hirapur, Gulabarga, Karnataka-585103, have changed my name and shall hereafter be known as SHALUBAI.

It is certified that I have complied with other legal requirements in this connection.

SHALINI
[Signature (in existing old name)]

I hitherto known as FAKKEERESH PUTHANI S/o MALLIKARJUN PUTHANI, residing at Vinayak Chouk, 2nd Cross, Nekar Nagar, Hubli, Dharwad, Karnataka-580024, have change my name and shall hereafter be known as VEERESH PUTHANI.

It is certified that I have complied with other legal requirements in this connection.

FAKKEERESH PUTHANI
[Signature (in existing old name)]

I hitherto known as VASAVI NAIDU W/o P SRINIVAS REDDY, residing at No. 14, 201 Park View Apartments, 19th Cross, 17th Main Road, Sector 3, H S R Layout, Bengaluru, Karnataka-560102, have changed my name and shall hereafter be known as VASAVI S REDDY.

It is certified that I have complied with other legal requirements in this connection.

VASAVI NAIDU
[Signature (in existing old name)]

I hitherto known as YOSHINI D/o JOSEPH CHINNAPPA, residing at No. 7/75, 14th B Cross, 3rd Floor, 6th Block Rajajinagar, Oppo To Karumariyamma Temple, Rajajinagar, Bangalore, Karnataka-560010, have changed my name and shall hereafter be known as RENY CYNTHIA.

It is certified that I have complied with other legal requirements in this connection.

YOSHINI
[Signature (in existing old name)]

I hitherto known as HALASWAMI HARIJAN S/o G PULLANNA, residing at H. No. 14 W N 21, Kappagal Road, Near Musleem Majid, HCL Kenal 3rd Cross, Bellary, Ballari, Karnataka-583101, have changed my name and shall hereafter be known as G SRINIVASULU.

It is certified that I have complied with other legal requirements in this connection.

HALASWAMI HARIJAN
[Signature (in existing old name)]

I hitherto known as NANDYALA MADHU son of NANDYALA MADDULETI, residing at 1-15 Kanala Nandyala Kanala, Kurnool, Andhra Pradesh-518593, have changed my name and shall hereafter be known as ERNAPADU MADHU.

It is certified that I have complied with other legal requirements in this connection.

NANDYALA MADHU
[Signature (in existing old name)]

I hitherto known as NARGIS D/o SANTOKH SINGH, residing at VPO Chhadauri Post Office Begampur Tehsil Balachaur Distt.-SBS Nagar, Punjab, have changed my name and shall hereafter be known as NARGIS KAUR.

It is certified that I have complied with other legal requirements in this connection.

NARGIS
[Signature (in existing old name)]

I hitherto known as MOHD IDRISH S/o CHAND MIYA, residing at 54, Saray Bahleem, Mohalla Padiyan, Meerut, Uttar Pradesh-250002, have changed my name and shall hereafter be known as MO. KARIM.

It is certified that I have complied with other legal requirements in this connection.

MOHD IDRISH
[Signature (in existing old name)]

I hitherto known as JETHWA TIRENA JITENDRA D/o SURENDRALAL JAMANDAS W/o JETHWA JITENDRA RAMESHCHANDRA, residing at B/40, OIHC Housing Complex, Diu, Daman and Diu-362520, have changed my name and shall hereafter be known as TIRENA SURENDRALAL.

It is certified that I have complied with other legal requirements in this connection.

JETHWA TIRENA JITENDRA
[Signature (in existing old name)]

I hitherto known as SHIVA S/o RAJESH KUMAR residing at 35/8, Mohalla Shiv Nagar, Gurdaspur, Punjab-143521, have changed my name and shall hereafter be known as SHIVA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SHIVA
[Signature (in existing old name)]

I hitherto known as MUNDUMADA KANIKE wife of MUNDUMADA DEVAIAH UTHAPPA, residing at 3, Virajpet, Chikka Mandur, Kodagu, Karnataka-571216, have changed my name and shall hereafter be known as NEELAMMA K P.

It is certified that I have complied with other legal requirements in this connection.

MUNDUMADA KANIKE
[Signature (in existing old name)]

I hitherto known as NEERAJ YADAV D/o RAM PRKASH, R/o GANW-Avdhoot Nagar, Post-Dubauliya Bazar, Avdhut Nagar, Basti, Uttar Pradesh-272131, have changed my name and shall hereafter be known as ANSHIKA YADAV.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ YADAV
[Signature (in existing old name)]

I hitherto known as SONU KUMAR SHRIVASTAV S/o SYAM SUNDAR SHRIVASTAV, R/o Vill. PO. Pacharaur, Pacharaur, Saran, Pacharaur, Bihar-841424, have changed my name and shall hereafter be known as AMARJEET KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SONU KUMAR SHRIVASTAV
[Signature (in existing old name)]

I hitherto known as DARSHAN SINGH CHOUDHARY alias DARSHAN SINGH alias DARSHAN SINGH CHOUDHA S/o HANSRAJ, R/o Flat No. 2046, Second Floor, G T Road Eldeco Country, Kamashpur (88), PO. Qumaspur, Distt. Sonipat, Haryana-131021, have changed my name and shall hereafter be known as DARSHAN SINGH CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

DARSHAN SINGH CHOUDHARY alias DARSHAN SINGH alias DARSHAN SINGH CHOUDHA
[Signature (in existing old name)]

I hitherto known as JATIN S/o SH. LOK NATH ADHIKARI, resident of H.No. 106 Sharda Hospital, Model Town Distt. Hisar, have changed my name and she shall hereafter be known as JATIN ADHIKARI.

It is certified that I have complied with other legal requirements in this connection.

JATIN
[Signature (in existing old name)]

I hitherto have known as CHHOTELAL CHAUHAN son of MAHADEV CHAUHAN, resident of Village-Musepur, Roh, P.O. Roh, District Nawada, Bihar- 805141, have changed the name of my minor son JYOTI KUMARI, aged about 13 years and he shall hereafter be known as AKASH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

CHHOTELAL CHAUHAN
[Signature of Guardian]

I hitherto known as GANITA DEVI wife of SANJAY DAS, residing at Kurtha, P.O.- Khushrupur, District-Patna, Bihar-803202, have changed my name and shall hereafter be known as REKHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

GANITA DEVI
[Thumb Impression]

I hitherto known as VANITA SHARMA W/o YASH PAL SHARMA, D/o GIRDHARI LAL, R/o 163-B, VP-Block Pithampura, North West, Delhi-110034, have changed my name and shall hereafter be known as VANITA.

It is certified that I have complied with other legal requirements in this connection.

VANITA SHARMA
[Signature (in existing old name)]

I, VIKASS SONII S/o ASHOK KUMAR SONI, residing at 5600, 4th Floor, Gali No. 0, Kolhapur Road, New Chandrawal, Kamla Nagar, Malka Ganj, Delhi-110007, have changed the name of my minor son KANISHK SONI, aged 08 years and he shall thereafter be known as KANISHKK SONI.

It is certified that I have complied with other legal requirements in this connection.

VIKASS SONII
[Signature of Guardian]

I hitherto known as MAHAMMAD PEERSAB S/o SALIMSAB MARADI, residing at 6-01 Bhuwaneshwar Nagar, Wadgera, PO. Tumkur, Shahpur, Yadgir, Karnataka-585355, have changed my name and shall thereafter be known as MAHMAD FEERSAB.

It is certified that I have complied with other legal requirements in this connection.

MAHAMMAD PEERSAB
[Signature (in existing old name)]

I hitherto known as MOHIT SIWACH S/o JAGDISH SIWACH, R/o RZ D2/51, Vinod Puri, Palam Dabri Road, Vijay Enclave, Dabro, Palam Village, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as SAGE SIWAACH.

It is certified that I have complied with other legal requirements in this connection.

MOHIT SIWACH
[Signature (in existing old name)]

I hitherto known as NAWAL KISHOR TAKAUR S/o BABBAN THAKUR, R/o Panchayat Bhawan, Madhomath, Ballia City, Uttar Pradesh-277001, have changed my name and shall hereafter be known as NAWAL KISHOR THAKUR.

It is certified that I have complied with other legal requirements in this connection.

NAWAL KISHOR TAKAUR
[Signature (in existing old name)]

I hitherto known as KULDEEP SINGH BHANGU son of BUDH SINGH, residing at VPO Baghiari, Tehsil Tarn Taran, District Tarn Taran, Punjab, have changed my name and shall hereafter be known as AMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP SINGH BHANGU
[Signature (in existing old name)]

I hitherto known as AMARJEET S/o DEEWAN CHAND LUTHRA, R/o 888/11, Hissar Road, Manav Chowk, Ward No. 9, Ambala City, Ambala Haryana-134003, have changed my name and shall hereafter be known as AMARJIT LUTHRA.

It is certified that I have complied with other legal requirements in this connection.

AMARJEET
[Signature (in existing old name)]

I, JORA SINGH son of WAZIR SINGH, residing at Gali No. 5, Surya Nagar, Hisar, Haryana, have changed the name of my minor daughter BABITA, aged 16 years and she shall hereafter be known as BABITA GILL.

It is certified that I have complied with other legal requirements in this connection.

JORA SINGH
[Signature of Guardian]

I hitherto known as MAYANK GOEL son of BHARAT BHUSHAN GOYAL, residing at H.No. 990B/4, Urban Estate-II, Distt. Hisar, Haryana, have changed my name and shall hereafter be known as MAYYANK GOEL.

It is certified that I have complied with other legal requirements in this connection.

MAYANK GOEL
[Signature (in existing old name)]

I hitherto known as TAMILSELVI R D/o O K RAJAN PAUL, residing at #11 2nd Cross, Sadashiva Temple Road R S Palya Kammanahalli Main Road, Maruthi Sevanagar, Bangalore, Karnataka-560033, have changed my name and shall hereafter be known as R LYDIA.

It is certified that I have complied with other legal requirements in this connection.

TAMILSELVI R
[Signature (in existing old name)]

I hitherto known as YAKS JOSEPH S/o KAMLA SINGH YADAV, residing at CT-1/202, ADA Heights, Agra, Taj Nagari Phase-2, Agra, Uttar Pradesh-282001, have changed my name and shall thereafter be known as ANIL KUMAR SINGH YADAV. I am changing only my name, not my religion.

It is certified that I have complied with other legal requirements in this connection.

YAKS JOSEPH
[Signature (in existing old name)]

I hitherto known as DEVENDRA SINGH S/o JUGAL SINGH BHATI, residing at Peetheesar, Churu, Rajasthan-331001, have changed my name and shall hereafter be known as DEVENDRA SINGH BHATI.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRA SINGH
[Signature (in existing old name)]

I hitherto known as NAINCY W/o SURESH KUMAR, residing at 2C/2037, Punjabi Bagh, Hakikat Nagar, Saharanpur, PO-Saharanpur, Distt. Saharanpur, Uttar Pradesh-247001, have changed my name and shall hereafter be known as NAINSHI.

It is certified that I have complied with other legal requirements in this connection.

NAINCY
[Signature (in existing old name)]

I hitherto known as KAMALJIT son of PREM SINGH, residing Mojpur Mohalla, Teh. Mukerian, Budha Bar, Hoshiarpur, Punjab-144221, have changed my name and shall hereafter be known as KAMALJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAMALJIT
[Signature (in existing old name)]

I hitherto known as PRINCEPAL SINGH son of MANGA SINGH, residing at Village Padhri Khurd, Tehsil Tarn Taran, District Tarn Taran, Punjab, have changed my name and Shall hereafter be known as PRINCE SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRINCEPAL SINGH
[Signature (in existing old name)]

I, RAVI KUMAR S/o RAM KARAN, residing at B-187, Pocket-1, Kendriya Vihar-2, Sector-82, Noida, Gautam Buddha Nagar, U.P-201301, have changed the name of my minor daughter SHANAYA KUMAR alias KIARHA KUMAR, aged 6 years and she shall hereafter be known as KIARHA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR
[Signature of Guardian]

I hitherto known as MANJEET KUMAR S/o ANIL SINGH, R/o B-46, Ambedkar Path, Near Manokamna Mandir, Anand Vihar, Rukanpura, PO: B.V. College, Distt. Patna, Bihar-800014, have changed my name and shall hereafter be known as RAHUL SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANJEET KUMAR
[Signature (in existing old name)]

I hitherto known as BHARTI MALHOTRA W/o SAURAV NAGPAL, R/o 15/29, First Floor, West Patel Nagar, VTC Patel Nagar West, PO Patel Nagar, District Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as KRITIKA NAGPAL.

It is certified that I have complied with other legal requirements in this connection.

BHARTI MALHOTRA
[Signature (in existing old name)]

I, RAVIKUMAR S/o KRISHNAN, R/o 2/183, Therpettai Street, Karimangalam, Dharmapuri, Tamil Nadu-635111, have changed the name of my minor daughter R BHARATHI alias BHARATHI, aged 15 years and she shall hereafter be known as R RAYANA LAARA.

It is certified that I have complied with other legal requirements in this connection.

RAVIKUMAR
[Signature of Guardian]

I, BACHAN SINGH GURJAR S/o RAMPRASAD, R/o Nahida, Nahira, Dasua, Mahwa, Rajasthan- 322240, have changed the name of my minor daughter SHIVANI KASANA, aged 06 years and She shall hereafter be known as KHUSHBU KASANA.

It is certified that I have complied with other legal requirements in this connection.

BACHAN SINGH GURJAR
[Signature of Guardian]

I, BHARAT SINGH PARIHAR S/o ARJUNSINGH PARIHAR, R/o Post Ranayarapeer, Gram Balah, Melakhedi, Rnayarapeer, Ujjain, Mahidpur, Madhya Pradesh-456441, have changed the name of my minor daughter REKHA, aged 09 years and she shall hereafter be known as RITIKA KUNWAR PARIHAR.

It is certified that I have complied with other legal requirements in this connection.

BHARAT SINGH PARIHAR
[Signature of Guardian]

I hitherto known as RINA TOMAR W/o PRADIP SINGH, residing at Sihoniya, Morena, Sihoniya, Madhya Pradesh-476554, have changed my name and shall hereafter be known as SHILPEE.

It is certified that I have complied with other legal requirements in this connection.

RINA TOMAR
[Signature (in existing old name)]

I hitherto known as IGA AKHIL SUDHA REDDY S/o IGA LAKSHMI NARAYANA REDDY, R/o Door No. 16-13-345, Flat No. 005, Vaibhav Apartments, 5th Lane, Harinadhapuram, P.O. Dargamitta, Distt. Nellore, Andhra Pradesh-524003, have changed my name and shall hereafter be known as AKHIL SUDHA REDDY. NARAYANA REDDY.

It is certified that I have complied with other legal requirements in this connection.

IGA AKHIL SUDHA REDDY
[Signature (in existing old name)]

I hitherto known as ROBIN S/o ASHWANI KUMAR, residing at H.No. 10/343 Mohalla Ambedkar Nagar, Nawanshahr, Distt. SBS Nagar, Punjab, have changed my name and shall hereafter be known as ROBIN LADHAR.

It is certified that I have complied with other legal requirements in this connection.

ROBIN
[Signature (in existing old name)]

I, K VISWANATH S/o K SIDDAPPA ACHARI, residing at No. 52, 4th Cross, Mother Teresa Layout, Kannur, Bangalore, Karnataka-560077, have changed the name of my minor daughter KAMMARI MEGHANA, aged 16 years and she shall hereafter be known as MEGHANA V.

It is certified that I have complied with other legal requirements in this connection.

K VISWANATH
[Signature of Guardian]

I hitherto known as CHAHAK daughter of SUNIL KUMAR, R/o RZ-8B/1, X-Block New Roshan Pura, Najafgarh, South West Delhi-110043, have changed my name and shall hereafter be known as CHAHAK CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

CHAHAK
[Signature (in existing old name)]

I, SUBASH CHANDER S/o JAGDISH CHANDER, residing at Manpreet Vakil Wali Gali, Near SBI, Malerkotla, Punjab-148023, have changed the name of my minor son VAREEN, aged 17 years and he shall hereafter be known as VAREEN SINGLA.

It is certified that I have complied with other legal requirements in this connection.

SUBASH CHANDER
[Signature of Guardian]

I hitherto known as KISHANA RAM S/o KARNA RAM, R/o Alapura, Aalpura, Barmer, Rajasthan-344031, have changed my name and shall hereafter be known as KISHAN CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

KISHANA RAM
[Signature (in existing old name)]

I, DHEER SINGH S/o RAM PAL SINGH, R/o RZ-138/1, Block-B Nihal Vihar, Nangloi, Bakkar Wala, West Delhi Delhi-110041, have changed the name of my minor son RISHABH SINGH CHHADHA, aged 15 years and he shall hereafter be known as RISHABH SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHEER SINGH
[Signature of Guardian]

I hitherto known as GUDDU KUMAR S/o PRITHVI RAY, residing at Village Haldi Chhapra, Sataana, PO Maner, PS Maner, Ward No. 07, Bihar-801108, have changed my name and shall hereafter be known as VINAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GUDDU KUMAR
[Signature (in existing old name)]

I hitherto known as BALDEV BHATT S/o RAM DATT BHATT, R/o No. 365 K, Kalika Pithorgarh, Uttarakhand-262576, have changed my name and shall hereafter be known as BHAIRAV DATT BHATT.

It is certified that I have complied with other legal requirements in this connection.

BALDEV BHATT
[Signature (in existing old name)]

I, GURSIMRAN SINGH S/o SUKHJEET SINGH, R/o Atari Wala, Anandpur Sahib, Rupnagar, Punjab-140118, have changed the name of my minor daughter DARSHPREET KAUR, aged about 17 years and she shall hereafter be known as DILJOT KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURSIMRAN SINGH
[Signature of Guardian]

I hitherto known PAVAN KUMAR K A S/o ARUN KUMAR K K, R/o Halekote Hobli Kadavinakote, Holenarsipur Post, Holenarasipura Talluku, Hasan, Karnataka -573211, have changed my name and shall hereafter be known as ANURAAG PAVAN A.

It is certified that I have complied with other legal requirements in this connection.

PAVAN KUMAR K A
[Signature (in existing old name)]

I hitherto known as KRISHNA KUMAR DHIRAJLAL PANDYA S/o DHIRAJLAL A PANDYA, R/o No. 130/Y, Govind Nivas, Ground Floor, 17th C Main Road, 3rd Y Block, Rajajinagar, Bangalore North, Bengaluru, Karnataka-560010, have changed my name and shall hereafter be known as KRISHNAKANT DHIRAJLAL PANDYA.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA KUMAR DHIRAJLAL PANDYA
[Signature (in existing old name)]

I hitherto known as OMEE W/o MAHENDER SINGH, residing at Usmanpur (181), Kannaura, Rewari Haryana-123035, have changed my name and shall hereafter be known as OMWATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

OMEE
[Signature (in existing old name)]

I hitherto known as SHATRUGHAN S/o MANGILAL MANDLOI, R/o 195, Village Kanadia, Post: Kanadia, Indore, Madhya Pradesh-452016, have changed my name and shall hereafter be known as MANOHAR MANDLOI.

It is certified that I have complied with other legal requirements in this connection.

SHATRUGHAN
[Signature (in existing old name)]

I hitherto known as JASBIR SINGH S/o SARWAN SINGH, residing at VPO Chak Singha, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab-144532, have changed my name and shall hereafter be known as JASVIR SINGH BAINS.

It is certified that I have complied with other legal requirements in this connection.

JASBIR SINGH
[Signature (in existing old name)]

I hitherto known as SHARADAMMA W/o JOGAIHA, residing at 125, Kere Bidi Raghavendra Colony, Kurupete, Kanakapura, PO Kurupet, Distt. Ramanagar, Karnataka-562117, have changed my name and shall hereafter be known as SHARADA.

It is certified that I have complied with other legal requirements in this connection.

SHARADAMMA
[Signature (in existing old name)]

I hitherto known as BHATERI DEVI W/o AMIT YADAV, R/o Plot No.-263, Prem Nagar Block D, Najafgarh, South West Delhi-110043, have changed my name and shall hereafter be known as BHAWNA.

It is certified that I have complied with other legal requirements in this connection.

BHATERI DEVI
[Signature (in existing old name)]

I hitherto known as ARUN KUMAR S/o CHAMAN LAL, R/o H.No. A-870 Pankha Road, JJ Colony, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as ARUN GOSWAMI.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR
[Signature (in existing old name)]

I hitherto known as GUNN D/o SUSHIL, R/o H.No. 2113A, W.No. 4, New Sant Nagar, Distt. Hisar, Haryana, have changed my name and shall hereafter be known as SAMREEN.

It is certified that I have complied with other legal requirements in this connection.

GUNN
[Signature (in existing old name)]

I hitherto known as GURINDER SINGH MANN S/o ROOP SINGH, R/o Mauran, Tehsil Sunam, Distt. Sangrur, Punjab, have changed my name and shall hereafter be known as GURINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURINDER SINGH MANN
[Signature (in existing old name)]

I hitherto known as PREETO W/o GURMIT SINGH, R/o Village Todarpur, Todarpur Urf Theh Pachrali PO Todarpur, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as PRITAM KAUR.

It is certified that I have complied with other legal requirements in this connection.

PREETO
[Signature (in existing old name)]

I hitherto known as AKBAR S/o GURWINDER SINGH, R/o Lehra Dhul Kot Distt Bathinda, Punjab-151111, have changed my name and shall hereafter be known as AMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

AKBAR
[Signature (in existing old name)]

I, R MAHALAKSHMI W/o THIMMARAJU, R/o No. 166/2, Singanayakanahalli Main Road, Manjanna Layout, Singanayakanahalli, Bengaluru, Karnataka-560064, have changed the name of my minor daughter GANGOTHRI, aged about 16 years and she shall hereafter be known as CHITHRA.

It is certified that I have complied with other legal requirements in this connection.

R MAHALAKSHMI
[Signature of Guardian]

I hitherto known as MANINDERJEET SINGH S/o PRITAM SINGH, residing at Narian Nagar, Jalandhar Road, Batala, Gurdaspur, Punjab-143505, have changed my name and shall thereafter be known as JASWANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANINDERJEET SINGH
[Signature (in existing old name)]

I hitherto known as KARABI DOIMARY W/o HIMANSHU GARG, residing at G-105, Thyagraj Nagar, Lodi Road, New Delhi-110003, have changed my name and shall hereafter be known as KANIKA GARG.

It is certified that I have complied with other legal requirements in this connection.

KARABI DOIMARY
[Signature (in existing old name)]

I hitherto known as DAZZY KUMARI D/o KEDAR YADAV, residing at Flat No. S1/1601/T-18, Purvanchal Royal City, GH-05, Sector-CHI-V, Greater Noida, PO Knowledge Park-I Dist. Gautam Buddha Nagar, Uttar Pradesh-201310, have changed my name and shall hereafter be known as VIDHATRI SINGH.

It is certified that I have complied with other legal requirements in this connection.

DAZZY KUMARI
[Signature (in existing old name)]

I hitherto known as AMAN D/o SATPAL, residing at Village & Post Office Chuharwall Distt. Jalandhar, Punjab-144102, India, have changed my name and shall hereafter be known as AMANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMAN
[Signature (in existing old name)]

I hitherto known as BAMBAM KUMAR son of MANGAL SAH, resident of House 916, Adarsh Nagar, Naya Gaon, District SAS Nagar, Mohali, Punjab Pin Code 160103, India, have changed my name and shall hereafter be known as VICKY SHAH.

It is certified that I have complied with other legal requirements in this connection.

BAMBAM KUMAR
[Signature (in existing old name)]

I hitherto have known as SANJAY PARSAD son of CHANDRADEV PRASAD, residing at Village Danara, Post Danara, Danara, P.O. Danara, District Patna, Bihar-801104, have changed my name and shall hereafter be known as SURENDRA PRASAD.

It is certified that I have complied with other legal requirements in this connection.

SANJAY PARSAD
[Signature (in existing old name)]

I, RAJ KUMAR S/o AUYADHYA PRASAD, R/o Raulikalyanpur, Rauli Kalyanpur, Chitrakoot, Rauli Kalyanpur, Uttar Pradesh-210202, have changed the name of my minor son DEEPAK alias AMAN TRIPATHI aged 13 years and he shall hereafter be known as AMAN TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR
[Signature of Guardian]

I, MAHENDRA KUMAR TOMAR alias M.K TOMAR S/o GOPI RAM, R/o Flat no-1604 Tower-A1, IVY County Eco Road Sector-75 Noida Maharishi Nagar Gautam Budh Nagar Uttar Pradesh-201304, have changed my name and shall hereafter be known as MAHENDRA KUMAR TOMAR.

It is certified that I have complied with other legal requirements in this connection.

MAHENDRA KUMAR TOMAR alias M.K TOMAR
[Signature (in existing old name)]

I hitherto known as NILESH SAMATBHAI KARAVADARA son of SAMATBHAI SAVDASBHAI KARAVADARA, residing at Housing Board Colony, Rajmahel Road Saukem Corner, Porbandar, Gujarat 360575, have changed my name and shall hereafter be known as NILESSH SAMATBHAI KARAVADARA.

It is certified that I have complied with other legal requirements in this connection.

NILESH SAMATBHAI KARAVADARA
[Signature (in existing old name)]

I hitherto known as DALJIT KAUR D/o NIRMAL SINGH W/o LABH SINGH, R/o Village Behlolpur, P.O. Dera Baba Nanak, Gurdaspur, Punjab-143604, have changed my name and shall hereafter be known as SARABJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

DALJIT KAUR
[Signature (in existing old name)]

I hitherto known as ROLICA BHATNAGAR W/o NIKHIL SEHGAL, residing at D-1/27, Janakpuri, PO Janakpuri, West Delhi, Delhi-110058, have changed my name and shall hereafter be known as ROLICA SEHGAL.

It is certified that I have complied with other legal requirements in this connection.

ROLICA BHATNAGAR
[Signature (in existing old name)]

I hitherto known as JIWAN SINGH S/o DALIP SINGH, residing at VPO Bir Rauke, Tehsil Nihal Singh Wala, District Moga, Punjab-142037, India, have changed my name and shall hereafter be known as JAGJIWAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

JIWAN SINGH
[Signature (in existing old name)]

I hitherto known as DEVINDER KAUR wife of DARSHAN SINGH, residing at Nihal Singh Wala Road, Near Punjab School, Bagha Purana, Distt. Moga, Punjab, India-142038, have changed my name and shall hereafter be known as DALVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

DEVINDER KAUR
[Thumb Impression]

I hitherto known as CHATHI KUMARI D/o DEVANAND PANDIT, residing at Musepur, PO Naraon, Distt. Saran, Bihar- 841216, have changed my name and shall hereafter be known as RAUSHANI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

CHATHI KUMARI
[Signature (in existing old name)]

I hitherto known as MANPREET KAUR D/o RAJWINDER SINGH and W/o DEEPAK KUMAR, residing at House No. 31, Preet Vihar Colony, Hambran Road, Partap Singhwala, Ludhiana, District Ludhiana, Punjab-141008, India, have changed my name and shall hereafter be known as DEEPIKA BANSAL.

It is certified that I have complied with other legal requirements in this connection.

MANPREET KAUR
[Signature (in existing old name)]

I, NITIN MITTAL S/o VED PRAKASH MITTAL, R/o Behind Dr. Pawan Garg Rajajipuram, Rajapur, PO Kheri Distt. Kheri Uttar Pradesh-262701, have changed the name of my minor daughter SHRISTI aged 06 years and she shall hereafter be known as SHRISTI MITTAL.

It is certified that I have complied with other legal requirements in this connection.

NITIN MITTAL
[Signature of Guardian]

I, RAGHU E S/o EAKAMBARAM, residing at No. 22, 3rd Floor, 5th Cross, Behind Prasanna Theatre, Manjunath Nagar, Magadi Road, Manjunathnagara, Bengaluru, Karnataka-560023, have changed the name of my minor son SHASHANTH R aged 13 years and he shall thereafter be known as SHASWIN NIHAL R.

It is certified that I have complied with other legal requirements in this connection.

RAGHU E
[Signature of Guardian]

I hitherto known as VIKAS SONI S/o ASHOK KUMAR SONI, residing at 5600, 4th Floor, Gali No.-0, Kolhapur Road, New Chandrawal, Kamla Nagar, Malka Ganj, Delhi-110007, have changed my name and shall hereafter be known as VIKASS SONII.

It is certified that I have complied with other legal requirements in this connection.

VIKAS SONI
[Signature (in existing old name)]

I hitherto known as AJAY S/o TILAK, R/o I-1052, Jahangir Puri VTC Jahangir Puri A Block, PO N.S. Mandi Sub District Model Town, North West Delhi Delhi-110033, have changed my name and shall hereafter be known as AJAY SINGH.

It is certified that I have complied with other legal requirements in this connection.

AJAY
[Signature (in existing old name)]

I hitherto known as SRIRAM CHANDRASEKHAR son of CHANDRASEKARAN SRINIVASAN, R/o 5B Vahe Landmark, Varthur Main Road, Opp. Prestigr Lakeside Habitat, Varthur, Bengaluru, Karnataka-560087, have changed my name and shall hereafter be known as SRIRAM CHANDRASEKARAN.

It is certified that I have complied with other legal requirements in this connection.

SRIRAM CHANDRASEKHAR
[Signature (in existing old name)]

I hitherto known as RADHA RANI DEVI alias SHYAMA SAINI W/o NAND KISHOR, R/o 60, Maswanpur, Kanpur, Kanpur Nagar, Uttar Pradesh-208019, have changed my name and shall hereafter be known as SHYAMA SAINI.

It is certified that I have complied with other legal requirements in this connection.

RADHA RANI DEVI alias SHYAMA SAINI
[Signature (in existing old name)]

I hitherto known as MITHLESH KUMARI W/o KAILASH PTI, R/o Jalapipur, Sandi (Rural), Hardoi Uttar Pradesh-241403, have changed my name and shall hereafter be known as SHIV DEVI.

It is certified that I have complied with other legal requirements in this connection.

MITHLESH KUMARI
[Signature (in existing old name)]

I, KISHAN KUMAR SHARMA son of MAHADEV PRASAD, residing at 107 Sonia Gandhi Camp, Sector-7, R. K. Puram New Delhi South West Delhi 110022, have changed the name of my minor daughter BHABIYA, aged 13 years and she shall hereafter be known as BHAVYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KISHAN KUMAR SHARMA
[Signature of Guardian]

I, ARJUN SINGH DHILLON S/o DHARAMJIT SINGH, R/o Village Sarkari Kelakhera, Bazpur, PO Bazpur, Dist. Udham Singh Nagar, Uttrakhand-262401, have changed the name of my minor son EKAMVEER SINGH DHILLON aged 08 years and he shall hereafter be known as EKAMJEET DHILLON.

It is certified that I have complied with other legal requirements in this connection.

ARJUN SINGH DHILLON
[Signature of Guardian]

I, ARJUN SINGH DHILLON S/o DHARAMJIT SINGH, R/o Village Sarkari Kelakhera, Bazpur, PO Bazpur, Dist. Udham Singh Nagar, Uttrakhand-262401, have changed the name of my minor son AGAMVEER SINGH DHILLON aged 14 years and he shall hereafter be known as AGGAMJEET DHILLON.

It is certified that I have complied with other legal requirements in this connection.

ARJUN SINGH DHILLON
[Signature of Guardian]

I hitherto have known as RANJAY KUMAR SINGH, son of HARENDRA SINGH, resident of Gram Nazirganj, Post Nazirganj, Lahladpur, Panditpur, District Saran, Bihar- 841224, have changed the name of my minor son AYUSH KUMAR aged 17 years and he shall hereafter be known as OM JEE KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RANJAY KUMAR SINGH
[Signature of Guardian]

I hitherto known as VIVAN S/o PRAKASH SUTHAR, residing at Ranakpur Road, Sadri (Rural), Dist. Pali, Rajasthan-306702, have changed my name and shall hereafter be known as VIVAN SUTHAR.

It is certified that I have complied with other legal requirements in this connection.

VIVAN
[Signature (in existing old name)]

I hitherto known as SHIVANI DEVI D/o RAM CHAND, R/o 197/5, Near SBI ATM, Housing Board Colony, Patel Nagar, Gurugram, Haryana-122001, have changed my name and shall hereafter be known as SHIVANI THAKUR.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI DEVI
[Signature (in existing old name)]

I, KANTHA KUMAR A S S/o SUBRAMANYA SWAMY, R/o 4th Cross, Beside Pride Euro Kids School, Vijayanagara, Chikmagalur, Karnataka-577101, have changed the name of my minor son ADHRIT K, aged about 6 years and he shall hereafter be known as POSHITH K.

It is certified that I have complied with other legal requirements in this connection.

KANTHA KUMAR A S
[Signature of Guardian]

I hitherto known as MURUGAMMAL W/o ANJINAPPA SV, R/o No. 1/3, Ground Floor, 7th cross, 5th main, Bedgur Road, Balaji Layout, Hongasandra, VTC-Bangalluru, Karnataka-560068, have changed my name and shall hereafter be known as DEEPA.

It is certified that I have complied with other legal requirements in this connection.

MURUGAMMAL
[Signature (in existing old name)]

I, SWAMY S/o GIRIGOWDA, R/o Ramjihalli Kopplu, Basavagatta, Hassan Karnataka-573162, have changed the name of my minor daughter NISCHITHA, aged about 13, and she shall hereafter be known as TEJASWINI S.

It is certified that I have complied with other legal requirements in this connection.

SWAMY
[Signature of Guardian]

I hitherto known s SAKALDIP MANDAL S/o DAYAL MANDAL, R/o Mahanandatola, Sub Distt.- Ratua, Distt. Malda, West Bengal-732125, have changed my name and shall hereafter be known as SAKALDEB MANDAL.

It is certified that I have complied with other legal requirements in this connection.

SAKALDIP MANDAL
[Signature (in existing old name)]

I hitherto known as YASHI TRIPATHI D/o RAKESH KUMAR TRIPATHI, R/o E1/554, Kanpur Road, Near Ashiyana Choraha, Sector-H, LDA Colony Lucknow, Uttar Pradesh-226012, have changed my name and shall hereafter be known as HANSI TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

YASHI TRIPATHI
[Signature (in existing old name)]

I hitherto known as KOWSALYA GANGADHAR GUNDU W/o GANGADHAR, R/o 2, Manohar Ganpat, Patil Wadi Tank Road, Bhandup, Mumbai, Maharashtra-400078, have changed my name and shall hereafter be known as KAUSHALYA GANGADHAR GUNDU.

It is certified that I have complied with other legal requirements in this connection.

KOWSALYA GANGADHAR GUNDU
[Signature (in existing old name)]

I, JASVEER KAUR W/o RAJINDER SINGH, R/o Village Awankot PO Ghanauli Distt. Rupnagar, Punjab, have changed the name of my minor daughter SIMRANPREET KAUR, aged 11 years and she shall hereafter be known as SIMARPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASVEER KAUR
[Signature of Guardian]

I, DEEPAK GARG son of SHIV KUMAR GARG, residing at Flat No.1345, Ground Floor, Estonia Home GBP, Rosewood Estate 2, Gulabgarh, Dera Bassi, SAS Nagar, Punjab, have changed the name of my minor son DISHI GARG, aged 10 years and he shall hereafter be known as DIVYAM GARG.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK GARG
[Signature of Guardian]

I, MEGHA SHARMA W/o GAUTAM SHARMA, R/o S. No. 6, Tappa, Distt. Barnala, Punjab, have changed the name of my minor son KHYAT SHARMA, aged 13 years and he shall hereafter be known as KHAMISH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MEGHA SHARMA
[Signature of Guardian]

I hitherto known as RYTHAM D/o PREM SINGH, R/o Pabnawa, Kaithal, Haryana, have changed my name and shall hereafter be known as RIDHAM.

It is certified that I have complied with other legal requirements in this connection.

RYTHAM
[Signature (in existing old name)]

I hitherto known as BEERMAL KAUR alias BIRPAL KAUR wife of GURTEJ SINGH, residing at VPO Khiala Kalan, Tehsil Mansa, District Mansa, Punjab, have changed my name and shall hereafter be known as VEERPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

BEERMAL KAUR alias BIRPAL KAUR
[Signature (in existing old name)]

I hitherto known as MEENAKSHI W/o CHANDIL KUMAR, residing at No. 24, 3rd Cross, Kasthuri Nagar, Magadi Road Post, Bengaluru, Karnataka-560023, have changed my name and shall hereafter be known as KAMAKSHI.

It is certified that I have complied with other legal requirements in this connection.

MEENAKSHI
[Signature (in existing old name)]

I hitherto known as RAJU RAI D/o DIL KUMAR RAI, residing at Sungma Topline, Sagmaru Tea Garden, Pokhriabong, Darjeeling, West Bengal-734216, have changed my name and shall hereafter be known as RACHU RAI.

It is certified that I have complied with other legal requirements in this connection.

RAJU RAI
[Signature (in existing old name)]

I hitherto known as RAJU MALVIYA S/o ANOKHI LAL MALVIYA, resident of Village & Post Chhidgaon Mail, Tehsil Timani, District Harda, Madhya Pradesh-461228, have changed my name and shall hereafter be known as RAJESH MALVIYA.

It is certified that I have complied with other legal requirements in this connection.

RAJU MALVIYA
[Signature (in existing old name)]

I hitherto known as SATYA PRAKASH S/o MOHANLAL, residing at Reetor, Etawah, Uttar Pradesh-206126, have changed my name and shall hereafter be known as OMPRAKASH.

It is certified that I have complied with other legal requirements in this connection.

SATYA PRAKASH
[Signature (in existing old name)]

I, ATUL KUMAR S/o ANIL KUMAR, residing at B 37/158 Badi Gaibi, Birdopur, Chhitupur, Varanasi, Uttar Pradesh-221010, have changed the name of my minor son VED PRAKASH SINGH, aged 14 years and he shall hereafter be known as SUNNY SINGH.

It is certified that I have complied with other legal requirements in this connection.

ATUL KUMAR
[Signature of Guardian]

I hitherto known as KUSUM DEVI W/o SHYAM SINGH PAL, residing at Hariharpur, Abhinaypur, Hariharpur, P.O.-Abhinaypur Pathakpur, Distt. Etawah, Uttar Pradesh-206253, have changed my name and shall hereafter be known as KUSHMA DEVI.

It is certified that I have complied with other legal requirements in this connection.

KUSUM DEVI
[Signature (in existing old name)]

I hitherto known as PRAMODKUMAR DURLABHBHAI SURTI S/o DURLABHBHAI, residing at Vakola Bridge, Rambali Chawl Khandwala Compound, Santacruz (East), Mumbai, Maharashtra-400055, have changed my name and shall hereafter be known as PRAMOD DURLABHBHAI SURTI.

It is certified that I have complied with other legal requirements in this connection.

PRAMODKUMAR DURLABHBHAI SURTI
[Signature (in existing old name)]

I hitherto known as SANTI KUMARI D/o BAIJNATH YADAV, R/o 14, Tetua, Tetua Birar Par, Atri, Nimachak Bathani, Gaya, Bihar- 823311, have changed my name and shall hereafter be known as ANANYA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SANTI KUMARI
[Signature (in existing old name)]

I hitherto known as KUVAR SINGH S/o MOTIRAM, residing at 9, Nagala Tal, Bilhaini, Bijhamai, PO. Bijhamai, Distt. Agra, Uttar Pradesh-283111, have changed my name and shall hereafter be known as KUMAR SAIN.

It is certified that I have complied with other legal requirements in this connection.

KUVAR SINGH
[Signature (in existing old name)]

I, RAJESH R S/o RANGASWAMY, R/o No. 118, #rd B Cross, Nelagadaranahalli, Near Nisarga School, Bangalore North, Bengaluru, Karnataka-560073, have changed the name of my minor son DHRUVANTH R, aged about 4 years and he shall hereafter be known as BHARATH R.

It is certified that I have complied with other legal requirements in this connection.

RAJESH R
[Signature of Guardian]

I hitherto known as SWATI D/o PUNDALIK PUJARI, R/o VK Salagar, Tq Aland, VTC: Salgara (V.K.), PO Salgara V K, Sub Distt. Aland, Distt. Kalaburagi, State: Karnataka-585316, have changed my name and shall hereafter be known as SWATI PUJARI.

It is certified that I have complied with other legal requirements in this connection.

SWATI
[Signature (in existing old name)]

I hitherto known as ANUJ S/o MANOHAR LAL, R/o Akoli (198) Mahendragarh, Haryana- 123023, have changed my name and shall hereafter be known as ANUJ YADAV M.

It is certified that I have complied with other legal requirements in this connection.

ANUJ
[Signature (in existing old name)]

I hitherto known as SIMRAN KUMARI D/o KAMLESH KUMAR MISHRA, R/o Sasna Post Bangra Firoz, Sasna, Muzaffarpur, B.Firoj, Bihar-843111, have changed my name and shall hereafter be known as PRIYASI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN KUMARI
[Signature (in existing old name)]

I hitherto known as NAVEEN S/o RAJ SINGH, employed as Constable at Ministry of Home Affairs Border Security Force, R/o Village Kharawar (40), Rohtak, Haryana-124021, have changed my name and shall hereafter be known as NAVEEN MALIK.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN
[Signature (in existing old name)]

I hitherto known as SNEH LATA W/o RAMAN KUMAR, R/o H. No. 122, Back Side Pushap Cinema, Dhangu Road, Pathankot, Punjan- 145001, have changed my name and shall hereafter be known as LATA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SNEH LATA
[Signature (in existing old name)]

I hitherto known as RAJINDER P VERMA S/o BARAKHA RAM, residing at Village Mirpur, PO Mubarikpur, Tehsil Dera Bassi, District SAS Nagar, Mohali, Punjab-140201, India, have changed my name and shall hereafter be known as RAJINDER VERMA.

It is certified that I have complied with other legal requirements in this connection.

RAJINDER P VERMA
[Signature (in existing old name)]

I hitherto known as KARAMJIT KAUR W/o HARJIT SINGH, residing at Village Naiwala, District Barnala, Punjab-148100, India, have changed my name and shall hereafter be known as BALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

KARAMJIT KAUR
[Signature (in existing old name)]

I, ELLAVARASAN ASOKAN S/o ASOKAN, R/o D. No. 71/62, Gandhi Bazar, Main Road, Barugur, Krishnagiri, Tamil Nadu- 635104, have changed the name of my minor son NANDEESHA ELLAVARASAN aged about 8 years and he shall hereafter be known as NANDHEESH ELLAVARASAN.

It is certified that I have complied with other legal requirements in this connection.

ELLAVARASAN ASOKAN
[Signature of Guardian]

I hitherto known as VISHVASA YADAV W/o JAGNNATH YADAV, R/o H. No. 424, Vikram Nagar, Back Side of Balaji Petrol Pump, Bhanpuri, Raipur, Chhattisgarh- 492001, have changed my name and shall hereafter be known as RUKHMANI YADAV.

It is certified that I have complied with other legal requirements in this connection.

VISHVASA YADAV
[Signature (in existing old name)]

I hitherto known as V STELLA PRATHYASHA W/o GARAPAKA HEMANTH, D/o V VIJAYA KUMAR, resident of Plot No. 116, Dhatri Green Homes, Vagumitta, Kovur Mandal, Village Padugupadu, SPSR Nellor, Andhra Pradesh, - 524137, have changed my name and shall hereafter be known as VESIPOGU STELLA PRATHYASHA.

It is certified that I have complied with other legal requirements in this connection.

V STELLA PRATHYASHA
[Signature (in existing old name)]

I hitherto known as GAYATRI PANWAR wife of Sh. JITENDER KUMAR VERMA, resident of House 233/2, Phase-6, District SAS Nagar (Mohali), Punjab-160055, India, have changed my name and shall hereafter be known as GAYATRI VERMA.

It is certified that I have complied with other legal requirements in this connection.

GAYATRI PANWAR
[Signature (in existing old name)]

I hitherto known as GEETA ARORA wife of BRIJ KUMAR, residing at H. No.3, Pearl Lane, Near Ranjit Vilas, Palm Grove, District Amritsar Punjab-143001, India, have changed my name and shall hereafter be known as GITA ARORA.

It is certified that I have complied with other legal requirements in this connection.

GEETA ARORA
[Signature (in existing old name)]

I, KRISHNA KUMAR SHARMA son of ONKAR PRASAD SHARMA, residing at M-36 Second Floor, Jagat Ram Park, Laxmi Nagar, East Delhi, Delhi-110092, have change the name of my minor daughter TRISHA SHARMA, aged 13 years and she shall hereafter be known as GEETAKSHI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA KUMAR SHARMA
[Signature of Guardian]

I, SACHIN GOENKA S/o RAJKUMAR GOENKA, R/o 377/1, Block G, New Alipore, Kolkata, West Bengal-700053, have changed the name of my minor Son PRANIT GOENKA, aged about 5 years and he shall hereafter be known as AVANIT GOENKA.

It is certified that I have complied with other legal requirements in this connection.

SACHIN GOENKA
[Signature of Guardian]

I hitherto known as RITESH KUMAR ATASNIYA S/o PURSHOTTAM DAS ATASNIYA, R/o Plot No.59A, MLA Colony, Road No.12, Banjara Hills, Khairatabad, Hyderabad, Telangana-500034, have changed my name and shall hereafter be known as RITESH ATASNIYAA.

It is certified that I have complied with other legal requirements in this connection.

RITESH KUMAR ATASNIYA
[Signature (in existing old name)]

I, PANKAJ KUMAR SHARMA S/o Sh. VIRENDRA KUMAR SHARMA, R/o 114, Ramnagar Colony, Ladpur, Raipur Road, District Dehradun, Uttarakhand, have changed the name of my minor daughter ANNA SHARMA, aged about 11 years and he shall hereafter be known as RISHIKA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ KUMAR SHARMA
[Signature of Guardian]

I hitherto known as KARTHIKEYAN KRISHNAMURTHY S/o KRISHNAMURTHY, R/o D. No. 4/396, Muvendar Nagar, Begalur Road, Hosur, Avalapalli, Hosur, Krishnagiri, Tamil Nadu-635109, have changed my name and shall hereafter be known as K R KARTHIK.

It is certified that I have complied with other legal requirements in this connection.

KARTHIKEYAN KRISHNAMURTHY
[Signature (in existing old name)]

I hitherto known as ROHIT son of RASH LAL YADAV, residing at Flat No.- 303, Minar Plaza, South Gandhi Maidan, Behind Subhash Park, Salimpur Ahra, Patna G. P. O., P.O. Patna G. P. O., District- Patna, Bihar- 800001, have changed my name and shall hereafter be known as ROHIT YADAV.

It is certified that I have complied with other legal requirements in this connection.

ROHIT
[Signature (in existing old name)]

I, KAMALAMMA W/o KUMARA, R/o #73, Hossadodddhi, VTC Ajjanahalli, PO: Ajjanahalli, Sub Distt. Magadi, District Ramanagar, State: Karnataka-561201, have changed the name of my minor daughter DHRITI K, aged about 14 years and she shall hereafter be known as DANVITA K.

It is certified that I have complied with other legal requirements in this connection.

KAMALAMMA
[Signature of Guardian]

I, OMPRAKASH SONI S/o RAJARAM SONI, resident of Ward No.13, Raghaw Mohalla, Amanganj, PO: Amangang, Distt. Panna, Madhya Pradesh-488441, have changed the name of my minor daughter MANSHI SONI, aged 16 years and she shall hereafter be known as MANISHA SONI.

It is certified that I have complied with other legal requirements in this connection.

OMPRAKASH SONI
[Signature of Guardian]

I hitherto known as SIMRAN KAUR W/o SWARN SINGH, R/o House No. 332, Ward No. 11, Sanaur, Patiala, Punjab- 147103, have changed my name and shall hereafter be known as SHAMANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN KAUR
[Signature (in existing old name)]

I hitherto known as SOMASHEKAR S/o TRIMURTHULU MALLIDI, R/o Flat No. 502, Abode Aadarsham, Akshaj Avenue, Near Epistemo School, Nallagandla, Huda Layout, Serillingampally, Cuc, K.V. Rangareddy, Telangana- 500046, have changed my name and shall hereafter be known as SOMASHEKAR MALLIDI.

It is certified that I have complied with other legal requirements in this connection.

SOMASHEKAR
[Signature (in existing old name)]

I, VIKAS GUPTA S/o DEVI PRASAD GUPTA, R/o 141/28, Chaudhary Colony, Near Geeta Bhawan, Jyoti Park, Gurgaon, Haryana-122001, have changed the name of my minor daughter CHAVI GUPTA, aged 14 years and she shall be hereafter known as ASHVI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

VIKAS GUPTA
[Signature of Guardian]

I, RAMU B T S/o THIMMAIAH, R/o Bhadregowdanadoddi, VTC Doddakalbalu, PO Kottagalu, Sub Distt. Karnakapura, Distt. Ramanagar, State- Karnataka-562117, have changed the name of my minor son HEMANTH GOWDA B R, aged about 3 years and he shall hereafter be known as HARSHITH R GOWDA.

It is certified that I have complied with other legal requirements in this connection.

RAMU B T
[Signature of Guardian]

I hitherto known as DEVANSHU KUMAR S/o VIJAYPAL SINGH BISHT, R/o H. No. 110, Church Road, Lower Kalabarah, Kotdwar, Pauri Garwal, Uttarakhand-246131, have changed my name and shall hereafter be known as SUDHANSHU BISHT.

It is certified that I have complied with other legal requirements in this connection.

DEVANSHU KUMAR
[Signature (in existing old name)]

I, SURAJ SHUMSHER SINGH S/o B B SINGH, R/o 1550, Sector-29, Gautam Buddha Nagar, Uttar Pradesh-201303, have changed the name of my minor son SAMYAK, aged about 12 years and he shall hereafter be known as RUDRANSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURAJ SHUMSHER SINGH
[Signature of Guardian]

I, MUNISH KUMAR S/o NAND KISHORE, R/o H. No. 758, Near Nakha Wala Bagh, Paramount Enclave, Hoshiarpur, Punjab-146001, have changed the name of my minor son ASMIT ARORA, aged about 14 years and he shall hereafter be known as ASMIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MUNISH KUMAR
[Signature of Guardian]

I, SYED KHADEER PASHA S/o SYED AMJAD, R/o 13 Joythi Street Tayalur, Kolar, Karnataka-563136, have changed the name of my minor daughter SHIFA MALIN, aged about 16 years and she shall hereafter be known as ARIBA FATHIMA.

It is certified that I have complied with other legal requirements in this connection.

SYED KHADEER PASHA
[Signature of Guardian]

I, DWARIKA PRASAD BHARTI S/o Late BISHNU MAHTO, R/o Panchayat Sariya, Purwi Block Sariya Dakbungla Road, Sariya Gram Chandramarni Sariya, Thana Sariya, Bagodar, Giridih, Jharkhand-825320, have changed the name of my minor son ABHINAV BHARTI, aged about 13 years and he shall hereafter be known as ATUL BHARTI.

It is certified that I have complied with other legal requirements in this connection.

DWARIKA PRASAD BHARTI
[Signature of Guardian]

I hitherto known as AMARJIT SINGH S/o INDERPAL SINGH, R/o VPO Manawala Kalan, Amritsar, Punjab-143001, have changed my name and shall hereafter be known as AMARJIT SINGH DABB.

It is certified that I have complied with other legal requirements in this connection.

AMARJIT SINGH
[Signature (in existing old name)]

I hitherto known as SAMITRI D/o DARSHAN SINGH W/o DHARMINDER SINGH, residing at Vihar Mana Wala Khurd, Manawala, PO Manawala Khurd, District Amritsar-143413, Punjab, have changed my name and shall hereafter be known as DAVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SAMITRI
[Signature (in existing old name)]

I hitherto known as ITI W/o VARUN SHARMA, residing at H.No.76, Officer Enclave, G.T. Road, Chheharta, District Amritsar-143001, Punjab, India, have changed my name and shall hereafter be known as ITI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ITI
[Signature (in existing old name)]

I hitherto known as MOHIT ARORA S/o ASHOK ARORA, residing at H.No. 7-B, Maqbool Road, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as MOHIT.

It is certified that I have complied with other legal requirements in this connection.

MOHIT ARORA
[Signature (in existing old name)]

I hitherto known as SAHILPREET SINGH S/o SURJIT SINGH, residing at VPO Wadala Bhitewad, District Amritsar-143105, Punjab, have changed my name and shall hereafter be known as SEHALPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAHILPREET SINGH
[Signature (in existing old name)]

I hitherto have known as AMIT KUMAR S/o SURESH RAJAK, residing at Village Koyla, Post Machhipur, Block Goradih, Thana Lodipur, Agarpur, PO Agarpur, District Bhagalpur, Bihar-813210, have changed my name and shall hereafter be known as AMAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR
[Signature (in existing old name)]

I hitherto known as ANINDITA S ROY W/o KAUSHIK ROY, R/o Qtr. No. C-279, Minto Road Complex, New Delhi-110002, have changed my name and shall hereafter be known as ANINDITA SENGUPTA ROY.

It is certified that I have complied with other legal requirements in this connection.

ANINDITA S ROY
[Signature (in existing old name)]

I hitherto known as BADI APPAYYAMMA W/o BADI YERRAYYA, R/o D.No. 1-272, Main Street, Jeerupalem Village, Ranasthalam Mandal, Srikakulam District, Andhra Pradesh -532407, have changed my name and shall hereafter be known as VASUPALLI APPAYYAMMA.

It is certified that I have complied with other legal requirements in this connection.

BADI APPAYYAMMA
[Signature (in existing old name)]

I hitherto known as SAVLIYA S/o INDER, R/o Sikandarpur (11) Palwal, Haryana-121102, have changed my name and shall hereafter be known as SANWALIA RAMDAGER.

It is certified that I have complied with other legal requirements in this connection.

SAVLIYA
[Signature (in existing old name)]

I, SANDEEP S/o INDRAJ, R/o Dundsa, Dundsa (50) Asaoti, Palwal Haryana-121102, have changed the name of my minor son ABHAY, aged 8 years and he shall hereafter be known as NAMAN.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP
[Signature of Guardian]

I hitherto known as MARRY D/o VEDIVEL, R/o T 234, Madsari Camp, Jal Vihar Lajpat Nagar, New Delhi, Lajpat Nagar SO, South Delhi, Delhi-110024, have changed my name and shall hereafter be known as SAVITHA.

It is certified that I have complied with other legal requirements in this connection.

MARRY
[Signature (in existing old name)]

I hitherto known as GURMEET SINGH alias GURMEET SINGH WALIA S/o JASWANT SINGH, residing at 11/500, Shastri Nagar, Batala Gurdaspur, Punjab-143505, have changed my name and shall hereafter be known as GURMEET SINGH AHLUWALIA.

It is certified that I have complied with other legal requirements in this connection.

GURMEET SINGH alias GURMEET SINGH WALIA
[Signature (in existing old name)]

I hitherto known as KULDEEP D/o JIWAN LAL, R/o Vill. Sidham Mutsadi, PO Chuheki, Teh. Phillaur, Distt. Jalandhar, Punjab, Pincod-144039, have changed my name and shall hereafter be known as KULDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP
[Signature (in existing old name)]

I hitherto have known as RANI DEVI W/o BOBY KUMAR, residing at Village Semaria Barauni, Semaria, PO Simaria, District Begusarai, Bihar-851126, have changed my name and shall hereafter be known as MONI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RANI DEVI
[Signature (in existing old name)]

I hitherto known as GURSHARANDEEP KAUR W/o AMANDEEP SINGH DHALIWAL, residing at Dhaliwal, PO Dhaliwal, District Jalandhar, Punjab-144033, India, have changed my name and shall hereafter be known as GURSHARANDEEP KAUR DHALIWAL.

It is certified that I have complied with other legal requirements in this connection.

GURSHARANDEEP KAUR
[Signature (in existing old name)]

I hitherto known as NITRAN KUMARI D/o JAY KUMAR SINGH, residing at Amnabad, Katesar, PO Katesar, District Patna, Bihar-801103, have changed my name and shall hereafter be known as SONAM KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NITRAN KUMARI
[Signature (in existing old name)]

I hitherto known as POOJA SARDANA W/o KULDEEPAK RAJPUT D/o SHIV DUTT SARDANA, residing at # 3263/1, Sector 44-D, Chandigarh, PO Sector-47 PO CHD, Distt. Chandigarh-160047, have changed my name and shall hereafter be known as POOJA RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

POOJA SARDANA
[Signature (in existing old name)]

I hitherto known as B R MATHPATI S/o RAMAYYA MATHPATI, residing at Sanagameshwar Colony, Basavakalyana, Bidar, Karnataka-585327, have changed my name and shall hereafter be known as BOODAYYA.

It is certified that I have complied with other legal requirements in this connection.

B R MATHPATI
[Signature (in existing old name)]

I hitherto known as SHARMILA RUHIL D/o ROHTASH KUMAR SAHU W/o ANIRUDH RUHIL, residing at 421 R, Model Town, Panipat, Haryana-132103, have changed my name and shall hereafter be known as SHARMILA SAHU.

It is certified that I have complied with other legal requirements in this connection.

SHARMILA RUHIL
[Signature (in existing old name)]

I, SUMIT KUMAR S/o LAL BAHADUR SHAH, R/o Bhawtarini Path, Manaitand, Dhanbad, Jharkhand-826001, have changed the name of my minor daughter ASHVI GUPTA, aged about 2 years and she shall hereafter be known as ASHVI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SUMIT KUMAR
[Signature of Guardian]

I hitherto known as MAHAK W/o KAMAL BANSAL, R/o H. No. 110, Jindal Street, Near Balaji Mandir, Ward No. 22, Mansa, Punjab-151505, have changed my name and shall hereafter be known as MAHAK BANSAL.

It is certified that I have complied with other legal requirements in this connection.

MAHAK
[Signature (in existing old name)]

I, RAJWINDER SINGH S/o HARJINDER SINGH, residing at Street No. 06/D, Near Pathankot Bye Pass Chowk, Sarabha Nagar, PO Reru, Distt. Jalandhar-144012, Punjab, India, have changed the name of my minor son ARNAV, age 12 years and he shall hereafter be known as ARNAV RATTAN BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

RAJWINDER SINGH
[Signature of Guardian]

I, UTPAL KUMAR ROY S/o DHIREN KUMAR ROY, R/o S C Colony, Birpara Tea Garden, Madarihata, Jalpaiguri, West Bengal-735204, have changed the name of my minor son BORNOPAL ROY, aged about 16 years and he shall hereafter be known as MAHESHWAR ROY.

It is certified that I have complied with other legal requirements in this connection.

UTPAL KUMAR ROY
[Signature of Guardian]

I hitherto known as ANOOP DAS S/o GANESH CHANDRA DAS, R/o 1882/2, Defence Colony, Near Ram Temple, South Civil Line, Jabalpur, Madhya Pradesh-482001, have changed my name and shall hereafter be known as A. K. DAS.

It is certified that I have complied with other legal requirements in this connection.

ANOOP DAS
[Signature (in existing old name)]

I hitherto known as KAMLESH RANI W/o PAWAN KUMAR, R/o H.No. 55, Buntly Printers Street No. 6, Rampura Mohalla, Fatehabad, Haryana-125050, have changed my name and shall hereafter be known as POONAM RANI.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH RANI
[Signature (in existing old name)]

I hitherto known as P.SANJUSHCA.DIVYAMISCA D/o PILLA RAMA VENKATA NARSING RAO, R/o D No. 12-5/67-1, Baruwani Street, Anakapalli, Vishakhapatnam, Andhra Pradesh-531001, have changed my name and shall hereafter be known as P.SANJUSHCA.DIVYAMSICA.

It is certified that I have complied with other legal requirements in this connection.

P.SANJUSHCA.DIVYAMISCA
[Signature (in existing old name)]

I hitherto known as PARSHANT S/o DHARAM PAL, residing at Bajarh Mohalla, Rattewal, Shaheed Bhagat Singh Nagar-144521, Punjab, India, have changed my name and shall hereafter be known as PARSHANT CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

PARSHANT
[Signature (in existing old name)]

I, VIJAY KUMAR YADAV S/o SADASHIV YADAV, R/o Tehseel Raniganj, Thana Fatanpur, Vill. Ramapur, Post Gaura R. S. Ramapur, Pratapgarh, Uttar Pradesh, have changed the name of my minor son ACHCHIT, aged 13 years and he shall hereafter be known as AKSHIT YADAV.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR YADAV
[Signature of Guardian]

I hitherto known as JYOTI RANI D/o PRAHLAD KUMAR W/o KULWINDER SINGH, R/o H. No. 148, Gali No. 6, Bhagatpura, Phagwara, Distt. Kapurthala, Punjab (India)-144401, have changed my name and shall hereafter be known as JASWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

JYOTI RANI
[Signature (in existing old name)]

I hitherto known as ANNANT PATHAK S/o CHIRANJEEV PATHAK, R/o B/41, Gulab Bagh, Near Nawada Metro Station, Uttam Nagar, D.K. Mohan Garden S.O., Distt. West Delhi, Delhi-110059, have changed my name and shall hereafter be known as KRISH PATHAK.

It is certified that I have complied with other legal requirements in this connection.

ANNANT PATHAK
[Signature (in existing old name)]

I hitherto known as SANJAY KUMAR KEJRIWAL S/o RATTAN LAL, R/o 223/17, Jhajjar Road, Near Jain Jati Ji Dharamsala, Vijay Nagar, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as SANJAY BANSAL.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR KEJRIWAL
[Signature (in existing old name)]

I hitherto known as NEERAJ S/o KARAN SINGH, R/o Alauddin Nagar Urf Dudera, Post Jewar, Gautam Budh Nagar, Uttar Pradesh-203135, have changed my name and shall hereafter be known as NEERAJ NOHARA.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ
[Signature (in existing old name)]

I hitherto known as RAVI KUMAR S/o PARASH SINGH, R/o Village Soni, Post Khairadeep Daudnagar, Soni Khairadip, Aurangabad, Bihar-824113, have changed my name and shall hereafter be known as SUNIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR
[Signature (in existing old name)]

I hitherto known as C M KHATAWATE S/o MOHAN, R/o #225/B, Ashirwad, Kotilinga Nagar, Behind KSRTC . Depot No. 2, Gokul Road, Hubli, Dharwad, Karnataka-580024, have changed my name and shall hereafter be known as CHANDULAL KHATAWATE.

It is certified that I have complied with other legal requirements in this connection.

C M KHATAWATE
[Signature (in existing old name)]

I hitherto known as RANU KUMAR YADAV S/o VIKASH KUMAR, R/o H.No. 352-E-11-A, Ambo Chowk, Munirka Village, New Delhi-110067, have changed my name and shall hereafter be known as RITESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RANU KUMAR YADAV
[Signature (in existing old name)]

I hitherto known as NEHA W/o DEEPAK VANDAL, R/o H.No. 5B-N-27, Near Bake Bihari Mandir No. 5, NIT, 5 Faridabad, Haryana-121001, have changed my name and shall hereafter be known as NEHA VANDAL.

It is certified that I have complied with other legal requirements in this connection.

NEHA
[Signature (in existing old name)]

I, S T KRISHNAMURTHY S/o THIPPASHETTY, R/o Siddharahalli Grama, Beluru Talluku, VTC Tholalu, PO Totalu, District Hassan, State Karnataka-573115, have changed the name of my minor son PREETHAM SHETTY S K, aged about 10 years and he shall hereafter be known as ARJUN SHETTY S K.

It is certified that I have complied with other legal requirements in this connection.

S T KRISHNAMURTHY
[Signature of Guardian]

I hitherto known as JASWINDER SINGH S/o IQBAL SINGH, R/o H.No. 73, Main Road, New Dashmesh Nagar, Sular, Tehsil & Distt. Patiala-147001, Punjab, have changed my name and shall hereafter be known as MAHATMA SIDDARTH.

It is certified that I have complied with other legal requirements in this connection.

JASWINDER SINGH
[Signature (in existing old name)]

I hitherto known as MD AFROJ S/o ISARAIL, R/o Ward No. 11, Village Kamrai, Tehsil Bhulath, Distt. Kapurthala-144622, Punjab, have changed my name and shall hereafter be known as AFARAUJ ALAM.

It is certified that I have complied with other legal requirements in this connection.

MD AFROJ
[Signature (in existing old name)]

I hitherto known as PRITI PRAKASH JADHAV D/o SADASHIV YALAPPA BAJANETRI W/o PRAKASH JADHAV, R/o No. 65, Navajivan Vasahat, Shirala, District Sangli, Maharashtra-415408, have changed my name and shall hereafter be Known as SAGARIKA BHAJANTRI.

It is certified that I have complied with other legal requirements in this connection.

PRITI PRAKASH JADHAV
[Signature (in existing old name)]

I hitherto known as NEELAMMA W/o BALAJI, R/o 10-1-125, Maktal Pet, VTC: Raichur, Dist: Raichur, State: Karnataka-584101, have changed my name and shall hereafter be Known as NEELVANTHI.

It is certified that I have complied with other legal requirements in this connection.

NEELAMMA
[Signature (in existing old name)]

I, KETAN KUMAR VANEL S/o KHIMJIBHAI, R/o B-801 Aanandam Apartment, Devashish City Borkheda, Keshavpura, Kota, Ladpura, Kota, Rajasthan-324005, have changed the name of my minor daughter NIA VANEL, aged about 3 years and she shall hereafter be known as NAIRA VANEL

It is certified that I have complied with other legal requirements in this connection.

KETAN KUMAR VANEL
[Signature of Guardian]

I, KIRTI KAPOOR S/o VIPAL KUMAR KAPOOR, R/o J-703, 704, Krish Vatika, Alwar by Pass Road, Bhiwadi, Khanpur, Alwar, Rajasthan-301018, have changed the name of my minor son HEYANSH KAPOOR, aged about 2 years and he shall hereafter be known as ABIR RAJ KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

KIRTI KAPOOR
[Signature of Guardian]

I hitherto known as SANJAY AGGARWAL S/o DHARAM VEER AGGARWAL, R/o G-4/205-206, Upper Ground Floor, G Block Pocket 4, Rohini Sec.-11, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as SWAPNIL GARG.

It is certified that I have complied with other legal requirements in this connection.

SANJAY AGGARWAL
[Signature of Gurdian]

I hitherto known as KUMARI HIMANI, D/o HIMMAT SINGH RAWAT, R/o Barola, Sector-49, Noida, Gautam Buddha Nagar, Noida, Uttar Pradesh-201301, have changed my name and shall hereafter be known as HIMANSHI RAWAT.

It is certified that I have complied with other legal requirements in this connection.

KUMARI HIMANI
[Signature (in existing old name)]

I, MOSHEM S/o SALIM MALIK, R/o House No. DP. 290, Ward No. 16, Near Azzi Ki Kothi, Sekhpura Palwal, Haryana-121102, have changed the name of my minor daughter GIRL, aged 9 years and she shall hereafter be known as AFIYA MALIK.

It is certified that I have complied with other legal requirements in this connection.

MOSHEM
[Signature of Guardian]

I, DHARMVEER TIWARI S/o SURESH TIWARI, R/o Ward No. 9, Taigor Nagar, Robertsganj, Sonbhadra, Uttar Pradesh-231216, have changed the name of my minor son AMEE RAJ, aged about 15 years and he shall hereafter be known as ADVIK TIWARI.

It is certified that I have complied with other legal requirements in this connection.

DHARMVEER TIWARI
[Signature of Guardian]

I hitherto known as SARFARAJ AHMAD son of MUSHTAQUE AHMAD KHAN, R/o 7/A, Shivpur Sahbaj Ganj, Jangal Matadeen, Gorakhpur, Uttar Pradesh-273014, have changed my name and shall hereafter be known as SARFARAJ AHMAD KHAN.

It is certified that I have complied with other legal requirements in this connection.

SARFARAJ AHMAD
[Signature (in existing old name)]

I hitherto known as DHANANJAY PRATAP S/o LAXMAN SINGH, R/o Chhattarpur Post, Punner, Chhattarpur, Hathras, Uttar Pradesh-204102, have changed my name and shall hereafter be known as DHANANJAY PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHANANJAY PRATAP
[Signature (in existing old name)]

I hitherto known as A.A. ZEENA W/o BOSE C.P., R/o Chettiankudiyil House, Lavanapadam, Korenchira, Palakkad, Kerala-678684, have changed my name and shall hereafter be known as ZEENA BOSE.

It is certified that I have complied with other legal requirements in this connection.

A.A. ZEENA
[Signature (in existing old name)]

I hitherto known as RAMBABU JAMPALA S/o PEDAKOTAIAH JAMPALA, R/o H. No. 3-6-12/2, 57/B, Rama Krishna Street, Vivekananda Nagar, Kukatpally, Medchal-Malkajgiri, Telangana-500072, have changed my name and shall hereafter be known as SRI KRISHNADEVARAYA CHOWDARY JAMPALA.

It is certified that I have complied with other legal requirements in this connection.

RAMBABU JAMPALA
[Signature (in existing old name)]

I, ALAGARASU KALICHAMY S/o KALICHAMY, R/o 4/82, Main Road, Keelakalanganal, Kilakalanganal, Tirunelveli, Tamil Nadu-627860, have changed the name of my minor son A. AASHISHKIRAN, aged about 17 years and he shall hereafter be known as AASHISHKIRAN ALAGARASU.

It is certified that I have complied with other legal requirements in this connection.

ALAGARASU KALICHAMY
[Signature of Guardian]

I hitherto known as B JAYAPRIYA W/o J K BALASUBRAMANIAN, R/o E-1/12, 1st Floor, Near Rock Field School, Sector -16, Rohini North West Delhi, Delhi, have changed my name and shall hereafter be known as K JEYA PRIYA BALAJI.

It is certified that I have complied with other legal requirements in this connection.

B JAYAPRIYA
[Signature (in existing old name)]

I, SHIV PUJAN S/o MAINEJAR JUNGLE KHIRKIA, R/o Kiratpur Sahib, Teh. Anandpur Sahib, Jeowal, Rupnagar, Punjab-140115, have changed the name of my minor son PIYUSH PATEL, aged about 10 years and he shall hereafter be known as DEEPAK PATEL.

It is certified that I have complied with other legal requirements in this connection.

SHIV PUJAN
[Signature of Guardian]

I hitherto known as PARDEEP KUMAR S/o RAGHUBAR DAYAL SINGHAL, R/o House No. 489, Shivlok Colony, Swarg Ashram Road, Hapur, Uttar Pradesh-245101, have changed my name and shall hereafter be known as PRADEEP KUMAR SINGHAL.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP KUMAR
[Signature (in existing old name)]

I, BHASKAR SINGH S/o RAKSH PAL SINGH, R/o Opp. M J P, Rohilkhand University, 12-B, Tulsinagar Thana Baradari, Bareilly, Uttar Pradesh-243006, have changed the name of my minor daughter PARNIKA RATHORE, aged about 8 years and she shall hereafter be known as KHUSHI RATHORE.

It is certified that I have complied with other legal requirements in this connection.

BHASKAR SINGH
[Signature of Guardian]

I hitherto known as JAMNABAI CHHAGAN BARAIYA W/o CHHAGAN LACMANE, R/o 9/1, Zinzawadi, Vanakbera, Diu, Daman and Diu-362570, have changed my name and shall hereafter be known as JAMNABAI CHHAGAN.

It is certified that I have complied with other legal requirements in this connection.

JAMNABAI CHHAGAN BARAIYA
[Signature (in existing old name)]

I, SEEMA AGARWAL W/o SANDEEP KUMAR AGARWAL, R/o E 0404, Uttorayon Township, Near Montana Vista Club, Siliguri, Matigara, Darjeeling, West Bengal-734010, have changed the name of my minor son ARSH AGARWAL, aged about 13 years and he shall hereafter be known as ARSSH AGARWWAL.

It is certified that I have complied with other legal requirements in this connection.

SEEMA AGARWAL
[Signature of Guardian]

I, RAKESH KUMAR S/o PIRTHVI NATH, R/o 233RA, Aarya Nagar Uttari, Near Sulab Comlax, Ward No. 46, Gorakhpur, Uttar Pradesh-273001, have changed the name of my minor daughter SHIKHAR, aged about 11 years and she shall hereafter be known as SHIKHA KASHERA.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR
[Signature of Guardian]

I, KESAR S/o GULAM SINGH, R/o 18, Jammunpani, Chilfi, Kawardha, Chhattisgarh-491995, have changed the name of my minor son RAMEHVAR, aged about 16 years and he shall hereafter be known as TAMESHVAR MARKAM.

It is certified that I have complied with other legal requirements in this connection.

KESAR
[Signature of Guardian]

I, DORESWAMY S/o RANGEGOWDA, R/o Channaraya Patna Taluk Devasthanam Kalenahalli Adagur Hasan, Karnataka-573116, have changed the name of my minor son HRUTVIK D, aged about 3 years and he shall hereafter be known as CHIRANTH D.

It is certified that I have complied with other legal requirements in this connection.

DORESWAMY
[Signature of Guardian]

I, RAGHU J S/o JAYARAM, R/o #16 Govt. School Road Bande Hosur Kannur South Bangalore, Karnataka-562149, have changed the name of my minor son CHIRAG R, aged about 9 years and he shall hereafter be known as VEDANTH R.

It is certified that I have complied with other legal requirements in this connection.

RAGHU J
[Signature of Guardian]

I hitherto known as ROOPA DODAMANI W/o AKASH DODAMANI, R/o Near Ambedkar Circle Malali, PO. Malali, Distt. Bagalkot, Kamaala-587113, have changed my name and shall hereafter be known as ROOPA AKASH DODAMANI.

It is certified that I have complied with other legal requirements in this connection.

ROOPA DODAMANI
[Signature (in existing old name)]

I hitherto known as SAVITABAI wife of RAJU NAMADEV MISAL, residing at Misalwadi, PO. Shelgaon Atol Tehsil Chikhli Misalwadi, Buldana, Maharashtra-443201, have changed my name and shall hereafter be known as SAVITA SANJAY MISAL.

It is certified that I have complied with other legal requirements in this connection.

SAVITABAI
[Thumb Impression]

I hitherto known as SHWETA KHANNA wife of RAJAN SAREEN, residing at H. No. 282-A, Medical Enclave, District Amritsar-143001, have changed my name and shall hereafter be known as SHWETA SAREEN.

It is certified that I have complied with other legal requirements in this connection.

SHWETA KHANNA
[Signature (in existing old name)]

I hitherto known as SWATI DHULL W/o ADITYA KHATRI, R/o House No. 14, Saubhagya Apartment, Sector-9, Rohini Sector-9, Prashant Vihar, Narela, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as SWATI KHATRI.

It is certified that I have complied with other legal requirements in this connection.

SWATI DHULL
[Signature (in existing old name)]

I, MANOJ SINGH S/o KESHAV PRASAD SINGH, R/o 71, Tiljala Road, Tijjala, South 24 Parganas, West Bengal-700039, have changed the name of my minor daughter KUMARI AKANKSHA, aged about 16 years and she shall hereafter be known as AKANCHHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANOJ SINGH
[Signature of Guardian]

I hitherto known as VALSAMMA KANIAMKUNNEL SCARIA alias VALSA GEORGE D/o SCARIA PHILIP KANIAMKUNNEL W/o GEORGE ULAHANNAN KOCHUPARAMBIL, R/o Vjee Farms, Via Hebri, Karkala Taluk Nadpalu Someshwara Udupi, Karnataka-576112, have changed my name and shall hereafter be known as VALSA GEORGE.

It is certified that I have complied with other legal requirements in this connection.

VALSAMMA KANIAMKUNNEL SCARIA
alias VALSA GEORGE
[Signature (in existing old name)]

I hitherto known as VERNIKA D/o PIYUSH KUMAR PRASAD, R/o 23, Saiven Caeser Palace, Burudhukunte Road, Volagerekallahalli Sarjapura Bengaluru, Karnataka-562125, have changed my name and shall hereafter be known as VERNIKA PRASAD.

It is certified that I have complied with other legal requirements in this connection.

VERNIKA
[Signature (in existing old name)]

I hitherto known as T C BALA S/o TEJAMAY BALA, residing at Kukrel Chowk, Kukrel Ward No. 6, Kukrel, Nagri Dhamtari, Chhattisgarh-493773, have changed my name and shall hereafter be known as TARAK CHANDRA BALA.

It is certified that I have complied with other legal requirements in this connection.

T C BALA
[Signature (in existing old name)]

I hitherto known as KAMINI SHUKLA W/o SURESH CHANDRA SHUKLA, residing at Khasra No. 1975, Ganga Kheda, Kanausi, Manaknagar, Lucknow, Uttar Pradesh-226011, have changed my name and shall hereafter be known as KAUSHILYA.

It is certified that I have complied with other legal requirements in this connection.

KAMINI SHUKLA
[Signature (in existing old name)]

I hitherto known as ANUPAM DEEP KAUR D/o DAYAL SINGH JOSSAN and W/o MEET SINGH, residing at 107 A, New Officers Colony, Patiala, Punjab-147001, have changed my name and shall hereafter be known as BACHITTAR KAUR.

It is certified that I have complied with other legal requirements in this connection.

ANUPAM DEEP KAUR
[Signature (in existing old name)]

I hitherto known as SHAILENDRA S/o ASHOK KUMAR, residing at Village-Fatehpur, Mandai, Shikohabad, Firozabad, Uttar Pradesh-205135, have changed my name and shall hereafter be known as KOSHAL.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA
[Signature (in existing old name)]

I hitherto known as RENU DHRUW D/o LALCHAND DHRUW W/o TAPAN GWAL, residing at Ward No. 13, Gurunanak Ward, Mahasamund, Chhattisgarh-493445, have changed my name and shall hereafter be known as RENU GWAL.

It is certified that I have complied with other legal requirements in this connection.

RENU DHRUW
[Signature (in existing old name)]

I hitherto known as NAINSI W/o RAVI KUMAR, residing at Barhana (15), PO. Barhana, Distt. Jhajjar, Haryana-124107, have changed my name and shall hereafter be known as NANCY.

It is certified that I have complied with other legal requirements in this connection.

NAINSI
[Signature (in existing old name)]

I hitherto known as PALLAVI MUKHERJEE W/o SOMRICK BAGCHI, residing at Vill. Barabahera, Kanaipur, Konnagar, P.S. Uttarpara, Distt. Hooghly, West Bengal-712246, have changed my name and shall hereafter be known as PALLAVI BAGCHI.

It is certified that I have complied with other legal requirements in this connection.

PALLAVI MUKHERJEE
[Signature (in existing old name)]

I, MOHAMMED SHOAIB S/o MOHAMMED IQBAL, residing at C-3/4, SDA, Hauz Khas, South Delhi, Delhi - 110016, have changed the name of my minor daughter ZAINAB SHEIKH, aged 2 years and she shall hereafter be known as IMAAN SHEIKH.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED SHOAIB
[Signature of Guardian]

I, SANJEEV KUMAR SADH S/o KEWAL KUMAR, residing at House Number J-15, Naveen Shahdara, VTC Shahdara, District North East Delhi-110032, have changed the name of my minor son AARANYAK SIDHU alias ARANYAK SIDH, aged 16 years and he shall hereafter be known as ARANYAK KUMAR SADH.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR SADH
[Signature of Guardian]

I hitherto known as MEENU W/o MUKESH CHOUDHARY, residing at 46 Ahmadbag, Court Road, Near Kanlda Book Shop, VTC Saharanpur, PO Saharanpur, Nakur, Saharanpur, Uttar Pradesh-247001, have changed my name and shall hereafter be known as MINAKSHI.

It is certified that I have complied with other legal requirements in this connection.

MEENU
[Signature (in existing old name)]

I hitherto known as SASHINI J D/o JAYKODI K, R/o #40, 2nd Main, 3rd A Cross, Ambedkar Nagar, Ganganagar, VTC: Bangalore North, PO R T Nagar, Sub Distt. Bangalore North, Distt. Bangalore, Karnataka-560032. have changed my name and shall hereafter be known as SASHWINI J.

It is certified that I have complied with other legal requirements in this connection.

SASHINI J
[Signature (in existing old name)]

I, JAI SINGH PUNDIR S/o RAM PRAKASH SINGH, R/o Shakuntala Bhawan, Bai Pass Road Etmadpur, Agra, Uttar Pradesh-283202, have changed the name of my minor daughter SHAURYA SINGH alias SHAIWI SINGH, aged 16 years and she shall hereafter be known as SHAIWI SINGH.

It is certified that I have complied with other legal requirements in this connection.

JAI SINGH PUNDIR
[Signature of Guardian]

I hitherto known as UPPARA RATNAMMA D/o RIYAPPA W/o UPPARA HANUMANTHAPPA, residing at 4th Ward House, No. 125, Sarakari School Hiimbhaga, Mukhya Raste Bala Bhaga, Aralihalli, Sanapura, Hospet, Bellary, Karnataka-583132, have changed my name and shall hereafter be known as VIJAYALAKSHMI GODIKARA.

It is certified that I have complied with other legal requirements in this connection.

UPPARA RATNAMMA
[Signature (in existing old name)]

I, KULDEEP S/o HARI SINGH, residing at 201, Pandwala Khurd, Najafgarh, Delhi-110043, have changed the name of my minor son VAIBHAV, aged 16 years and he shall hereafter be known as VEBHAV.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP
[Signature of Guardian]

I hitherto known as JASBEER KAUR wife of PARVINDER SINGH, residing at H. No. L-1/1601, Gurnam Nagar Sultanwind Road, District Amritsar, Punjab-143001, have changed my name and shall hereafter be known as SEEMA

It is certified that I have complied with other legal requirements in this connection.

JASBEER KAUR
[Signature (in existing old name)]

I hitherto known as MIKI DEVI W/o PAPPU TIWARI, R/o Ward No 11 Jaysinghpur, Shikarpur, West Champaran, Sikta, Bihar- 845307, have changed my name and shall hereafter be known as MINKEE KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MIKI DEVI
[Signature (in existing old name)]

I hitherto known as SHEELA DATTARAM DESAI W/o DATTARAM DESAI, R/o 70 W Township Road, Joida, Uttara Kannada, Karnataka- 581186, have changed my name and shall hereafter be known as SUREKHA DATTARAM DESAI.

It is certified that I have complied with other legal requirements in this connection.

SHEELA DATTARAM DESAI
[Signature (in existing old name)]

I hitherto known as MANDEEP KAUR daughter of KULWANT SINGH wife of KAWALJEET SINGH SAMRA, residing at H.No. 4271, Bye Pass, Tarn Taran Road, Jandiala Guru, PO Jandiala Guru, District Amritsar, Punjab-143115, have changed my name and Shall hereafter be known as MANDEEP KAUR SAMRA.

It is certified that I have complied with other legal requirements in this connection.

MANDEEP KAUR
[Signature (in existing old name)]

I hitherto known as SREEJITH KUNJANPILLAI NARAYANAPILLAI son of NARAYANAPILLAI KOTTACKATUTHETTICKAL KUNJANPILLAI, residing at TC. 41/2560, Sree Baba, Sreebaba Lane, Valiyavila Thirumala PO Trivandrum, Kerala-695006, have changed my name and shall hereafter be known as SREEJITH NARAYANAPILLAI.

It is certified that I have complied with other legal requirements in this connection.

SREEJITH KUNJANPILLAI NARAYANAPILLAI
[Signature (in existing old name)]

I hitherto known as PARVATHI P alias PREMA A D/o M R ANANDA, residing at No. 5, 5th Cross Narayana Rao Colony, Srirampuram, Bengaluru, Karnataka-560021, have changed my name and shall hereafter be known as PREMA A.

It is certified that I have complied with other legal requirements in this connection.

PARVATHI P alias PREMA A
[Signature (in existing old name)]

I hitherto known as ANTAPPA S/o NINGAPPA, residing at No 2-100, Chandraki Village, Yadgir, Karnataka-585214, have changed my name and shall hereafter be known as ANANTA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANTAPPA
[Signature (in existing old name)]

I hitherto known as FAKEERAPPA MADAR S/o KALLAPPA, residing at Fakeerabudihal, Chinchalkatti, Badami, Bagalkot, Karnataka-587206, have changed my name and shall hereafter be known as PRAKASH M.

It is certified that I have complied with other legal requirements in this connection.

FAKEERAPPA MADAR
[Signature (in existing old name)]

I hitherto known as NAGESHA N S/o NARASIMHAPPA, residing at Ward No. 13, Kadeeripalya, Sidlaghatta, Chikkaballapur, Karnataka-562105, have changed my name and shall hereafter be known as ARJUN VIRAAT GOWDA.

It is certified that I have complied with other legal requirements in this connection.

NAGESHA N
[Signature (in existing old name)]

I hitherto known as LALU SHARMA S/o SUMAN SHARMA, residing at Jigana Dube, Koreya, Ajab Chhapra, PO Bhore, Gopalganj, Bihar-841426, have changed my name and shall hereafter be known as DINESH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

LALU SHARMA
[Signature (in existing old name)]

I hitherto known as ANANTHA CHETAN H S S/o H A SREEKANTA RAO, R/o 301 Supreme Samruddhi Apartment, 12th Cross Road South, Near Krishna Hardware Store, Balajinagar, Mallathahalli, Bengaluru, Karnataka-560056, have changed my name and shall hereafter be known as H S ANANTHA CHETHAN.

It is certified that I have complied with other legal requirements in this connection.

ANANTHA CHETAN H S
[Signature (in existing old name)]

I hitherto known as SURABHI S alias SURABHI SRIPAD D/o A SRIPADARAJU W/o KRISHNA SUDHAKAR, R/o 156/7-K, 15th A Cross, Bhagavathi Layout, Opp. Balamuri Ganesha Temple, Hulimavu, Bannerghatta Road, Bangalore South, Bengaluru, Karnataka - 560076, have changed my name and shall hereafter be known as SURABHI SRIPAD RAO.

It is certified that I have complied with other legal requirements in this connection.

SURABHI S alias SURABHI SRIPAD
[Signature (in existing old name)]

I hitherto known as BANTI KHAN SINGH S/o RAJVIR KHAN SINGH, R/o Atus, Bichpuri, Agra, Uttar Pradesh-283105, have changed my name and shall hereafter be known as ARYAN KHAN. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

BANTI KHAN SINGH
[Signature (in existing old name)]

I, MD YASIN ANSARI S/o MD TAHIR ANSARI, residing at VTC Basdiha, PO Lohandia Bazar, Boarijor, Distt. Godda, Jharkhand-814165, have changed the name of my minor son MD OZAIR ANSARI, aged 12 years and he shall thereafter be known as MOHAMMAD ABDULLAH ANSARI.

It is certified that I have complied with other legal requirements in this connection.

MD YASIN ANSARI
[Signature of Guardian]

I hitherto known as MANOJ KUMAR JINDEL S/o DEVENDRA KUMAR JINDEL, residing at 4/16, Surya Path, Jawahar Nagar, Jaipur, Rajasthan-302004, have changed my name and shall hereafter be known as MANOJ JINDEL.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR JINDEL
[Signature (in existing old name)]

I, BRIJRAJ SINGH S/o ANAR SINGH, residing at No. 593, Nai Abadi, Mauja Naraich, Nandlalpur, Kuderpur, Yamuna Bridge, Agra, Uttar Pradesh-282006, have changed the name of my minor son DARVIS PRATAP SINGH, aged 06 years and he shall hereafter be known as SHIVANSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

BRIJRAJ SINGH
[Signature of Guardian]

I hitherto known as VIDHA D/o LALIT KUMAR, Resident At B-3/497 Nand Nagari, PO Nand Nagri, Distt. Shahdara, Delhi-110093, have changed my name and shall hereafter be known as SUHABNI SONI.

It is certified that I have complied with other legal requirements in this connection.

VIDHA
[Signature (in existing old name)]

I hitherto known as MUNI RAJU M S/o R NAGARAJ, R/o No. 328 TCM Royan Road, Bhakshi Garden, Chickpet, Bangalore South, VTC Bangalore South, PO Chickpet, District: Bengaluru, State: Karnataka-560053, have changed my name and shall hereafter be known as HANUMANTHA N.

It is certified that I have complied with other legal requirements in this connection.

MUNI RAJU M
[Signature (in existing old name)]

I hitherto known as GURCHARAN SINGH GILL S/o BALBIR SINGH GILL, R/o Village Bajuha Khurd, Wajuha Khurd, Jalandhar, Nakodar, Punjab-144033, have changed my name and shall hereafter be known as GURCHARAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURCHARAN SINGH GILL
[Signature (in existing old name)]

I hitherto known as ABDUL GAFFAR SHARIFF S/o Late MOHAMMED JAFFAR, R/o 2274, 2nd cross 2nd stage, Rajiv Nagar, VTC Mysore, PO Udayagiri, Distt. Mysuru, Karnataka-570019, have changed my name and shall hereafter be known as MOHAMMED GAFFAR.

It is certified that I have complied with other legal requirements in this connection.

ABDUL GAFFAR SHARIFF
[Signature (in existing old name)]

I hitherto known as HUSSAN BABA S/o MOHAMMED MOHIN, R/o Plot No-351, Yellamma Banda, Kukatpally, Hyderabad, Andhra Pradesh-500072, have changed my name and shall hereafter be known as MOHAMMED AMAN.

It is certified that I have complied with other legal requirements in this connection.

HUSSAN BABA
[Signature (in existing old name)]

I hitherto known as JANAVI B D/o BABU, R/o 1436, Hebbakodi, Anekal Taluk, Bangalore South, Bommasandra Industrial, Estate, Bangalore, Karnataka-560099, have changed my name and shall hereafter be known as RASHMIKA B.

It is certified that I have complied with other legal requirements in this connection.

JANAVI B
[Signature (in existing old name)]

I hitherto known as ROOP CHAND S/o ILAYACHI RAM, R/o Ward, No. 3, Prem Nagar, Anupgarh Tehsil Anupgarh District Ganganagar-335701, have changed my name and shall hereafter be known as ROOP CHAND GILL.

It is certified that I have complied with other legal requirements in this connection.

ROOP CHAND
[Signature (in existing old name)]

I hitherto known as RAMJANAN W/o ABDUL GHAFOR, residing at 10 Ward No 13, Mohalla Golbarg Colony, Near Rehmani Masjid, Malerkotla, Punjab-148023, have changed my name and shall hereafter be known as RAMZANAN.

It is certified that I have complied with other legal requirements in this connection.

RAMJANAN
[Signature (in existing old name)]

I, CHIDANANDA S/o MURLU SIDDAPPA, residing at No. 137, Sri Chakara Nagar, Andrahalli, Bengaluru, Karnataka-560091, have changed the name of my minor son NISCHAL C, aged 16 years and he shall thereafter be known as KISHOR C.

It is certified that I have complied with other legal requirements in this connection.

CHIDANANDA
[Signature of Guardian]

I hitherto known as GUDDU KUMARI D/o KAMESHWAR PRASAD SINGH, R/o R/F-343, Kankarbagh Colony, Patna, Kankarbagh, Bihar- 800020, have changed my name and shall hereafter be known as KUMARI SAVITA SINGH.

It is certified that I have complied with other legal requirements in this connection.

GUDDU KUMARI
[Signature (in existing old name)]

I hitherto known as KOLLAMSETTI VARALAKSHMI D/o KOLLAMSETTI NARAYANA RAO, resident of 9-3-38 Nehru Nagar, Nidadavole Mandalam, Nidadavolu West Godavari, Andhra Pradesh-534301, have changed my name and shall hereafter be known as KOLLAMSETTI USHALAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

KOLLAMSETTI VARALAKSHMI
[Signature (in existing old name)]

I hitherto known as NIRMALA SINGH W/o NARENDRA, R/o H No 124, Chandrashekhar Ajad Avas Vikas, Unnao Uttar Pradesh-209801, have changed my name and shall hereafter be known as RANI DEVI.

It is certified that I have complied with other legal requirements in this connection.

NIRMALA SINGH
[Signature (in existing old name)]

I, SANJEEV KUMAR S/o RAMPAL SINGH, R/o E-114, Second Floor, Jeevan Park, Uttam Nagar, D.K Mohan Garden, Dwarka, West Delhi, Delhi- 110059, have changed the name of my minor daughter SNEHA SHARMA, aged about 14 years and she shall hereafter be known as GEETANJALI JANGID.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR
[Signature of Guardian]

I, KARTIK S/o YOGESH GROVER, R/o 246, Ward No 11, Dabwali, Mandi Dabwali, Sirsa, Haryana- 125104, have changed the name of my minor daughter AAHNA, aged about 6 and he shall hereafter be known as AYRA.

It is certified that I have complied with other legal requirements in this connection.

KARTIK
[Signature of Guardian]

I, RAMDHYAN PRASAD S/o JHAGRU PRASAD R/o 24, Ahirauli,, PO Rudrapur, Distt. Deoria, Uttar Pradesh-274204, have changed the name of my minor son NISHU PRASAD aged 17 years and he shall hereafter be known as SUDHANSHU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAMDHYAN PRASAD
[Signature of Guardian]

I hitherto known as SINGH SINDHUKUMARI JAYRAM W/o RAVI KUMAR SINGH, residing at Maharana Pratap Nagar, Arrah, Bhojpur, Bihar-802301, have changed my name and shall hereafter be known as SINDHU SINGH.

It is certified that I have complied with other legal requirements in this connection.

SINGH SINDHUKUMARI JAYRAM
[Signature (in existing old name)]

I hitherto known as PREMA MAURYA W/o DINESH KUMAR MAURYA, residing at 17/444, Sector-17, Indira Nagar, Sector-13 Chauraha, Lucknow, Uttar Pradesh-226016, have changed my name and shall hereafter be known as PREMAWATI MAURYA.

It is certified that I have complied with other legal requirements in this connection.

PREMA MAURYA
[Signature (in existing old name)]

I hitherto known as ARYAN S/o RAMESH KUMAR, R/o House No-843, Ward No-35, Janta Colony, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as ARYAN KAUSHIK

It is certified that I have complied with other legal requirements in this connection.

ARYAN
[Signature (in existing old name)]

I hitherto known as DILEEP KUMAR S/o RAM SEWAK SHARMA, R/o H. No-62, Second Floor, Street No-1, Shyam Nagar, Parwana Road, Krishna Nagar, PO Krishna Nagar, Dist East Delhi, Delhi-110051, have changed my name and shall hereafter be known as KHWAHISH BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

DILEEP KUMAR
[Signature (in existing old name)]

I hitherto known as SUMIT S/o ASHOK KUMAR, R/o Hariawas, Bhiwani, Haryana-(127028), have changed my name and shall hereafter be known as SUMIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUMIT
[Signature (in existing old name)]

I hitherto known as VINDHYAVASINI MISHRA W/o LALTA PRASAD MISRA, D/o Madhav Sharan Dwivedi R/o C-2001/8, Indira Nagar, Lucknow, Uttar Pradesh- 226016, have changed my name and shall hereafter be known as VINDHYAVASINI MISRA.

It is certified that I have complied with other legal requirements in this connection.

VINDHYAVASINI MISHRA
[Signature (in existing old name)]

I hitherto known as JASBIR KAUR wife of GURBAKSH SINGH, residing at Village Thakarpura, Tehsil Patti District Tarn Taran-143416, Punjab, have changed my name and shall hereafter be known as TARSEM KAUR

It is certified that I have complied with other legal requirements in this connection.

JASBIR KAUR
[Signature (in existing old name)]

I hitherto known as S. SRIKALA D/o K. SRIDHARAN employed as Under Secretary in UPSC R/o A-5, Tower 2, Type IV, East Kidwai Nagar, Opp Dilli Haat, Kidwai Nagar East, South West Delhi, Delhi-110023, have changed my name and shall hereafter be known as SRIKALA. S.

It is certified that I have complied with other legal requirements in this connection.

S. SRIKALA
[Signature (in existing old name)]

I hitherto known as PRADUM MISHRA S/o UMANATH MISHRA, R/o Hamirpur, Chungi, Gandhi Nagar, Mahoba, Uttar Pradesh- 210427, have changed my name and shall hereafter be known as DIVYANSHU MISHRA.

It is certified that I have complied with other legal requirements in this connection.

PRADUM MISHRA
[Signature (in existing old name)]

I hitherto known as RAMA KANT AWASTHI S/o SHIV RAM AWASTHI, R/o 120/758, Narainpur, Shastri Nagar, Kanpur Nagar, Uttar Pradesh- 208005, have changed my name and shall hereafter be known as RAMAKANT.

It is certified that I have complied with other legal requirements in this connection.

RAMA KANT AWASTHI
[Signature (in existing old name)]

I, MD AALAMGIR KHAN S/o MUSTAKIM KHAN, residing at Chanaur, PO Chanaur, Distt. Siwan, Bihar-841227, have changed the name of my minor son PRINCE KUMAR, aged 15 years and he shall thereafter be known as SHAHZEB KHAN, I am changing only his name not his religion.

It is certified that I have complied with other legal requirements in this connection.

MD AALAMGIR KHAN
[Signature of Guardian]

I hitherto known as RAJNI BALA wife of SAJAN KUMAR, residing at H.No.2512/18, Gali No.1, Ram Tirath Road, Putlighar District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SANJANA

It is certified that I have complied with other legal requirements in this connection.

RAJNI BALA
[Signature (in existing old name)]

I hitherto known as MANISH S/o KAILASH R/o 659, Vishal Nagar, Rohtak, Haryana- 124001, have changed my name and shall hereafter be known as MANISH TOMAR.

It is certified that I have complied with other legal requirements in this connection.

MANISH
[Signature (in existing old name)]

I, NARINDER ABROL S/o RAM RATTAN ABROL, R/o Flat No 24, Emilia-5, 2nd Floor, Ixia Street, Vatika City, Sector 49, Sohna Road, South City-II, Gurgaon, Haryana-122018, have changed the name of my minor daughter SEHAR ABROL, aged about 11 years and she shall hereafter be known as MARVI ABROL.

It is certified that I have complied with other legal requirements in this connection.

NARINDER ABROL
[Signature of Guardian]

I hitherto known as SRINIVAS REDDY D S/o VENKATA REDDY DUGGIREDDY, R/o A 313, Ananda Bay Hills, Road No 29, Alkapoor Township, A.F Palace, Function Hall Road, Nekanampur Village, Gandipet Mandal, Neknampur, K.V Rangareddy, Telangana-500089, have changed my name and shall hereafter be known as TIRUMULA SRINIVASA REDDY DUGGI REDDY.

It is certified that I have complied with other legal requirements in this connection.

SRINIVAS REDDY D
[Signature (in existing old name)]

I hitherto known as INGLES W/o VIKAS, R/o Flat 05, Gupta Residency, Gali No. 5, Kapashera, Gurgaon Road, South West Delhi, Delhi-110037, have changed my name and shall hereafter be known as SHREYA MAHI.

It is certified that I have complied with other legal requirements in this connection.

INGLES
[Signature (in existing old name)]

I, ROOMA RANI W/o MUNISH KUMAR, R/o Village Agampur, Tehsil Anandpur Sahib, Distt. Rupnagar, Punjab, have changed the name of my minor daughter MUNISHKA THAKUR age 17 years and she shall hereafter be known as MANISHKA THAKUR.

It is certified that I have complied with other legal requirements in this connection.

ROOMA RANI
[Signature of Guardian]

I hitherto known as LAVALI SHARMA W/o SHASHI KANT SHARMA, R/o 00, Near Mahila Degree College, Civil Lines, Fatehpur, PO Aboongar, Distt. Fatehpur, Uttar Pradesh-212601, have changed my name and shall hereafter be known as SHAILESH KUMARI.

It is certified that I have complied with other legal requirements in this connection.

LAVALI SHARMA
[Signature (in existing old name)]

I hitherto known as SAVITRA NELLIKOPPAD W/o BASAVARAJ H, R/o # 606/7, 3rd Cross Srinivas Nagar, Davanagere, Karnataka-577004, have changed my name and shall hereafter be known as SAVITRA B NELLIKOPPAD.

It is certified that I have complied with other legal requirements in this connection.

SAVITRA NELLIKOPPAD
[Signature (in existing old name)]

I, BUDDH VILAS SINGH S/o INDRA PAL SINGH, R/o 123, Jasaipur, Banda, Uttar Pradesh-210128, have changed the name of my minor daughter MUSKAN aged about 17 years and she shall hereafter be known as PRAGYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

BUDDH VILAS SINGH
[Signature (in existing old name)]

I hitherto known as A K SOMANI S/o KUNDAN MAL SOMANI, R/o C-30 Dharm Row House, Opp. Monalisa Appartment, City Light Surat City, Surat, Gujarat-395007, have changed my name and shall hereafter be known as ARUNKUMAR KUNDANMAL SOMANI.

It is certified that I have complied with other legal requirements in this connection.

A K SOMANI
[Signature (in existing old name)]

I, GUNEETA DEVI W/o RAM SINGH, R/o Chakas Karan, Chakskaran, Fatehpur, Uttar Pradesh-212663, have changed the name of my minor daughter DIVYANDH aged about 12 years and she shall hereafter be known as RIYA SINGH.

It is certified that I have complied with other legal requirements in this connection.

GUNEETA DEVI
[Signature of Guardian]

I, PRAVEEN KUMAR S/o RATANPAL SINGH, R/o D-8/281, Street No. 8, Near Ravi Cable Shop, Amar Colony, East Gokalpur Delhi, North East Delhi-110094, have changed the name of my minor son HARSH aged about 1 year and he shall hereafter be known as HITANSH.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR
[Signature of Guardian]

I hitherto known as HARBHAJAN SINGH S/o RATTAN SINGH, R/o House No. 2035, Sector-69, Mohali, SAS Nagar, Punjab, have changed my name and shall hereafter be known as HARBHAJAN SINGH BHAVRA.

It is certified that I have complied with other legal requirements in this connection.

HARBHAJAN SINGH
[Signature (in existing old name)]

I hitherto known as MEERA GUPTA W/o GAUTAM JAIN, R/o House No. 2189, Phase-2, Urban Estate, Dugri, Ludhiana, Punjab-141013, have changed my name and shall hereafter be known as VANI JAIN.

It is certified that I have complied with other legal requirements in this connection.

MEERA GUPTA
[Signature (in existing old name)]

I hitherto known as KAVITA daughter of JORA SINGH residing at Gali No. 5, Surya Nagar, Distt. Hisar, Haryana, have changed my name and shall hereafter be known as KAVITA GILL.

It is certified that I have complied with other legal requirements in this connection.

KAVITA
[Signature (in existing old name)]

I hitherto known as B DEVI wife of DILBAG SINGH, residing at Village Chamrada, PO Mandi, Distt. Panipat, Haryana, have changed my name and shall hereafter be known as BHANMATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

B DEVI
[Signature (in existing old name)]

I hitherto known as SUNNY S/o JASMER, R/o Ghilor Kalan (85), Rohtak, Haryana-124303, have changed my name and shall hereafter be known as SUNNY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUNNY
[Signature (in existing old name)]

I, HOM SINGH S/o MAHENDRA SINGH, R/o Viraundhi, Post Viraundhi, Birondhi, Birondhi, Etawah, Uttar Pradesh-206242, have changed the name of my minor son AKHILESH aged 15 years and he shall hereafter be known as BHOLA.

It is certified that I have complied with other legal requirements in this connection.

HOM SINGH
[Signature of Guardian]

I hitherto known as SAPNA CHAHAL W/o DINESH KUMAR, R/o ED-8C, 3rd Floor Pitampura, PO Saraswati Vihar, North West Delhi-110034, have changed my name and shall hereafter be known as KAJAL KOHLI.

It is certified that I have complied with other legal requirements in this connection.

SAPNA CHAHAL
[Signature (in existing old name)]

I hitherto known as VIJAY RAM POONIA alias VIJAY SINGH S/o SHIV RAM POONIA, R/o 479 G, Kanpur Road, L D A Colony, Sector N, Aashiyana Colony, L D A Colony, PO. LDA Colony, Distt. Lucknow, Uttar Pradesh-226012, have changed my name and shall hereafter be known as VIJAY SINGH POONIA.

It is certified that I have complied with other legal requirements in this connection.

VIJAY RAM POONIA alias
VIJAY SINGH,
[Signature (in existing old name)]

I hitherto known as SANGEETA AGARWAL W/o ANAND PRAKASH JAIN, R/o H.No. 106, Station Road, Gandhiganj, Karwi, PO Karwi, Distt. Chitrakoot, Uttar Pradesh-210205, have changed my name and shall hereafter be known as SANGEETA JAIN.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA AGARWAL
[Signature (in existing old name)]

I hitherto known as SUKRITI ANAND D/o SANJAY ANAND W/o VISHAL MEHRA, R/o 434, Green Avenue, Amritsar, Punjab, have changed my name and shall hereafter be known as SUKRITI MEHRA.

It is certified that I have complied with other legal requirements in this connection.

SUKRITI ANAND
[Signature (in existing old name)]

I, VIVEK PURI S/o NAVEEN PURI, R/o K 302, Second floor, Supertech Ecociti, Sector-137, Noida, Gautam Budh Nagar, Uttar Pradesh-201305, have changed the name of my minor daughter AYERA PURI aged about 8 years and she shall hereafter be known as DIVISHA PURI.

It is certified that I have complied with other legal requirements in this connection.

VIVEK PURI
[Signature of Guardian]

I hitherto known as JOICY PAGHAMKAR, D/o PRADEEP AGHAMKAR, R/o H.No. 45/46, Bagdai Vatika, Kandul Road, Raipur, Chhattisgarh-492001, have changed my name and shall hereafter be known as JOICY AGHAMKAR.

It is certified that I have complied with other legal requirements in this connection.

JOICY PAGHAMKAR
[Signature (in existing old name)]

I hitherto known as FAEMA KHATOON W/o AYUB MIYAN, R/o 15, Baliyadiah, Tahwa, Jhajha, Jamui, Bihar-811308, have changed my name and shall hereafter be known as ROVEDA KHATOON.

It is certified that I have complied with other legal requirements in this connection.

FAEMA KHATOON
[Signature (in existing old name)]

I hitherto known as PRAN NATH REWARI S/o GANESH DAS REWARI, R/o A-967/4, Indira Nagar, Near Shalimar Crossing, Indira Nagar, Lucknow, Uttar Pradesh-226016, have changed my name and shall hereafter be known as PRAN NATH.

It is certified that I have complied with other legal requirements in this connection.

PRAN NATH REWARI
[Signature (in existing old name)]

I, SHIVA IE S/o ERAIAH, R/o Kasaba Hobli, Holenarasipura Talluku, Ichanahalli, Yelechaganahalli, Hole Narasipura, Hasan, Karnataka-573211, have changed the name of my minor daughter KESHINI S aged about 5 years and she shall hereafter be known as KRUPALI S.

It is certified that I have complied with other legal requirements in this connection.

SHIVA IE
[Signature of Guardian]

I hitherto known as SRIKANTH NAYAK S/o CHANDRAKANTH NAYAK P, R/o P#119, 3rd Main Road, Opposite Eden Hall Apartment, Jayamahall Extension, Bengaluru North, Bengaluru, Benson Town, Karnataka-560046, have changed my name and shall hereafter be known as PANGAL SRIKANTH NAYAK.

It is certified that I have complied with other legal requirements in this connection.

SRIKANTH NAYAK
[Signature (in existing old name)]

I hitherto known as AMRIT DEVI W/o NIHAL SINGH, R/o Janti, Rewari, Haryana-123401, have changed my name and shall hereafter be known as AMRITA.

It is certified that I have complied with other legal requirements in this connection.

AMRIT DEVI
[Signature (in existing old name)]

I hitherto known as SANGEETHA C K D/o KRISHNEGOWDA, R/o Cholenahalli, Mandya, Karnataka-571432, have changed my name and shall hereafter be known as SANVI GOWDA.

It is certified that I have complied with other legal requirements in this connection.

SANGEETHA C K
[Signature (in existing old name)]

I, SRINIVASA H S/o HANUMANTHA NAYAKA, R/o Venkatareddypalli Thanda, Chelur Hobli, Bagepalli, Taluk, Chakavelu, Karnataka-563124, have changed the name of my minor son RISHI CHOUHAN S aged about 6 years and he shall hereafter be known as SADHVIN S CHOUHAN.

It is certified that I have complied with other legal requirements in this connection.

SRINIVASA H
[Signature of Guardian]

I hitherto known as M RADHIKA G BHAT W/o SHYAMPRASAD KAMATH, R/o Flat No. 401, Anshul Apartment, Behind Urwa Market, Urwa Market Mangalore, Ashok Nagar, Dakshina Kannada, Karnataka-575006, have changed my name and shall hereafter be known as ROHINI KAMATH.

It is certified that I have complied with other legal requirements in this connection.

M RADHIKA G BHAT
[Signature (in existing old name)]

I hitherto known as ALIMUN NISHA W/o MOHD. ALAM, R/o Reusa, Sitapur, Uttar Pradesh-261205, have changed my name and shall hereafter be known as KAMAR JAHAN.

It is certified that I have complied with other legal requirements in this connection.

ALIMUN NISHA
[Signature (in existing old name)]

I hitherto known as DEEPIKA PHILIPS W/o CHANDAN KASHIKAR, R/o House No. H-19, Sector-39, Noida Sector 37, Gautam Buddha Nagar, Noida Sector 37, Uttar Pradesh-201303, have changed my name and shall hereafter be known as DEEPIKA KASHIKAR.

It is certified that I have complied with other legal requirements in this connection.

DEEPIKA PHILIPS
[Signature (in existing old name)]

I, MD SUN MOHAMMED S/o TAHAR SEKH, R/o Ghera, Kapasia, Uttar Dinajpur, West Bengal-733128, have changed the name of my minor daughter RAISA AFROJ aged about 13 years and she shall hereafter be known as MST RAISA AFROJ.

It is certified that I have complied with other legal requirements in this connection.

MD SUN MOHAMMED
[Signature of Guardian]

I, SUNIL MITTAL S/o RAM BILAS, R/o A P-21, Shalimar Bagh, North West Delhi, Delhi-110088, have changed the name of my minor son KAVAY MITTAL aged 12 years and he shall hereafter be known as KAVYANSH MITTAL.

It is certified that I have complied with other legal requirements in this connection.

SUNIL MITTAL
[Signature of Guardian]

I hitherto known as MUKESH KUMAR S/o KRIPAL SINGH, residing at H.No. 46, Ahamad Bag Court Road, Near Kalda Book Shop, Saharanpur, Nakur, Uttar Pradesh-247001, have changed my name and shall hereafter be known as MUKESH CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR
[Signature (in existing old name)]

I, JITESH PRAJAPATI S/o RAM CHANDRA PRAJAPATI, residing at 566/1-B, Jai Prakesh Nagar, Alam Bagh, Benti, Lucknow, Uttar Pradesh-226005, have changed the name of my minor daughter SHRISHTI PRAJAPATI aged 11 years and she shall hereafter be known as ARU PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

JITESH PRAJAPATI
[Signature of Guardian]

I hitherto known as GEETA W/o SUMIT KUMAR, R/o D-5/S-2, East Jyoti Nagar, Nand Nagri, North East Delhi, Delhi-110093, have changed my name and shall hereafter be known as GEETA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

GEETA
[Signature (in existing old name)]

I hitherto known as LEENA DEVI D/o SHIV MOHAN SINGH W/o SANJEEV KUMAR SINGH, residing at 134, Ward No. 30, Pachkhora, Waidhan, Singrauli, Madhya Pradesh-486886, have changed my name and shall hereafter be known as LEENA SINGH.

It is certified that I have complied with other legal requirements in this connection.

LEENA DEVI
[Signature (in existing old name)]

I hitherto known as URMILA D/o KAMROOP POKHRIYAL, residing at RZ-389 A, Durga Vihar Ph.-1, Najafgarh, Dindar Pur, Najafgarh, New Delhi-110043, have changed my name and shall hereafter be known as POONAM.

It is certified that I have complied with other legal requirements in this connection.

URMILA
[Signature (in existing old name)]

I hitherto known as KAMLESH RANI W/o KRISHAN LAL SHARMA, residing at RZ-K-88, K-Block, New Roshan Pura, Najafgarh, Delhi-110043, have changed my name and shall thereafter be known as SATISH KUMARI.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH RANI
[Signature (in existing old name)]

I hitherto known as JAYA BISHT D/o GANGA DUTT OJHA W/o NAVIN CHANDRA BISHT, residing at C-1/281, Near Park Plaza, Sector-55, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as JAYASHREE BISHT.

It is certified that I have complied with other legal requirements in this connection.

JAYA BISHT
[Signature (in existing old name)]

I hitherto known as SANJUBAI W/o RAMESH KUMAR D, residing at 8, Shankar Residency, S B Road, Near Arya Samaj, VV Puram, Bangalore South, Bengaluru, Karnataka-560004, have changed my name and shall hereafter be known as SANJANA MERLECHA R.

It is certified that I have complied with other legal requirements in this connection.

SANJUBAI
[Signature (in existing old name)]

I hitherto known as BABU HUSAIN S/o MATLOOV HUSAIN, residing at 210, Aledadpur, P.O. Fatehpur Malakpur, Moradabad, Uttar Pradesh-244301, have changed my name and shall hereafter be known as HAROON HUSAIN.

It is certified that I have complied with other legal requirements in this connection.

BABU HUSAIN
[Signature (in existing old name)]

I hitherto known as PYADDU LAKSHMI D/o BATTULA CHINNAIAH and W/o PYADDU SRINIVASA RAO, residing at 8-3-317/1/10/A, Maruthi Heights Apts., Near Ganapati Complex, Srinagar Colony, VTC Yousufguda, Sub. District Khairatabad, District Hyderabad, Telangana-500045, have changed my name and shall hereafter be known as PALLAPU LAKSHMI.

It is certified that I have complied with other legal requirements in this connection.

PYADDU LAKSHMI
[Signature (in existing old name)]

I, JAGIR KAUR wife of BALRAJ SINGH, residing at Raipur Kalan, Amritsar, Punjab-143113, have changed the name of my minor daughter ROSHANDEEP KAUR, aged 15 years and she shall hereafter be known as ROSHANPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

JAGIR KAUR
[Signature of Guardian]

I, MD HASIM son of HADIS, residing at Lokani, Dagarua, Purnia, Dagrua Hat, Bihar-854326, have changed the name of my minor daughter HUMERAL KHATOON alias HUMAIRA HASIM, aged 8 years and she shall hereafter be known as HUMAIRA HASIM.

It is certified that I have complied with other legal requirements in this connection.

MD HASIM
[Signature of Guardian]

I hitherto known as SHAKTI RAUT W/o SUMIT VADE D/o ATUL RAUT, R/o 365, Mandakini Colony, Danish Kunj, Huzur, Kolar Raod, Bhopal Madhya Pradesh-462042, have changed my name and shall hereafter be known as SHAKTI SUMIT VADE.

It is certified that I have complied with other legal requirements in this connection.

SHAKTI RAUT
[Signature (in existing old name)]

I hitherto known as MUSTAQ MASIH son of RULIA MASIH, residing at H.No. 16/232, Friends Avenue, Majitha Road, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as MUSTAK MASIH.

It is certified that I have complied with other legal requirements in this connection.

MUSTAQ MASIH
[Signature (in existing old name)]

I, SHANTINATH VRUSHABHA JAKKANAVAR S/o VRUSHABHA JAKKANAVAR, residing at Math Galli, 13, Balekundri (K.H.), Balekundri, Belgaum, Karnataka-591103, have changed the name of my minor son SWAYAM, aged 16 years and he shall hereafter be known as SWAYAM SHANTINATH JAKKANAVAR.

It is certified that I have complied with other legal requirements in this connection.

SHANTINATH VRUSHABHA JAKKANAVAR
[Signature of Guardian]

I, SANJAY KAMBLE S/o KRISHNA, residing at 154/1 Ambedkar Galli, Khangaon K H, P.O. Khanagaon, Sub. District Hukkeri, District Belagavi, Karnataka-590016, have changed the name of my minor son SUDEEP, aged 14 years and he shall hereafter be known as SUDEEP S KAMBLE.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KAMBLE
[Signature of Guardian]

I hitherto known as LAKSHYA S/o PUNEET KUMAR, residing at Ghikara Road, Charkhi Dadri City, Bhiwani, Haryana-127306, have changed my name and shall hereafter be known as LAKSHYA VATS.

It is certified that I have complied with other legal requirements in this connection.

LAKSHYA
[Signature (in existing old name)]

I hitherto known as SHANKAR alias SHANKAR CHOUDHARY S/o BINDESHWAR CHAUDHRY, House No. 510-Rahat Enclave, Loni Dehat, Loni, Ghaziabad, Uttar Pradesh-201102, have changed my name and shall hereafter be known as UMA SHANKAR.

It is certified that I have complied with other legal requirements in this connection.

SHANKAR alias SHANKAR CHOUDHARY
[Signature (in existing old name)]

I hitherto known as BIRKMO DEVI W/o SURJEET, R/o Village Sapog, Post Office Kilod, Tehsil, Chamba (105), Chamba, Himachal Prdaesh-176311, have changed my name and shall hereafter be known as VIKRMO.

It is certified that I have complied with other legal requirements in this connection.

BIRKMO DEVI
[Signature (in existing old name)]

I hitherto known as TAMANNA KUMAR W/o JEHANGIR AZIZ BHATTI, residing at B-111, Anis Cottage, Near MS Cement, Rajiv Nagar, Kanchan Bihari Marg, Vikas Nagar, Lucknow, Uttar Pradesh-226022, have changed my name and shall hereafter be known as TAMANNA AZIZ and I have changed only my name, not my religion.

It is certified that I have complied with other legal requirements in this connection.

TAMANNA KUMAR
[Signature (in existing old name)]

I, CHANDRAPRAKASH PRAJAPATI S/o NANDLAL PRAJAPATI, residing at 67, Adalpura, P.O. Chunar, Distt. Mirzapur, Uttar Pradesh-231304, have changed the name of my minor son ADHRV PRAJAPATI, aged 10 years and he shall hereafter be known as PRANJAL PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

CHANDRAPRAKASH PRAJAPATI
[Signature of Guardian]

I, RASHID RAZA S/o HAMID RAZA, residing at A-88, Zakir Bagh, Okhla Road, New Friends Colony, Delhi-110025, have changed the name of my minor son RAYYAN RAZA, aged 12 years and he shall thereafter be known as RYAN RAZA.

It is certified that I have complied with other legal requirements in this connection.

RASHID RAZA
[Signature of Guardian]

I hitherto known as SHEETAL SHARMA W/o RAKESH SHARMA, residing at U-101, Homes-121, Sector-121, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as NIDHI.

It is certified that I have complied with other legal requirements in this connection.

SHEETAL SHARMA
[Signature (in existing old name)]

I hitherto known as MAMANI TARUN KUMAR GHOSH D/o TARUN KUMAR GHOSH W/o SUNIL SUNDAR POOJARI, residing at 202, Daffodils Maitri Garden, Majiwada, Thane, Maharashtra-400601, have changed my name and shall hereafter be known as SAKSHI SUNIL POOJARI.

It is certified that I have complied with other legal requirements in this connection.

MAMANI TARUN KUMAR GHOSH
[Signature (in existing old name)]

I hitherto known as KAILASH S/o BABU LAL, residing at Gram Bhagavan Pura, Post Aron, Gird, Gwalior, Madhya Pradesh-475330, have changed my name and shall hereafter be known as NARESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KAILASH
[Signature (in existing old name)]

I hitherto known as MAMTA SHARMA W/o ASHOK KUMAR SHARMA, R/o Singh Man Hazari Near Puttan Ki Dairy Moradabad, Uttar Pradesh-244001, have changed my name and shall hereafter be known as MAYA DEVI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MAMTA SHARMA
[Signature (in existing old name)]

I hitherto known as ARVINDER KAUR D/o DAVINDER PAL SINGH W/o HARPREET SINGH, residing at 1350/1, Guru Teg Bhadur Housing Society, Sector-70, VTC- S.A.S. Nagar (Mohali), P.O.-59, Punjab-160059, have changed my name and shall hereafter be known as ARVINDER KAUR HEER.

It is certified that I have complied with other legal requirements in this connection.

ARVINDER KAUR
[Signature (in existing old name)]

I hitherto known AKKAMAHADEVI MIRJI alias PREETI GADADAVAR D/o MALLAPPA MIRJI, W/o RAMESH, R/o House No. 1286/2, Ramlingkhind Galli, Belgaum, Karnataka-590001, have changed my name and shall hereafter be known as PREETI R GADADAVAR.

It is certified that I have complied with other legal requirements in this connection.

AKKAMAHADEVI MIRJI alias PREETI GADADAVAR
[Signature (in existing old name)]

I hitherto known as PRACHI PUSTAKE D/o VISHAL VASANT PUSTAKE, residing at ST No. 21/1, Near Shri Harkrishan Senior Sec. School, New Shimlapuri, P.O.: Shimlapuri, Ludhiana, Punjab-141003, have changed my name and shall hereafter be known as PRABHLEEN KAUR.

It is certified that I have complied with other legal requirements in this connection.

PRACHI PUSTAKE
[Signature (in existing old name)]

I hitherto known as B UMA W/o Late A HARI BABU, R/o No. 2, 1st Main, Thungabhadra Nagar, Vasanthnagar, Bangalore North, Bengaluru, Karnataka-560001, have changed my name and shall hereafter be known as UMAVATHI M.

It is certified that I have complied with other legal requirements in this connection.

B UMA
[Signature (in existing old name)]

I hitherto known as JEET KUMAR AGGARWAL S/o CHATAR BHUJ, residing at 1599-B, Sector-7 Urban Estate, Karnal, Haryana-132001, have changed my name and shall hereafter be known as JEET AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

JEET KUMAR AGGARWAL
[Signature (in existing old name)]

I hitherto known as REEMA KUMARI D/o SADAN LAL GUPTA, residing at Ward No. 01, Sultanganj, Bhagalpur, Bihar-813213, have changed my name and shall hereafter be known as SONI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

REEMA KUMARI
[Signature (in existing old name)]

I hitherto known as SNEHA D/o ASHOK KUMAR MISHRA, residing at Amiriti Colony, Robertsganj, Sonbhadra, Robertsganj, Uttar Pradesh-231216, have changed my name and shall hereafter be known as SNEHA MISHRA.

It is certified that I have complied with other legal requirements in this connection.

SNEHA
[Signature (in existing old name)]

I hitherto known as TARUN KESARVANI S/o SHIVNATH KESHARWANI, residing at 143, Katra Fateh Mahmood Khan, Etawah, P.O. Etawah, Distt. Etawah, Uttar Pradesh-206001, have changed my name and shall hereafter be known as VANSH KESHARWANI.

It is certified that I have complied with other legal requirements in this connection.

TARUN KESARVANI
[Signature (in existing old name)]

I hitherto known as MALTIBEN DAHYABHAI DESAI W/o ISHVARLAL DESAI, residing at 85/2, Desai Street, Tighara, VTC: Pardi, P.O.: Udvada R.S., Sub. District: Pardi, District: Valsad, Gujarat-396185, have changed my name and shall hereafter be known as MALTIBEN ISHVARLAL DESAI.

It is certified that I have complied with other legal requirements in this connection.

MALTIBEN DAHYABHAI DESAI
[Thumb Impression]

I, ISHWAR S/o RAMPRASAD SAHU, residing at House No. 581 (2), School Chauk, Ward No. 14, Potiyadih, Post Office Potiyadih, Dhamtari, Chhattisgarh-493773, have changed the name of my minor son YASH RAJ, aged 17 years and he shall hereafter be known as AISHRAJ.

It is certified that I have complied with other legal requirements in this connection.

ISHWAR
[Signature of Guardian]

I hitherto known as KRISHAN LAL S/o ARJUN RAM, R/o Village Nihal Khera, District Fazilka, Punjab-152122, have changed my name and shall hereafter be known as KARNIRAM.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN LAL
[Signature (in existing old name)]

I, MOHAMMED SADIQ PASHA S/o MOHAMMED MUNEEER PASHA, R/O No. 9, 1st Main, 1st Cross, Prajavani Layout, Devasandra, K R Puram, Bangalore North, Krishnarajapuram, Bengaluru, Karnataka-560036, have changed the name of my minor son MOHAMMED ADYAN PASHA, aged 10 years and he shall hereafter be known as MOHAMMED YUSUF ALI.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED SADIQ PASHA
[Signature of Guardian]

I, SANJAY KUMAR S/o ARJUN PRASAD, residing at Post Chandachoura, Lattu Bagicha, Gaya, Bihar-823001, have changed the name of my minor daughter KAVITA RANI alias SURBHI GUPTA, aged 16 years and she shall hereafter be known as SURBHI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR
[Signature of Guardian]

I, PARAMESHA N S/o NAGARAJA BHADRAVATHI NAGAI AH, residing at No. 902, Tower 20 L & T Raintree Boulevard, Bellary Road, Beside Mall of Asia, Byatarayanapura, Bengaluru, Karnataka-560092, have changed the name of my minor daughter LAALITHYA P, aged 10 months and she shall thereafter be known as CHETAL P.

It is certified that I have complied with other legal requirements in this connection.

PARAMESHA N
[Signature of Guardian]

I hitherto known as RUPA JAIN W/o DILIP KUMAR SARAWAGI, resident of Floor 2, 24/25, Rupchand Roy Street, Near Burra Bazar Police Station, Barabazar, Kolkata, West Bengal-700007, have changed my name and shall hereafter be known as RUPA SARAWAGI.

It is certified that I have complied with other legal requirements in this connection.

RUPA JAIN
[Signature (in existing old name)]

I hitherto known as V CHANDRASEKHAR son of V VENKATESHWARULU, residing at NH-65 Main Road, P.O. & V.: Veliminedu, M: Chityal, D: Nalgonda, St: Telangana 508114, have changed my name and shall hereafter be known as VUDUGU CHANDRASEKHAR.

It is certified that I have complied with other legal requirements in this connection.

V CHANDRASEKHAR
[Signature (in existing old name)]

I hitherto known as SHAILWINDER KAUR VIRK W/o RANDHIR SINGH VIRK, R/o Village Virk Kalan, Distt. Bathinda, Punjab, have changed my name and shall hereafter be known as SHAILWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SHAILWINDER KAUR VIRK
[Signature (in existing old name)]

I hitherto known as ARUNA PRABHA MEDURI W/o NISHTALA VENKATARAMANA MURTHY, residing at CL2 303, Bramha Suncity, Wadagaonsheri, Pune, Pune City, Maharashtra-411014, have changed my name and shall hereafter be known as ARUNA PRABHA NISHTALA.

It is certified that I have complied with other legal requirements in this connection.

ARUNA PRABHA MEDURI
[Signature (in existing old name)]

I hitherto known as ABAI BAKKAPPA PISALI W/o RAMESH BIRADAR, residing at Bhaganagar, P.O. Hanamapur, Taluk Kolar, Distt. Vijayapura, Karnataka-586210, have changed my name and shall hereafter be known as REKHA RAMESH BIRADAR.

It is certified that I have complied with other legal requirements in this connection.

ABAI BAKKAPPA PISALI
[Signature (in existing old name)]

I hitherto known as SANASAM BINITA DEVI D/o SANASAM RAJEN SINGH, residing at Patsoiri Part 4, Patsoi, Patsoi Part II, Imphal West, Manipur-795113, have changed my name and shall hereafter be known as AJREEN. I am changing only my name, not my religion.

It is certified that I have complied with other legal requirements in this connection.

SANASAM BINITA DEVI
[Signature (in existing old name)]

I hitherto known as NAVEEN KUMAR S/o SHRI RAM SARUP, residing at Beacon 203 Second Floor, Omaxe Hills, Opposite C-Block, Greenfield Colony, Sector-43, Faridabad, Haryana-121001, have changed my name and shall hereafter be known as NAVEEN GAMBHIR.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR
[Signature (in existing old name)]

I hitherto known as SATNAM SINGH S/o DIDAR SINGH, residing at Vill. Rohti Mouran, P.O. Rohta, Teh Nabha, Distt. Patiala, Punjab-147201, have changed my name and shall hereafter be known as SATNAM SINGH KHATTRA.

It is certified that I have complied with other legal requirements in this connection.

SATNAM SINGH
[Signature (in existing old name)]

I hitherto known as CHAND BEGUN S D/o KAREEM BASHA SHAIK W/o JANDAMAN ABDUL KHUDDUS, residing at 42/33 S N Colony, Rayachoty, Cuddapah, Andhra Pradesh-516269, have changed my name and shall hereafter be known as JANDAMAN CHAND BEGUM.

It is certified that I have complied with other legal requirements in this connection.

CHAND BEGUN
[Signature (in existing old name)]

I hitherto known as MANOJ KUMAR S/o TRILOKI NATH VAISH, residing at 41, Daulat Ganj, Lucknow Chowk, Uttar Pradesh-226003, have changed my name and shall hereafter be known as MANOJ KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR
[Signature (in existing old name)]

I hitherto known as AKASHA PANIGRAHI S/o ARUN KUMAR PANIGRAHI, residing at Plot No. 564/1695, Bandhposh, Pradhanpalli, Raurkela (M), Sundergarh, Odisha-769015, have changed my name and shall hereafter be known as ATHAVAN PANIGRAHI.

It is certified that I have complied with other legal requirements in this connection.

AKASHA PANIGRAHI
[Signature (in existing old name)]

I, MUSHIR AHMAD SIDDIQUI S/o ABDUL WAHEED SIDDIQUI, residing at Gram Bariyarpur, Piparpanti, Maharganj, Piparpati Tiwari, Uttar Pradesh-273302, have changed the name of my minor son NOOR ALAM, aged 11 years and he shall hereafter be known as REYAN AHMAD.

It is certified that I have complied with other legal requirements in this connection.

MUSHIR AHMAD SIDDIQUI
[Signature of Guardian]

I, SUDHAKAR SINGH S/o UDAIVIR SINGH, residing at Gram Dipiya, Post Madnapur, VTC Shahjahanpur, Sub District Jalalabad, District Shahjahanpur, Uttar Pradesh-242001, have changed the name of my minor son PRAYAG, aged 6 years and he shall hereafter be known as PARTHIV SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUDHAKAR SINGH
[Signature of Guardian]

I hitherto known as SIDWESHWAR PRASAD son of SANTOSHI MAHATO, residing at Sinduara, Hasana Village, Pakribarawan, Nawada, Hasna, Budhauri, Bihar-805124, have changed my name and shall hereafter be known as AMIRAK PRASAD.

It is certified that I have complied with other legal requirements in this connection.

SIDWESHWAR PRASAD
[Signature (in existing old name)]

I hitherto known as KARTIKAY S/o SURENDER KUMAR, R/o 1001, Laxmi Bai Nagar, PO Sarojini Nagar, Sub District Vasant Vihar, Delhi-110023, have changed my name and shall hereafter be known as KARTIKAY BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

KARTIKAY
[Signature (in existing old name)]

I, RASHMI wife of AJAY KUMAR, residing at House Number B-12/306, Street Number 7, New Jagatpura, Hoshiarpur, Punjab-146001, India, have changed the name of my minor son VAIBHAV aged 17 years and he shall hereafter be known as VAIBHAV TREHAN.

It is certified that I have complied with other legal requirements in this connection.

RASHMI
[Signature of Guardian]

I hitherto known as KIRATH SINGH S/o RANBEER SINGH GANDHI, residing at Plot No. 64/65, Shantiniketan Colony, Mahindra Hills, East Maredpally, Secunderabad, Hyderabad, Telangana-500026, have changed my name and shall hereafter be known as KIRAATH SINGH.

It is certified that I have complied with other legal requirements in this connection.

KIRATH SINGH
[Signature (in existing old name)]

I, LOKESH N S/o NAGAIAH, residing at #No. 10, 2nd Cross, Near Ashwatha Katte Road, Mallasandra, Dasarahalli, Bangalore, Karnataka-560057, have changed the name of my minor son NITHISH L aged 11 years and he shall hereafter be known as MUTTURAJ YADAV L.

It is certified that I have complied with other legal requirements in this connection.

LOKESH N
[Signature of Guardian]

I hitherto known as GULSHAN CHAUDHARY W/o ANKUR NEHRA, residing at Bisokhar, Modinagar, Ghaziabad, Uttar Pradesh-201204, have changed my name and shall hereafter be known as GUNJAN NEHRA.

It is certified that I have complied with other legal requirements in this connection.

GULSHAN CHAUDHARY
[Signature (in existing old name)]

I hitherto known as SANGEETA RANI alias SANGITA RANI D/o OM PRAKASH W/o ROHIT PASSI residing at S-221/69 A, Gali No-3, Vishnu Garden, Tilak Nagar, Delhi-110018, have changed my name and shall hereafter be known as SANGEETA.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA RANI alias SANGITA RANI
[Signature (in existing old name)]

I hitherto known as GAAVI SINGLA W/o RISHABH AGGARWAL, residing at H. No. 505, Cheema Nagar Extension, Mithapur Road, Model Town, Jalandhar, Punjab-144003, Punjab, India, have changed my name and shall hereafter be known as GAAVI AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

GAAVI SINGLA
[Signature (in existing old name)]

I hitherto known as USHA RANI W/o SANJEEV KUMAR, residing at Balu (243), PO Saliana, Kangra, Himachal Pradesh-176103, have changed my name and shall hereafter be known as SEEMA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

USHA RANI
[Signature (in existing old name)]

I, ANJAN KUMAR N S/o NARAYANAPPA L, residing at #41, Mirza Road, Opp. Police Qwaters, Anekal, Bangalore, Karnataka-562106, have changed the name of my minor daughter VISMAYA ANJAN KUMAR, aged 15 years and she shall thereafter be known as ASIA ANJAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANJAN KUMAR N
[Signature of Guardian]

I hitherto known as R LAVANYA D/o ABHIMANU MAHANTY, residing at Old Settlement, PO Kharagpur, Paschim Medinipur, West Bengal-721301, have changed my name and shall hereafter be known as PANCHAMI MAHANTY.

It is certified that I have complied with other legal requirements in this connection.

R LAVANYA
[Signature (in existing old name)]

I hitherto known as HARDEEP KAUR W/o JASPAL DHALL, residing 4/282, 2Nd Floor, Subhash Nagar, New Delhi-110027, have changed my name and shall hereafter be known as HARSIMRAN KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARDEEP KAUR
[Signature (in existing old name)]

I hitherto known as VAJRAPU RAJARATNAM alias K RAJARATNAM alias KANCHARLA RAJA RATNAM D/o VENKATA RAO W/o RAMANA MURTY VAJRAPU, residing at 13-2-6, Ward-1, Mangalavarampetta, Ichchapuram, Near Prathibha Nursingh Home, Srikakula, Andhra Pradesh-532312, have changed my name and shall hereafter be known as KANCHARLA RAJARATNAM.

It is certified that I have complied with other legal requirements in this connection.

VAJRAPU RAJARATNAM alias K RAJARATNAM alias
KANCHARLA RAJA RATNAM
[Signature (in existing old name)]

I hitherto known as JAHID S/o AYYUB, residing at Plot No. 4, Khasra No. 199, Gali No 11D, Near Noori Masjid, Durga Park, Palam Village, Delhi-110045, have changed my name and shall hereafter be known as ZAHID HASAN.

It is certified that I have complied with other legal requirements in this connection.

JAHID
[Signature (in existing old name)]

I, MIHIR VASHIST S/o RAVINDER KUMAR, residing at House No. 497, Behind ICICI Bank, Sector-14, Gurgaon, Haryana-122001, have changed the name of my minor daughter AAVYA VASHIST, aged 2 years and she shall thereafter be known as MIHIKA VASHIST.

It is certified that I have complied with other legal requirements in this connection.

MIHIR VASHIST
[Signature of Guardian]

I hitherto known as ABHISHEK S/o CHAMAN LAL, residing at Sant Nagar, Nawanshahr, Shaheed Bhagat Singh Nagar, Punjab-144514, have changed my name and shall hereafter be known as ABHISHEK SUMAN.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK
[Signature (in existing old name)]

I hitherto known as HINAZ Daughter of DAVINDER SINGH, residing at H.No. 164, Opp. Red Cross Bhawan, Lajpat Nagar, Jalandhar-144001, Punjab, India, have changed my name and shall hereafter be known as HINAZ SINGH.

It is certified that I have complied with other legal requirements in this connection.

HINAZ
[Signature (in existing old name)]

I hitherto known as BALJIT KAUR W/o GURMEET SINGH, residing at H. No. C-44, Basti Sheikh Road, Near Old Pritam Cinema, Jalandhar-144002, Punjab, India, have changed my name and shall hereafter be known as SURJIT KAUR GHOTRA.

It is certified that I have complied with other legal requirements in this connection.

BALJIT KAUR
[Signature (in existing old name)]

I hitherto known as NINGAPPA S/o DYAMANNA, residing at #234, Sompura, TQ-Anekala, Anekal, Bangalore, Karnataka-562125, have changed my name and shall hereafter be known as NINGAPPA DYAMANNA ALADAKATTI.

It is certified that I have complied with other legal requirements in this connection.

NINGAPPA
[Signature (in existing old name)]

I, RAVIKUMAR S/o JAWAHARLAL, R/o 2/, Narayana Pur, Gurumathakal Town, Yadgir, Karnataka-585214, have changed the name of my minor son GIANSI, aged about 10 years and he shall hereafter be known as GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

RAVIKUMAR
[Signature of Guardian]

I hitherto known as KADHAR BASHA S/o ISMAIL SAB, R/o #1541 2nd Block Chelur, PO Chelur. Sub District Bagepalli, District Chikkaballapur, State Kamataka, Pin Code-563124, have changed my name and shall hereafter be known as BASHA SABI.

It is certified that I have complied with other legal requirements in this connection.

KADHAR BASHA
[Signature (in existing old name)]

I hitherto known as V V R R LAKSHMIPRIYA alias V V R R LAKSHMI PRIYA alias T LAKSHMIPRIYA W/o T GIRIRAJ, residing at Flat No. 579, Sector A Pocket Band C, Near ILBS Signal, Vasantkunj, Delhi-110070, have changed my name and shall thereafter be known as T LAKSHMI PRIYA.

It is certified that I have complied with other legal requirements in this connection.

V V R R LAKSHMIPRIYA alias V V R R LAKSHMI
PRIYA alias T LAKSHMIPRIYA
[Signature (in existing old name)]

I, SUNIL KUMAR SHENDE S/o REWARAM SHENDE, residing at 198 Gayatri Ward No. 18, PRC Colony, PO Chhindwara, Chhindwara, Madhya Pradesh-480001, have changed the name of my minor daughter PRIYANSHI SHENDE, aged 10 years and she shall thereafter be known as PINAL SHENDE.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR SHENDE
[Signature of Guardian]

I hitherto known as CHHINDI daughter of GURINDERBIR SINGH, residing at H.No. 305, Gali No. 2, Habibpura, Sultanwind Road, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SANIA.

It is certified that I have complied with other legal requirements in this connection.

CHHINDI
[Signature (in existing old name)]

I hitherto known as MANJEET KAUR wife of RAJA SINGH, residing at Gali No. 4, Rikhi Colony, District Ferozepur-152002, Punjab, have changed my name and shall hereafter be known as MANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

MANJEET KAUR
[Signature (in existing old name)]

I, NAVEEN KUMAR M S/o MUNIYAPPA, residing at Bidarahalli Hobli, Gundur, Bengaluru, Karnataka-560049, have changed the name of my minor son SAI RAKSHAK YADAV N, aged 14 years and he shall thereafter be known as RAKSHAK K.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR M
[Signature of Guardian]

I, SAMIN TAJ T I W/o SYED ANWARUL HUDA, residing at No. 96, 3rd B Main, Behind R T Nagar Old Police Station, Kauser Nagar, R T Nagar, Bengaluru, Karnataka-560032, have changed the name of my minor daughter SYEDA ASFAHA ABIR, aged 9 years and she shall thereafter be known as ARSHI SYEDA.

It is certified that I have complied with other legal requirements in this connection.

SAMIN TAJ T I
[Signature of Guardian]

I, MUKESH KUMAR SINGH S/o BRAHAMAWATAR SINGH, residing at Flat No. 306 A Block, Bagallur Cross Main Road, Near Dine Spot Restaurant, Yelahanka, Vinayaka Nagar, PO A F Station Yelahanka, Bengaluru, Karnataka-560063, have changed the name of my minor son SHIVAM, aged 14 years and he shall thereafter be known as SHIVAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR SINGH
[Signature of Guardian]

I hitherto known as BHEEMAGOND MADIGOND son of NINGAPPA, residing at Killa Baga Ward No. 2 Teradal, Taluka Jamkhandi, Terdal (Rural), Terdal, Jamakhandi, Bagalkot, Karnataka-587315, have changed my name and shall hereafter be known as PRAMOD MADIGOND.

It is certified that I have complied with other legal requirements in this connection.

BHEEMAGOND MADIGOND
[Signature (in existing old name)]

I hitherto known as G VIDYA D/o TIRUNILAI GOVINDAIYER GOPALKRISHNAN, residing at Indraprastha Society Survey No. 34/3B/4/5, Near Kamthe Patil Kaman, Next to Arihant Galaxy, Yewalewadi, Pune, Maharashtra-411048, have changed my name and shall hereafter be known as VIDYA GOPAL IYER.

It is certified that I have complied with other legal requirements in this connection.

G VIDYA
[Signature (in existing old name)]

I hitherto known as ANUPAM CHOPRA W/o SUNDEEP CHOPRA, R/o Villa 4, Gulohar City extension, Haibatpur Road, Dera Bassi, SAS Nagar, Punjab-140507, have changed my name and shall hereafter be known as ANOOPAM CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

ANUPAM CHOPRA
[Signature (in existing old name)]

I hitherto known as GURMEET KAUR W/o GURDEV SINGH, residing at Bhundian, Jalandhar, Punjab-144201, have changed my name and shall hereafter be known as GURMEJ KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURMEET KAUR
[Signature (in existing old name)]

I hitherto known as DIVYA GUPTA W/o SURENDRA CHOUDHRY D/o SHIV NATH PRASAD GUPTA, R/o Geeta Shares, Cabin No. 429 (old 244), UP St Exchange, 14/113, Civil Lines, Kanpur, Uttar Pradesh-208001, have changed my name and shall hereafter be known as DIVYA CHOWDHRY.

It is certified that I have complied with other legal requirements in this connection.

DIVYA GUPTA
[Signature (in existing old name)]

I hitherto known as PRIYA GUPTA W/o ASEEM RASTOGI, R/o D-84, First Floor Saket, Delhi-110017, have changed my name and shall hereafter be known as PRIA RASTOGI.

It is certified that I have complied with other legal requirements in this connection.

PRIYA GUPTA
[Signature (in existing old name)]

I hitherto known as A K SHARMA S/o HARI DUTT SHARMA, R/o Flat No. GW/B/103, Greenwood Apartment, Gomtinagar Extension-1, Gomtinagar, Uttar Pradesh-226010, have changed my name and shall hereafter be known as ANIL KUMAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

A K SHARMA
[Signature (in existing old name)]

I hitherto known as MOHAMMAD ASIF QURESHI son of MOHAMMAD AYYUB, R/o 158-G, New Kamal Nagar, Rau Indore, Rangwasa, Indore, Madhya Pradesh-453331, have changed my name and shall hereafter be known as MOHAMMAD ASIF.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ASIF QURESHI
[Signature (in existing old name)]

I hitherto known as FULLAN DEVI W/o HARIRAM, residing at Sihor (4), Mahendragarh, Haryana-123027, have changed my name and shall hereafter be known as PHOOLA.

It is certified that I have complied with other legal requirements in this connection.

FULLAN DEVI
[Signature (in existing old name)]

I hitherto known as SWAPNA K alias SWAPNA KALUVALA alias KALVALA SWAPNA D/o RAMCHANDRAM KALVALA W/o MAHANKALI JALAPATHI, residing at H. No. 1-120, Veenavanka Mandal, Kondapaka, Karimnagar, Telangana-505502, have changed my name and shall hereafter be known as MAHANKALI SWAPNA.

It is certified that I have complied with other legal requirements in this connection.

SWAPNA K alias SWAPNA KALUVALA alias
KALVALA SWAPNA
[Signature (in existing old name)]

I hitherto known as ABHISHEK KUMAR S/o KAMESHWAR SINGH, R/o 247 1st Floor, Vashishth Enclave, Gali Number 8, Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as ABHISHEK SIINGH AADITYA.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK KUMAR
[Signature (in existing old name)]

I hitherto known as SUSHANT TANAJIRAO DHANASHIRE S/o TANAJIRAO SHAMRAO DHANASHIRE, residing at 20/1, Kotgyal, TQ Kamlanagar, Distt. Bidar, Kotgyal, Bidar, Karnataka-585417, have changed my name and shall hereafter be known as SUSHANT TANAJIRAO DHANASHIRE.

It is certified that I have complied with other legal requirements in this connection.

SUSHANT TANAJIRAO DHANASHIRE
[Signature (in existing old name)]

I hitherto known as ROOP CHAND S/o RAM KISHAN, residing at Ward No., Teh. Ratangarh, Bhawandesar, Churu, Rajasthan-331802, have changed my name and shall hereafter be known as RUPESH CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

ROOP CHAND
[Signature (in existing old name)]

I hitherto known as SHASHI DHARAN K MENON alias S D K MENON alias SHASHIDHARAN K son of KARUTHEDATH SHIVASANKARA MENON, residing at A-412, C-58/29 Sector-62, Noida, MEA Apartment, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as SHASHI DHARAN KIZZHAKKE MENON.

It is certified that I have complied with other legal requirements in this connection.

SHASHI DHARAN K MENON alias S D K MENON alias SHASHIDHARAN K
[Signature (in existing old name)]

I hitherto known as PUSHPA RANI W/o CHANDER PAL, residing at Flat No. 11/1, Pocket D-6, Rohini Sector-6, Raja Pur Kalan, Delhi-110085, have changed my name and shall hereafter be known as PINKY PAL.

It is certified that I have complied with other legal requirements in this connection.

PUSHPA RANI
[Signature (in existing old name)]

I hitherto known as VISHAKHA KUMARI D/o ANIL KUMAR, residing at 170, Ground Floor, Sector-10-A, Vasundhara, Ghaziabad, Uttar Pradesh-201012, have changed my name and shall hereafter be known as YASHVARIYA BALIYAN.

It is certified that I have complied with other legal requirements in this connection.

VISHAKHA KUMARI
[Signature (in existing old name)]

I hitherto known as SNEHA GUPATA D/o ASHOK KUMAR GUPTA, residing at House No. 2215, Panchwati Maidan, Pani Tanki, Dhurwa, Ranchi, Jharkhand- 834004, have changed my name and shall hereafter be known as KASHISH KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SNEHA GUPATA
[Signature (in existing old name)]

I hitherto known as PARAMJIT S/o DHANNA RAM, residing at Village Malla Bedian, Tehsil Nawashahr, District SBS Nagar, Punjab-144417, have changed my name and shall hereafter be known as PARMJIT.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT
[Signature (in existing old name)]

I hitherto known as AMAR SINGH alias AMAR SINGH VERMA S/o THAKUR DASS, residing at Tehsil Sunni, Village Sharog, Thachi (159), Shimla, Thachi, Himachal Pradesh-171103, have changed my name and shall hereafter be known as AMAR SINGH VERMA.

It is certified that I have complied with other legal requirements in this connection.

AMAR SINGH alias AMAR SINGH VERMA
[Signature (in existing old name)]

I hitherto known as VINDVASANI KUMARI W/o SANDEEP KUMAR, residing at 06, Bilari, Godda, Jharkhand-814133, have changed my name and shall thereafter be known as SHAILJA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

VINDVASANI KUMARI
[Signature (in existing old name)]

I hitherto known as DATLA SATYA SHYAMALA PADMA SRIDEVI alias D JYOTHI W/o DATLA SITA RAMA RAJU, residing at H. No. 15-105, Vidya Nagar, Eluru Nagar, Sanivarapupeta, West Godavari, Andhra Pradesh-534007, have changed my name and shall thereafter be known as DATLA SATYA SHYAMALA PADMA SRIDEVI.

It is certified that I have complied with other legal requirements in this connection.

DATLA SATYA SHYAMALA PADMA SRIDEVI alias D JYOTHI
[Signature (in existing old name)]

I hitherto known as KM RENU GUPTA alias RENU GUPTA W/o RAM MOHAN AGGARWAL, residing at Makan Sankhya 8/4599, Chilakana Road Gali No. 2, Samrat Vikram Colony, Saharanpur, Saharanpur, Uttar Pradesh-247001, have changed my name and shall thereafter be known as REENU AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

KM RENU GUPTA alias RENU GUPTA
[Signature (in existing old name)]

I, YAMINI JAIN W/o JITENDRA JAIN, residing at 417 Block 4A Doshi Etiopia 2, Panchayat 3rd Link Road, Perungudi, Chennai, Tamil Nadu-600096, have changed the name of my minor son JAI AGRAWAL, aged 8 years and he shall thereafter be known as JAY JAIN.

It is certified that I have complied with other legal requirements in this connection.

YAMINI JAIN
[Signature of Guardian]

I hitherto known as ARUSA KUMARI D/o ARUN KUMAR, residing at B2102, Tower A, The Vasundhara Grand, Sector-15 Vasundhara, Ghaziabad, Uttar Pradesh-201012, have changed my name and shall hereafter be known as ARUSA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ARUSA KUMARI
[Signature (in existing old name)]

I hitherto known as RAJWATI DEVI W/o SATPAL SINGH, R/o Majupur, Gonda, Iglas, Aligarh, Majoopur suvkar, Aligarh, Uttar Pradesh-202140, have changed my name and shall hereafter be known as PHULWATI.

It is certified that I have complied with other legal requirements in this connection.

RAJWATI DEVI
[Signature (in existing old name)]

I hitherto known as VARSHA KIRTIKUMAR DAVE W/o KIRTI DAVE, R/o A/03, Ashirwad CHS, Overi Pada, Near Saptarshi Sankul, Dahisar East, Mumbai, Maharashtra-400068, have changed my name and shall hereafter be known as VARSHA KIRTI DAVE.

It is certified that I have complied with other legal requirements in this connection.

VARSHA KIRTIKUMAR DAVE
[Signature (in existing old name)]

I hitherto known as SUKHBIR KAUR D/o GURNAM SINGH, R/o H.No. 20, Atari Tehsil Dharamkot District Moga, Punjab, have changed my name and shall hereafter be known as PARVEEN KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHBIR KAUR
[Signature (in existing old name)]

I hitherto known as SUBASH CHANDER S/o CHAMAN LAL, residing at Near Railway Line, Khadawar, Po-Sujanpur, Pathankot, Punjab-145023, have changed my name and shall hereafter be known as SUBHASH CHANDER.

It is certified that I have complied with other legal requirements in this connection.

SUBASH CHANDER
[Signature (in existing old name)]

I hitherto known as PRIYA KUMARI D/o PRAMOD KUMAR, residing at 3/81, Rajni Khand Sharda Nagar, Raibareilly Road, Lucknow Cantonment, Lucknow, Uttar Pradesh-226002, have changed my name and shall thereafter be known as PRIYA.

It is certified that I have complied with other legal requirements in this connection.

PRIYA KUMARI
[Signature (in existing old name)]

I hitherto known as RUNU MAJI D/o RANJAN MAJI, residing at Mahakalhati, Haora, West Bengal-711401, have changed my name and shall hereafter be known as MEGHNA MAJI.

It is certified that I have complied with other legal requirements in this connection.

RUNU MAJI
[Signature (in existing old name)]

I, N R SHARANANGOWDA S/o NADIVIREDDY VEERANAGOWDA, residing at #74, Goudara Oni, Nadavi, Ballari, Karnataka-583122, have changed the name of my minor daughter BHAVATHI, aged 11 years and she shall thereafter be known as SAJJALASHREE N R.

It is certified that I have complied with other legal requirements in this connection.

N R SHARANANGOWDA
[Signature of Guardian]

I hitherto known as BALJIT KAUR W/o SURINDER SINGH, residing at Khudda, Hoshiarpur, Punjab-144305, have changed my name and shall hereafter be known as KULDIP KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJIT KAUR
[Signature (in existing old name)]

I hitherto known as PANKAJ SUKUMAR DADIBUDE S/o SUKUMAR SHAMRAO PATIL Employed as Multi Tasking Staff at Department of Posts, HRO RMS BM Division Miraj, Maharashtra, residing at Jain Vasti, VTC-Bedag, District-Sangli, Maharashtra-416410, have changed my name and shall hereafter be known as PANKAJ SUKUMAR PATIL.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ SUKUMAR DADIBUDE
[Signature (in existing old name)]

I hitherto known as PRINCE S/o LAKESH KUMAR, R/o 608, Ward 17, Chopra Colony, Gohana, Sonipat, Haryana-131301, have changed my name and shall hereafter be known as PRINCE MALIK.

It is certified that I have complied with other legal requirements in this connection.

PRINCE
[Signature (in existing old name)]

I hitherto known as NAVDEEP son of SANJIV KUMAR, residing at H.No. 1262, Sector 23, Sonipat, Haryana 131001, have changed my name and shall hereafter be known as NAVDEEP DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

NAVDEEP
[Signature (in existing old name)]

I hitherto known as MD. ZAFAR S/o JALALUDDIN, R/o House No. C-199, J J Colony, Binadpur, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as MOHAMMAD ZAFAR.

It is certified that I have complied with other legal requirements in this connection.

MD. ZAFAR
[Signature (in existing old name)]

I, NITESH KUMAR S/o SHYAM NANDAN LAL KARN Permanent R/o Vill + Post Office- Hisar, Ward No. 4, Uttarwari Tola, Dist Madhubani Bihar-847230 and Presently, R/o SMQ No. D-5, SGT Block, HQ WAC IAF, Subroto Park, New Delhi-110010, have changed the name of my minor daughter NAVYA aged 14 years and she shall hereafter be known as NAVYA KARN.

It is certified that I have complied with other legal requirements in this connection.

NITESH KUMAR
[Signature of Guardian]

I hitherto known as RANJU W/o JAGDEEP KUMAR KAUSHAL, R/o 1B/64, Ramesh Nagar, West Delhi, Delhi-110015, have changed my name and shall hereafter be known as RANJU KAUSHAL.

It is certified that I have complied with other legal requirements in this connection.

RANJU
[Signature (in existing old name)]

I, RAVI KUMAR S/o RAM NIWAS, R/o Sasni Larauta, Hathrus Sasni, Uttar Pradesh-204216, have changed the name of my minor son VIRAT KUMAR, aged 6 years and he shall hereafter be known as KRISHAN KANT.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR
[Signature of Guardian]

I hitherto known as MUSKAN BATRA D/o SHYAM SUNDER BATRA, R/o C-203, Platinum Heights, Ramprastha Greens, Vaishali, Ghaziabad, Uttar Pradesh-201012, have changed my name and shall hereafter be known as MUSKAAN BATRA.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN BATRA
[Signature (in existing old name)]

I hitherto known as PAMMI W/o RANJEET SINGH, R/o Karsua, Lodha, PO-Lodha, Distt.-Aligarh, Uttar Pradesh-202140, have changed my name and shall hereafter be known as PRAMOD KUMARI.

It is certified that I have complied with other legal requirements in this connection.

PAMMI
[Signature (in existing old name)]

I, DEEPESH GUPTA S/o SOM NATH GUPTA, R/o WZ-215, E Plot No. GC-9, First Floor G-Block, Hari Nagar, West Delhi, Delhi-110058, have changed the name of my minor daughter namely NAUNIDH SINGH GUPTA, aged 6 years and she shall hereafter be known as NAUNIDH SINGH.

It is certified that I have complied with other legal requirements in this connection.

DEEPESH GUPTA
[Signature of Guardian]

I, RAHUL JAIN S/o FAKIR CHAND JAIN, R/o 4399 1st Floor Near Parvati Dispensary Arya Pura Subzi Mandi Malka Ganj, Delhi-110007, have changed the name of my minor Daughter DHRITI JAIN, aged 8 years and She shall hereafter be known as DISHA JAIN.

It is certified that I have complied with other legal requirements in this connection.

RAHUL JAIN
[Signature of Guardian]

I hitherto known as ANSH PRATAP S/o RAJVEER SINGH, R/o Village Udharanpur Leelapur, PO Harsinghpur, Distt. Farrukhabad, Uttar Pradesh-209622, have changed my name and shall hereafter be known as RINKU SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANSH PRATAP
[Signature (in existing old name)]

I hitherto known as SANDEEP S/o VISHWA VIJENDRA SINGH, R/o 16/100, Block -16, Geeta Colony, Delhi-110031, have changed my name and shall hereafter be known as SANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP
[Signature (in existing old name)]

I, MOHD RAFI S/o ZAREEF AHMED, R/o H.No. 1261, Gali No. 14, 25 Futa Road New Mustafabad Rajiv Gandhi Nagar, Dayalpur, Dayalpur, North East Delhi, Delhi-110094, have changed the name of my minor son MOHD KABIR, aged 11 years and he shall hereafter be known as MOHD RAHIL.

It is certified that I have complied with other legal requirements in this connection.

MOHD RAFI
[Signature of Guardian]

I hitherto known as ANITA DAGAR W/o RAHUL DAGAR, R/o 203A Adhikari Mohalla Maidan Garhi New Delhi-110068, have changed my name and shall hereafter be known as ANITA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

ANITA DAGAR
[Signature (in existing old name)]

I, RAJU S/o SURAAJ SINGH, R/o A-342-S-283, Shastri Market, South Moti Bagh, South West Delhi, Delhi -110021 have changed the name of my minor son namely TANISHQ, aged 4 years and he shall hereafter be known as ASHMIT.

It is certified that I have complied with other legal requirements in this connection.

RAJU
[Signature of Guardian]

I, PAPPU SHARMA S/o DOMAN SHARMA, R/o R-54, Top Floor, Main Vikas Marg, Shakarpur, PO. Shakarpur, Dist-East Delhi, Delhi-110092, have changed the name of my minor son RAHIS THAKUR, aged 08 years and he shall hereafter be known as PRINCE SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PAPPU SHARMA
[Signature of Guardian]

I hitherto known as RICHA PINTU DHALI wife of SH. PAWAN KUMAR, R/o House No. 94, Tank Road, New Ulidih Mango, Jamshedpur, PO Mango, District East Singhbhum, Jharkhand-831012, have changed my name and shall hereafter be known as RICHA PRASAD.

It is certified that I have complied with other legal requirements in this connection.

RICHA PINTU DHALI
[Signature (in existing old name)]

I, MOHD ALTAF S/o SHAMSHER AHMAD, residing at D-82, Aman Vihar, Kirari Suleman Nagar, PO: Sultanpuri, C-Block, Distt. North West, Delhi-110086, have changed the name of my minor son MOHAMMAD AARISH, aged 6 Years and he shall hereafter be known as MOHD HARIS.

It is certified that I have complied with other legal requirements in this connection.

MOHD ALTAF
[Signature of Guardian]

I hitherto known as GURIYA KUMARI D/o UMESH KUMAR, R/o Village and Post Datraul, PS Pakribarawan, Nawada Bihar-805124, have changed my name and shall hereafter be known as MANASVI YADAV.

It is certified that I have complied with other legal requirements in this connection.

GURIYA KUMARI
[Signature (in existing old name)]

I, AJAY KUMAR GIRI S/o BRIJESH KUMAR GIRI, R/o 107, Mohalla Jhanda, Kiratpur, Bijnor, Uttar Pradesh-246731, have changed the name of my minor son AARYAV, aged 08 years and he shall hereafter be known as UTKARSH.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR GIRI
[Signature of Guardian]

I, RAJARAM S/o BEDA, R/o Village Jatpura, Harria, Hardoi, Uttar Pradesh-241124, have changed the name of my minor daughter namely VEDIKA RANI KULSHRESTHA, aged 13 years and she shall hereafter be known as RANJANA RANI.

It is certified that I have complied with other legal requirements in this connection.

RAJARAM
[Signature of Guardian]

I hitherto known as SUNIL KUMAR TIWARI S/o DEO PRASAD TIWARI, residing at Village-Gagran, Post-Nagsar, Distt.-Ghazipur, Uttar Pradesh, Pin-232326, have changed my name and shall hereafter be known as SATYENDRA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR TIWARI
[Signature (in existing old name)]

I, YATENDRA PAL SINGH S/o PRATHVEERAJ SINGH, R/o Nagaliya Udaibhan, Nagalia Udhaybhan, PO: Nagliya Udaibhan, Dist. Bulandshahr, Uttar Pradesh-203129, have changed the name of my minor son SHIVAM PRATAP, aged 15 years and he shall hereafter be known as SURYA PRATAP.

It is certified that I have complied with other legal requirements in this connection.

YATENDRA PAL SINGH
[Signature of Guardian]

I hitherto known as HIMANSHU DEVENDER SINGH W/o ABHILASH KANT, R/o 179, New Millennium Apartment Pocket-7, Sector-21 Rohini, Sultanpuri C-Block North West Delhi-110086, have changed my name and shall hereafter be known as HARSHIKA KANT.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU DEVENDER SINGH
[Signature (in existing old name)]

I, AJAY KUMAR BEERDA S/o DHANNA RAM BEERDA, R/o Fagoriyo ki dhani, Bhopji ka Bas, Toshina, Nagaur, Didwana, Rajasthan-341319, have changed the name of my minor daughter VASHUNDHARA, aged 14 years and she shall hereafter be known as VASUNDHARA CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR BEERDA
[Signature of Guardian]

I hitherto known as MANU KHANNA S/o RAJESH KHANNA, R/o E-5/9, 3rd Floor, DLF City Phase-I, Arjun Marg Market, Sector-26, Sikanderpur Ghosi(68), Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as MANNU KKHANNA.

It is certified that I have complied with other legal requirements in this connection.

MANU KHANNA
[Signature (in existing old name)]

I hitherto known as SANGEETA W/o RAJ KUMAR MALIA, R/o 73C, JG-3, Vikas Puri New Delhi, Vikas Puri PO Tilak Nagar, Distt. West Delhi, Delhi-110018, have changed my name and shall hereafter be known as SANGEETA MALIA.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA
[Signature (in existing old name)]

I, ANIL KUMAR S/o RAM AVTAR, R/o Bihali (16) Mahendargarh, Haryana-123021, have changed the name of my minor daughter AKETA aged 15 years and she shall hereafter be known as EKTA.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR
[Signature of Guardian]

I hitherto known as SURENDRA PRATAP SINGH S/o SATISH SINGH, R/o Village, Bamihana, Post Charkhaura, Tilhar, Shahjahanpur, Uttar Pradesh-242305, have changed my name and shall hereafter be known as ADESH SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURENDRA PRATAP SINGH
[Signature (in existing old name)]

I, PRITI W/o AMIT KUMAR, R/o RZ C-3/127A, KH No. 16/B, Mahavir Enclave, Palam Village, South West Delhi, Delhi-110045, have changed the name of my minor son SHARTHAK SHARMA, aged 13 years and he shall hereafter be known as SARTHAK SHARMA.

It is certified that I have complied with other legal requirements in this connection.

PRITI
[Signature of Guardian]

I hitherto known as SANSKRITI D/o DINESH KHARBANDA, R/o 31/2 T F, Block -31, Ashok Nagar, Tilak Nagar, Rajouri Garden, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as SANSKRITI KHARBANDA.

It is certified that I have complied with other legal requirements in this connection.

SANSKRITI
[Signature (in existing old name)]

I hitherto known as SANDEEP SINGH S/o RAMVEER SINGH, R/o Taharpur, shajahanpur, Uttar Pradesh-242305, hereafter be known as PRAMOD KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP SINGH
[Signature (in existing old name)]

I, ZAFAR S/O MOTIUR RAHMAN, Permanent R/o Village Chainpura, Post Office Mujja, Distt. East Champaran, Bihar-855430 and Present, R/o House No.248, Gali No.10, Hans Enclave, Gurugram, Haryana-122001, have changed the name of my minor son MANOVAR ALAM, aged 14 years and he shall hereafter be known as YASIR ZAFAR.

It is certified that I have complied with other legal requirements in this connection.

ZAFAR
[Signature of Guardian]

I hitherto known as RUCHI alias RUCHI KUMARI D/o BABULAL, R/o 10/91, Gas Godam Road, Obra, Distt. Sonbhadra-231219, have changed my name and shall hereafter be known as RUCHI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RUCHI alias RUCHI KUMARI
[Signature (in existing old name)]

I hitherto known as NIKHIL S/o JITENDRA, R/o Nimoth 19, Rewari, Rewari, Haryana-123411, have changed my name and shall hereafter be known as NAVEEN.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL
[Signature (in existing old name)]

I, TARA DEVI W/o JEETAN LAL, R/o Semgadha, Kumahar Ghdi, Semgarha, Shrawasti, Uttar Pradesh-271835, have changed the name of my minor son VINAY aged 15 years and he shall hereafter be known as PRADEEP KUMAR.

It is certified that I have complied with other legal requirements in this connection.

TARA DEVI
[Thumb Impression]

I, RAMSEBAK VISHWAKARMA S/o DHARAM DAS VISHWAKARMA, R/o Village Sarkanpur, Tikamgarh, Madhya Pradesh-472115, have changed the name of my minor daughter ASANI JHA, aged 17 years and she shall hereafter be known as AASNI VISHWAKARMA.

It is certified that I have complied with other legal requirements in this connection.

RAMSEBAK VISHWAKARMA
[Signature of Guardian]

I hitherto known as BAJJAN KHAN S/o ABDUL MAZID, R/o Dakhinwara, Amethi, Uttar Pradesh-227809, have changed my name as MOHD RAFI.

It is certified that I have complied with other legal requirements in this connection.

BAJJAN KHAN
[Signature (in existing old name)]

I, JAGDEEP KUMAR KAUSHAL S/o TARSEM LAL, R/o 1B/64, Single Storey, Ramesh Nagar, West Delhi, Delhi-110015, have changed the name of my minor daughter GARIMA aged 16 years and she shall hereafter be known as GARIMA KAUSHAL.

It is certified that I have complied with other legal requirements in this connection.

JAGDEEP KUMAR KAUSHAL
[Signature of Guardian]

I, NARENDRA SINGH S/o NATTHI SINGH, residing at 51, Gangerua, Gangerua, Bulandshahr, Uttar Pradesh-203002, have changed the name of my minor daughter DEEKSHA aged 07 years and she shall hereafter be known as DIVYANSHI.

It is certified that I have complied with other legal requirements in this connection.

NARENDRA SINGH
[Signature of Guardian]

I, AJAY KUMAR BEERDA S/o DHANNA RAM BEERDA, R/o Fagoriyo Ki Dhani, Bhopji Ka Bas, Toshina, Nagaur, Didwana, Rajasthan, 341319, have changed the name of my minor daughter VANDNA aged 14 years and she shall hereafter be known as VANDANA CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR BEERDA
[Signature of Guardian]

I hitherto known as PINKI KANDARI alias PINKI RANI daughter of ROOP CHAND and wife of PRADEEP SINGH, residing at X-30A, Shyam Vihar, Phase-I, Dinpur, Najafgarh, South West Delhi-110043, have changed my name and shall hereafter be known PINKI KANDARI.

It is certified that I have complied with other legal requirements in this connection.

PINKI KANDARI alias PINKI RANI
[Signature (in existing old name)]

I, MUKESH PRAJAPATI S/o RAMNIWAS CHAKRADHARI, R/o 369 First Floor, Mukharjee Nagar, Indra Vihar, Dr. Mukherjee Nagar, North West Delhi, Delhi-110009, have changed the name of my minor daughter namely AVNI aged 9 years and she shall hereafter be known as AVNI PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

MUKESH PRAJAPATI
[Signature of Guardian]

I, MUKESH PRAJAPATI S/o RAMNIWAS CHAKRADHARI, R/o 369 First Floor, Mukharjee Nagar, Indra Vihar, Dr. Mukherjee Nagar, North West Delhi, Delhi-110009, have changed the name of my minor daughter namely AKANKSHA aged 13 years and she shall hereafter be known as AKANKSHA PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

MUKESH PRAJAPATI
[Signature of Guardian]

I, NARENDRA SINGH VERMA S/o OM PRAKASH, R/o H.No.-199, Gali No.-01, Ram Nagar Firozabad, UP-283203, have changed the name of my minor daughter MANVI aged 12 years and she shall hereafter be known as MANVI SINGH.

It is certified that I have complied with other legal requirements in this connection.

NARENDRA SINGH VERMA
[Signature of Guardian]

I, NARENDRA SINGH VERMA S/o OM PRAKASH, R/o H.No.-199 Gali No. 01, Ram Nagar Firozabad, UP-283203, have changed the name of my minor daughter PRIYANSHI aged 15 years and she shall hereafter be known as PRIYANSHI SINGH.

It is certified that I have complied with other legal requirements in this connection.

NARENDRA SINGH VERMA
[Signature of Guardian]

I hitherto known as ASHWANI KUMAR GUPTA alias ASHVINI KUMAR GUPTA S/o RAM KRISHNA GUPTA Employed as Assistant Engineer at Central Public Works Department, P-Division, CPWD, Andrews Ganj, New Delhi-110049, R/o Z-83, Commercial Enclave, Budhbazar Road, Mohan Garden, Gandhi Chowk, Uttam Nagar, New Delhi Permanent Address Ram Krishna Gupta, R/o Gurhai, Mungardih, Jaunpur, Uttar Pradesh-222202, have changed my name and shall hereafter be known as ASHVINI KUMAR GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI KUMAR GUPTA alias
ASHVINI KUMAR GUPTA
[Signature (in existing old name)]

I hitherto known as KHWAISH CHAUDHARY D/o NARESH CHAUDHARY, R/o A-29, Khanpur Village, M B Road, Dr. Ambedkar Nagar, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as KHWAHISH CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

KHWAISH CHAUDHARY
[Signature (in existing old name)]

I hitherto known as MANAV DHINGRA S/o ANIL DHINGRA, R/o House No 3/28, First Floor, New Rohtak Road, Behind Jain Petrol Pump, Ratan Nagar, Karol Bagh, Central Delhi, Delhi-110005, have changed my name and shall hereafter be known as VASU DHINGRA.

It is certified that I have complied with other legal requirements in this connection.

MANAV DHINGRA
[Signature (in existing old name)]

I hitherto known as ISHAV S/o HARUN, R/o 36, Tihila, Singar (238), PO Singar, Dist. Mewat, Haryana-122508, have changed my name and shall hereafter be known as MOHD YUSUF HAROON.

It is certified that I have complied with other legal requirements in this connection.

ISHAV
[Signature (in existing old name)]

I, DUSHYANT SINGH S/o VED PAL, R/o House No A-581, Ground floor, Sector-03 Authority Villa Greater Noida West, Bisrakh Jalalpur, PO Bisrakh, Dist. Gautam Buddha Nagar, Uttar Pradesh-203207, have changed the name of my minor son namely VEER SIROHI aged 05 years and he shall hereafter be known as VINAYAK SIROHI.

It is certified that I have complied with other legal requirements in this connection.

DUSHYANT SINGH
[Signature of Guardian]

I, PRADEEP KUMAR S/o RAJSINGH, R/o Bhaila Kalan, Saharanpur, Uttar Pradesh-247554, have changed the name of my minor son DIGVIJAY aged 12 years and he shall hereafter be known as ANMOL RANA.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR
[Signature of Guardian]

I hitherto known as SAPNA D/o MANOHAR LAL, R/o H.No.13/100, ITI Haryana, Ward No.2, P.O. Office Haryana, Hoshiarpur, Punjab-144208, have changed my name and shall hereafter be known as SAPNA RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

SAPNA
[Signature (in existing old name)]

I, SANTOSH KUMAR JHA S/o DIGAMBER JHA, R/o House No-30, Block-D, Gali No.-5, Sangam Vihar, Hamdard Nagar, South Delhi, Delhi-110062, have changed the name of my minor son TANISHQ aged 14 years and he shall hereafter be known as TANISHQ KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR JHA
[Signature of Guardian]

I, GYANENDER KUMAR S/o CHHOTE LAL, R/o RZ 149 P Block M D Road Gopal Nagar, Najafgarh, South West Delhi-110043, have changed the name of my minor daughter NEDHI aged 15 years and she shall hereafter be known as NIDHI RISHI.

It is certified that I have complied with other legal requirements in this connection.

GYANENDER KUMAR
[Signature of Guardian]

I hitherto known as ISLAMI W/o SATTAR, R/o Paima Khera (233), Mewat, Haryana-122508, have changed my name and shall hereafter be known as JANNATI.

It is certified that I have complied with other legal requirements in this connection.

ISLAMI
[Thumb Impression]

I hitherto known as BRAHMKALI W/o PRAKASH, R/o Dhansri, Muzaffarnagar, Uttar Pradesh-251314, have changed my name and shall hereafter be known as BRAHAMVATI.

It is certified that I have complied with other legal requirements in this connection.

BRAHMKALI
[Thumb Impression]

I hitherto known as GAURAV CHAUDHARY S/o DEVENDRA SINGH, R/o Gram Aurangjebpur Fazil Urfissepur, Gopalpur, Bijnor, Uttar Pradesh- 246731, have changed my name and shall hereafter be known as KABIR. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

GAURAV CHAUDHARY
[Signature (in existing old name)]

I, GUDDI W/o BANWARI, residing at Pachawar, Thana-Mahavan, Tehsil- Mahavan, Pachawar, District Mathura, PO Pachawar, Uttar Pradesh-281308, have changed the name of my minor son AMIT KUMAR, aged 15 years and he shall hereafter be known as SUMIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GUDDI
[Signature of Guardian]

I, RAMESH KUMAR S/o Sh. MAHENDER PRATAP, R/o 26/118 Block-26, Trilok Puri, Delhi-110091, have changed the name of my minor daughter namely VYAKHYA aged 13 years and she shall hereafter be known as VYAKHYA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KUMAR
[Signature of Guardian]

I hitherto known as PROMOD GOGOI S/o TEMZEI KONYAK Permanent resident of Wangla, PO Tizit, Distt. Mon, Nagaland-798602 Presently residing at- H.No. 51, Ground floor Chander Nagar, Chawla Park, Krishna Nagar, Delhi-110051, have changed my name and shall hereafter be known as CHINGE KONYAK.

It is certified that I have complied with other legal requirements in this connection.

PROMOD GOGOI
[Signature (in existing old name)]

I hitherto known as GARIMA W/o ANURAG SHARMA, D/o NARESH KUMAR, residing at Unit 40/3, K8.1, Vatika Emilia Luxury Floors, Sector 83, Gurgaon, Haryana-122004, have changed my name and shall hereafter be known as GARIMA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

GARIMA
[Signature (in existing old name)]

I, AJIT MAHATO S/o RAM LAKHAN MAHATO, R/o 79, Palm City, Haibatpur Road, Derabassi, Distt. SAS Nagar, Punjab 140507, have changed the name of my minor son HEERA KUMAR aged 14 years and shall hereafter be known as HARDIK.

It is certified that I have complied with other legal requirements in this connection.

AJIT MAHATO
[Signature of Guardian]

I hitherto known as TANISHQ BATRA S/o GAGAN BATRA, R/o 14/28, Geeta Colony, Gandhi Nagar, SO Distt. East Delhi-110031, have changed my name and shall hereafter be known as TANISH BATRA.

It is certified that I have complied with other legal requirements in this connection.

TANISHQ BATRA
[Signature (in existing old name)]

I, SHIV KRISHNA SINGH S/o BANSI NARAYAN SINGH, R/o VPO-Bhadohi, Dist. Pratapgarh, Uttar Pradesh -230131, have changed the name of my minor son SHUBH SINGH aged about 13 years and he shall hereafter be known as DHRUV SINGH.

It is certified that I have complied with other legal requirements in this connection.

SHIV KRISHNA SINGH
[Signature of Guardian]

I hitherto known as RINKY BARUA W/o BIPUL BARUA, R/o C-176, Near Ravidas Mandir Katwaria, New Delhi, South West Delhi, Delhi-110016, have changed my name and shall hereafter be known as RINKU BARUA.

It is certified that I have complied with other legal requirements in this connection.

RINKY BARUA
[Signature (in existing old name)]

I hitherto known as PRIYANSHI KUMARI D/o ATUL KUMAR, R/o 2520/2522, Sarak Prem Narayan Churiwalan, Delhi-6, North Delhi, Delhi-110006, have changed my name and shall hereafter be known as SHRIYANSHI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

PRIYANSHI KUMARI
[Signature (in existing old name)]

I hitherto known as ANIL KUMAR CHIBBER S/o Late SOHAN LAL, R/o House No-H-12 A, Block-D, Gulmohar Apartment, Vikas Puri, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as ANIL KUMAR CHHIBBER.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR CHIBBER
[Signature (in existing old name)]

I hitherto known as SADHANA CHHIBBER W/o ANIL KUMAR CHHIBBER, R/o House No.-H-12 A, Block-D, Gulmohar Apartment, Vikas Puri, West Delhi, Delhi-110018, have changed my name and shall hereafter be known as SADHANA CHHIBBER.

It is certified that I have complied with other legal requirements in this connection.

SADHANA CHHIBBER
[Signature (in existing old name)]

I hitherto known as MOHAMMAD ASIF S/o ZULFIKAR HUSAIN, residing at Jatpura, Farainji, Mainpuri, Uttar Pradesh-206302, have changed my name and shall hereafter be known as MUSTKIM.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ASIF
[Signature (in existing old name)]

I, SARITA W/o THAWARMAL, R/o H.No.- B-2/25, Pradhan Wali Gali No.- 2, Near Ganga Memorial Public School, Johari Pur, North East, Delhi-110094, have changed the name of my minor daughter SIPPY NINANIYA aged 11 years and She shall hereafter be known as TRISHA NINANIYA.

It is certified that I have complied with other legal requirements in this connection.

SARITA
[Signature of Guardian]

I hitherto known as ANSH KUMAR S/o RAVI KUMAR, R/o Nishank Nagar, Kheragarh, Agra, Uttar Pradesh-283121, have changed my name and shall hereafter be known as YASH KULSHRESTHA.

It is certified that I have complied with other legal requirements in this connection.

ANSH KUMAR
[Signature (in existing old name)]

I, SUNDAR WALA W/o VINOD KUMAR, R/o Mohlla-Pura Mauhrdil Mauj Chamrauli, Chamrauli, Agra, Uttar Pradesh-283111, have changed the name of my minor Daughter DEEPTI alias ARADHYA VARMA aged 09 years and she shall hereafter be known as ARADHYA VARMA.

It is certified that I have complied with other legal requirements in this connection.

SUNDAR WALA
[Signature of Guardian]

I hitherto known as ABHIMANYU alias ABHIMANYU KUMAR S/o MANOJ KUMAR, R/o B-203, River View Apartments. Mayur Vihar Phase 1 Ext, PO: Chilla, Dist. East Delhi, New Delhi-110091, have changed my name and shall hereafter be known as ABHIMANYU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ABHIMANYU alias ABHIMANYU KUMAR
[Signature (in existing old name)]

I hitherto known as HEMA KUMARI W/o MANOJ KUMAR, R/o 666, Gali No. 11/3, Part-1, Mukand Pur, Mukand Pur, Samai Pur, Narela, North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as GEETA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

HEMA KUMARI
[Signature (in existing old name)]

I, SACHIT KUMAR S/o PRADEEP KUMAR SAXENA, R/o E-1086 Rajendra Nagar Avastha Vikas Izatnagar, Dist. Bareilly, Uttar Pradesh-243122, have changed the name of my minor son ADAMYA aged 13 years and he shall hereafter be known as RUDRAKASH.

It is certified that I have complied with other legal requirements in this connection.

SACHIT KUMAR
[Signature of Guardian]

I, MANOJ KUMAR S/o LALA RAM, R/o H.No.366, Anjali Vihar, Loni, Ghaziabad, Uttar Pradesh-201102, have changed the name of my minor son HANNI aged 15 years and he shall hereafter be known as HARSHIT CHAPRANA.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR
[Signature of Guardian]

I hitherto known as SIMRAN D/o SUKHDARSHAN KUMAR, residing at D-38, Main Road Raja Puri Road, Sanjay Enclave, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as SIMRAN SUKHDARSHAN.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN
[Signature (in existing old name)]

I hitherto known as ANAMIKA D/o DHEERAJ KUMAR, R/o Shivrajpur, Gauri Abhaypur, Bhaisana, Kanpur Nagar, Uttar Pradesh-209205, have changed my name and shall hereafter be known as ANITA SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

ANAMIKA
[Signature (in existing old name)]

I, PARIVESH SINGH S/o VIJAY PAL SINGH. R/o Singh Sadan, Gurukul Gali, Near Bajpayee Milk Dairy, Azad Nagar, Hardoi (Gramin), Hardoi, Uttar Pradesh-241001, have changed the name of my minor son SUSHANT SINGH aged 08 years and he shall hereafter be known as VIHAAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

PARIVESH SINGH
[Signature of Guardian]

I, DEVESH KUMAR S/o OMPAL SINGH, R/o Near Shiv Mandir, Village-Mohasanpur, Narayanpur, Aligarh, Uttar Pradesh, 202141, have changed the name of my minor son RISHABH SINGH aged 01 year he shall hereafter be known as RITIK BALYAN.

It is certified that I have complied with other legal requirements in this connection.

DEVESH KUMAR
[Signature of Guardian]

I hitherto known as KAMLESH W/o RANBIR SINGH, R/o House No.-247, Saad Mohalla Near Saad Choupal, VTC Allika, PO Alika, Palwal, Haryana-121102, have changed my name and shall hereafter be known as VIRWATI.

It is certified that I have complied with other legal requirements in this connection.

KAMLESH
[Thumb Impression]

I, IMRAN S/o AJMUDDIN, R/o Saini, Gautam Buddha Nagar, Uttar Pradesh-203207, have changed the name of my minor son JIYAN aged 13 years and he shall hereafter be known as ASAD.

It is certified that I have complied with other legal requirements in this connection.

IMRAN
[Signature of Guardian]

I, KAMAL ADHANA S/o RAM KUMAR, R/o Near Pir Baba Village Tigaon, Tigaon (95), Tigaon, Faridabad, Haryana-121101, have changed the name of my minor son ROHAN aged 16 years and he shall hereafter be known as UMESH.

It is certified that I have complied with other legal requirements in this connection.

KAMAL ADHANA
[Signature of Guardian]

I hitherto known as LIPIKA WADHAWAN D/o DEEPAK WADHAWAN W/o VAIBHAV MAHAJAN, R/o J-104, RBI Enclave, Paschim Vihar, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as LIPIKA MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

LIPIKA WADHAWAN
[Signature (in existing old name)]

I hitherto known as NITIN S/o Late KARTAR SINGH, R/o Near Queen Merry School, H No. 33, Chilla Village Sarpanch Gali Mayur Vihar-1, Chilla Saroda Khadar, Chilla, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as NITIN DEDHA.

It is certified that I have complied with other legal requirements in this connection.

NITIN
[Signature (in existing old name)]

I hitherto known as DEEPANSHU YADAV S/o BHAGWAN SINGH, R/o Benipur, PO Gajipur, Dist. Bulandshahr, Uttar Pradesh-203205, have changed my name and shall hereafter be known as DEEPAK.

It is certified that I have complied with other legal requirements in this connection.

DEEPANSHU YADAV
[Signature (in existing old name)]

I hitherto known as SAMEER MANSOORI S/o JAVEER MANSOORI, R/o H-No.-C-57, Nanhey Park, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as SAMEER.

It is certified that I have complied with other legal requirements in this connection.

SAMEER MANSOORI
[Signature (in existing old name)]

I, NAVIN MISHRA S/o LOKENDRA KUMAR MISHRA, R/o E 470, New Ashok Nagar, Vasundhra Enclave, East Delhi Delhi-110096, have changed the name of my minor son SHIVAY MISHRA age 08 years and he shall thereafter be known as ABHAV MISHRA.

It is certified that I have complied with other legal requirements in this connection.

NAVIN MISHRA
[Signature of Guardian]

I, DEEPAK CHOUDHARY S/o VIRENDRA PAL SINGH, R/o H.No. C-7/38, Yamuna Vihar, North East Delhi, Delhi-110053, have changed the name of my minor son SHIVANSH CHAUDHARY aged 14 years and he shall hereafter be known as SHIVANSSH CHAUDHRY.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK CHOUDHARY
[Signature of Guardian]

I hitherto known as SOUMITRA PAHARI S/o MRIGANKA PAHARI, R/o Satsanda, P.O. Barangi, P.S Dantan, Dist. Paschim Medinipur, West Bengal-721457, have changed my name and shall hereafter be known as SOUMITRA CHAKRABORTTY.

It is certified that I have complied with other legal requirements in this connection.

SOUMITRA PAHARI
[Signature (in existing old name)]

I hitherto known as RAJEEV BENIWAL S/o LOHDE LAL MEENA, R/o K-51 Gali No.- 04, Near Savita Public school Main Road, Wazirabad, Delhi-110084, have changed my name and shall hereafter be known as RAJEEV KUMAR MEENA.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV BENIWAL
[Signature (in existing old name)]

I hitherto known as SANGEETA W/o MAHESH PAL SINGH, R/o R-367, Mangol Puri N-Block, North West Delhi, Delhi-110083, have changed my name and shall hereafter be known as SANGEETA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA
[Signature (in existing old name)]

I hitherto known as KHUSHI alias FARHEEN FATIMA D/o BADRUDDIN ANSARI, R/o Harhad, Banha Nawada, Hazaribag, Jharkhand-825301, have changed my name and shall hereafter be known as FARHEEN FATIMA.

It is certified that I have complied with other legal requirements in this connection.

KHUSHI alias FARHEEN FATIMA
[Signature (in existing old name)]

I hitherto known as SHIPRA W/o SAURABH SIKRIWAL, R/o 156, M.I.G. Flats, Prasad Nagar, New Delhi-110005, have changed my name and shall hereafter be known as SHIPRA SIKRIWAL.

It is certified that I have complied with other legal requirements in this connection.

SHIPRA
[Signature (in existing old name)]

I hitherto known as NANDINI D/o Sh. CHANDRAMA KUMAR, R/o A-5, Shashi Garden, Gali No. 5, Mayur Vihar Phase-I, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as NANDINI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NANDINI
[Signature (in existing old name)]

I hitherto known as AKASH alias AKASH KUMAR S/o Sh. CHANDRAMA KUMAR, R/o A-5, Shashi Garden, Gali No. 5, Mayur Vihar Phase-I, East Delhi, Delhi-110091, have changed my name and shall hereafter be known as AKASH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AKASH alias AKASH KUMAR
[Signature (in existing old name)]

I, SUDHIR GAHLOT S/o RANDHIR SINGH, R/o C-113C, Mohan Garden, Distt. West Delhi, Delhi-110059, have changed the name of my minor son namely BHAVYANSH, aged 11 years and he shall hereafter be known as BHAVYANSH GAHLOT.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR GAHLOT
[Signature of Guardian]

I, SUDHIR GAHLOT S/o RANDHIR SINGH, R/o C-113C, Mohan Garden, Distt. West Delhi, Delhi-110059, have changed the name of my minor daughter namely YAMINI, aged 15 years and she shall hereafter be known as YAMINI GAHLOT.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR GAHLOT
[Signature of Guardian]

I hitherto known as KITTU S/o CHARN SINGH, R/o 199, Mangalpur Part-1, Karnal, Haryana-132001, have changed my name and shall hereafter be known as KITTU PAL.

It is certified that I have complied with other legal requirements in this connection.

KITTU
[Signature (in existing old name)]

I hitherto known as PINTU SAH W/o UMESH, R/o House No.-265, Village Turkpur, Turakpur (224), PO. Nahri, Distt. Sonapat, Haryana-131103, have changed my name and shall hereafter be known as JYOTI.

It is certified that I have complied with other legal requirements in this connection.

PINTU SAH
[Signature (in existing old name)]

I hitherto known as SUNITA TYAGI alias SABITA W/o SUBODH TYAGI, R/o Talehaita, Talhata, Modinagar, Ghaziabad, U.P. -201201, have changed my name and shall hereafter be known as SABITA.

It is certified that I have complied with other legal requirements in this connection.

SUNITA TYAGI alias SABITA
[Thumab Impression]

I, NEELAM RAUTELA W/o MANOJ SINGH RAUTELA, R/o B-101, Street No-5, East Vinod Nagar Delhi-110091, have changed the name of my minor daughter DAKSHITA, aged 6 years and she shall hereafter be known as SHIVANGI RAUTELA.

It is certified that I have complied with other legal requirements in this connection.

NEELAM RAUTELA
[Signature of Guardian]

I, VIJAY KUMAR SHARMA S/o BABU LAL SHARMA, R/o House No. F-3 Type-4, NDMC ESS, Kidwai Nagar West, South West Delhi, Delhi-110023, have changed the name of my minor son namely KIRTIVARDHAN, aged 17 years and he shall hereafter be known as KIRTIVARDHAN BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR SHARMA
[Signature of Guardian]

I, VIJAY KUMAR SHARMA S/o BABU LAL SHARMA R/o House No. F-3 Type-4, NDMC ESS, Kidwai Nagar West, South West Delhi, Delhi-110023, have changed the name of my minor daughter namely MANASWITA, aged 15 years and she shall hereafter be known as MANASWITA BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR SHARMA
[Signature of Guardian]

I hitherto known as SENTI LADHIYA S/o SANTOSH, residing at Khermai Mandir ke Pass, Ward No.09, House No. 115, Patan Road, Village-Sihoda, Jabalpur, Madhya Pradesh-482003, have changed my name and shall hereafter be known as ABHAY PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SENTI LADHIYA
[Signature (in existing old name)]

I hitherto known as RAJNISH KUMAR KHURANA alias RAJNISH KHURANA S/o J C KHURANA, R/o C-685, New Friends Colony, South Delhi, Delhi-110025, have changed my name and shall hereafter be known as RAJNISH KHURANA.

It is certified that I have complied with other legal requirements in this connection.

RAJNISH KUMAR KHURANA alias
RAJNISH KHURANA
[Signature (in existing old name)]

I, NAVEEN KUMAR S/o RAM MOHAN PRASAD, R/o H.No.-33, Third Floor, Pocket-12, Sector-24, Rohini, Delhi-110085, have changed the name of my minor son SHAURYA, aged 5 years and he shall hereafter be known as SHAURYA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR
[Signature of Guardian]

I, NAVEEN KUMAR S/o RAM MOHAN PRASAD, R/o H.No.-33, Third Floor, Pocket-12, Sector-24, Rohini, Delhi-110085, have changed the name of my minor son REYANSH, aged 7 years and he shall hereafter be known as REYANSH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR
[Signature of Guardian]

I hitherto known as AASKEEN KURESHI S/o MOHD YUNUS, residing at Talahi, Jhinjhana Rural, Shamli, Uttar Pradesh-247773, have changed my name and shall hereafter be known as ZAFAR QURESHI.

It is certified that I have complied with other legal requirements in this connection.

AASKEEN KURESHI
[Signature (in existing old name)]

I hitherto known as SANJEEV alias SANJEEV KUMAR S/o RAM BABU SINGH, R/o H. No. 10/1 G-Block, Jhankar Road Phase-1, Goyla Dairy, Qutub Vihar, South West Delhi, Delhi-110071, have changed my name and shall hereafter be known as SANJEEV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV alias SANJEEV KUMAR
[Signature (in existing old name)]

I hitherto known as ANSH SONI S/o ARUN SONI, R/o Allahabad Road, Krishna Nagar, Dalmau, Post Office Murai Ka Bagh, District Rae Bareli, Uttar Pradesh-229207, have changed my name and shall hereafter be known as HARSHIT SONI.

It is certified that I have complied with other legal requirements in this connection.

ANSH SONI
[Signature (in existing old name)]

I hitherto known as PRAMILA DEVI D/o GUDI MAHTO W/o BHUNESHWAR MAHTO, R/o Bahera, Chatra, Jharkhand-825321, have changed my name and shall hereafter be known as PARBILA DEVI.

It is certified that I have complied with other legal requirements in this connection.

PRAMILA DEVI
[Thumab Impression]

I hitherto known as SANAM KUMARI W/o SAMARJEET GUPTA, R/o E-400-D, Block-E, Ashok Nagar, Vasundhra Enclave, East Delhi, Delhi, Delhi-110096, have changed my name and shall hereafter be known as SONAM SAV.

It is certified that I have complied with other legal requirements in this connection.

SANAM KUMARI
[Signature (in existing old name)]

I hitherto known as MANINDER SINGH S/o RAKBIR SINGH, R/o 1932 B Gali No, 19 Govind Puri Extension Kalkaji PO. Kalkaji Distt. South Delhi Delhi 110019, have changed my name and shall hereafter be known as MANDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANINDER SINGH
[Signature (in existing old name)]

I, JAGMOHAN S/o RAM RATAN, R/o WZ -2A, Om Vihar Phase-3, Hastal, D K Mohan Garden, S O West Delhi, Delhi-110059, have changed the name of my minor daughter SILU, aged 16 years and she shall hereafter be known as NEELU.

It is certified that I have complied with other legal requirements in this connection.

JAGMOHAN
[Signature of Guardian]

I hitherto known as POONAM SINGH D/o SHYAM SINGH, R/o A-75, Rajeev Nagar Extention, Begum Pur, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as POONAM JADAUN.

It is certified that I have complied with other legal requirements in this connection.

POONAM SINGH
[Signature (in existing old name)]

I, OM PRAKASH SAH S/o RAM GULAM SAH, R/o 74-A, Gali No-5, Pole No-121, Bharat Vihar, Kakrola, South West Delhi, Delhi-110078, have changed the name of my minor Daughter SHIWANI KUMARI, aged 15 years and she shall hereafter be known as SAPNA.

It is certified that I have complied with other legal requirements in this connection.

OM PRAKASH SAH
[Signature of Guardian]

I hitherto known as YASH KUMAR MEENA alias YASH KUMAR S/o SUMER SINGH MEENA, resident of 19/1-C (SF/Front), Kanishka Residency, Ashoka Enclave-III, Faridabad, Haryana-121003, have changed my name and shall hereafter be known as YASHWARDHAN KANWAT.

It is certified that I have complied with other legal requirements in this connection.

YASH KUMAR MEENA alias YASH KUMAR
[Signature (in existing old name)]

I, BALVIR S/o BADAM SINGH, R/o 24, Murari Nagar, Khurja, Bulandshahr, Uttar Pradesh-203131, have changed the name of my minor son namely DEEWANJI, aged 13 years and he shall hereafter be known as BHOLA SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALVIR
[Signature of Guardian]

I hitherto known as PREMJEET KUMAR S/o JAYKANT KUMAR, R/o Ward No-15, At-Kalindi Nagar, Post Bhimdas Tola, Gopal Pur, Bhagalpur, Bihar-853205, have changed my name and shall hereafter be known as ROHIT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PREMJEET KUMAR
[Signature (in existing old name)]

I hitherto known as DHRUV S/o VIRENDER PAHWA, residing at F-4/32-33 GF Sector-16 Rohini North West Delhi-110089, have changed my name and shall hereafter be known as DHRUV PAHWA.

It is certified that I have complied with other legal requirements in this connection.

DHRUV
[Signature (in existing old name)]

I hitherto known as SOURAV GURJAR S/o MAHIPAL SINGH GURJAR, residing at-Gosuan Ka Pura, Kishroli, Ambah, Morena, Madhya Pradesh-476111, have changed my name and shall hereafter be known as SHYAMU SINGH.

It is certified that I have complied with other legal requirements in this connection.

SOURAV GURJAR
[Signature (in existing old name)]

I hitherto known as SONU SAINI S/o RAKESH SAINI, R/o Gurana Road Gali No-6, Baraut, Uttar Pradesh-250611, have changed my name and shall hereafter be known as AVI SAINI.

It is certified that I have complied with other legal requirements in this connection.

SONU SAINI
[Signature (in existing old name)]

I, JITENDER KUMAR S/o RAJENDRA SINGH, R/o 607, Madhuban Enclave, Chhapraula, PO. Chhaprola, Distt. Gautam Buddha Nagar, Uttar Pradesh-201009, have changed the name of my minor son DUGGU KUMAR, aged 12 years and he shall hereafter be known as SHRESTH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

JITENDER KUMAR
[Signature of Guardian]

I hitherto known as KUMARI ALKA DEVI D/o DAFEDAR SINGH, R/o Harchanda Pur, Kinaura, Kannauj, Uttar Pradesh-209732, have changed my name and shall hereafter be known as SHIVANI.

It is certified that I have complied with other legal requirements in this connection.

KUMARI ALKA DEVI
[Signature (in existing old name)]

I, AJIT S/o RATIRAM, R/o Village Gujarwas, Nahar, Rewari, Haryana-123303, have change the name of my minor daughter TEERPATI, aged 15 years and he shall hereafter be known as TRIPATI.

It is certified that I have complied with other legal requirements in this connection.

AJIT
[Signature of Guardian]

I hitherto known as DINESH S/o DIPTI SAHU, R/o C-4/78 T-huts Rly Line Keshav Puram, Delhi-110035, have changed my name and shall hereafter be known as JAGESHWAR SAW.

It is certified that I have complied with other legal requirements in this connection.

DINESH
[Signature (in existing old name)]

I hitherto known as HEMLATA D/o HAWA SINGH, R/o PO. Gurana, Sub Distt.- Baraut, Distt. Baghpat, Uttar Pradesh-250611, have changed my name and shall hereafter be known as RASHMI TOMAR.

It is certified that I have complied with other legal requirements in this connection.

HEMLATA
[Signature (in existing old name)]

I hitherto known as SAVNL W/o JATTIRAM, R/o Moondiya, Karauli, Rajasthan-322254, have changed my name and shall hereafter be known as SHAWAL.

It is certified that I have complied with other legal requirements in this connection.

SAVNL
[Thumab Impression]

I hitherto known as SUNITA DEVI alias KANTI DEVI W/o VIJAY SINGH, R/o Ward No.-06, Churli, PO. Churli, Thakurganj, Kishanganj, Bihar-855116 have changed my name and shall hereafter be known as KANTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA DEVI alias KANTI DEVI
[Signature (in existing old name)]

I hitherto known as SUNIL KUMARI alias SUNIL KUMARI MALIK D/o OM PARKASH W/o SUBHASH MALIK, R/o Quarter-501, 5th Floor, DCP Office and Staff Quarters, Sector-5, Rohini, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as SUNIL MALIK.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMARI alias SUNIL KUMARI MALIK
[Signature (in existing old name)]

I hitherto known as ANNU MISHRA S/o SHIV SAHAY MISHRA, R/o 196, 3rd Floor, Behind Samuday Bhawan, Rameshwaram Building Patparganj, Delhi-110091, have changed my name and shall hereafter be known as ANURAJ MISHRA.

It is certified that I have complied with other legal requirements in this connection.

ANNU MISHRA
[Signature (in existing old name)]

I, HARIOM S/o LAKSHMAN SINGH, R/o House No. 435 Village Shivpalpur Post Office Alipur Khera Bhogaon Mainpuri, Uttar Pradesh-205262, have changed the name of my minor son ASHISH, aged 16 years and he shall hereafter be known as ASHUTOSH.

It is certified that I have complied with other legal requirements in this connection.

HARIOM
[Signature of Guardian]

I hitherto known as MOHAMMAD NOOR NAVI ISLAM S/o EINAL HAQUE, R/o H. No. C-6 Shiv Durga Vihar Lakkarpur Surajkund, Faridabad, PO. Surajkund, Faridabad, Distt. Faridabad, Haryana-121009, have changed my name and shall hereafter be known as NUR NOBI SK.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD NOOR NAVI ISLAM
[Signature (in existing old name)]

I hitherto known as DEEPAK TADIYAL S/o SURENDER TARIYAL, R/o E-336, F/F, Gali No. 9, Near Mittal Chowk, Pul Pehladpur, PO. Badarpur, Distt. South Delhi, Delhi-110044, have changed my name and shall hereafter be known as DEEPAK TARIYAL.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK TADIYAL
[Signature (in existing old name)]

I hitherto known as SULTAN SINGH S/o RAMVEER SINGH, R/o H. No. 37, Village Udela Girdharpur, Udaila Girdharpur Distt. Shahjahanpur, Uttar Pradesh-242406, have changed my name and shall hereafter be known as VEER PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SULTAN SINGH
[Signature (in existing old name)]

I, RAMAN SINDU S/o Sh. MEWA SINGH, R/o H. No. 17, Gali No. 3, Adarsh Colony, Azad Nagar, Hisar-125001, have changed the name of my minor son NISHCHAY, aged 4 years and he shall hereafter be known as NISHCHAY SINGH SINDU.

It is certified that I have complied with other legal requirements in this connection.

RAMAN SINDU
[Signature of Guardian]

I, ROHTASH S/o RANDHIR SINGH, R/o Chandwas (38), PO. Chandwas, District: Charkhi Dadri, Haryana - 127308 have changed the name of my minor son RUSTAM, aged 17 years and he shall hereafter be known as RUSTAM SHEORAN.

It is certified that I have complied with other legal requirements in this connection.

ROHTASH
[Signature of Guardian]

I hitherto known as MANSHI D/o ASHUTOSH KUMAR, R/o Madhu Angika Nagar, Aliganj, Mahespur, Bhagalpur, Bihar-812005, have changed my name and shall hereafter be known as MANSHI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MANSHI
[Signature (in existing old name)]

I hitherto known as THAKUR ASHISH SHAMBHU alias ASHISH THAKUR S/o SHAMBHU THAKUR, resident of Jhanjharpur, Block-Lakhsaur, Berma, Madhubani, Bihar-847410, have changed my name and shall hereafter be known as ASHISH THAKUR.

It is certified that I have complied with other legal requirements in this connection.

THAKUR ASHISH SHAMBHU alias
ASHISH THAKUR
[Signature (in existing old name)]

I hitherto known as MOHD AJAJ S/o VIJAY SINGH CHAUHAN, R/o 34/01 Patel Nagar Distt. Central Delhi-110018, have changed my name and shall hereafter be known as AJAJ.

It is certified that I have complied with other legal requirements in this connection.

MOHD AJAJ
[Signature (in existing old name)]

I hitherto known as OMKAR S/o HEMRAJ, R/o Tanda Sikandarpur, Post Nagaria Vikram, PS. Faridpur, Distt. Bareilly, Uttar Pradesh-243503, have changed my name and shall hereafter be known as OMKAR BAUDDH.

It is certified that I have complied with other legal requirements in this connection.

OMKAR
[Signature (in existing old name)]

I hitherto known as NEELAM W/o RAJESH KUMAR, R/o 35L/5B, Rampur Garden, Civil Lines, P S Kotwali, Distt. Bareilly, UP-243001, have changed my name and shall hereafter be known as NEELAM BAUDDH.

It is certified that I have complied with other legal requirements in this connection.

NEELAM
[Signature (in existing old name)]

I hitherto known as LAKSHMAN PRASAD S/o GOKRAN LAL, R/o Nagaria Vikarm, Post Nagaria Vikram, PS. Faridpur, Distt. Bareilly, Uttar Pradesh-243503, have changed my name and shall hereafter be known as LAKSHMAN PRASAD BAUDDH.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMAN PRASAD
[Signature (in existing old name)]

I hitherto known as GEETA DEVI W/o ETESH KUMAR, R/o 7/155, Avas Vikas Colony, Pilibhit Bypass, Bareilly, R. K. Univeristy, Distt. Bareilly, UP-243006, have changed my name and shall hereafter be known as GEETA DEVI BAUDDH.

It is certified that I have complied with other legal requirements in this connection.

GEETA DEVI
[Signature (in existing old name)]

CHANGE OF RELIGION

I, MOHD AJAJ S/o VIJAY SINGH CHAUHAN, R/o 34/01 Patel Nagar Distt. Central Delhi-110018, hereby solemnly affirm and declare that I have embraced HINDU religion and renounced MUSLIM religion w.e.f. 16.07.2025.

It is certified that I have complied with other legal requirements in this connection.

MOHD AJAJ
[Signature]

I, OMKAR S/o HEMRAJ, R/o Tanda Sikandarpur, Post Nagaria Vikram, PS Faridpur, Distt. Bareilly, Uttar Pradesh-243503, do hereby solemnly affirm and declare that I have embraced BUDDHISM and renounced HINDUISM with effect from 15-6-2023.

It is certified that I have complied with other legal requirements in this connection.

OMKAR
[Signature]

I, NEELAM W/o RAJESH KUMAR, R/o 35L/5B, Rampur Garden, Civil Lines, P S Kotwali Distt. Bareilly, UP-243001, do hereby solemnly affirm and declare that I have embraced BUDDHISM and renounced HINDUISM with effect from 9-10-2022.

It is certified that I have complied with other legal requirements in this connection.

NEELAM
[Signature]

I, LAKSHMAN PRASAD S/o GOKRAN LAL, R/o Nagaria Vikarm, Post Nagaria Vikram, P.S. Faridpur, Distt. Bareilly, Uttar Pradesh-243503, do hereby solemnly affirm and declare that I have embraced BUDDHISM and renounced HINDUISM w.e.f. 05.04.2023.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMAN PRASAD
[Signature]

I, GEETA DEVI W/o ETESH KUMAR, R/o 7/155, Avas Vikas Colony, Pilibhit Bypass, Bareilly, R K Univeristy, Distt. Bareilly, UP-243006, do hereby solemnly affirm and declare that I have embraced BUDDHISM and renounced HINDUISM with effect from 9-10-2022.

It is certified that I have complied with other legal requirements in this connection.

GEETA DEVI
[Signature]

I, VINCENT PAUL DOMINIC son of DOMINIC DEENADAYALAN, residing at 19/23, Goodwill Lane, Opp. to Infant Jesus Church, Viveknagar, Karnataka, Bangalore-560047, do hereby solemnly affirm and declare that I have embraced HINDUISM and renounced CHRISTIANITY with effect from 22nd May 2024.

It is certified that I have complied with other legal requirements in this connection.

VINCENT PAUL DOMINIC
[Signature]

PUBLIC NOTICE

I, VAISHNAVI KUMARI MEENA D/o Mr. KAMAL KISHORE MEENA, residing at 1938, Haji Colony, Chandpol, Jaipur, Rajasthan, hereby solemnly declare that I wish to change my name from VAISHNAVI KUMARI MEENA to SATVIK KRISHNA MEENA and my gender from FEMALE to MALE.

I, VAISHNAVI KUMARI MEENA will henceforth be known as SATVIK KRISHNA MEENA S/o Mr. KAMAL KISHORE MEENA for all official, legal and personal purposes.

The above mentioned declaration is true and correct to the best of my knowledge and belief. In case of any legal complication or issue arising due to this change, I shall be personally liable for it and the Department of Publication shall not be held responsible in any way.

It is certified that I have complied with other legal requirements in this connection.

VAISHNAVI KUMARI MEENA
[Signature]

I, POOJA RANI D/o SATPAL, R/o Dhana Khurd, Dhana (128), Dhana Kalan, Hisar, Haryana-125033, hereby undertake that I, POOJA RANI want to change my name to RUDRANSH and gender as MALE.

I, POOJA RANI henceforth be known as RUDRANSH S/o SATPAL.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

POOJA RANI
[Signature]

I, HARSH SHARMA S/o MUKESH SHARMA, R/o 283, Ramnagar-3, Arya Kanya Inter College Ke Pichhe Vaid Jiwali, Gulavathi Rural Natthugari, Bulandshahr, Uttar Pradesh-245408, hereby undertake that I, HARSH SHARMA want to change my name to HARSHA SHARMA and gender as FEMALE.

I, HARSH SHARMA henceforth be known as HARSHA SHARMA D/o MUKESH SHARMA.

The above statement made by me is True & Correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

HARSH SHARMA
[Signature]

It is for general information that I, PEDDIRAJU NAGA SIRISHA D/o PEDDIRAJU BALA MURALIDHAR Ex. W/o KEDARNATH PULIPAKA, residing at Flat No. 301, Vineela Homes, Plot No. 1005, Street No. 18, HMT Swarnapuri Colony, K.V. Rangareddy, Miyapur, Telangana-500049, declare that I got divorce from my husband vide court decree FCOP No. 809/2019 dated 23/07/2021 and further I have changed the name of my minor daughter BABY NAGA SAMHITA alias PULIPAKA NAGA SAMHITA, aged 13 years and she shall hereafter be known as PEDDIRAJU NAGA SAMHITA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PEDDIRAJU NAGA SIRISHA
[Signature]

It is for general information that I, MONIKA PRUTHI SURI alias MONIKA PRUTHI D/o SANT LAL PRUTHI Ex. wife of AMIT SURI, R/o E-39, Jail Road, Guru Nanak Pura, Janakpuri B-1 S.O., West Delhi, Delhi-110058, declare that I got divorced from my husband vide court File No. FS-11-373994 dated 10.10.2012. Further I have changed the name of mine and my minor son SIDDHARTH SURI, aged 14 years and we shall hereafter be known as MONICA ANANDD and SIDDHAARTH ANANDD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MONIKA PRUTHI SURI alias MONIKA PRUTHI
[Signature]

It is for general information that I, PALLAVI SARKARI D/o KESHVANAND SRIVASTAVA Ex. wife of ABHISHEK SARKARI, R/o H.No. 25, Left Block-20, Spring Field Colony, Sector-32, P.O. Amarnagar, Distt. Faridabad, Haryana-121003, declare that I got divorce from my husband vide court decree CIS No. HMA No. 1845/2023 dated 27.02.2024. Further I remarried with KUNAL RATNAKAR VERMA S/o RATNAKAR VERMA, R/o D-502 New Jay Palace Yari Road, Right from Mandir Masjid Vesava (Versova), Vesava, Mumbai (Sub Urban), Maharashtra-400061, vide Marriage Registration No. 90730000211851 dated 14/02/2025. Further I have changed my name and shall hereafter be known as PALLAVI SRIVASTAVA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PALLAVI SARKARI
[Signature]

It is for general information that I, ISHA alias ISHA ARORA D/o SURINDER KUMAR ARORA Ex. wife of KAPIL CHHABRA, R/o H-81/6, Agarsen Hospital, Punjabi

Bagh West, Shivaji Park, Punjabi Bagh, Delhi-110026, declare that I got divorce from my husband vide court decree DMC No. 58/2015 dated 29.07.2015. Further I have changed my name and shall hereafter be known as ISHA ARORA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ISHA alias ISHA ARORA
[Signature]

It is for general information that I, HITESH MALIK S/o JAI PAL, R/o B-4, B-Block, Masood Pur Village South West Delhi, Delhi-110070, declare that name of my minor daughter has been wrongly written as ANUSKHA MALIK in my minor daughter namely ANUSHKA MALIK, aged 13 years in her school record. The actual name of my minor daughter is ANUSHKA MALIK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HITESH MALIK
[Signature]

It is for general information that I, GUFRAAN MIRZA S/o RIAZ MIRZA, R/o 2377, Kucha Mir Hashim Turkman Gate Matiya Mahal Delhi, G.P.O. North Delhi, Delhi-110006, declare that name of my minor son has been wrongly written as LABIB MIRZA in my minor son namely RAYYAN MIRZA, aged 11 years in his School Records. The actual name of my minor son is RAYYAN MIRZA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GUFRAAN MIRZA
[Signature]

It is for general information that I, KAUSHALYA W/o RAJESH KUMAR, R/o H. No. 352, T-Camp Kali Basti, Hastal, Uttam Nagar, West Delhi, Delhi-110059, declare that name of mine has been wrongly written as KUSALYA DEVI in my minor daughter RAJNI KUMARI, aged 16 years in her 10th class educational documents. The actual name of mine is KAUSHALYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAUSHALYA
[Signature]

It is for general information that I, DILEEP KUMAR SAHU S/o MAIKU LAL SAHU, R/o D-197, Munshi Pulia, Harihar Nagar, Indra Nagar, Lucknow, Uttar Pradesh-226016, declare that name of mine has been wrongly written as DILEEP KUMAR in my minor daughter AISHVI BINDU SAHU, aged 13 years in her school records. The actual name of mine is DILEEP KUMAR SAHU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DILEEP KUMAR SAHU
[Signature]

It is for general information that I, NOOR ALAM S/o ADALAT HUSSAIN, R/o G-52/12, First Floor, Shahinbagh Abul Fazal Enclave Part-2, Jamia Nagar, P.O. New Friends Colony, Distt. South Delhi, Delhi-110025, declare that name of my wife has been wrongly written as SABIHA in my minor son namely SHAYAN ALTAMASH, aged 14 years in his school record. The actual name of my wife is SABIHA AFREEN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NOOR ALAM
[Signature]

It is for general information that I, RAM SINGH S/o UDHAY BABU, R/o 198, Sarasae Khurda, Sarsai Buzurg, Fatehpur, Uttar Pradesh-212655, declare that name of mine and my minor daughter have been wrongly written as RAM SINGH MAURYA and KHUSHI DEVI in my minor daughter namely NAVYA MAURYA, aged 12 years in her Aadhaar card No. 2397 0996 7491. The actual name of mine and my minor daughter are RAM SINGH and NAVYA MAURYA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAM SINGH
[Signature]

It is for general information that I, PINKY W/o SURESH CHAND, permanent R/o Village Gari Nanda, Gudera, Mathura, Uttar Pradesh-281206, presently, House No. 435, Ambedkar Marg, Raj Nagar Pt.-II Palam Colony, New Delhi-110077, declare that name of mine has been wrongly written as PINKI SOLANKI in my minor son namely NARESH SINGH SOLANKI, aged 14 years in his school records. The actual name of mine is PINKY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PINKY
[Signature]

It is for general information that I, MUNESH KUMAR S/o JOGENDER SINGH, R/o 292, Dhab Dhani (141), Bhiwani, Haryana-127030, declare that name of my father and mother has been wrongly written as JOGENDER and SUSHILA in my 10th & 12th Class Educational Documents. The actual name of my father and mother are JOGENDER SINGH and SUSHILA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUNESH KUMAR
[Signature]

It is for general information that I, TRILOK SINGH S/o GOVIND SINGH SAJWAN, R/o H.No. B-20, Molarband Village, Badarpur, South Delhi, Delhi-110044, declare that name of my wife has been wrongly written as ASHA in my minor daughter namely YASHIKA, aged 16 years in her 10th Class Educational Documents. The actual name of my wife is ASHA SAJWAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TRILOK SINGH
[Signature]

It is for general information that I, PARWATI DEVI W/o MOHAN SINGH RAWAT, R/o I-161, Teachers Colony, New Forest, Dehradun, Uttarakhand-248006, declared that the name of mine has been wrongly written as PARVATI DEVI in my minor son namely GOVIND SINGH RAWAT in his 10th and 12th class educational documents. The actual name of mine is PARWATI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARWATI DEVI
[Signature]

It is for general information that I, SHITIJ PARMAR S/o JAGTAR SINGH, R/o A-1/144, Block -A, Pocket-1, Sector-16, Rohini, Rohini Sector-15, North West Delhi, Delhi-110089, declare that name of mine has been wrongly written as SHITIJ in my 10th class educational documents. The actual name of mine is SHITIJ PARMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHITIJ PARMAR
[Signature]

It is for general information that I, SANJAY KUMAR S/o MAHENDER SINGH, R/o House No. 3689-3691, 4th Floor Left Side, Gali Maman Jamadar, Pahari Dhiraj, Delhi G.P.O., North Delhi, Delhi-110006, declare that name of my minor son has been wrongly written as PARKSHIT in my minor son namely PARIKSHIT, aged 17 years in his Schedule Caste Certificate No. 90510000394597. The actual name of my minor son is PARIKSHIT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR
[Signature]

It is for general information that I, INDRIKA D/o SUBASH THULUNG, R/o M-33, Aruna Nagar, Majnu Ka Tilla, Civil Lines, Delhi-110054, declare that name of my father and my mother have been wrongly written as SUBHASH and MAYA in my all educational documents, name of my father has been wrongly written as SUBHASH in my Pan Card No. ALXPI5880J, Voter Card No. XVP1458454 and name of my mother has been wrongly written as MANIMAYA RAI in my birth certificate No. MCDOLIR-2299-006849241. The actual names of my father and mother are SUBASH THULUNG and MANI MAYA RAI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

INDRIKA
[Signature]

It is for general information that I, MOHD SARTAJ S/o ABDUL SATTAR, R/o H.No. C-87/2, Street No. 11/4, Near Bilal Masjid, Chauhan Bangar, North East Delhi, Delhi-110053, declare that name of mine has been wrongly written as MOHAMMAD SARTAJ in my minor daughter SUMYA KHATOON, aged 15 years in her school records. The actual name of mine is MOHD SARTAJ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD SARTAJ
[Signature]

It is for general information that I, SRISHTI SINGH D/o JAGBIR SINGH, R/o Plot No. 271/272 Block-B, Flat No. 2 Bhagya Vihar Jain Colony Village Madanpur Dabas near Shiv Kali Mandir Kanjhawala, North West Delhi-110081, declare that name of mine and my father has been wrongly written as SRISHTI and JAGBIR in my class-10th and class-

12th marksheet and certificate educational documents. The actual name of mine and my father are SRISHTI SINGH and JAGBIR SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SRISHTI SINGH
[Signature]

It is for general information that I, PRAMOD KUMAR S/o RAM VEER SINGH, R/o A 104, Gali No. 4, Uttam Nagar Madhu Vihar, D.K. Mohan Garden S.O, West Delhi, Delhi-110059, declare that name of my minor daughter has been wrongly written as YASHIKA in my minor daughter namely YASHIKA SINGH, aged 13 years in her School Records. The actual name of my minor daughter is YASHIKA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD KUMAR
[Signature]

It is for general information that I, VIMAL KUMAR S/o JEET LAL, R/o 102-C, Janta Flats, Archies Galary A-5, Paschim Vihar, West Delhi, Delhi-110063, declare that name of mine and my wife have been wrongly written as VIMAL DABUR and RAJNI DABUR in my minor daughter namely JIYA DABUR, aged 13 years in her school record. The actual name of mine and my wife are VIMAL KUMAR and RAJNI BALA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIMAL KUMAR
[Signature]

It is for general information that I, PRAVEEN TYAGI S/o RAM DUTT, R/o House No. B-154, Street No. 3/1, Mandoli Road, West Nathu Colony Shahdara, North East, Delhi-110093, declare that name of mine has been wrongly written as PRAVEEN KUMAR TYAGI in my 10th class educational documents and wrongly written as PARVEEN KUMAR in my service record. The actual name of mine is PRAVEEN TYAGI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN TYAGI
[Signature]

It is for general information that I, GULSHAN S/o PRADEEP KUMAR, R/o 292, Dhab Dhani (141), Bhiwani, Haryana-127030, declare that name of mine, my father and my mother have been wrongly written as GULSAN, PRADEEP and VINOD in my 10th Class Educational Documents and name of my father and my mother PRADEEP and VINOD in my 12th Class Educational Documents. The actual name of mine, my father and my mother are GULSHAN, PRADEEP KUMAR and VINOD DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GULSHAN
[Signature]

It is for general information that I, PARDEEP KUMAR MANJHI S/o RAGHUNATH MANJHI, R/o B-1/74A, Bhart Vihar Kokroal Village, Sector-15, Dwarka, South West Delhi, Delhi-110078, declare that name of mine and my wife have been wrongly written as PRADEEP and SHEELA in my minor daughter namely PRANJAL, aged 16 years in her school record. The actual name of mine and my wife are PARDEEP KUMAR MANJHI and SHEELA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP KUMAR MANJHI
[Signature]

It is for general information that I, SHRI RAM SHARMA S/o BRAHAM DEV SHARMA, R/o Burari, H.No.769/50, B-Block, Gali No. 6, Baba Colony, Burari, North Delhi, Delhi-110084, declare that name of mine has been wrongly written as SHRIRAM SHARMA in my minor daughter namely MUSKAN SHARMA, aged 17 years in her 10th and 12th Class Educational Documents. The actual name of mine is SHRI RAM SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHRI RAM SHARMA
[Signature]

It is for general information that I, SHAILENDRA KUMAR S/o KITAB SINGH, R/o Village Yaduwansh Nagar, Pachwan, Firozabad, Pachwan, Uttar Pradesh-283203, declare that name of mine and wife have been wrongly written as SHEELENDRA KUMAR and PUSHPA DEVI in my minor son namely RISHI KUMAR, aged 16 years in his 10th class educational documents. The actual name of mine and my wife are SHAILENDRA KUMAR and PUSHPA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA KUMAR
[Signature]

It is for general information that I, PRINCE KUMAR S/o VINOD KUMAR, R/o 175/132, Mohanpura, PO Mohanpur, Distt. Saharanpur, Uttar Pradesh-247341, declare that name of my mother has been wrongly written as KUSUM DEVI in my class 10th marksheet and certificate. The actual name of my mother is KUSUM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRINCE KUMAR
[Signature]

It is for general information that I, ANIL KUMAR S/o SOM PAL, R/o H.No. A-1, Gali No. 1, Jagat Puri Extension, Mandoli, North East Delhi, Delhi-110093, declare that name of my minor son has been wrongly written as KARTIKA in my minor son KARTIK, aged 14 years in his school record. The actual name of my minor son is KARTIK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR
[Signature]

It is for general information that I, JITENDER KUMAR S/o JOGENDER SINGH, R/o Dhab Dhani (141), Bhiwani, Haryana-127030, declare that name of my mother has been wrongly written as SUSHILA in my 10th & 12th Class Educational Documents. The actual name of mother is SUSHILA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JITENDER KUMAR
[Signature]

It is for general information that I, RISHABH KUMAR SAH S/o BINOD KUMAR SAH, R/o Village Kanhwara, Post Haripur Gairbanna, Godda, Jharkhand-814133, declare that name of my father has been wrongly written as BINOD SAH in my 10th class educational documents. The actual name of my father is BINOD KUMAR SAH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RISHABH KUMAR SAH
[Signature]

It is for general information that I, NARENDER SINGH DAHIYA S/o BALWANT SINGH DAHIYA, R/o Sonipat, Thana Kalan (220), Haryana-131402, declare that name of mine and my father has been wrongly written as NARENDER SINGH and BALWANT SINGH in my 10th Class educational documents. The actual name of mine and my father are NARENDER SINGH DAHIYA and BALWANT SINGH DAHIYA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARENDER SINGH DAHIYA
[Signature]

It is for general information that I, KULDEEP KUMAR S/o PRABHU DAYAL, R/o K 370, D. Ambedkar Nagar, Dakshinpuri, Deoli, Deoli Hauz Khas, South Delhi, Delhi-110062, declare that name of my minor daughter has been wrongly written as KINJAL SINGH in minor daughter namely KINJAL, aged 14 years in her school record. The actual name of my minor daughter is KINJAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP KUMAR
[Signature]

It is for general information that I, SHREYA ARORA D/o PRADEEP KUMAR, R/o Shriram Enclave, Bharat Gas Godam Wali Gali Sarsol, Koil, PO Aligarh, Distt. Aligarh, Uttar Pradesh-202001, declare that name of mine has been wrongly written as TANYA in my Aadhar Card No. 8544 5751 3672 and name of my mother has been wrongly written as SUNEETA ARORA in my 12th Class Education Documents. The actual name of mine and my mother are SHREYA ARORA and SUNITA ARORA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHREYA ARORA
[Signature]

It is for general information that I, POOJA W/o ANKIT, R/o H. No.519, Baliyan Panna, Jharoda Kalan, PO Jharoda Kalan, Distt. South West Delhi, Delhi-110072, declare that name of my husband has been wrongly written as ANIL in my BSES Electricity record. The actual name of my husband is ANKIT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POOJA
[Signature]

It is for general information that I, KULWANT SINGH S/o AMARNATH, R/o Saran (449), Yamuna Nagar, Haryana-133202, declare that name of mine has been wrongly written as KULWANT in my minor son HARSHIT KUMAR, aged 17 years in his 10th class school certificate cum marksheet. The actual name of mine is KULWANT SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KULWANT SINGH
[Signature]

It is for general information that I, POONAM W/o SUSHIL KUMAR, R/O 1623, J-Block, Jahangir Puri, Shanjar Pur, North West Delhi, Delhi-110033, declare that name of mine has been wrongly written as POONAM DEVI in my minor daughter namely RAKSHITA, aged 13 years in her school record. The actual name of mine is POONAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POONAM
[Signature]

It is for general information that I, ANUBHUTI ARORA D/o PRAVEEN ARORA, R/o 564, Pocket-1, VTC Paschim Puri, District West Delhi, Delhi-110063, declare that name of my father and my mother has been wrongly written as PARVEEN ARORA and ALPNA ARORA in my 10th and 12th Class Educational Documents and name of my father has been wrongly written as PARVEEN ARORA in my Graduation Educational. The actual name of my father and my mother are PRAVEEN ARORA and ALPANA ARORA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANUBHUTI ARORA
[Signature]

It is for general information that I, ANUPAMA SINGH W/o SATISH SINGH, R/o Agrasen Vihar, Agrasen Colony, Near Oxford School, Karauli, Rajasthan-322230, declare the name of mine has been wrongly written as ANUPAMA in my minor son namely MOHIT SINGH, aged 16 years in his 10th class educational documents. The actual name of mine is ANUPAMA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANUPAMA SINGH
[Signature]

It is for general information that I, HASANAIN S/o MURTAJA ANSARI, residing at 4, Mujha, Palia, Kheri, Uttar Pradesh-262902, declare that the name of mine and my father has been wrongly written as BAKIL and VAKIL DINALI in my Aadhaar No. 9189 0889 9695. The actual name of mine and my father are HASANAIN and MURTAJA ANSARI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HASANAIN
[Signature]

It is for general information that I, MADHAV PRASAD S/o KHOB LAI, R/o H.No. 1, Village Chilla, Chilla Saroda Khadar, East Delhi, Delhi-110091, declare that name of mine and my minor son has been wrongly written as MADHAV and DAKSH YADAV in my minor son namely VAIBHAV YADAV, aged 14 years in his School Records. The actual name of mine and my minor son are MADHAV PRASAD and VAIBHAV YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MADHAV PRASAD
[Signature]

It is for general information that I, NAVEEN KUMAR S/o RAJPAL, R/o Village Sohansara, Tehsil Loharu, Distt. Bhiwani, Haryana-127201, declare that name of my mother has been wrongly written as SARTAJ DEVI in my 10th and 12th educational documents and service record. The actual name of my mother is SAROJ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR
[Signature]

It is for general information that I, RAM PRIYA CHOURASIYA S/o RAM ASHISH CHOURASIYA, Resident of Plot No. 390, First Floor, Gali No. 22, Om Vihar Phase-1A, Uttam Nagar, PO D.K. Mohan Garden, Distt. West Delhi, Delhi-110059, declare that name of mine has been wrongly written as RAM PRIYE CHOURASIYA in my Driving License No. DL- 0420100080246. The actual name of mine is RAM PRIYA CHOURASIYA recently, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAM PRIYA CHOURASIYA
[Signature]

It is for general information that I, ANUJ SHARMA S/o SALEK CHAND SHARMA, R/o 81, Phase-2, E-Block, Mayur Vihar, Shastri Nagar, Meerut-250004, declare that name of my minor daughter has been wrongly written as KHYATI in my minor daughter namely KHAYTI SHARMA, aged 17 years in her 10th class educational documents. The actual name of my minor daughter is KHAYTI SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANUJ SHARMA
[Signature]

It is for general information that I, DEVA PANDEY S/o DIKAR DEV, R/o House No. 53 Gali No. 19B, Block Kaushik Enclave, Burari, PO Burari, Distt. North Delhi, Delhi-110084, declare that name of my father has been wrongly written as DEEPAK PANDEY in my Pan Card No. FQLPP6496R. The actual name of my father is DIKAR DEV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEVA PANDEY
[Signature]

It is for general information that I, RAHUL S/o DHARMVEER, residing at -220/1, Near Rao Tula Ram Chawk, in front of Hanuman Mandir, Mahendragarh, Mahendragarh, Haryana-123029, declare that name of my father and my mother has wrongly written as DHARMBIR SINGH and SHAKUNTALA DEVI in my all educational documents and my passport No. Y1920374, and name of my father has been wrongly written as DHARMBIR SINGH in my Pan card No. BVLPR4311L and my Driving Licence No. HR-3420150052144. The actual name of my father and my mother are DHARMVEER and SHAKUNTALA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHUL
[Signature]

It is for general information that I, VIRENDER SINGH S/o OMBIR SINGH, R/o H No, 204, Near Chintu General Store, Ranhola, Nangloi, West Delhi, Delhi-110041, declare that name of mine has been wrongly written as VIRENDER SINGH LAKRA in my minor son VARUN LAKRA, aged 16 years in his 10th Class Educational Documents. The actual name of mine VIRENDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIRENDER SINGH
[Signature]

It is for general information that I, BABITA CHAUHAN W/o TARUN KUMAR, R/o House No. 105, Village Raipur, Near Mayoor School, Sector-126, Noida Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of mine has been wrongly written as BABITA DEVI in my minor son namely ARNAV CHAUHAN, aged 10 years in his birth certificate No. 108/2015. The actual name of mine is BABITA CHAUHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BABITA CHAUHAN
[Signature]

It is for general information that I, VARSHA PUN D/o TAM BAHADUR PUN, R/o H.No. 213/F-2, Opposite Dayanand Park, Shalimar Garden Ext.-1, Sahibabad, Ghaziabad, Uttar Pradesh-201005, declare that name of mine, my father and my mother has been wrongly written as VERSHA, TAM BAHADUR and DAV MAYA and in my 10th and 12th class educational documents and name of mine, my father and my mother has been wrongly written as VERSHA, TAN BAHADUR and DEV MAYA in my Birth Certificate No. 3240. The actual name of mine, my father and my mother are VARSHA PUN, TAM BAHADUR PUN and DEV MAYA PUN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VARSHA PUN
[Signature]

It is for general information that I, RAJNI DEVI W/o AJAY KUMAR SHARMA, R/o E-3/387, 4th Pusta, Near MCD School, Sonia Vihar Delhi, Karawal Nagar, North East Delhi, Delhi-110094, declare that name of mine has been wrongly written as RAJNI in my minor son ANKIT SARASWAT in his birth certificate No. MCDOLR09388466 and 10th Class Education Documents. The actual name of mine is RAJNI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJNI DEVI
[Signature]

It is for general information that I, PRADEEP KUMAR YADAV S/o RAM BAKSH YADAV, R/o T-5, T-Huts, Karampura, VTC: Karam Pura, PO: Ramesh Nagar, Sub District Rajouri Garden, District West Delhi, State Delhi-110015, declare that name of mine has been wrongly written as PRADEEP KUMAR in my minor daughter namely PALAK YADAV, aged 17 years in her 10th class educational documents. The actual name of mine is PRADEEP KUMAR YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRADEEP KUMAR YADAV
[Signature]

It is for general information that I, MOKSHA D/o AJAY R/o T/31/2, DDA Flats, Sarai Phoos, Tis Hazari, Civil Lines, North Delhi, Delhi-110054, declare that name of my father has been wrongly written as AJAY SODEY in my 10th and 12th class educational documents. The actual name of my father is AJAY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOKSHA
[Signature]

It is for general information that I, ABHISHEK LODHI RAJPUT S/o RAKESH RAJPUT, R/o House No. 5059, 3rd Floor, Gali Chaman Ganj, Roshanara Road, Subzi Mandi, Malka Ganj S.O. North Delhi, Delhi-110007, declare that name of mine has been wrongly written as ABHISHEK RAJPUT in my OBC Certificate No. 90500000021272. The actual name of mine is ABHISHEK LODHI RAJPUT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK LODHI RAJPUT
[Signature]

It is for general information that I, RAJENDRA SINGH S/o HARI SINGH, R/o House No.708, Roorkee Road Sofipur Gulbhatta, Meerut Cantt, Meerut, Uttar Pradesh-250001, declare that name of mine has been wrongly written as RAJINDER SINGH in my service record. The actual name of mine is RAJENDRA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA SINGH
[Signature]

It is for general information that I, SHITEZ SHARMA S/o VINOD SHARMA, R/o 1651, Gali No. 118, Ganesh Pura, Tri Nagar, Ganeshpura, North West Delhi, Onkar Nagar, Delhi-110035, declare that name of my minor daughter has been wrongly written as VAMIKA in my minor daughter namely VAMIKA SHARMA, aged 13 years in her school record. The actual name of my minor daughter is VAMIKA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHITEZ SHARMA
[Signature]

It is for general information that I, ASHU DHAMA S/o RAMBEER SINGH, R/o Gandhi Ganj Indian Public School Khekada Baghpat, Uttar Pradesh-250101, declare that name of my father and my mother has been wrongly written as RAMBEER DHAMA and MAMTA DHAMA my class-10th and class-12th marksheet cum certificate educational documents. The actual name of my father and my mother are RAMBEER SINGH and NAMITA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHU DHAMA
[Signature]

It is for general information that I, MUSKAN GARG D/o HAPPY KUMAR, R/o 0, Near Dhall School, Mansa, Burf Wali Gali, Mansa, Punjab-151505, declare that name of my father and my mother has been wrongly written as HAPPY GARG and NISHA in my 10th Class Educational Documents. The actual name of my father and my mother are HAPPY KUMAR and NISHA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN GARG
[Signature]

It is for general information that I, YOGENDRA KUMAR S/o SINGHESWAR JHA, residing at Manigachi, Baghant, P.O. Baghant, District Darbhanga, Bihar-847422, declare that the name of my father has been wrongly written as SIDDHESWAR PRASAD in my service record and SHIDHESWAR PRASAD in my Pan Card No. BXUPK1619M. The actual name of my father is SINGHESWAR JHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YOGENDRA KUMAR
[Signature]

It is for general information that I, PARMOD KUMAR MADAN S/o KHEM CHAND MADAN, R/o H. No. 2912, 2nd Floor, Peteazy, Sector 57, Wazirabad (75), Gurgaon, Haryana-122003, declare that name of mine has been wrongly written as P.K. MADAN in my service record. The actual name of mine is PARMOD KUMAR MADAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARMOD KUMAR MADAN
[Signature]

It is for general information that I, PANDEY KUMARI NEELAM DAYASHANKAR W/o HARE RAM PANDEY, H. No. Pankaj Chaurasia, Panki Road Near GLA College, Medininagar Baralota Palamu, Hanuman Nagar Baralota, Baralota, PO Daltonganj Collage, Distt. Palamu, Jharkhand-822102, declare that name of mine has been wrongly written as PANDEY NEELAM DAYASHANKAR in class 12th marksheet and certificate. The actual name of mine PANDEY KUMARI NEELAM DAYASHANKAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PANDEY KUMARI NEELAM DAYASHANKAR
[Signature]

It is for general information that I, SUNEEL KUMAR S/o RAMESH CHAND, R/o T446/6, First Floor, Mandir Marg, Near Gopal Dairy, Baljeet Nagar, Patel Nagar, Central Delhi, Delhi-110008, declare that name of mine has been wrongly written as SUNIL KUMAR in my minor daughter namely ANANYA BHARGAV, aged 14 years in her Birth Certificate Registration No. 2332/11. The actual name of mine is SUNEEL KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNEEL KUMAR
[Signature]

It is for general information that I, MD NASEEM S/o SALIM, R/o 2151/17A-5, New Patel Nagar, Patel Nagar, Central Delhi, Delhi-110008, declare that name of mine and my minor son has been wrongly written as NASEEM AND FEIZAL SOLANKI in my minor son namely MD FAIZAL, aged 17 years in his Birth Certificate No. MMM1301122430438/2015/2 and name of mine and my minor son has been wrongly written as NASEEM and FAIZAL SOLANKI in his school records. The actual name of mine and my son are MD NASEEM and MD FAIZAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD NASEEM
[Signature]

It is for general information that I, ASHWANI MISHRA S/o YOGENDRA NATH MISHRA, residing at Sharda Mandir Gali, Village Bairampur, Paschim Sharira, Kaushambi, Uttar Pradesh-212214, declare that the name of my father and my mother have been wrongly written as YOGENDRANATH and PUSHPA in my 10th CLASS EDUCATIONAL DOCUMENTS and name of mine and my father have been wrongly written as ASHWANI KUMAR MISHRA and YOGENDRANATH in my B.E. SEMESTERS MARKSHEETS and name of mine has been wrongly written as ASHWANI KUMAR MISHRA in my B.E. DEGREE. The actual name of mine, my father and my mother are ASHWANI MISHRA, YOGENDRA NATH MISHRA and PUSHPA MISHRA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI MISHRA
[Signature]

It is for general information that I, BHUPENDER KUMAR S/o RAGHURAJ PRASAD, R/o Kharoli, Kamasin, PO Kamasin, Distt. Banda, Uttar Pradesh-210125, declare that name of my father has been wrongly written as RAGHU RAI PRASAD in my class 10th marksheet and certificate. The actual name of my father is RAGHURAJ PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHUPENDER KUMAR
[Signature]

It is for general information that I, NARINDER KUMAR S/o MEVA RAM, R/o Bapa (55), Bapa, Yamuna Nagar, Haryana-135133, declare that name of mine, has been wrongly written as NARENDER KUMAR in my minor son LAKSHAY RAJ, aged 17 years in his class 10th and 12th marksheet and certificate. The actual name of mine is NARINDER KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KUMAR
[Signature]

It is for general information that I, KARTIK SAHANIYA S/o NAND KISHORE SAHANIYA, R/o B-81, Sardhana Road, Defince Enclave Kanker Khera, Meerut, Meerut, Uttar Pradesh-250001, declare that name of my father has been wrongly written as N K SAHANIYA in my Class 10th and 12th marksheet and certificate. The actual name of my father is NAND KISHORE SAHANIYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KARTIK SAHANIYA
[Signature]

It is for general information that I, SHRUTI BAJAJ D/o RAJESH BAJAJ, residing at S 18-27/56, Abrol Nagar, Pathankot, Punjab-145001, declare that name of mine has been wrongly written as SHRUTI in my 10th Class Educational Documents. The actual name of mine is SHRUTI BAJAJ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHRUTI BAJAJ
[Signature]

It is for general information that I, SUMIT S/o BIJENDER KUMAR, R/o Shivaji Marg, Near Pawan General Store, Vidha Nagar, Bhiwani, Bhiwani, Haryana-127021, declare that name of my father has been wrongly written as VIJENDER KUMAR in my all Educational Documents. The actual name of my father is BIJENDER KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMIT
[Signature]

It is for general information that I, MD NASEEM S/o SALIM, R/o 2151/17A-5, New Patel Nagar, Central Delhi, Delhi-110008, declare that name of mine, my wife and my minor son have been wrongly written as NASEEM, YASMEEN and SAHIL SOLANKI in my minor son namely MD SAHIL, aged 11 years in his School Records and Birth Certificate No. MCDOLIR-0114-0066156173. The actual name of mine, my wife and my son are MD NASEEM, YASMIN and MD SAHIL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD NASEEM
[Signature]

It is for general information that I, VIKASH KUMAR S/o SAUKHI LAL RAY, residing at Vill. Barajagarnath, Post Bhikhanpur, Bara Jagarnath, Muzaffarpur, Bihar-842004, declare that name of my wife has been wrongly written as SUNITA DEVI in my discharge book and Pension Payment Order (PPO) No. 09/97/B/S/000394/2011. The actual name of my wife is SUMITA KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIKASH KUMAR
[Signature]

It is for general information that I, JASVIR SINGH S/o V. LAL, residing at 26 Kasturi Vihar Nandpura Deori Road, Agra, Uttar Pradesh-282001, declare that the name of my wife has been wrongly written as SAROJ KUMARI DEVI in my PPO No. 232198500570. The actual name of my wife is SURESH KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JASVIR SINGH
[Signature]

It is for general information that I, HIMANSHU S/o SANJAY KUMAR, R/o Near Naam Charcha Ghar, Budhlada, Ward No. 10, Budhalada, PO Budhlada, Distt. Mansa Punjab-151502, declare that name of my father has been wrongly written as SANJEEV KUMAR in my 10th class educational documents. The actual name of my father is SANJAY KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU
[Signature]

It is for general information that I, SHAURYA CHAUDHARY S/o SAVITA, R/o House No. 774, Vikrant Shastri Marg, Sector-17A, Gurgaon, Haryana-122001, declare that name of my mother has been wrongly written as SAVITA CHAUDHARY in my 10th and 12th marksheet and certificate. The actual name of my mother is SAVITA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAURYA CHAUDHARY
[Signature]

It is for general information that I, NANCY D/o SARJIT SINGH, R/o VPO Devsar Tehsil and District Bhiwani, Haryana-127021, declare that name of my father and mother has been wrongly written as SARJIT and MANJU respectively in my CBSE 10th and 12th Class Marks Statement cum Certificate (Roll No. 17110851, 17611684) educational documents. The actual name of my father and mother is SARJIT SINGH and MANJU DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NANCY
[Signature]

It is for general information that I, JORAWAR SINGH S/o PROBJOT SINGH CHEEMA, R/o Old, Anaj Mandi Ward No. 13, Kichha, PO Kichha, Distt. Udham Singh Nagar,

Uttarakhand-263148, declare that name of my father has been wrongly written as PRABHJOT SINGH in my 10th class and 12th class education documents. The actual name of my father is PROBJOT SINGH CHEEMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JORAWAR SINGH
[Signature]

It is for general information that I, VIKRAMJIT S/o YASHPAL, R/o F-1st 130 Madangir Dr. Ambedkar Nagar South Delhi-110062, declare that name of mine and my wife has been wrongly written as VIKRAM JEET and SONIA VAID in my minor son namely SHORYA, aged 17 years in his class-10th marksheet cum certificate educational documents, The actual name of mine and my wife are VIKRAMJIT and SONIA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIKRAMJIT
[Signature]

It is for general information that I, SANJAI KUMAR TRIPATHI S/o SHIV LAKHAN TRIPATHI, employed as Junior Works Manager P.No. 860195 in Small Arms Factory Kanpur-208009 (U.P.), residing at C-175, Rajiv Nagar, Yashoda Nagar, Kidwai Nagar, Kanpur Nagar, Uttar Pradesh-208011, declare that name of mine has been wrongly written as SANJAY KUMAR TRIPATHI in my U P Board High School educational documents and Service Book. The actual name of mine is SANJAI KUMAR TRIPATHI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAI KUMAR TRIPATHI
[Signature]

It is for general information that I, DHARM PATEL S/o VARUN KUMAR, residing at Tehsil Harda, Abgaon Kalan, District Harda, Madhya Pradesh-461331, declare that name of my mother and my father has been wrongly written as RAJSHREE PATEL and VARUN PATEL in my Class 10th CBSE Mark Statement cum Certificate, Bearing Roll Number-19153416 and in Class 12th CBSE Mark Statement cum Certificate, Bearing Roll Number-19632992. The actual name of my mother and my father are RAJESWARI PATEL and VARUN KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHARM PATEL
[Signature]

It is for general information that I, ISHNEET KAUR D/o RAVINDRA PAL SINGH, R/o Banda Road, New Sabji Mandi, Bhawanimandi, PO Bhawanimandi, Distt. Jhalawar, Rajasthan-326502, declare that names of mine, my father and my mother have been wrongly written as ISHNEET KAUR CHHABRA, RAVINDER PAL SINGH CHHABRA and MANMEET KAUR CHHABRA in my 10th Class and 12th Class Educational documents and name of my father has been wrongly written as RAVINDAR SINGH in my Voter Card No. WGD2072957. The actual names of my mine, my father and my mother are ISHNEET KAUR, RAVINDRA PAL SINGH and MANMEET KAUR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ISHNEET KAUR
[Signature]

It is for general information that I, NAVEEN KUMAR PRASAD S/o Shri MAHESH PRASAD, residing at Qtr. No. 15/113, Type-1, Subhash Nagar, Ordnance Factory, Katni-483503 (MP), declare that the name of mine has been wrongly written as NABEEN KUMAR PRASAD in my service records. The actual name of mine is NAVEEN KUMAR PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR PRASAD
[Signature]

It is for general information that I, NARENDER KUMAR VATS S/o SOHINDER SINGH, R/o RZ-39, A-Block Gopal Nagar, Najafgarh, South West Delhi-110043, declare that the name of mine has been wrongly written as NARENDER KUMAR in my service records. The actual name of mine is NARENDER KUMAR VATS, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARENDER KUMAR VATS
[Signature]

It is for general information that I, SYED IMDAD HUSSAIN S/o SYED SAJJAD HUSSAIN, R/o Serene PCH Flat Number 104, 10-5-20, 20/1 20/2, Ahmed Nagar, Opposite to Police Officers Mess, Masab Tank, Asifnagar, PO Humayunnagar, Distt. Hyderabad, Telangana-500028, declare that name of mine has been wrongly written as SYED IMADAD HUSSAIN in my 10th Class Educational documents and in my Driving Licence No.

DLFTS0131100023. The actual name of mine is SYED IMDAD HUSSAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SYED IMDAD HUSSAIN
[Signature]

It is for general information that I, KUSHANK TANWAR S/o SHARWAN KUMAR, R/o J-12/45, Block-J 12, VTC Rajouri Garden J-6, PO Tagore Garden, Sub Distt. Rajouri Garden, Distt. West Delhi, Delhi-110027, declare that name of my mother and my father have been wrongly written as BHAGWATI TANWAR and SHARVAN TANWAR in my class 10th and 12th marksheet and certificate. The actual name of my mother and my father are BHAGVATI TANWAR and SHARWAN KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUSHANK TANWAR
[Signature]

It is for general information that I, M.G.K PILLAI son of Shri K MADHAVAN NAIR, residing at Jyothi Nivas, Pulikulam, Parakkadavu P.O. Sooranad North, Kollam Distt. Kerala-690561, declare that name of my wife has been wrongly written as VIMALA G. PILLAI in my PPO. The actual name of my wife is VIMALAMMA PILLAI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

M.G.K PILLAI
[Signature]

It is for general information that I, ROHIT S/o MUKESH KUMAR, residing at Beri (82), Mahendragarh, Haryana-123029, declare that the name of my father and my mother have been wrongly written as MUKESH KUMAR YADAV and NISHA in my CBSE Class 10th Educational Documents. The actual name of my father and my mother are MUKESH KUMAR and MANISHA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHIT
[Signature]

It is for the general information that I, ANUSKA GHOSH D/o AMITAVA GHOSH, R/o 2B Meghamala Apartment, Rammohan Sarani, Steel Project, Sabujnagar, Durgapur (m corp), PO Durgapur Steel Project, Distt. Paschim Bardhaman, West Bengal 713203, declare that name of mine has been wrongly written as ANUSKA AMITAVA GHOSH in my 10th class CBSE Board Roll No. 1109712 marksheet. The actual name of mine is ANUSKA GHOSH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANUSKA GHOSH
[Signature]

It is for general information that I, VIJENDRA SINGH S/o JAGDISH SINGH, R/o Plot No-6 And 4/2 Vinoba Enclave Najafgarh, Delhi-110043, declare that name of mine has been wrongly written as BIJENDER SINGH in my aadhar card (9796 8621 1793). The correct name of mine is VIJENDRA SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJENDRA SINGH
[Signature]

It is for general information that I, KHUSH DEEP HANSPAL, wife of Sh. AJEET PAL SINGH, resident of House No. A-3, Type-4, Staff Quarters, Indian Institute of Technology, Ropar Tehsil & District Rupnagar, Punjab-140001, hereby declare that my name has been wrongly written as KHUSHDEEP KAUR in my minor son's namely AMITAJ SINGH, aged about 10 years in his all educational documents. My correct name is KHUSH DEEP HANSPAL. The necessary corrections may be made accordingly,

It is certified that I have complied with other legal requirements in this connection.

KHUSH DEEP HANSPAL,
[Signature]

It is for general information that I, SURJIT KAUR W/o CHANAN SINGH, R/o Lehra Sondha, Bathinda, Distt. Bathinda, Punjab-151111, India, declare that name of my husband has been wrongly written as CHANAN SINGH SIDHU in my minor son KARANVEER SINGH, aged 17 years in his 10th Class Marksheet cum Certificate Educational Documents issued from CBSE. The actual name of my husband is CHANAN SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURJIT KAUR
[Signature]

It is for general information that I, MAHESH VERMA S/o Late SHRI BHOLARAM, residing at House No. RH-12, Treasure Town, MR-3, Near Choithram Square, Bijalpur, Indore, Madhya Pradesh-452012, declare that the name of mine and my father have been written as MAHESH VARMA and BHOLARAM VARMA in my Service Record. The actual name of mine and my father are MAHESH VERMA and SHRI BHOLARAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHESH VERMA
[Signature]

It is for general information that I, POLU VENUGOPAL S/o POLU SANJANNA, R/O H. No. 6-175, Mallikarjuna Colony, Patancheruvu Mandal Chitkul, Medak Telangana-502307, declare that name of mine has been wrongly written as Pola Venugopal in my Birth Certificate, 10th, Diploma, Graduation, Pan Card and Voter ID card. That name of my father has been wrongly written as POLA SANJANNA in my Birth Certificate, 10th certificate, PAN card and Voter ID Card. The actual name of mine and my father are POLU VENUGOPAL and POLU SANJANNA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POLU VENUGOPAL
[Signature]

It is for general information that I, AAKASH GWALVANSHI S/o SANTOSH GWALVANSHI, residing at Pachama, PO Nimpani, Distt. Betul, Madhya Pradesh-460001, declare that name of mine and my father has been wrongly written as AAKASH NAMDEV and SANTOSH NAMDEV in my Pan Card No. CKPPN6608C and Driving License No. MP48R-2021-0129513. The actual name of mine and my father are AAKASH GWALVANSHI and SANTOSH GWALVANSHI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AAKASH GWALVANSHI
[Signature]

It is for general information that I, SANKALP KASHYAP S/o NAGENDRA, R/o 602-D/9-A, Ward No. 3, Mehrauli, New Delhi-110030. Declare that name of my father has been wrongly written as Sh. NAGENDERA in my Driving Licence -P03072005461561. The actual name of my father is NAGENDRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANKALP KASHYAP
[Signature]

It is for general information that I, RAKESH KUMAR DOGRA S/o MOHINDER, residing at 421/2, K. H. No. 611/2, Chattarpur Village, South Delhi-110074, declare that name of mine has been wrongly written as RAKESH KUMAR in my service record. The actual name of mine is RAKESH KUMAR DOGRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR DOGRA
[Signature]

It is for general information that I, RAMJAN MOHAMAD S/O HASANDEEN, residing at Village Labber, PO-Naurangpur, Tehsil Mukerian, Naurangpur, PO Kamahi Devi, Distt. Hoshiarpur, Punjab-144223, declare that name of my mother has been wrongly written as VEERAN BIBI in my Class 10th marksheet and certificate. The actual name of mine my mather is BEERA BIBI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMJAN MOHAMAD
[Signature]

It is for general information that I, NAMMI SAI DURGESH YADAV S/o VEERABABU, R/o H.No. 9-269, Venkatagiri Nagar, Konthamuru, VTC Kolamuru, Distt. East Godavari Andhra Pradesh-533102, declare that name of mine has been wrongly written as NAMMI SAI DURGA YADAV in my minor son NAMMI VINAY SATYA KARTHIKEYA aged 2 years in his Birth Certificate. The actual name of mine is NAMMI SAI DURGESH YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAMMI SAI DURGESH YADAV
[Signature]

It is for general information that I, NADHA THASNEEM K P daughter of HANEEFA K P, residing at Mankuzhaiparamba, Kallai P O VTC Kozhikode, PO Kundungal, District Kozhikode, Kerala-673003, declare that the name of my mother has been wrongly written as MARIYABI K U in my 10th and 12th class educational documents. The actual name of my mother is MARIYAMBI K U, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NADHA THASNEEM K P
[Signature]

It is for general information that I, UDAY SINGH TANWAR S/o ASHWANI KUMAR, R/o VPO Assan Kalan Tehsil and district Panipat, Haryana- 132105, declare that the name of my father has been wrongly written as ASHWANI in my Educational documents 10th and 12th Class certificates, CBSE Board. The actual name of my father is ASHWANI KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UDAY SINGH TANWAR
[Signature]

It is for general information that I, JAGAJIVAN LAL S/o CHHOTE LAL, R/o Vill. Badepura, Ramnagar Jagatpur, PO Ram Nagar Jagatpur, Distt. Pilibhit, Uttar Pradesh-262203, declare that name of my minor daughter has been wrongly written as GEDA DEVI in my minor daughter namely MEENAKSHI DEVI aged 7 years in her Aadhaar Card No. 9118 0277 8803. The actual name of my minor daughter is MEENAKSHI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAGAJIVAN LAL
[Signature]

It is for general information that I, PUSHPA KAUSHIK D/o SATBIR KAUSHIK, residing at Dhillowal (82), Jind, Haryana-126111, declare that the name of my father has been wrongly written as SATYAVEER KAUSHIK in my All Educational Documents. The actual name of my father is SATBIR KAUSHIK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PUSHPA KAUSHIK
[Signature]

It is for general information that I, ANUBHAV PRASAD S/o UPENDRA KUMAR PRASAD, R/o 128A, Gali No. 4, New Deep Public School, Sitapuri Part-2, Palam Village, South West Delhi, Delhi-110045, declare that name of my mother has been wrongly written as NARGIS PRASAD in my educational documents. The actual name of my mother is NARGIS KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANUBHAV PRASAD
[Signature]

It is for general information that I, GANGARAM AMRUT KOLI S/o AMRUT DASHARATH KOLI, R/o Behind Barek No. 1638, Room No. 6, Anant Mhatre Chawl, Rameshwar Complex, Ganesh Mandir, Ulhasnagar, Distt. Thane, Maharashtra-421004, declare that my name has been wrongly written as KOLI GANGARAM AMRIT in my 10th Class School Certificate Cum Marksheet. The actual name of mine is GANGARAM AMRUT KOLI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GANGARAM AMRUT KOLI
[Signature]

It is for general information that I, LINABALA PRADHAN W/o SONU PRADHAN, residing at Sumandi, Sankhatras, Cuttack, Odisha-753011, declare that the name of mine has been wrongly written as LEENA BALA PRADHAN in my minor daughter SUBHALAXMI PRADHAN aged 12 years in her School Records & as LEENA PRADHAN in my minor daughter SUBHALAXMI PRADHAN aged 12 years in her Birth Certificate No. U61/2012. The actual name of mine is LINABALA PRADHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LINABALA PRADHAN
[Signature]

It is for general information that I, ANSHIKA KASHYAP D/o VISHAL KUMAR KASHYAP, residing at 1/2 West Amber Talab Roorkee, Haridwar, Uttarakhand-247667, declare that the name of mine and my father have been wrongly written as ANSHIKA and VISHAL KUMAR in my M.B.B.S. Marksheets. The actual name of mine and my father are

ANSHIKA KASHYAP and VISHAL KUMAR KASHYAP respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANSHIKA KASHYAP
[Signature]

It is for general information that I, MISHTHI SINGLA D/o VINOD SINGLA, R/o #306, Ram Nagar, Indra Basti, St. No. 4, Ward No. 4, Sunam, Tehsil Sunam, District Sangrur, Punjab-148028, India, declare that name of mine has been wrongly written as MISHTHI in my 10th Class educational documents. The actual name of mine is MISHTHI SINGLA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MISHTHI SINGLA
[Signature]

It is for general information that I, KARTIK KUMAR S/o MAHESH KUMAR, residing at House No. 109, Ward No. 15, Singhan Pana Near Hira Chowk, Distt. Charkhi Dadri, Haryana-127306, declare that the name of my father has been wrongly written as MAHESH in my CBSE Class 10th & 12th Education Documents. The actual name of my father is MAHESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KARTIK KUMAR
[Signature]

It is for general information that I, YALLAPPA FAKIRA KOLKAR Son of FAKIRA KOLKAR R/o H.No. 149, Street 112, Patil Galli, at Chandgad, Post Khanagaon Teh./Distt. Belagavi-590016, State Karnataka, declare that name of mine has been wrongly written as KUMAR KOLKAR YALLAPPA FAKIRA in my Sparsh PPO No. 222200200263, Army records & in Leaving Certificate & as YALLAPPA KOLKAR in my SSLC Markscard. The actual name of mine is YALLAPPA FAKIRA KOLKAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YALLAPPA FAKIRA KOLKAR
[Signature]

It is for general information that I, DILEEP SINGH BHADORIA S/o KANCHAN SINGH BHADORIA R/o S-524 Shatabdipuram, Deendayal Nagar Gird, Gwalior, Madhya Pradesh-474020, declare that name of mine has been wrongly written as DALEEP SINGH in my service book. The actual name of mine is DILEEP SINGH BHADORIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DILEEP SINGH BHADORIA
[Signature]

It is for general information that I, KAMBLE PRIYESH BALARAM S/o BALARAM KAMBLE, R/o Room No. 103 A Wing, Shiv Parvati Residency, Building No. 2 Opp. Petrol Pump, Central Park, Nallasopara (East), Thane Maharashtra-401209, declare that my name has been wrongly written as KAMBLE PRIYESH BALARAM SUNANDA in my Bachelor of Engineering Degree Certificate as PRIYESH BALARAM KAMBLE in my IIT Kanpur MBA Grade Report. The actual name of mine is KAMBLE PRIYESH BALARAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMBLE PRIYESH BALARAM
[Signature]

It is for general information that I, SURINDER GIR S/o Late RAM SHANKAR SHARMA, R/o H.No. 1, Bah, Pura Jagannath, Bamroli, PO Bamrauli, Distt. Agra, Uttar Pradesh-283104, declare that name of my father has been wrongly written as GURU DHANRAJ GIR in my Pan Card BONPG0293M. The actual name of my father is Late. RAM SHANKAR SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURINDER GIR
[Signature]

It is for general information that I, VARUN SONI S/o DURGA PUJAN, R/o A-4/122 Nand Nagri, North East Delhi-110093, declare that name of my father and my mother have been wrongly written as DURGA SONI and SAROJ SONI in my class 10th and class 12th Marksheets cum Certificate Educational Documents, The actual name of my father and my mother are DURGA PUJAN and SAROJ, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VARUN SONI
[Signature]

It is for general information that I, PRITESH PIYUSHBHAI SOMANI S/o PIYUSHBHAI BABULAL SOMANI, residing at FL No. 202, Pl No. 70, Shubham Square, Neknampur, Gandipet, Near Scholar School Academy, Puppalaguda, K.V. Rangareddy, Telangana-500089, declare that the name of mine and my wife have been wrongly written as PRITESHKUMAR PIYUSHBHAI SOMANI and PAYAL SOMANI in my minor son VEDANT SOMANI aged 17 years in his CBSE Class 10th Educational Documents. The actual name of mine and my wife are PRITESH PIYUSHBHAI SOMANI and PAYAL PRITESHBHAI SOMANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRITESH PIYUSHBHAI SOMANI
[Signature]

It is for general information that I, MALIYA ARORA D/o HARSH KUMAR, residing at 139, Suraksha Enclave, Pitampura, Delhi-110034, declare that the name of mine and my father have been wrongly written as MALIYA and RUCHIR KAPOOR in my class 10th educational documents and BCA Jain University Graduation Educational Documents and as MALIYA and XXX in my class 12th Educational Documents. The actual name of mine and my father are MALIYA ARORA and HARSH KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MALIYA ARORA
[Signature]

It is for general information that I, AMAN TEJE daughter of RAJINDER TEJE, residing at Village Manepur, Post Office Babri Nangal, District Gurdaspur, Punjab-143529, declare that name of mine and my father have been wrongly written as AMAN TEJAY and RAJINDER in my educational certificates. Correct name of mine and my father are AMAN TEJE and RAJINDER TEJE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMAN TEJE
[Signature]

It is for general information that I, CHANDER PAL SINGH S/o RAM SINGH, R/o Swaraj Mandir, Block B, Gali No. 4, House No. 605, Baba Colony, Burari, North Delhi-110084, declare that name of mine has been wrongly written as CHANDRA PAL SINGH in my 10th Class Certificate. The actual name of mine is CHANDER PAL SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHANDER PAL SINGH
[Signature]

It is for general information that I, HIMANSHU KUMAR YADAV S/o HARI NARAYAN YADAV, House No. 173B, Gali No-15, Bhagat Singh Colony, Ballabgarh, PO Ballabgarh, Distt. Faridabad, Haryana-121004, declare that name of my father has been wrongly written as HARI NANDAN YADAV in my class 10th and 12th marksheet and certificate. The actual name of my father is HARI NARAYAN YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU KUMAR YADAV
[Signature]

It is for general information that I ANMOL KUMAR S/o DAYANAND PRASAD YADAV, R/o U-86, Toppers Institute, Near Laxmi Nagar Metro Station, Shakarpur, East Delhi, Delhi-110092, declare that name of my father and my mother have been wrongly written as DAYA NAND PRASAD and KOSHALIYA in my all educational documents. The actual name of my father and my mother are DAYANAND PRASAD YADAV and KAUSHLYA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANMOL KUMAR
[Signature]

It is for general information that I, PRIYA D/o ANIL KUMAR BANDUNI, R/o C-26/B, 13, Sahshi Gaden, Patparganj, East Delhi, Delhi-110091, declare that name of my father and my mother have been wrongly written as ANIL KUMAR BHANDARI and MEENA in my 10th and 12th educational documents. The actual name of my father and my mother are ANIL KUMAR BANDUNI and MEENA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRIYA
[Signature]

It is for general information that I, NASIB JAHA W/o ANWAR, R/o House No. C-415, C-Block, Jahangir Puri, North West Delhi, Delhi-110033, declare that name of mine has been wrongly written as NASIB JHA in my minor son MOHD ASIM ANSARI aged 16 years in his 10th class educational documents and NASIB BEGAM in my ration card No. 077003204775. The actual name of mine is NASIB JAHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NASIB JAHA
[Signature]

It is for general information that I, MUSKAN D/o JAVED AHMED R/o WZ-1499, Nangal Raya, South West Delhi, Delhi-110046, declare that name of my father has been wrongly written as JAVED AHAMED in my 10th and 12th class Educational Documents. The actual name of my father is JAVED AHMED, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN
[Signature]

It is for general information that I, PAWAN KUMAR S/o BHIM SINGH R/o C-120/7, Kh.No. 406, Gali No. 3, Bhajanpura, Garhi Mendu, North East Delhi, Delhi-110053, declare that name of mine and my wife have been wrongly written as PAWAN DEDHA and KAVITA DEDHA in my minor son namely RISHANT DEDHA aged 14 years in his School Records. The actual name of mine and my wife are PAWAN KUMAR and KAVITA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR
[Signature]

It is for general information that I, NOUSHAD KHAN S/o SALIM KHAN R/o H.No-E-650 G/F, Jaitpur Extn, Part-2, Badarpur, South Delhi, Delhi-110044 declare that name of mine has been wrongly written as NAUSHAD KHAN in my minor daughter namely RABIYA aged 14 years in her School Records. The actual name of mine is NOUSHAD KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NOUSHAD KHAN
[Signature]

It is for general information that I, JASVINDER SINGH ARORA S/o BAHADUR SINGH ARORA, R/o WZ-43B, Upper Ground Floor, Near Subhash Nagar Metro Station, Meenakshi Garden, Ashok Nagar, PO Tilak Nagar, Distt. West Delhi, Delhi-110018, declare that name of mine and my father have been wrongly written as JASVINDER SINGH and BAHADUR SINGH in all educational documents and in my service record. The actual name of mine and my father are JASVINDER SINGH ARORA and BAHADUR SINGH ARORA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JASVINDER SINGH ARORA
[Signature]

It is for general information that I, MOHAMMAD NEMAT S/o MOHAMMAD JAFIRUL, R/o Plot No. 196/1, E-Block, Inder Enclave Phase-2, Kirari Suleman Nagar North West Delhi, Delhi-110086, declare that name of mine, my wife and my minor son have been wrongly written as NEMAT PARVEEN BEGUM and RAHEEM in my minor son namely MOHAMMAD RAHEEM aged 14 years in his school record. The actual name of mine, my wife and my minor son are MOHAMMAD NEMAT, PARVEEN BEGAM and MOHAMMAD RAHEEM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD NEMAT
[Signature]

It is for general information that I, MOHAMMAD NEMAT S/o MOHAMMAD JAFIRUL, R/o Plot No. 196/1, E-Block, Inder Enclave Phase-2, Kirari Suleman Nagar North West Delhi, Delhi-110086, declare that name of mine, my wife and my minor son have been wrongly written as NEMAT, PARVEEN BEGUM and NADEEM in my minor son namely MOHAMMAD NADEEM aged 16 years in his school record. The actual name of mine, my wife and my minor son are MOHAMMAD NEMAT, PARVEEN BEGAM and MOHAMMAD NADEEM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD NEMAT
[Signature]

It is for general information that I, KALPANA W/o ANIL KUMAR, R/o F-46, 4th Floor, Jawahar Park, Khanpur, PO Pushpa Bhawan, Distt. South Delhi, Delhi-110062, declare that name of mine and my husband have been wrongly written as KALPANA DEVI and ANIL SAH in my minor son MADHAV SAH aged 16 years in his 10th class educational documents. The actual name of mine and my husband are KALPANA and ANIL KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KALPANA
[Signature]

It is for general information that I, SANDEEP S/o RAJU GUPTA, R/o B-27, Rajeev nagar, Begam Pur, North West Delhi, Delhi-110086, declare that name of mine has been wrongly written as SANDEEP GUPTA in my 12th Class Educational Documents. The actual name of mine is SANDEEP, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP
[Signature]

It is for general information that I, YOGITA D/o SUBHASH CHAND, R/o 228, Abhilasha Apartment, Pocket-3, Sector-23, Rohini, Delhi-110085, declare that name of my father has been wrongly written as SUBHASH SINGH in my 10th and 12th educational documents. The actual name of my father is SUBHASH CHAND, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YOGITA
[Signature]

It is for general information that I, GULAM ABBAS S/o TAHSEEN ABBAS, R/o Plot No. 79 Zaidi Apartment, Sarfabad, Sector-73, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of my wife has been wrongly written as MRS. ANA ZAIDI in my minor son namely ARSH ABBAS ZAIDI aged 14 years in his school records. The actual name of my wife is HEENA ZAIDI which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GULAM ABBAS
[Signature]

It is for general information that I, ARYAN JAIN S/o PRAVEEN KUMAR JAIN, R/o A-120, PH-2, Vivek Vihar, Jhilmil H.O, East Delhi, Delhi-110095, declare that name of mine and my mother have been wrongly written as ARYAN KUMAR JAIN and JASHODA DEVI JAIN in my 10th and 12th Class Educational Documents. The actual name of mine and my mother are ARYAN JAIN and JASHODA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARYAN JAIN
[Signature]

It is for general information I, NAZIMA ZAIDI W/o SHABI ABBAS, R/o 79 Zaidi Apartment, Sarfabad, Sector 73, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of my mine has been wrongly written as Mrs. NAZMA ZAIDI in my minor son namely ALI HAMZA ZAIDI, aged 14 years in his School Records. The actual name of mine is NAZIMA ZAIDI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAZIMA ZAIDI
[Signature]

It is for general information that I, LEKH RAJ RANGRA S/o MEHAR SINGH, R/o K-2/472, Amrita Public School, Sangam Vihar, Mehrauli, New Delhi-110062, declare that name of my father and my mother have been wrongly written as MEHER SINGH RANGRA and SUKANYA DEVI RANGRA in my 10th and 12th class educational documents. The actual name of my father and my mother are MEHAR SINGH and SUKANYA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LEKH RAJ RANGRA
[Signature]

It is for general information that I, SERUDIN S/o SENNY KHUA, R/o 9/4517, First Floor, Gali No-5, Ajit Nagar, Gandhi Nagar, P.O. Gandhi Nagar, East Delhi-110031, declare that name of my father and my mother have been wrongly written as NAJMUDIN and SERON NISHA in my Passport No. M6822516. The actual name of my father and my mother are SENNY KHUA and SAHIRUN NISHA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SERUDIN
[Signature]

It is for general information that I, BEDPRAKASH S/o SURENDER KUMAR, R/o Hosue No.-110, Ward No.-2, Rewari Road, Mohalla Vikas Nagar, Narnaul, Haryana-123001, declare that name of my father and my mother have been wrongly written as SURENDER and MINAKSHI in my 10th and 12th educational documents. The actual name of my father and my mother are SURENDER KUMAR and MEENAKSHI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BEDPRAKASH
[Signature]

It is for general information that I, PRACHI RAI D/o GAGANDEEP, R/o 1089-Near Shani Mandir, Kamaon Colony, Naya Gaon, P.O.: Naya Gaon, Distt. SAS Nagar, Mohali, Punjab-160103, declare that name of mine has been wrongly written as PRACHI in my all educational documents. The actual name of mine is PRACHI RAI, respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRACHI
[Signature]

It is for general information that I, SANDEEP MASIH S/o MUNNA LAL, R/o Q-1/8B, Mohan Garden, Uttam Nagar, Delhi-110059, declare that the name of mine has been wrongly written as SANDEEP in my driving license No. DL 0920130228239. That actual name of mine is SANDEEP MASIH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP MASIH
[Signature]

It is for general information that I, MOHAMMAD AMIR S/o MOHD. ASLAM, R/o 91-A, Gali No. 15, Noor Nagar Jamia Nagar, Okhla, New Friends Colony, South Delhi, Delhi-110025, declare that name of mine and my wife have been wrongly written as MOHD. AMIR and SANA FIRDOUSH in my minor son namely MOHAMMED UMAR, aged 14 years in his school records. The actual name of mine and my wife are MOHAMMAD AMIR and SANA FIRDOUS, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD AMIR
[Signature]

It is for general information that, I, RITU SINGH W/o Late SUDHAKAR CHAUHAN, R/o New Adarsh Colony, Badaun, Uttar Pradesh-243601, declare that name of my minor son has been wrongly written as KRISHNA CHAUHAN in my minor son namely ARPIT CHAUHAN, aged 17 years in his Aadhar Card No. 876584903769. The actual name of my minor son is ARPIT CHAUHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITU SINGH
[Signature]

It is for general information that I, ROHIT S/o HUKAM SINGH, residing at H.No. 255, Gali No. 5, Jwala Nagar, Shahdara, Delhi-110032, declare that name of mine and my father have been wrongly written as ROHIT PAL and SHIVPAL in my education documents. The actual name of mine and my father are ROHIT and HUKAM SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHIT
[Signature]

It is for general information that I, PREM SINGH BISHT S/o ANAND SINGH BISHT, R/o Dharpur Chattarpur Ruderpur, Udham Singh Nagar, Uttarakhand-263153, declare that name of mine has been wrongly written as PREM SINGH BISHT in my 10th class educational documents. The actual name of mine is PREM SINGH BISHT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PREM SINGH BISHT
[Signature]

It is for general information that I, JYOTI KUMARI D/o PRADEEP GUPTA, R/o T-650/L3A, Gali No. 21, Durga Mohalla, Baljeet Nagar, Patel Nagar S.O. Central Delhi, Delhi-110008, declare that name of my mother has been wrongly written as GYATRI DEVI in my 10th class educational documents. The actual name of my mother is GAYATRI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JYOTI KUMARI
[Signature]

It is for general information that I, NASIM S/o JANI, R/o Mohalla Milkian, Kiratpur, Distt. Bijnor, Uttar Pradesh-246731, declare that name of mine has been wrongly written as MANGLU in my aadhaar card No. 5542 2536 9373. The actual name of mine is NASIM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NASIM
[Signature]

It is for general information that I, HANDEEP SINGH S/o RAJINDER SINGH, R/o M-51-S/F, Pocket-M, Chittaranjan Park, Delhi-110019, declare that name of mine and my father have been wrongly written as SANDEEP SINGH and MAHENDER SINGH in my Aadhar Card No. 9226 6756 7991. The actual name of mine and my father are HANDEEP SINGH and RAJINDER SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HANDEEP SINGH
[Signature]

It is for general information that I, ANNIE JUNEJA D/o SANJAY JUNEJA, R/o 67/8, Ashok Nagar, Tilak Nagar, Rajouri Garden, West Delhi, Delhi-110018, declare that name of my mother has been wrongly written as SANDHYA in my 10th and 12th class educational documents. The actual name of my mother is SANDHYA JUNEJA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANNIE JUNEJA
[Signature]

It is for general information that I, TAUHEED S/o SHAFIQUE AHMAD, R/o C-73, Ground Floor Front Side, Shaheen Bagh, Abul Fazal Enclave Part-2, Jamia Nagar, P.O. New Friends Colony, Distt. South Delhi, Delhi-110025, declare that name of my father and my mother have been wrongly written as MOHD SAFIQ and ZEENAT PARVEEN in my 10th and 12th educational documents. The actual name of my father and my mother are SHAFIQUE AHMAD and ZEENAT PRAVEEN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TAUHEED
[Signature]

It is for general information that I, JYOTI PAL D/o RAJKUMAR, R/o F-1/234, Sultan Puri, Distt. North West Delhi, Delhi-110086, declare that name of my mother has been wrongly written as RAJKUMARI in my all educational documents. The actual name of my mother is JAY KUMARI, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

JYOTI PAL
[Signature]

It is for general information that I, VEERPAL S/o VEDPAL, R/o H-40, Bhawanipur, Shahjahanpur Baijana, Aligarh, Uttar Pradesh-202133, declare that name of my minor daughter has been wrongly written as ARTI in my minor daughter namely BANDNA, aged 14 years in her aadhaar card No. 6812 0103 5118. The actual name of my minor daughter is BANDNA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VEERPAL
[Signature]]

It is for general information that I, MANPREET SINGH S/o Late Sh. JOGA SINGH, R/o H.No. B-37, Block-A, Kh. No. 33/2, Chander Vihar, Nangloi, West Delhi, Delhi-110041, declare that name of my father and my mother have been wrongly written as JOGGA SINGH and BALWINDER KAUR in my 10th and 12th class educational documents. The actual name of my father and my mother are JOGA SINGH and BALVINDER KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANPREET SINGH
[Signature]

It is for general information that I, IQBAL SINGH S/o PRITAM SINGH, R/o H.No. 1900, Near Badkhal Chouk, Sector No. 28, Faridabad Sector-29, PO: Faridabad Sector-29, Distt.: Faridabad, Haryana-121008, declare that name of my father has been wrongly written as SARDAR PRITPAL SINGH in Passport No. AD204419. The actual name of my father is PRITAM SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

IQBAL SINGH
[Signature]

It is for general information that I, AKSHAY KUMAR S/o KARAN SINGH, R/o C-59, Aman Vihar Colony, Mawana Road, Rajpura, Meerut, Uttar Pradesh-250001, declare that name of mine has been wrongly written as AKSHAY KUMAR SINGH in my minor daughter LAVI, aged 17 years in her 10th class educational documents. The actual name of mine is AKSHAY KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKSHAY KUMAR
[Signature]

It is for general information that I, MAHENDER KUMAR YADAV S/o RAM BABU YADAV, R/o B-43 Lal Qutar, Kali Mata Mandir, West Punjabi Bagh, Punjabi Bagh, West, Delhi-110026, declare that name of mine and my minor son have been wrongly written as MAHENDER KUMAR and LAKSHAY in my minor son aged 14 years in his School Records. The actual name of mine and my minor son are MAHENDER KUMAR YADAV and LAKSHAY YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHENDER KUMAR YADAV
[Signature]

It is for general information that I, SHIVANG GOLCHHA S/o SATISH GOLCHHA, R/o 13 Kothi, Park Street, Tal Katora Garden, New Delhi G.P.O., New Delhi Gp. New Delhi, Delhi-110001, declare that name of mine and my father have been wrongly written as SHIVANG SATISH GOCHHA and SATISH MALCHAND GOLCHHA in my Pan Card No-BRSPG9222Q. The actual name of mine and my father are SHIVANG GOLCHHA and SATISH GOLCHHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIVANG GOLCHHA
[Signature]

It is for general information that I, KAILASH S/o LAXMAN, R/o H. No. CN-112 Vivekanand Camp Part 2, Chanakyapuri, New Delhi, Delhi-110021, declare that name of my minor son has been wrongly written as NEERAJ in my minor son namely NEERAJ KUSHWAHA, aged 12 years in his OBC Certificate No. 90500000621018. The actual name of my minor son is NEERAJ KUSHWAHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAILASH
[Signature]

It is for general information that I, POONAM DEVI W/o RAMESH KUMAR BAITHA, R/o C-246, Indira Kalyan Vihar, Okhla Industrial Area Phase-I, Okhla Industrial Estate, South Delhi, Delhi-110020, declare that name of mine has been wrongly written as POONAM KUMARI in my minor daughter namely SIDHI KUMARI, aged 11 years in her school records. The actual name of mine is POONAM DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POONAM DEVI
[Signature]

It is for general information that I, MURAD KHAN S/o SAMSUDDIN, R/o F-257, Gali No.-20 Mittal Colony, Badarpur, Pul Pehladpur, P.O. Badarpur, Distt. South Delhi, Delhi-110044, declare that name of mine has been wrongly written as MURAD in my Service record. The actual name of mine is MURAD KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MURAD KHAN
[Signature]

It is for general information that I, KATYARMAL DHIRAJ PRAKASHRAO S/o Shri PRAKASHRAO KISANSA KATYARMAL, permanent R/o 6071, Prithaviraj Nagar, Behind Honda Showroom, Amravati Road, Daryapur, District Amravati, Maharashtra-444803, and Presently residing at 91(A), Sector-VIII, RK Puram, New Delhi 110022, declare that name of mine and my wife has been wrongly written as DHIRAJ KATYARMAL and SUSHMA KATYARMAL in my minor son's namely VIHAAN KATYARMAL, aged 10 years in his school records. The actual name of mine and my wife are KATYARMAL DHIRAJ PRAKASHRAO and SUSHMA DHIRAJ KATYARMAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KATYARMAL DHIRAJ PRAKASHRAO
[Signature]

It is for general information that I, BHAGAT RAJ S/o JILE SINGH. R/o 1593, Near Saini Chopal, 8 Biswa, Gurgaon, Haryana-122001, declare that name of my minor son has been Wrongly written as VANSHU in my minor son

VANSHU SAINI, aged 16 years in his school records. The actual name of my minor son is VANSHU SAINI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHAGAT RAJ
[Signature]

It is for general information that I, VIMLESH W/o ASHOK KUMAR GAUTAM, R/o House No. 14 Moter Market, Naya Bans, Sector-15 Noida, Gautam Budh Nagar, Uttar Pradesh-201301, declare that name of mine has been wrongly written as REKHA GAUTAM alias VIMLESH in my minor son namely LAKSHYA GAUTAM, aged 13 years in his school record. The actual name of mine is VIMLESH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIMLESH
[Signature]

It is for general information that I, MANISHA ARORA alias MANISHA MAHAJAN D/o PITANJALI MUNI MAHAJAN, Ex. Wife of GAURAV ARORA, R/o H. No. 5, Road No. 48, First Floor, West Punjabi Bagh, Punjabi Bagh, Delhi-110026, declares that I got divorce from my husband vide court decree HMA No. 1753/2023 dated 02.06.2023. Further I have changed my name and shall hereafter be known as MANISHA MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

MANISHA ARORA alias MANISHA MAHAJAN
[Signature]

It is for general information that I, SANJEEV KUMAR BASISTA S/o MAHAR CHAND BASISTA, R/o T-79/C Sarai Kale Khan, Hazrat Nizamuddin, South Delhi, Delhi-110013, declare that name of mine has been wrongly written as SANJEEV BASISTA in my minor daughter HARSHIKA BASISTA, aged 15 years in her class 10th marksheet and certificate. The actual name of mine is SANJEEV KUMAR BASISTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV KUMAR BASISTA
[Signature]

It is for general information that I, MOHAMMAD JAVED KHAN S/o MOHAMMAD YUNUS KHAN, residing at 806, Sheesh Mahal, Azad Market, North Delhi, Delhi-110006, declare that the name of mine and my wife has been wrongly written as JAVED KHAN and IRAM in my minor son namely ARHAAN KHAN, aged 14 years in his school record. The actual name of mine is MOHAMMAD JAVED KHAN and IRAM ASHRAF respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD JAVED KHAN
[Signature]

It is for general information that I, MOHAMMAD JAVED KHAN S/o MOHAMMAD YUNUS KHAN, residing at 806, Sheesh Mahal, Azad Market, North Delhi, Delhi-110006, declare that the name of mine has been wrongly written as JAVED KHAN in my minor son namely ARHAM KHAN aged 10 years in his school record. The actual name of mine is MOHAMMAD JAVED KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD JAVED KHAN
[Signature]

It is for general information that I, AMIT KUMAR JINDAL S/o DAYA KISHAN JINDAL, R/o 878, Sector-37, Arun Vihar, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of mine has been wrongly written as AMIT JINDAL in my minor daughter namely GINNI JINDAL, aged 13 years in her school records and Birth Certificate No. 6994. The actual name of mine is AMIT KUMAR JINDAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR JINDAL
[Signature]

It is for general information that I, NAMIT SHIVI S/o ISHWAR SINGH, R/o E-123, Sarita Vihar, Near Apollo Hospital, Sarita Vihar, South Delhi, Delhi-110076, declare that name of mine has been wrongly written as NAMIT SHIVI SINGH in Driving License No. MH01 20110060668. The actual name of mine is NAMIT SHIVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAMIT SHIVI
[Signature]

It is for general information that I, CHAND S/o RAM KIRPAL SAH, R/o H. No. 21, Gali No. 02, Meethapur Extn., Part-3, Badarpur, South Delhi, Delhi-110044, declare that name of my father has been wrongly written as RAM KRIPAL SAH in my 10th class educational document. The actual name of my father is RAM KIRPAL SAH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHAND
[Signature]

It is for general information that I, ADITYA KUMAR S/o RAKESH, R/o U-354, Prem Nagar 2, Kirari Suleman Nagar, P.O. Sultanpuri C Block, Distt.: North West Delhi, Delhi-110086, declare that the name of my father has been wrongly written as RAKESH KUMAR in my 10th Class educational document. The actual name of my father is RAKESH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ADITYA KUMAR
[Signature]

It is for general information that I, ANOJ S/o DHANPAL SINGH, R/o House No. 64, Gali No. 2, Jagat Pur, Burari, North Delhi, Delhi-110084, declare that name of mine has been wrongly written as ANOJ KUMAR in my minor daughter namely HIMANSHI DEDHA, aged 17 years in her 10th educational documents. The actual name of mine is ANOJ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANOJ
[Signature]

It is for general information that I, RAJEEV KUMAR SINGH S/o PARAS NATH SINGH, R/o G-88 Top Floor, Sector-20, Noida, Gautam Buddha Nagar, Noida, Uttar Pradesh-201301, declare that name of my minor son has been wrongly written as ANKUSH RAJ in my minor son namely ANKUR SINGH, aged 13 years in his school records. The actual name of my minor son is ANKUR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV KUMAR SINGH
[Signature]

It is for general information that I, RAVINDER KUMAR S/o SHRI BHAGWAN, R/o H.No. 9, Vill. Main Chowk Sultan Pur Dabas, Sultan Pur Dabas, P.O.: Pooth Khurd, Distt. North West Delhi, Delhi-110039, declare that name of my father has been wrongly written as BHAGWAN in my 10th and 12th educational documents and Pan Card No. BWJPK9417M. The actual name of my father is SHRI BHAGWAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER KUMAR
[Signature]

It is for general information that I, BIMALA CHAUHAN W/o YOGESH KUMAR CHOUHAN, R/o 332, Churi Uttari, Subhash Nagar, Ray, Khalari, Ranchi, Jharkhand-829209, declare that name of mine has been wrongly written as VIMLA DEVI in my Aadhaar Card No. 9811 9649 7991. The actual name of mine is BIMALA CHAUHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BIMALA CHAUHAN
[Signature]

CORRIGENDA

Advt.-II/Corrigendum/5889/2025

In the Gazettee of India, Part-IV, Issue No. 31 (August 2-August 8, 2025), Page No. 3901, 2nd Column, 3rd para, the applicant old name may be read as 'BHUVNESH KUMAR' instead of 'BHUVENSH KUMAR' and 'signature of Guardian' may be read as 'signature (in existing old name)'.

Sd./ILLEGIBLE
for Assistant Controller (Business)

Advt.-IV/Corrigendum/32942/2025

In the Gazettee of India, Part-IV, Issue No. 28 (July 12-July 18, 2025), Page No. 3429, 2nd Column, the house number in address of applicant SUNIL KUMAR may be read as F21/904 instead of F21/1904.

Sd./ILLEGIBLE
for Assistant Controller (Business)

एनईआर एक्सपेंशन ट्रांसमिशन लिमिटेड

पंजीकृत कार्यालय: आरएमजेड इन्फिनिटी, 5वीं मंजिल, प्लॉट नंबर-15, उद्योग विहार फेज IV, सेक्टर 18,
गुरुग्राम – 122015, हरियाणा, भारत

CIN: U42201DL2024GOI439654 | फ़ोन नं.: 0124-4562000

सार्वजनिक सूचना

एनईआर एक्सपेंशन ट्रांसमिशन लिमिटेड, जिसका पंजीकृत कार्यालय आरएमजेड इन्फिनिटी, 5वीं मंजिल, प्लॉट नंबर-15, उद्योग विहार फेज IV, सेक्टर 18, गुरुग्राम – 122015, हरियाणा, भारत में है, भारत सरकार से आवेदन करना चाहता है/उसने आवेदन किया है कि विद्युत के ट्रांसमिशन के लिए विद्युत लाइनें बिछाने या विद्युत संयंत्र लगाने के लिए या टेलीफोनिक या टेलीग्राफिक संचारों के उद्देश्य से, जो कि कार्यों के उपयुक्त समन्वय के लिए आवश्यक है, विद्युत अधिनियम, 2003 के धारा 164 के अंतर्गत वे सभी शक्तियाँ प्रदान करने हेतु आवेदन करना चाहता है, जो शक्तियाँ टेलीग्राफ प्राधिकरण शासन द्वारा टेलीग्राफ की स्थापना या प्रबंधन करने या स्थापित एवं प्रबंधित किए जाने के उद्देश्य से टेलीग्राफ लाइनें बिछाने और खंभों को लगाने के संबंध में भारतीय टेलीग्राफ अधिनियम 1885 के अंतर्गत रखता है और उसके द्वारा निम्नांकित ट्रांसमिशन योजनाओं के लिए सर्वेक्षण, निर्माण, संस्थापन, निरीक्षण, स्तंभन एवं अन्य कार्य तथा आगे प्रवर्तन, परिचालन, रखरखाव एवं अन्य कार्य किए जाएंगे।

ट्रांसमिशन योजना का नाम: "नॉर्थ ईस्टर्न रीजन एक्सपेंशन स्कीम-XXV (NERES-XXV) भाग - ए".

इस योजना के अंतर्गत आने वाले कार्य:—

क्र.सं.	ट्रांसमिशन स्कीम का कार्यक्षेत्र
1	असम में नए 400 केवी बोरनगर (आईएसटीएस) स्विचिंग स्टेशन की स्थापना (भविष्य में 765 केवी तथा 220 केवी लेवल्स की स्थापना की जानी है)
2	बोरनगर (आईएसटीएस) में मौजूदा बोंगाईगांव (पावरग्रिड)-बालीपाड़ा (पावरग्रिड) 400 केवी डी/सी (क्वॉड) लाइन के दोनों सर्किट्स का लिलो
3	बोंगाईगांव (पावरग्रिड) सिरे से अलीपुरद्वार (पावरग्रिड)-बोंगाईगांव (पावरग्रिड) 400 केवी डीसी (क्वॉड) लाइन का डिस्कनेक्शन तथा अलीपुरद्वार (पावरग्रिड)-बोरनगर (आईएसटीएस) 400 केवी डी/सी (क्वॉड) लाइन बनाने के लिए बोरनगर (आईएसटीएस) सब स्टेशन पर टर्मिनेशन के लिए लाइन का एक्सटेंशन
4	बोंगाईगांव (पावरग्रिड) सिरे से बोरनगर (आईएसटीएस) सब स्टेशन तक अलीपुरद्वार (पावरग्रिड)- बोंगाईगांव (पावरग्रिड) 400 केवी डी/सी (क्वॉड) लाइन के बाद बनी अलीपुरद्वार (पावरग्रिड)- बोंगाईगांव (पावरग्रिड) 400 केवी डी/सी (क्वॉड) लाइन के प्रत्येक सर्किट में प्रत्येक सर्किट में बोरनगर (आईएसटीएस) सिरे पर 420 केवी, 1X80 MVAr स्विचेबल लाइन रिएक्टर की स्थापना (500 ओहम एनजीआर तथा एनजीआर बायपास व्यवस्था के साथ)
5	मौजूदा बोंगाईगांव (पावरग्रिड)-बालीपाड़ा (पावरग्रिड) 400 केवी डी/सी (क्वॉड) लाइन के दोनों सर्किट्स के लिलो के बाद बनी बोरनगर (आईएसटीएस)-बालीपाड़ा (पावरग्रिड) 400 केवी डी/सी (क्वॉड) लाइन के प्रत्येक सर्किट में बोरनगर (आईएसटीएस) सिरे पर 420 केवी, 1X63 MVAr स्विचेबल लाइन रिएक्टर की स्थापना (400 ओहम एनजीआर तथा एनजीआर बायपास व्यवस्था के साथ)

उपरोक्त ट्रांसमिशन योजना को विद्युत मंत्रालय, भारत सरकार द्वारा पत्र नं. 25-17/4/2025- PG दिनांक 13.01.2025, विद्युत अधिनियम, 2003 की धारा 68(1) के अंतर्गत अनुमोदित किया गया है।

इस योजना के अंतर्गत आवरित ट्रांसमिशन लाइनें निम्नांकित गाँवों, कस्बों और शहरों से होकर, उनके ऊपर से, आसपास से और बीच से होकर गुज़रेगी।

- बोंगाईगांव (पावरग्रिड) सिरे से अलीपुरद्वार (पावरग्रिड)-बोंगाईगांव (पावरग्रिड) 400 केवी डीसी (क्वॉड) लाइन का डिस्कनेक्शन तथा अलीपुरद्वार (पावरग्रिड)-बोरनगर(आईएसटीएस) 400 केवी डी/सी (क्वॉड) लाइन बनाने के लिए बोरनगर (आईएसटीएस) सब स्टेशन पर टर्मिनेशन के लिए लाइन का एक्सटेंशन

क्र. सं.	गावों के नाम	तालुका	जिला	राज्य/संघ राज्य/ राज्य क्षेत्र
1	<p>बंगलडोबा, कथलगुरी, हलुआडाल, श्यामगांव, रंगालीघाट, बेशरगांव, पखेरगुरी, टीलापारा, डेवरगांव, बालागांव, बालागांव बजार, बालाजन तिनाली, हाजीरागुरी, हल्दीबाड़ी, लौरीपारा, मंचरगांव, भूटियापारा, दियाजीझिरी, भुमकी (खलपाबारी), अंथाईबारी, नलजीबारी, भुमकी, बामुनीगांव, पकरीगुरी, हिनबिल, छलकाटी, चौटाकी, खालपाबारी, लातापारा, लातागांव, तारनगुरी, सालगुरी, सुतारपारा, डबरागांव, लबडांगगुरी, मानिकपुर, उत्तरलाटागांव, सिमलागुरी, कुंद्रा बासुगांव, नामघर, लाराईगांव, काकरमारी, लालमाती, बेनीबारी, बारा कुर्शाकाती, कुर्शाकाती, हरिगांव, खाग्राबारी, जराईगांव (तिलपारा), कौनियाभासा, चेदामारी, मौजाबारी, फेरगांव, निमागांव, देवलगुरी, खयारचली, बाताबारी, गिरजागांव, तिरीमारी, सकाती, नलबारी, भोतकोरा, फुलगुरी, तेंगनामारी, काकरमारी डोंग, काचुडोला, थुरीबारी, हेकईपारा, नेहालगांव, उलुबारी, गुआबारी, रामसाईधाम, घोरमारा, घोराबांधा एन, मोरा घोराबांधा एन, तकतारा, हंगसदाबा, पाथरगांव, हेगोरमार, जेंडरगांव, सुक्तिन, मैनाओबिली, बालागांव पीटी-ii, बालागांव पीटी-ii, शामुगांव, डियाजीजिरी, हलोवाडोल पीटी-i, अंताबारी, कथलगुरी नंबर i, हलोवाडोल पीटी-ii, कुंथईबारी, बामुनिगांव पीटी-i, बामुनिगांव पीटी-ii, हजारीगुरी, मोनचोरगांव, तरंगगुरी, लतारी, भुमकी पीटी-ii, चौटाकी पीटी-ii, चौटाकी पीटी-i, हाल्टुगांव एफ वी, उत्तर लोटागांव छेदामारी, उत्तर लोटागांव, खुदरा बासुगांव, जोरेगांव, चंदियागांव, कुएसाकती लाखोराज, कौनियाभासा उजान पारा, कौनियाभासा माजपारा, कौनियाचासा भातीपारा, भुटकुरा, कचुटोला, कुर्शाखाटी पीटी-i, मजाबारी, श्यामसिंगकिला, चोटो माजाबारी, देवलगुरी, फुलगुरी, बटगांव, गीरजामगांव, सकती उजानपारा, सकती भातीपारा, कठालपारा, रंगलिखाता पीटी ii, बालागांव पीटी ii, बालागांव पीटी i, हलोवाडोल पीटी i, कठलगुरी नंबर 1, हलोवाडोल पीटी ii, बामुनीगांव पीटी i, बामुनीगांव पीटी ii, कठालगुडी नंबर 2, सलाकाटी (सीटी), चौटाकी पीटी i, लालतारी, चौटाकी पीटी ii, भुमकी पीटी ii, दखिन डुबरागांव, उत्तर लोटागांव (राहत शिविर सहित), कौनियाभासा भातीपारा, फुकनगांव, कुर्साकाटी लाखोराज, कुर्साकाटी पीटी ii, 1 नंबर भुमकी, ट्रांगगुरी, कालीपुखुरी, 2 नं. हरिगांव-जोरेगांव, जोरेगांव (तिलापारा), कौनियाभासा (भातीपारा), अंताईबारी, नलजीबारी, काशीबारी, रंगालीखाता पीटी1, ब्रह्मपुर, चौटाकी, कालीपुखुरी, थाईगिरगुरी, 2 नंबर हरिगांव, बोरसोनगांव, पचिम देउलगुरी, छेदामारी, लातागांव, कौनियाभासा (भाटीपारा), सांतिपुर, उत्तर डुबरागांव, कुरमारी, हजारीगुरी, बेनीबारी, कासीबारी, लालतारी, दाखिन डुबरागांव, हाल्टुगांव, कौनियाभासा, बंगालपारा, बुटिया पारा, जमाईपारा, कुर्साकाती, सलाकाती बेनीबारी, भातीपारा, भातीपारा सकाती, सकाती, उत्तर लोटागांव, डोलोगांव, बासुगांव, सिमलागुरी, उलुबारी नेहालगांव, दियाजीजारी, बारागढ़, कुरासाकाटी पीटी ii, नेहलगांव, थुरिबारी, थुरिगुरी, भुटकुरा, सकाती भातीपारा, करहलगुडी नंबर 2</p>	कोकराझार	कोकराझार	असम
2	<p>नेहालगांव, उलुबारी, गुआबारी, रामसाईधाम, घोरामारा, घोराबांधा एन, मोरा घोराबांधा एन, तकतारा, हंगसदाबा, पाथरगांव, हेगोरमार, जेंडरगांव, सुक्तिन, थुनकुबारी, थियाबारी, धुपगुरी, कुमगुरी, दीपू कुमगुरी, भतरमारी, भलागुरी, काशीकात्रा, नीमगांव, अशराबारी, नलबारी, बकरा एन, धलापारा, अमगुरी, गोसाईगांव, डुलीगांव, डांगा एन, काजलगांव, सुंदरी, पक्षगुरी, सिबट्टा, डोलागांव, कृष्णापुर, बाताबारी, पद्मपुर, कालबारी, शूलमारी, बंधागुरी, काशीबारी, हुलमागांव, उजानिगांव, पुरबा एनखोरबारी, कदमतली, मैनागुरी, तंगाबारी, पश्चिम एनखोरबारी, हसरोबारी, बिलासपुर, हाथीपोटा, सोनापुर,</p>	सिडली	चिरांग	असम

<p>सिलफाटा, साथीपुर, सांतिपारा, सांतिपुर, बारतलाव, ढालीगांव, बोईखांगांव, सलीझारा, डांगईगांव, खालपारा, बारीगारा, भिरनगांव, कानीभुर एन, उजानबजार, बंदुगुरी, लारा डोंग, कुकुरमारी, चापागुरी, नेपालपारा, भेर भेरी, सिमलाबारी, हाब्रुबारी, कतरीबारी, दक्षिण अमगुरी, खागराबारी, पलाशगुरी, राउमारी, दौखानगर, राउमारी एन, मजाबारी, श्यामसिंगकिला, छोटो माजाबारी, देवलगुरी, फुलगुरी, तिरीमारी, बाटगांव, गिरजामगांव, सकती उजानपारा, सकती भाटीपारा, हेकाईपारा, काथालपारा, प्रेतगांव, श्यामथनाबारी, अंथाबारी, गेंदरगांव, धोपगुरी, दीपू, काशीकोत्रा पीटी-ii, काशीकात्रा, काशीजोत्रा नंबर 1, भौलागुरी, नामलपुर, सिडली, घोरामना, अमगुरी-ii, थुंगखु बारी, सिलघागरी, कोलोबारी काशीबारी, सोलमारी, डांगा गांव, पलाशबारी, उत्तर काजलगांव, राजाजन, मध्यम काजलगांव, सालझोरा, दखिन काजलगांव, मोंगलगांव, हुलमागांव नंबर 1, पचिम एनकोरबारी, पब एनकोरबारी, सिलपोटा, बिलाशपुरी, हालीपोटा, हसरावबारी, दखिन अमगुरी पीटी, कहिबारी नंबर 1, बैखुनगांव, चतीबोर गांव, सालिझोरा, भेरभेरी पीटी, बार्दालोवा पीटी, कुकुरमती पीटी, चपागुरी पीटी-i, चपागुरी पीटी-ii, कानिबारी नंबर 1, डेबोरबिल, डोलोगांव, कोलोबारी, पलंगसुगुरी नंबर 1, नांगलभोंगा, लेडोपारा, अदलगुरी नंबर 1, अदलगुरी नंबर 2, छोटो अमगुरी, अदलगुरी नंबर 3, अदलगुरी, पलांगसुगुरी नंबर 2, कहिबारी नंबर 2, रोवमारी, दौखा नगर पीटी-i, सुकनीपारा, खुमारपारा, पोपरागांव पीटी-i, दौखा नगर पीटी-ii, कहिबारी-i, कहिबारी-ii, गिरजांगांव, श्यामथाइबारी, अथियाबारी, कुमगुरी (पीपू), काशीकोत्रा नंबर 1, काशीकोत्रा पीटी 2, बासुगांव, नंबर i पकरीगुरी, नंबर ii, अमगुरी ii पकरीगुरी, बोरपाथर पीटी, बोंगाईगांव रिफाइनरी, चाटीबोर गांव, पब-एनकोरबारी, मानिकपुर, भेरभेरी, कुकुरमारी पीटी, धालिगांव पीटी, डोलाईगांव, सालबारी [पीटी], खरिजा ढोलाईगांव पीटी-i [पार्ट], चापागुरी पीटी ii, चापागुरी पीटी i, तुलसीझोरा, पबगुमरगांव, तंगुबारी नंबर 1, तंगुबारी नंबर 2, उगापारा, दौखा नगर पीटी i, दौखा नगर पीटी ii, पोपरागांव पीटी i, पोपरागांव पीटी ii, पबबोल्डी, सियालपारा, काशीकोत्रा, काशीकोत्रा नंबर 1, बटबरी, दक्षिण पद्मपुर, पचिम बिलासपुर, बिलासपुर, मध्यम बिलासपुर, न्यू दीमापुर, पलासगुरी, खाग्राबारी (डोलोगांव), 2 नंबर ओडलागुरी, कुकुरमारी, तिरीमारी, बटगांव, लबडांगुरी, उत्तर लोटागांव, गिजंगांव, तकतारा, मोजाबारी, श्यामथाईबारी, पाथरगांव, बालापारा, नामलपुर, भौलागुरी, जाओलियाबारी, निमगाव, कृष्णापुर, डांगाहिबारी, हुलमागांव नंबर 2, पचिम एनकोरबारी, दक्षिण पद्मपुर, पचिम बिलासपुर, सुभाईझार, डोमगांव, चोट्टो निलीबारी, खैरबारी, हसरावबारी, उत्तर हातिपोटा, हातिपोटा, मध्यम हसरावबारी, मदारपुर, अमगुरी, न्यू अमगुरी, कोलोबारी, खत्रीबारी, नेपालपारा, 2 नंबर ओडालगुरी, अदलगुरी, चेदामारी, नलबारी, गेंदारगांव, सकती, गियानपुरी, गोरेगांव, बंगलडोवा, डोलोगांव, प्रेतगांव, अथियाबारी, बामुनगांव, डांगशीबारी, हुलमागांव नंबर 2, सिलघागरी, पचिम हुलमागांव, काजलगांव, बिलासपुर, एनकोरबारी, डेबरगांव, बारीगारा, बिरहानगांव, नंगाभोगा, मानिकपुर, अदलगुरी नंबर 2, 2 नंबर दैखानगर, न्यू दीमापुर, देमापुर, पलाशगुरी, लौजीपारा, छोटो अमगुरी, भातीपारा, मजाबारी, फुलगुरी, गोसाईगांव, दखिन काजलगांव, नीलबारी, बोंगाईगांव, बारपाथर, देबोरगांव, बोंगाईगांव, नांगलभोंगा, धालिगांव, पलांगसुगुरी, अदलगुरी नंबर 3, खालपारा, पश्चिम गुमरगांव, लेडोपारा, थुरिगुरी, बंगलडोवा, कौनियाभासा उजानपारा, डुलीगांव, उलुबारी, तंगाबारी, सुंदरी, मध्यम काजलगांव, हुलमागांव नंबर 1, बारापथर, कुकुरिमारी पीटी, सालझोरा, पोपरागांव पीटी1, खुसरबगुरी नंबर 2, जियानपुरी रूपामोनी, गुआबारी, दबडांग पारा, मोंगलगांव, नांगलभोग, 1</p>			
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	नं. दौखानगर, मझराबारी, दहलपारा, नयापारा, खरिजा ढोलईगांव पीटी1, खरिजा ढोलईगांव			
3	पलांगशुगुरी, चिकापारा, नंगदरबारी, तुलसीझारा, पश्चिम दाइसमगुरी, लालीगुरी, तंगाबारी, बंगलाझोरा, छोटा अमगुरी, अदलगुरी, अमगुरी, गुमरगांव, मालीपारा, डोंगापेटा, सामुगांव दलापारा, नौडुबा, चारगांव, सौराबारी, खुजपबारी, कथलगुरी, समताइबारी, गबदापारा, डगरपारा नंबर 1, शिलबारी, सुभाईझार, पुरबा डेसमगुरी, कलझोरा, डगरपारा, हसरावबारी, भोगझोरा, मनाकासा, छोटा मनाकासा, चौधुरीपारा, समुगांव, गुआबारी, गेलसुगांव, कत्रीबारी, बसबारी, अंबारी, थुरिबारी, ब्रह्मपारा भालाटोल, सिन्नुबारी, उत्तरपारा, सिमलागुरी, सौरगुरी, दिमाझोरा, जेंगरेंगपारा, देवतारी, सुभलझार नंबर 1, हलीपारा, पोशलाबारी, बेटनापारा, खागराबारी, डुबरीबारी, चराईखोचरा, भालुकमारी, माराबारी, नामजलपारा, सोरी दलापारा, सोरी खमारगुरी, बोंगीपारा, उत्तर शिलबारी, शिलबारीबादीपारा, मखनागुरी, सोरल गलापारा, अचराबारी, भादुलीपारा, खैरागुडी, सगुनबारी, बाराबजार, खालपारा, बारीपारा, लौगांव, बार लौगांव, लौगांव गथईबारी, डांगागांव, कामरगांव, झकरा, बेसरगांव, मकरा डोलापारा, कलियागांव, हातिमारा, बोंगलझोरा, लौगांव भाटीपारा, मटियापारा, मकरा, दौराबारी, बिलकुबारी, विशपानी, बंदुगुरी, काशीबारी, गुंडामारा, देवानपारा, बटाबारी, लाहाटीपारा, खमारपारा, बागरगांव, सारागांव नंबर 2, एलेंगमारी, उलुबारी, बरगांव, खुंथलबारी, चिल्कागुरी, लबडांगगुरी, डेनालपारा, लारुगांव, पुरखोला, बेटबारी, दावागुरी, सोनाईखोला, सिमिलाबारी, अंधारगांव, चारगांव, विशडोबा, कालबारी, तकाईमारी, संताबारी, आलूखुंदा, फोलेश्वर, गोरार्ईमारी नंबर 2, गोरार्ईमारी नंबर 1, गोरार्ईमारी, लोरपारा, बल्लीमारी, खैरसाला, अब्दागुरी, दामोगांव, भंगनामारी, फुलेश्वर, चुलियाकाता, दातोरा, कुमुरिया, धुब्रिचर, मनाकाशा (पलंगबारी), बोगरीगुरी, नंदनपारा, बुरिखमार, उनेकुरी, पेरगांव, खुडनबारीपाथर, सिकापारा नंबर 2, बाल्डी नंबर 2, पबबोल्डो, पबगुमरगांव, तंगुबारी नंबर 1, तंगुबारी नंबर 2, मालीपारा नंबर 1, उगापारा, दौखा नगर पीटी-1, सौराबारी नंबर 1, खुसरबगुरी नंबर 1, संन्यासीबारी नंबर 1, सौराबारी नंबर 2, संन्यासीबारी नंबर 2, पोपरागांव पीटी-i, खुसरबगुरी नंबर 2, चामुगांव, उत्तरपारा नंबर 1, उत्तरपारा नंबर 2, डगरपारा नंबर 2, भुमकीपारा, मालीपारा नंबर 2, चोराईखोचोरा, सिलबारी, सिलबारी मोरापारा, मोनकोचा, बशबारी (अंबारी), सोवरी नंबर 2, बशबारी (अंबारी) नंबर 2, गोलासुगांव, चारापेट नंबर 1, भोलाताल नंबर 2, सिलबोर (आबादपारा), मोखोनागुरी, गोलापारा, मोइनागुरी, पचिममकरा, डोनालापारा, बोरीपारा नंबर 1, बोरीपारा नंबर 2, सोवारी नंबर 1, बोरोलौगांव, डोहलापारा नंबर 1, डोंगागांव नंबर 1, चिरांग, खमारगुरी, गरगांव नंबर 2, मकरा पाटकीगुरी, दोहालापारा, पबमकरा, दीवानपारा नंबर 1, बोरीपारा (बंडुगुरी), कोलियागांव, लसाटिपारा, डोंगागांव नंबर 2, भंडारा, भाटीपारा, चारगांव नंबर 1, मोतियापारा, कुंथाबारी, सिलीखागुरी, दीवानपारा नंबर 2, लारुगांव नंबर 1, सिलिखागुरी नं.2, लारुगांव नं.2, कवडी (सनाइकोला नं.2), बोवपारा, खरीजाविशपानी, पुरकोला, बेटबारी नं.1, बेटबारी नं.2, देवतारी (अलुखुंदा), कावाडी (सनाईकोला नंबर 1), धुपुरी, गोरेमारी नंबर 1, खरिजाविशपानी नंबर 1, बेदेलंगखैती, खरिजाविशपानी नंबर 2, गोरेमारी नंबर 2, गोरेमारी नंबर 3, अब्दागुरी नंबर 1, अब्दागुरी नंबर 2, दामुगांव, निजदामो गांव, टेकामारी, मोनाकोचा नंबर 1, सुलिकाता, मोनाकोसा नंबर 2, उजंडुवी, पलंगबारी नंबर 2, पलेंगबारी नंबर 1, पोपरागांव पीटी ii, पोपरागांव पीटी i, संन्याशिबारी नंबर 1, मोनकोचा [सिलबारी], चामुगांव, मझराबारी, बशबारी	विजनी	चिरांग	असम

	<p>[अंबारी] नंबर 2, बशबारी [अंबारी], सिलबोर [अबादीपारा], भोलाताल नंबर 1, दोहलापारा नंबर 2, कोचपारा, दोहलापारा नंबर 1, बोरीपारा बंडुगुरी कुंथईबारी, सिलिखागुरी नंबर 1, छोटोलावगांव नंबर 1, पुबखामरपारा, चारगांव नंबर 2, हवारगांव, कवाडी [सोनाइकोला नंबर 2], कावाडी [सोनाइकोला नंबर 1], देवतारी (अलुखुंदा), कुरसामारी, मानिकपुर, छोटो अमगुरी, मालीपारा (डोलोगांव), मालीप्रारा, खराबारी, पोस्लाबारी, कटुरीबारी, सोवारी नंबर 2, बोरोबजार, अमलाईगुरी, बोरोलाउगांव, गोयबारी, बेटबारी नंबर 1, बेदलंगखैती, नेपालपारा, उगापारा, घुमरगांव, थिंकलंगबारी, तुलसीझोरा, उत्तर बोलडी नंबर 2, नंबर 1 हसरावबारी, बेतनापारा, अमरागुरी, अशरबारी, बोरीपारा नंबर 1, बोरोलाउगांव, कोलियागांव, लसाटिपारा, गोंडामारा, लारुगांव, पुराकोला, बेटबारी, बेटबारी नंबर 2, आलूखुंडा, पनबारी, तिलापारा, सिलखागुरी, खरिजाबीशपानी, बेदलंगखैती, भटामारी, सुलियाकाता, अदलगुरी नंबर 3, मालीपारा, बंगलाझोरा, ओडालगुरी, बुरकादंगुरु नंबर 2, पुराडिया, भावरागुरी, बोरीपारा नंबर 2, हात्तिमारा, सिमलागुरी, बेटबारी, फुलकुमारी, शांतिपारा, बोवपारा, बल्लीमारा, अंधारगांव, बल्लीमारी, भाटोपारा, बागीदवारा, करेबारी, लेडोपारा, बालडी नंबर 1, नंगदरबारी, डोगरापारा, अबाडीपारा, हसरावबारी, अमलाईगुरी, पटकीगुरी, पबमकरा, फुलकुमारी, कुंथईबारी, लंगडापारा, उलुबारी, पोचिम बल्लीमारा, खरिजाबिसपानी, विशडोबा, बटबारी नंबर 1, बिसडोबा, कुशमारी, पोपरागांव पीटी1, नांगदोरबारी, गोलासुगांव, चारपेट नंबर 2, मझराबारी, सिलबारी, भोलाताल नंबर 2, लोवकुरीगुरी, मकरा पटकीगुरी, बोरीपारा, गुंडामारा, डेनाईपारा, कुशलाईगुरी, पटिलादाहा, बागरीगुरी, पाटकाटा नंबर 2, भगनामारी, धुपुरी, दौखा नगर पीटी1, सिसुबारी, तंगुबारी नंबर 2, मोनकोचा, मोंगोलिन, खुसरबगुरी, मोखोनागुरी, भेटगांव नंबर 1, भतुआबारी, कवाडी नंबर 2, कुर्शामारी, गोरार्ईमार नंबर 2, पलंगबारी नंबर 2, पटकटा, कंथागुरी, सारापेटा, चामुगांव, खुसराबगुडी नंबर 2, दहलपारा, बोरलेसिया गांव, मोतीपारा, चारगांव नंबर 1, कुशुलाईगुरी, गोरार्ईमारी, पलंगबारी, 1 नंबर, खुजुरापगुरी, सौराबारी नंबर 2, कथलगुरी, कोचपारा, भाटीपारा, दोहालापारा नंबर 1</p>			
4	<p>निजदाकुआ, सुकुंगबारी, काजियामाटी, पारागांव, उल्टाखुंडा एन, बोगरीगुरिपाथर, कामरगांव, खुदनबारीगांव, उदलगुरी, उत्तर चाफाकामार, चाफकामार, बारापेता, कटाझर नंबर 2, कलझारपाथरी नंबर 1, डोमनी, कटाझरपाथर, बाजेगांवपाथर, खैराबारी, बोगरापारा, बागीदावारा, उत्तर बुरीखमार, दोत्रा, दक्षिण बुरीखमार, कुमुरिया, बुरीखामर, पेरगांव, पेरगांव पाथर, सुकंजनी, निजडडोकुआ, सुकरंग बारी पाथर, सुकुंगबारी गांव, पोरा गांव, उन्नेकुरी, बोगरीगुरी पाथर, कमर गांव, खुदना बारी पाथर, कायस्ता गांव, जमादरबारी गांव, मैनामाथा पाथर, बोगनगुरी गाँव, भेटोमारे तुप, शिलबारी, खुदना बारी, जमादरबारी पाथर, गमारी गुरी, खुसराबारी, निमुआ, दलो गांव, तत्तार सबकामार, पब सबकामार, बंगसीबारी पाथर, सफाकमार, बंगसीबारी गांव, कटाजर पाथर, कटाजर गांव, डोमनी गांव, बेजेगाव पाथर, बाजे गांव, अट्टा गांव, खैरा बारी, मैराजार पाथर, मतंगा गांव, कचुगांव, सुनपोइरा, भकुआमारी, देकियाजानी गांव, कैमरी, भुनमाजा गांव, बोरगोपा बिलार पाथर, भाटो पुखुरी, देकियाजानी पाथर, बनमाजा पाथर, ऐखारी बिलार पाथर, बिलाशीपारा पाथर, कुचियाखंडा, बिलाशी पारा, मौरा झार, बारुगुआ, मोनाकोचा नंबर 1, तेकाईमारी, खरिजाबिशपानी नंबर 2, अब्दागुरी नंबर 2, दामुगांव, भंगनामारी, सुलिकाता (सुलियाकाता), पलंगबारी नंबर 2, पलंगबारी नंबर 1, निजदामो गांव, भतारमारी, संतारादाहा (समत्रा), पेरगांव,</p>	बरनगर	बारपेटा	असम

	<p>निजदोकुआ, दक्षिणबुरी खमार, अहोम पाथर, दुरमारी, खुदना बारी पाथर (खुदाबारी), बल्लीमारी, सुलियाकाटा, बागुरीगुरी, निजदाकु, बागुरीगुरी पाथर, ऑक्सीगुरी पाथर, बारपेता, बारपेता बागुरीगुरी, भेटोमारी टुप, बारपेता भेटोमारी टुप, भगनामारी, बागीदवारा, पनबारी, भटामारी, दतारा, दामुगांव, निजदाकु, चुक्रंगबारी गांव, कामरगांव, सुक्रंगबारी, मुखानबारी गांव, ऑक्सीगुरी पाथर, काजियामती, बागुरीगुरी, सुक्रंग बारीपाथर, मैनामाता पाथर, ओडालगुरी, कटाझार, बोरीपारा, भतरमारी, बल्लीमारी, बागिदवारा, कुमुरिया, बैरापुर, शाहपुर, पोरगांव, सुकरंगबारी पाथर, खुदनाबारी, खुदनाबारी पाथर, बागुरीगुरी पाथर, खरिजा बिजनी, बारपेता, हाटापारा, बोंगशीबारी, गोरेमारी नंबर 3, निजदामुगांव, उत्तर बुरीखमार, उत्तर बारनगर, चुक्रंगबारी गांव, कायष्टगांव, चुकरंगबारी, जमादरबारी, पुथिमारी, शाहपुर कायतागांव, गोबर्धना, कुशुलाईगुरी, पाटिलदाहा, भगनाबारी, खुदनाबारी पाथर, बारपेता रोड, कैबरी, सुपारिगुरी, पेरगांव पाथर, सुकंजनी, खैराबारी, डुमुरुगुरी, बाजेगांव, दोत्रा, दक्षिण बुरीखमार, भूतियापारा, पेरगांव, खैराबारीगांव, वामनीगांव, मैराझार पाथर, बाजेगांव, कटाझारगांव, जमादरबारी पथाट, मणिपुर, बारपेता रोड, उत्तर अथियाबारी, अथियाबारी, बेलताला, बाबूपारा, जकलीपाथर, गुवागाचा, निचुका, मैराझारगांव, जखोली, मैराझारपाथर, मारियाझार, कैयापारा, बाहबारी, खैरगुरी, बभारी</p>			
5	<p>मैनातिपाथर, रंगसारा, बांसपारा, बारापेता, पारागांव, भेटेमारीटुप, निचुका, गोबर्धन, हाटापारा, गमरगुरी, पश्चिम चाफाकमार, अक्सिगुरी, चाफकमार नंबर 1, पूरब चाफकमार, कटाझार, बंगसिबारी, डोलगांव, कटाझारपाथर, कटाझारगांव, उदागांव, बेजगांव, गमरी गुरी, खुसराबारी, निमुआ, डालो गांव, तत्तार सबकामार, पब सबकामार, बंगसीबारी पाथर, सफाकमार, बंगसीबारी गांव, कताजर पाथर, कताजर गांव, डोमनी गांव, बेजेगाव पाथर, बाजे गांव, आटा गांव, खैरा बारी, मैराजार पाथर, मतंगा गांव, कचुगांव, सुनपोइरा, भकुआमारी, देकियाजानी गांव, कैमरी, भुनमाजा गांव, बोरगोपा बिलार पाथर, भाटो पुखुरी, देकियाजानी पाथर, बनमाजा पाथर, ऐखारी बिलार पाथर, बिलाशीपारा पाथर, कुचियाखंडा, बिलाशी पारा, मौरा झार, बरुगुआ, काजियामती, सुक्रंग बारी पाथर, पोरा गांव, बोगरीगुरी गांव, बोगरीगुरी पाथर, भेटोमारे टुप, खुदना बारी, मैनामाथा पाथर, उदलगुरी गांव, शिलबारी, उत्तर सबकामार, जमादरबारी पाथर, शिलबारी, खुसुरा बारी, कामरगांव, उन्नेकुरी, उत्तर बुरीखमार, बारपेता, बारपेता भेटोमारी टुप, बारपेता कटाझार, घुरमारा, बोंगशीबारी, भाटापुखुरी, बनमाजा, देकियाजानी पाथर, रूपाफुली, सोनाफुली, खटालपारा, खुदनाबारी पाथर, उन्नेकुरी, पुथिमारी, ओडालगुरी, लबडांगुरी, मैनामाता पाथर, हातिडोल, मैनामाता गांव, ओडालगुरी गांव, खागराबारी, सफाकामार, डुमब्रुगुरी, घूरमारा, हातापारा, भाटापुखुरी, जेनग्रेन पारा, बनमाजा, राजधकमल, खुसुरा बारी, सोनाफुली, उलुबारी, खलहागुरी, खोलियागुरी पचिम कार्दाइगिरी, बागुरीगुरी पथार, सुकंजनी, बारपेता, खरिजाबारी, खरिजामती, खरिजा बिजनी, खुदनाबारी, निचुका, गोबर्धना, मैराझार, अलाईगुरी, निमुआ, कदमताल, भकुआमारी, सकोगुरी, खटालपारा, दलजानी, पश्चिम चेंगुलिया, चेंगुलिया, जमादरबारी पाथर, उत्तर अथियाबारी, डुमुरुगुरी, गांधारी पारा, जेंगरेगपारा, बिलाशीपारा गांव, रूपाफुली, पाटला, बारटारी, जमादरबारी, बारपेता रोड, पाथर, मैराझार गांव, मैराझारगांव, चामाटापारा, दक्षिण बिजनी, सरूपेता, कटाझार, तखलीबिलार पाथर, बंगसीबारी, भवानीपारा, गंडारी पारा, गोमुरा, बिलाशीपारा, बातिपार, गामरिगुरी, गोबर्धना, खागराबारी, चौरागुरी, होतापारा, डुमुरुगुरी, कल्पनिगांव, खुचराबारी गांव, राज ढाक माला, नरसिंहबारी, कुरीबिल, माटंगा,</p>	जलाह	बक्सा	असम

	बार फेनार पाथर, पाटला, कोचुगांव, दलजानी, सौदारभीथा, उत्तर बोरतारी, पनियालगुरी, मैराझार पाथर, जाखिलिबिलार पाथर, खैराबारीगांव, , बालीपुर, कालपानी, आनंदबाजार, साईबारी, उत्तर बरतारी, डुमरुगुरी, जेंगरेंगपारा, हुद्दुवा एन, राजा ढाकमोल, कालापानी, खुसरबारी, पथलागांव, गाजनपुर, बाजेगांव, बाजेगांवपाथर, उत्तर अथियाबारी, अथियाबारी, बोगरापारा, खैराबारी, मारियाझार			
6	डुमरुगुरी, कालापानी, निमोटा, उडुगांव, नलपारा, बुनमाजा, भातापुखुरी, कटाझार, बुनमाजरपाथर, इखरी, कुचियाखंडा, बिलासीपारा, खुसरबारी, मतंगा, डेकियाजानी, शोनपारा, बरगुवा, सारंगपारा, डेकियाजानिपाथर, बिलासीपारापाथर, तातिकुची, गोमुरा, कचुमारी, भोकुआमारी, कोइमारी, बार सुपाबिलारपाथर, सोनाफुली, रूपाफुली, उलुबारी, सियालमारी, मजारकुची, लोचिमा, बाथौगुरी, उत्तर बरतारी, दखिन बरतारी, सैतांगुरी, खोयालागुरी, कथलपारा, टेका, कदमतला, नलबारी पाम, हानिकुरा, डांगवापाथर, लेसरा, गणकपारा, बारबरी, कर्देगुरी, संटियाबारी, पब कर्देगुरी, चौलियाबारी, बंगती, सेकी, मातंगा गांव, कचुगांव, सुनपोइरा, भकुआमारी, देकियाजानी गांव, कैमरी, भुनमाजा गांव, बोरगोपा बिलार पाथर, भाटो पुखुरी, देकियाजानी पाथर, बनमाजा पाथर, ऐखारी बिलार पाथर, बिलाशीपारा पाथर, बिलाशी पारा, मौरा झार, बारगुआ, सोना फुली, रूपा फुली, चैतंगुरी, गोमुरा पाथर, गोमुरा गांव, भोगपुर, भलगुरी, लौआशूर, बरतारी, डेमचार पाथर, पोतार पाथर, पश्चिम कोर्डोई गुरी, मैध्या कोर्डोई गुरी, किआडोबा, नाओसरका पाथर, चौलिया बोरी, गोरा पिट, बागीमारी, सरूपेटा टाउन, बोरबोरी गांव, खैरा बारी, बाजेगांव पाथर (बेजागांवपाथर), कटाजर गांव, बंगसिबारी गांव, सोतो कामर, मजार कुची, पब-कोर्डोईगुरी, लिआडोबा (किआडोबा), सरूपेटा गांव, लुआशूर, बरगुआ (बुरागुआ), ऐखरी बिलार पथार, अट्टा गांव, बाजे गांव (बेजा), मैराझार पाथर, पचिम करदाईगुरी, पब करदाईगुरी, चौलियाबारीगांव, करदाईगुरी, खलहागुरी, दलजानी, खटालपारा, बार्तारी, सौदारविथा, सरूपेटा, सौदाविठा, सरूपेटा गांव, पातर पाथर, बोरबोरिगांव, बागुरीतारी, दारुपारा, सिंगिमारी, ओडालगुरी, पुथिमारी, मेधिकुची, हस्तिनापुर, चाकी, बरभीटा, बोरकुर, कटहबारी, डोलर पाथर, चारलपारा, बतुआ, कुरोबाहा, बाधेमारी, गारापीठ, कहारा, गेरुआपार, सरूपेटा, पूरन भवानीपुर, भोलागुरी, गुमुरा, बरगुआ, मेचपारा, गंडारीपारा, मैराझार गांव, सौदारविठा, सेकी, हथिना पुर, बोरभिठा, डोलोर पाथर, चारल पारा, टांगला, कहारा गांव, कुरोबाहा पटनार, बांगली पारा, सौपेटा टाउन, कैबारी, रौमारी, मेच पारा, पाटा गांव, गांधारी पारा, उत्तर अथियाबारी, अथाबारी, मणिपुर, जमादरबारी पथार, गजानपुर, पथला कॅम्प, आनंद बाजार, हटखोला, डोलजानी, हरिपुर, झुमरपाथर बीवी, सौदारभीटा, सुपाहीझार, पोटापाथर बीवी, डांगवापाथर बीवी, चिमलाताल सिमलाचल, भुलकागुरी बीवी, सौलाबारी, मैनार्जन, दलारपाथर, दलारपाथर कटहबारी, बाओटा, करिखावा, सरुबारी, डेकाभिठा, कुराबाहा, बारबर, अगास्टार, बागेमारी, जारबारी, बोरिलापारा, तंगलापारा, सपरबारी, दक्षिण भलागुरी, लोहाचूर, गारापिट, समतापारा, राउमारी, उत्तर मेस्पारा, गांधारीपारा, बरगुया, कुशकंद, मारियाझार, मैराझारपाथर, मैराझारगांव, खैराबारी, बोगरापारा, खैराबारीगांव, जखिलिबिलर पथार, मैराझार पथार, लौचुर, गुआगाचा, रोवमारी, पाटा, मजगांव, आनंदपुर, धुपालपारा, पब लोचूर, निज भवनीपुर, कालबारी, बंगालीपारा, गुमुरा पथार, किआडाबा, मेजरकुची, रूपाफुलीगांव, बनमाजापथर, ऐखरिबिलर पथार, अता, बाजेगांव, काटाझारगांव, बाजेगांव पथार, तखलीबिलर पाथर, अथियाबारी, गुवागाचा, माईगांव, बहबरी, धुपाल पारा, बाजे गांव, भवानीपुर, पुरबलुआसुर, गेरुआ	सरूपेटा	बाजाली	असम

पारा, गुनापारा, काइयापारा, खाईगुडी, लोहारचूर, दक्षिण मेशपारा, गुआगाछा आरएस, पटागांव, पब लोहारचूर, काशीरथारी, पुरान भवानीपुर, गेरुआपारा, कुशियाझार, भरेगांव, बार गुया, उदागांव			
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- ii. बोरनगर (आईएसटीएस) में मौजूदा बोंगाईगांव (पावरग्रिड)-बालीपाड़ा (पावरग्रिड) 400 केवी डी/सी (क्वॉड) लाइन के दोनों सर्किट्स का लिलो

क्र. सं.	गांवों के नाम	तालुका	जिला	राज्य/संघ राज्य/ राज्य क्षेत्र
1	उत्तर बारतारी, गणकपारा, लेसरा, बारबारी, सैतांगुरी, सियालमारी, कथलपारा, नलबारी पाम, कदमताला, कहारापाथर, कहारागांव, बागेमारी, सरूपेटा, उत्तर मेसपारा, बरगुया, भोगपुर, नलबारीपाम, कुशियाझार, गेरुआ पारा, बारतारी, हेमचर पाथर, पश्चिम कोडोई गुरी, पब-कोडोई गुरी, मैधया कोडोई गुरी, बेंगती, चौलिया बोरी, नाओसरका पाथर, उलुबारी, चैतंगुरी, गोरोम बजार, भरेगांव, देकियाजानी पाथर, बिलाशीपारा पाथर, तातिकुची, गोमुरा गांव, गोमुरा पाथर, बोरगोपा बिलार, कैमरी, रूपा फुली, सोना फुली, सोटो कामर, मजार कुची, पश्चिम कोडोई, पब-कोडोईगुरी, किआडोबा (किआडोरा), बंगती, काह दोबा, गाहे खंडा, कौर पारा, सुक-मनाह (सुकमनाहा), कुजारपीठ, कथलोर तारी, तापा, बामुन बारी, खंडार पार, कलजर, हेलनार पाम, इटारभेटा, बारबाला, बेतबारी गांव, बेतबारी पाथर, रंगदिया, हेलानारपम, सुकमानह, पुराभरल, गठियापारा, दायराबारी, अटागांव, कुजारपिट, कुजारपीठ, कथलोर तारी, तापा, बामुन बारी, सुआगपुर, कथलारतारी, बामुनबारी, फुलारगुरी, रंगियालरतारी, मारालारटारी, कमलपुर	बरनगर	बारपेटा	असम
2	दलारपाथर, बंगालीपारा, सपरबारी, बोरिलापारा, लोहाचूर, पल्ला एन, दक्षिण मेशपारा, गौगाछा आरएस, पटागांव, नंदपुर, माझगांव, गलिया, पूरन गलिया, गतीयापारा, कथलतारी, तापा, बनमाजर पाम, कौरपारा, कालीझार, कुजारपीठ, पश्चिम कथलतारी, सोना फूली, दक्षिण, रूपा फूली, उलुबारी, खोयालागुरी, मजारकुची, गोरा पिट, गोमुरा, नलबारी, समापतारा, भलागुरी, राउमारी, पब लोहाचूर, दक्षिण भालागुरी, पूरन भवानीपुर, धुपाल पारा, काशीरथारी, पब लोहारचूर, आनंदपुर, पुराभराई, रंगदिया गांव, सुखमानस, पल्लापरगांव, कर्देगुरी, पब कर्देगुरी, संतियाबारी, सेकी, चौलियाबाड़ी, बंगटी, टेका, हनीकुरा, गारापिट, तंगलापारा, अगास्टार, सरूपेटा, गेरुआपारा, जरबारी, भरेगांव, कटबारी, भवानीपुर, नामती, कथलोर तारी, बेताना, चिमलाताल, दखिन बरतारी, बरभीटा, त्तिस्तकुशी, कुशकंद, बाओटा, सरुबारी, टेकाभिता, कुरबाना, बारबर, माधापुर, बामुनबारी, कंडापारा, कुजारपथ, चिमाल, उदलगुरी, सालमारी, खोयाकगुरी, चौलाबाड़ी, डकारपाथर, बार गुया, भकगुरी, बारिकपारा, खंडारपारा, किआडोबा, संकुरा बजार, बागीमारी, बोरबोरी गांव, बंगली पारा, सरूपेटा टाउन, मिलन बजार, दक्षिण हाटी, बारुगुआ, बिलाशी पारा, बारगुवा, मेच पारा, रूमारी, पूरन भवानीपुर, कालबारी, जाराबारी, पुरबलुआसुर, पोरा भोरल, सुक-मनाह, हरि पुर, गाथी पारा, भोगपुर, सरूपेटा, गुआगाचा, बनमाजर पाम, रंगदिया, कौर पारा, पाटा गांव, लुआशुर, खंडार पार, कालजर, पल्लारपार, काह डोबा, गाहे खंडा, हेलनार पाम, बटुआ, बिलाशीपारा पाथर, तातिकुची, गोमुरा गांव, गोमुरा पाथर, सरूपेटा गांव, बारुगुआ (बुरागुआ), गंदारी पारा, गेरुआ पारा, बंगली पारा (पारा बंगली), कहारा गांव, माज गांव, आनंद पुर, निज भवनीपुर, इटारभेटा, सुक-मनाह, गठी पारा (गाठिया पारा), बारबाला, बेतबारी गांव, बेतबारी पाथर, बामुन बारी, सानिकुरा, कहारागांव, चेकी मिनी, मैनामाती, कुरोबाहागांव, बरभिठा	सरूपेटा	बाजाली	असम

	<p>दलोरपाथर, कहारा पाथर, बटुवा पहाजी पारा, बटुवा बजार, बटुवा पाल्हाजी पारा, बंगालीपारा, कहारा, कुरोबाहा, चापर बारी, नकुची पाथर, कहारा पाथर, दायराबारी, भवानीपुर सत्रा, भवानीपुर, कुचियाखार गांव, माधबपुर, नकुचु गांव, नकुची, दलजानी, सोनाफुली, कैमरी, कचुगांव, डेकियाजानी पाथर, उत्तरमेच पारा, बिलाशीपारा, चमटापारा, सियालमारी, उत्तर मेच पारा, गांधारी पारा, रोवमारी दखिनपारा, महगांव, दक्षिण गांधारीपारा, गुवागाचा, रोउमारी, पल्लापार, हेलोनारपन, रंगदियापारा, खटालपारा, सुकमनाह, पचिम करदाईगुरी, पचिम करदाईगुरी-खटलपारा, चौलियाबारी-खटलपारा, चुलियाबारी, थेकर पाम, नलबारी पाम, टांगला पारा गारपिट, भोगपुर, सहपरवारी (सरूपेटा), लुवासुर, शापरवारी (सरूपेटा), पूरन भवानीपुर, गेरुआपार, कालबारी (भवानीपुर), झेन्नाविथा (भवानीपुर), बलारजन (भवानीपुर), कचित्तारी (भवानीपुर), हरिपुर (भवानीपुर), हरिपुर, पुरबलौशुर, सुकामना, सरुतापा (सुआपुर), अलागांव, कमालपुर, मजगांव, धुपापारा, पारा प्राथमिक, पचिम कार्दाईगुरी-खटालपारा, चौलियाबारी, नलबारी पाम गमुरा पाथर, जामातापारा, बुरगांव, अता, सरुतपा, भौकामारी, फुलगुरी, कथला, बिलासीपारापाथर, हेलोनारपाम, कालझर, हेबनार पाम, रंगदियागांव, कराइगुरी, बाघापारा, लाहरचूर, गुआगाचा, बाहबारी, उत्तर मेस्पारा, गांधारीपारा, बरगुया, बिलासीपारा, तातिकुची, बनमाजरपाथर, खटाल पारा, मौतुपुरी, बेन्नी बारी, गणकपारा, मासुआ, माईगांव, गावगाचा, गांधारी पारा, तखलीबिलर पाथर, मौरा झार, बाजे गांव, अतला गांव, कुचियाखंडा, बिलाशीपारा, बिलाशीपारा पाथर, ऐखारी बिल्लार पाथर, बनमाजा पाथर, भातो पुखुरी, डेकियाजानी पाथर, बोरगोपा बिलार पाथर, भुनमाजा गांव, डेकियाजानी गांव, भकुआमारी, कैमरी, कचुगांव, आनंदबाजार, चारल पाडा, बतुआ, कुरोबाहा गांव, कहारा गांव, राजाखाट, कुरोबाहा पाथर, कहारा पाथर, निज भवानीपुर, ना-कुची गांव, ना-कुची पाथर, दायरा बुरी, सुआगपुर, फुलोर गुरी, रंगियालोर तारी, रूपाफुली, डेकियाजानीपाथर, सोनाफुली, डेकियाजानी, सारंगपारा, बरगुवा, बार सुपाबिलारपाथर, कोइमारी, बथौगुरी, सिमलाचल, बार अलीमारी, पुथिमारी, सौलाबारी, पुराभरल, बनमाजरपाम, माजगांव, बेलगुरी, पाता, मेचपारा, गंदारीपारा, बारागुआ, मैराझार गांव, गुमुरा, रूपाफुलीगांव, पातर पाथर, बोरबोरिगांव, बागुरिरतारी, दारुपारा, सियालमारी, सिंगिमारी, ओडालगुरी, मेधिकुची, हस्तिनापुर, कटहबारी, बोरकुर, डोलर पाथर, चारलपारा, तंगला, कुरोबाहा, कहारा, कटला, कटला पाथर, मधुपुर, दतोरबोरी, नाओकुची, नाओकुची पाथर, बरकुर, कारिखावा, कुराबाहा, दंत्री, कहारागांव, कहारापाथर, डुमकुर</p>			
3	<p>बोरगोपा बिलार पाथर, कैमरी, सोना फुली, मजार कुची, रूपा फुली, डेकियाजानी पाथर, तातिकुची, बिलाशीपारा पाथर, गोमुरा गांव, बिलाशी पारा, उलुबारी, उत्तर बरतारी, कचुमारी, हाटखोला, डोलजानी, लोचिमा, हरिपुर, सौदारभिठा, सुपाहीझार, डांगवापाथर, बागुरिरतारी, सियालमारी, पुथिमारी, उदलगुरी, चिमलाताल, ओडलगुरी, हथिनापुर, बोरभिथा, डोलोर पाथर, बनमाजा पाथर, बारतारी, पोटार पाथर, सौदारविठा, बोरबोरी गांव, सोतो कामार, दारुपारा, पब-कोर्डोइगुरी, सेकी, डेकियाजानिपाथर, रूपाफुलीगांव, डेकियाजानिगांव, बरघोपा बिलोर पाथर, कायेमारी, उत्तर बोरतारी, कोचुगांव, पाटला, दलजानी, सौदोरभिथा, पनियालगुरी, हुदुखाता, माजोरकुची, सोनाफुली, बोरतारी</p>	जालाह	बक्सा	असम

मार्ग संरेखण की प्रति अधोहस्ताक्षरकर्ता के कार्यालय में उपलब्ध है। एतद्वारा आम जनता को इस नोटिस के प्रकाशन की तिथि से दो महीने के भीतर अधोहस्ताक्षरी के कार्यालय में लिखित रूप से प्रस्तावित ट्रांसमिशन का अवलोकन/प्रतिवेदन अधोहस्ताक्षरकर्ता के कार्यालय में कर सकते हैं और अधिक विस्तृत जानकारी एवं स्पष्टीकरण के लिए, कृपया यहाँ संपर्क करें:

नाम: श्री टी. अमरेन्द्रनाथ रेड्डी

पदनाम: डायरेक्टर

कार्यालय का पता: आरएमजेड इन्फिनिटी, 5वीं मंजिल, प्लॉट नंबर-15, उद्योग विहार फेज IV, सेक्टर 18, गुरुग्राम - 122015, हरियाणा, भारत

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सार्वजनिक सूचना

M/S प्रोजेक्ट नाइन रिनिवेबल पावर प्राइवेट लिमिटेड, जिसका पंजीकृत कार्यालय एस 2904, 29वीं मंजिल, वर्ल्ड ट्रेड सेंटर, ब्रिगेड गेटवे कैम्पस, 26/1, डॉ. राजकुमार रोड, मल्लेश्वरम, राजाजीनगर, बंगलुरु, कर्नाटक में है, निम्नलिखित संचरण योजनाओं हेतु बिजली के संचरण के लिए विद्युत लाइनें या विद्युत संयंत्र लगाने के लिए या टेलीग्राम लाइनें लगाने के संबंध में भारतीय टेलीग्राफ अधिनियम, 1885 के तहत टेलीग्राफ प्राधिकरण के पास आवश्यक कार्यों के उचित समन्वय के लिए आवश्यक टेलीफोनिक या टेलीग्राफिक संचार के प्रयोजन के लिए लाइनों व पोस्टों और सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, खड़ा करने और कमिश्निंग, संचालन, रखरखाव के बाद लिए जाने वाले अन्य कार्य करने के लिए विद्युत अधिनियम 2003 की धारा 164 के अंतर्गत सभी प्रकार के अधिकार प्रदान करने के लिए भारत सरकार को आवेदन करने का इच्छुक है।

ट्रांसमिशन योजना का नाम: कर्नाटक के गडग में 250 मेगावाट पवन ऊर्जा परियोजना के लिए मेसर्स प्रोजेक्ट नाइन रिन्यूएबल पावर प्राइवेट लिमिटेड को कनेक्टिविटी प्रदान करने के लिए ट्रांसमिशन सिस्टम में शामिल समर्पित ओवरहेड ट्रांसमिशन लाइन की स्थापना।

योजना के अंतर्गत शामिल कार्य :

1. मेसर्स प्रोजेक्ट नाइन रिन्यूएबल पावर प्राइवेट लिमिटेड (गांव: निदागुंडी, तहसील: गजेंद्रगड, जिला: गडग, कर्नाटक में स्थित) के जनरेशन पूलिंग स्टेशन से डी/सी टावरों पर समर्पित ओवरहेड ट्रांसमिशन लाइन 220 केवी एस/सी लाइन की स्थापना - गडग-II पीएस (आईएसटीएस एस/एस) 220 केवी एस/सी लाइन डी/सी टावर पर (लगभग लाइन की लंबाई-34 किमी)।

2. ट्रांसमिशन लाइन की लंबाई लगभग 34 किमी है, जिसमें से हल्लिगुडी गांव, मुंदरागी तालुक, गडग में 400/220 केवी पीजीसीआईएल गडग-II पीएस से प्रस्तावित 2-3 किमी लाइन एम/सी टावरों पर लागू की जाएगी।

उपरोक्त ट्रांसमिशन परियोजना को विद्युत मंत्रालय, भारत सरकार द्वारा अपने पत्र संख्या 25-17/115/2024-PG दिनांक 23.12.2024 के माध्यम से विद्युत अधिनियम, 2003 की धारा 68(1) के अंतर्गत अनुमोदन प्रदान किया गया है।

उपरोक्त योजना के अंतर्गत कवर की गई ट्रांसमिशन लाइनें आंध्र प्रदेश राज्य में निम्नलिखित गांवों, नगरों, शहरों से/ पर/ आसपास/ और बीच से गुजरेगी।

क्र. सं.	गांवों का नाम	तालुक	ज़िला	राज्य/ केंद्र शासित प्रदेश
1	निडगुंडी, नरेगल्	गजेंद्रगड	गडग	कर्नाटक
2	तिम्मापुर, हर्लापुर, कोट्टुमुचागी	गडग		
3	हळ्ळीगुडी	मुंडरगी		
4	यारेहानचिनाळ,बिन्नाळ	कुक्कनूर	कोप्पल	
5	तोंडीहाळ	यलबुर्गा		

मार्ग संरेखण की प्रति अधोहस्ताक्षरी के कार्यालय में उपलब्ध है। इसके द्वारा जनता को इस नोटिस के प्रकाशन की तारीख से दो महीने के भीतर अधोहस्ताक्षरी के कार्यालय को लिखित रूप में प्रस्तावित ट्रांसमिशन सिस्टम पर टिप्पणियाँ / प्रतिनिधित्व करने के लिए नोटिस दिया जाता है। जिन समाचार पत्रों में विज्ञापन प्रकाशित हुआ है उनका विवरण इस प्रकार है:-

समाचार पत्रों का नाम	राज्य
प्रजावाणी समाचार पत्र (कन्नड़)	कर्नाटक
राजस्थान पत्रिका समाचार पत्र (हिन्दी)	
डेक्कन हेराल्ड समाचार पत्र (अंग्रेजी)	

आपका धन्यवाद, हम बने रहेंगे,

आपका विश्वासी,

सुरेश एम

सहायक महाप्रबंधक,

मोबाइल नंबर : 9597755047

ईमेल : m.suresh@ayanapower.com

NER EXPANSION TRANSMISSION LIMITED

Registered office at RMZ Infinity, 5th floor, Plot No-15, Udyog Vihar Phase IV, Sector 18,
Gurugram – 122015, Haryana, India

CIN: U42201DL2024GOI439654 | Ph. No: 0124-4562000

PUBLIC NOTICE

NER Expansion Transmission Limited having its registered office at RMZ Infinity, 5th floor, Plot No.-15, Udyog Vihar Phase IV, Sector 18, Gurugram – 122015, Haryana, India, intends to apply/has applied to the Government of India to confer upon him all the powers under Section 164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the transmission scheme: “North Eastern Region Expansion Scheme-XXV (NERES-XXV) Part-A”.

Works covered under the scheme:

S.No.	Scope of the Transmission Scheme
1	Establishment of new 400 kV Bornagar (ISTS) switching station in Assam (765 kV and 220 kV levels to be established in future)
2	LILO of both circuits of existing Bongaigaon (Powergrid)-Balipara (Powergrid) 400 kV D/c (Quad) line at Bornagar (ISTS)
3	Disconnection of Alipurduar (Powergrid)-Bongaigaon (Powergrid) 400 kV D/c (Quad) line from Bongaigaon (Powergrid) end and extension of the line for termination at Bornagar (ISTS) S/s so as to form Alipurduar (Powergrid)-Bornagar (ISTS) 400 kV D/c (Quad) line
4	Installation of 420 kV, 1x80 MVAR switchable line reactor (along with 500 ohm NGR and NGR bypass arrangement) at Bornagar (ISTS) end in each circuit of Alipurduar (Powergrid) -Bornagar 400 kV D/c (Quad) line formed after shifting of Alipurduar (Powergrid) -Bongaigaon (Powergrid) 400 kV D/c (Quad) line from Bongaigaon (Powergrid) end to Bornagar (ISTS) S/s
5	Installation of 420 kV, 1x63 MVAR switchable line reactor (along with 400 ohm NGR and NGR bypass arrangement) at Bornagar (ISTS) end in each circuit of Bornagar (ISTS)-Balipara (Powergrid) 400 kV D/ c (Quad) line formed after LILO of both circuits of existing Bongaigaon (Powergrid)-Balipara (Powergrid) 400 kV D/c (Quad) line

The above transmission project has been accorded approval by the Ministry of Power, Government of India, vide its letter No. 25-17/4/2025-PG dated 13.01.2025 under section 68(1) of the Electricity Act, 2003.

The transmission lines covered under the scheme will pass through, over, around, and between the following villages, towns and cities

- i. Disconnection of Alipurduar (Powergrid)-Bongaigaon (Powergrid) 400 kV D/c (Quad) line from Bongaigaon (Powergrid) end and extension of the line for termination at Bornagar (ISTS) S/s so as to form Alipurduar (Powergrid)-Bornagar (ISTS) 400 kV D/c (Quad) line

Sl. No.	Name of the Villages	Tehsil	District	State/U.T.
1	Bangaldoba, Kathalguri, Haluadal, Shyamgaon, Rangalighat, Beshargaon, Pakherguri, Tilapara, Debargaon, Balagaon, Balagaon Bazar, Balajan Tinali, Hajiraguri, Haldibari, Lauripara, Manchargaon, Bhutiyapara, Diyajihiri, Bhumki (Khalpabari), Anthaibari, Naljabari, Bhumki, Bamunigaon, Pakriguri, Hinbil, Chhalakati, Chautaki, Khalpabari, Latapara, Latagaon, Taranguri, Salguri, Sutarpara, Dubargaon, Labdangguri, Manikpur, Uttarlatagaon, Simlaguri, Knudra Basugaon, Namghar, Laraigaon, Kakarmari, Lalmati, Benibari, Bara Kurshakati, Kurshakati, Harigaon, Khagrabari, Jaraigaon (Tilapara), Kauniabhasa, Chedamari, Maujabari, Phergaon, Nimagaon, Dewalguri, Khayarchali, Batabari, Girjangaon, Tirimari, Sakati, Nalbari, Bhutkora, Phulguri, Tengnamari, Kakarmari Dong, Kachudola, Thuribari, Hekaipara, Nehalgaon, Ulubari, Guabari, Ramsaidham, Ghoramara, Ghorabandha N, Mora Ghorabandha N, Taktara, Hangsdaba, Pathargaon, Hegormar, Gendergaon, Suktin, Mainaobili, Balagaon Pt-I, Balagaon Pt-II, Shamugaon, Diajijiri, Halowadol Pt-I, Anthabari, Kathalguri No.I, Halowadol Pt-II, Kunthaibari, Bamunigaon Pt-I, Bamunigaon Pt-II, Hazariguri, Monchorgaon, Tarangguri, Latari, Bhumki Pt-II, Chautaki Pt-II, Chautaki Pt-I, Haltugaon F V, Uttar Lotagaon Chedamari, Uttar Lotagaon, Khudra Basugaon, Joregaon, Chandiagaon, Kuesakati Lakhraj, Kauniabhasa Ujan Para, Kauniabhasa Mazpara, Kauniachasa Bhatipara, Bhutkura, Kachutola, Kurshakhati Pt-I, Majabari, Shyamsinghilla, Choto Majabari, Deolguri, Fulguri, Batagaon, Girjamgaon, Sakati Ujanpara, Sakati Bhatipara, Kathalpara, Rangalikhata Pt II, Balagaon Pt II, Balagaon Pt I, Halowadol Pt I, Kathalguri No.1, Halowadol Pt II, Bamunigaon Pt I, Bamunigaon Pt II, Kathalguri No.2, Salakati (Ct), Chautaki Pt I, Laltari, Chautaki Pt II, Bhumki Pt II, Dakhin Dubargaon, Uttar Lotagaon (Including Relief Camp), Kauniabhasa Bhatipara, Fukangaon, Kursakati Lakhraj, Kursakati Pt II, 1no.Bhumki, Trangguri, Kalipukhuri, 2no.Harigaon-Joregaon, Joregaon (Tilapara), Kauniabhasa (Bhatipra), Anthaibari, Naljabari, Kashibari, Rangalikhata Pt1, Brahampur, Chautaki, Kalipukhuri, Thaigirguri, 2no. Harigaon, Borsongaon, Pachim Deulguri, Chedamari, Latagaon, Kauniabhasa (Bhatipra), Santipur, Uttar Dubargaon, Kukurmari, Hazariguri, Benibari, Kasibari, Laltari, Dakhin Dubargaon, Haltugaon, Kauniabhasa, Bangalpara, Vhutiya Para, Jamaipara, Kursakati, Salakati Benibari, Bhatipara, Bhatipara Sakati, Sakati, Uttar Lotagaon, Dologaoon, Basugaon, Simlaguri, Ulubari Nehalgaon, Diajijari, Baragarh, Kurasakati Pti, Nehalgaon, Thuribari, Thuriguri, Bhutkura, Sakati Bhatipara, Karhalguri No. 2	Kokrajhar	Kokrajhar	Assam
2	Nehalgaon, Ulubari, Guabari, Ramsaidham, Ghoramara, Ghorabandha N, Mora Ghorabandha N, Taktara, Hangsdaba, Pathargaon, Hegormar, Gendergaon, Suktin, Thunkubari, Thiabari, Dhupguri, Kumguri, Dipu Kumguri, Bhatarmari, Bhalaguri, Kashikatra, Nimagaon, Ashrabari, Nalbari, Bakra N, Dhalapara, Amguri, Gosaigaon, Duligaon, Danga N, Kajalgaon, Sundari,	Sidli	Chirang	Assam

Sl. No.	Name of the Villages	Tehsil	District	State/U.T.
	Pakshguri, Sibatta, Dholagaon, Krishnapur, Batabari, Padmapur, Kalbari, Shulmari, Bandhaguri, Kashibari, Hulmagaon, Ujanigaon, Purba Enkhorbari, Kadamtali, Mainaguri, Tangabari, Pashchim Enkhorbari, Hasraobari, Bilaspur, Hatipota, Sonapur, Silphata, Sathipur, Santipara, Santipur, Bartalao, Dhaligaon, Boikhangaon, Salijhara, Dangaigaon, Khalpara, Barigara, Bhirangaon, Kanibhur N, Ujanbazar, Banduguri, Lara Dong, Kukurmari, Chapaguri, Nepalpara, Bher Bheri, Simlabari, Habrubari, Katribari, Dakshin Amguri, Khagrabari, Palashguri, Raumari, Daukhanagar, Raumari N, Majabari, Shyamsingkilli, Choto Majabari, Deolguri, Fulguri, Tirimari, Batagaon, Girjamgaon, Sakati Ujanpara, Sakati Bhatipara, Hekaipara, Kathalpara, Pretgaon, Shymthnabari, Anthabari, Gendargaon, Dhoppuri, Dipu, Kashikotra Pt-II, Kasikatra, Kashijotra No.1, Bhaulaguri, Namalpur, Sidli, Ghoramana, Amguri-II, Thungkhu Bari, Silghagri, Kolobari Kashibari, Soulmari, Danga Gaon, Palashbari, Uttar Kajalgaon, Rajajan, Madhyam Kajalgaon, Saljhora, Dakhin Kajalgaon, Monglagaon, Hulmagaon No.1, Pachim Enkorbari, Pub Enkorbari, Silpota, Bilashpuri, Halipota, Hasrawbari, Dakhin Amguri Pt, Kahibari No.1, Baikhungaon, Chtibor Gaon, Salijhora, Bherbheri Pt, Bartalowa Pt, Kukurmati Pt, Chapaguri Pt-I, Chapaguri Pt-II, Kanibari No.1, Deborbil, Dologaoon, Kolobari, Palangsuguri No.1, Nangalbhonga, Ledopara, Adalguri No. 1, Adalguri No.2, Choto Amguri, Adalguri No.3, Adalguri, Palangsuguri No.2, Kahibari No.2, Rowmari, Daukha Nagar Pt-I, Sukanipara, Khumarpara, Popragaon Pt-I, Daukha Nagar Pt-Ii, Kahibari-I, Kahibari-II, Girjangaon, Shyamthaibari, Athiabari, Kumguri (Pipu), Kashikotra No 1, Kashikotra Pt 2, Basugaon, No .I Pakriguri, Amguri II, No. II Pakriguri, Borpathar Pt, Bongaigaon Refinery, Chatibor Gaon, Pub-Enkorbari, Manikpur, Bherbheri, Kukurmari Pt, Dhaligaon Pt, Dolaigaon, Salbari [Pt], Kharija Dholagaon Pt-I [Part], Chapaguri Pt II, Chapaguri Pt I, Tulsijhora, Pubgumargaon, Tangubari No. 1, Tangubari No. 2, Ugapara, Daukha Nagar Pt I, Daukha Nagar Pt II, Popragaon Pt I, Popragaon Pt II, Pubboldi, Sialpara, Kashikotra, Kashikotra No.1, Batabri, Dakshin Padmapur, Pachim Bilaspur, Bilashpur, Madhyam Bilashpur, New Dimapur, Palasguri, Khagrabari (Dologaoon), 2no.Odlaguri, Kukurmari, Tirimari, Batagaon, Labdanguri, Uttar Lotagaon, Gijangaon, Taktara, Mozabari, Shyamthaibari, Pathargaon, Balapara, Namalpur, Bhaulaguri, Jaoliabari, Nimagaon, Krishnapur, Dangahibari, Hulmagaon No. 2, Pachim Enkorbari, Daksin Padmapur, Pachim Bilaspur, Subhaijhar, Domgaon, Chotto Nilibari, Khayarbari, Hasrawbari, Uttar Hatipota, Hatipota, Madhyam Hasrawbari, Madarpur, Amguri, New Amguri, Kolobari, Khatribari, Nepalpara, 2no Odalguri, Adalguri, Chedamari, Nalbari, Gendargaon, Sakati, Giyanpuri, Goregaon, Bangaldoba, Dologaoon, Pretagaon, Athiabari, Bamungaon, Dangshibari, Hulmagaon No. 2, Silghagri, Pachim Hulmagaon, Kajalgaon, Bilaspur, Enkorbari, Debargaon, Barigara, Birhangaon, Nangabhoga, Manikpur, Adalguri No. 2, 2 no. Daukhangar, New Dimapur, Demapur, Palashguri, Laujipara, Choto Amguri, Bhatipara, Majabari, Fulguri, Gossaigaon, Dakhin Kajalgaon, Nilbari, Bongaigaon , Barpathar, Deborgaon, Bongaigaon, Nangalbhonga, Dhaligaon, Palangsuguri, Adalguri No.3, Khalpara, Paschim Gumargaon, Ledopara, Thuriguri, Bangaldova, Kauniabhasa Ujanpara, Duligaon, Ulubari, Tangabari, Sundari, Madhyam Kajalgaon, Hulmagaon No.1, Barapathar, Kukurimari Pt, Saljhora, Popragaon Pt1, Khusrabguri No.2, Giyanpuri Rupamoni, Guabari, Dabdang Para, Monglagaon,			

Sl. No.	Name of the Villages	Tehsil	District	State/U.T.
	Nangalbhoga, 1 no. Daukhanagar, Majhrabari, Dahalpara, Nayapara, Kharija Dholai gaon Pt1, Kharija Dholai gaon			
3	Palangshuguri, Chikapara, Nangdarbari, Tulshijhara, Pashchim Daisamguri, Laliguri, Tangabari, Bangaljhara, Chhota Amguri, Adalguri, Amguri, Gumargaon, Malipara, Dongapeta, Samugaon Dalapara, Naoduba, Charagaon, Saurabari, Khujrapbari, Kathalguri, Samtaibari, Gabdapara, Dagarpara No.1, Shilbari, Subhaijhar, Purba Daisamguri, Kaljhara, Dagarpara, Hasraobari, Bhogijhara, Manakasa, Chhota Manakasa, Choudhuripara, Samugaon, Guabari, Gelasugaon, Katribari, Basbari, Ambari, Thuribari, Brahmapara Bhalatol, Sibrubari, Uttarpada, Simlaguri, Sauraguri, Dimajhara, Jengrengpara, Deotari, Subhaljhar No.1, Halipara, Poshlabari, Betnapara, Khagrabari, Dubaribari, Charaikhochara, Bhalukmari, Marabari, Namjalpara, Soari Dalapara, Soari Khamarguri, Bongipara, Uttar Shilbari, Shilbariabadipara, Makhnaguri, Soari Galapara, Achrabari, Bhadulipara, Khairaguri, Sagunbari, Barabazar, Khalpara, Baripara, Laugaon, Bar Laugaon, Laugaon Gathaibari, Dangagaon, Kamargaon, Jhakra, Besargaon, Makra Dolapara, Kaliagaon, Hatimara, Bongaljhara, Laugaon Bhatipara, Matiapara, Makra, Daurabari, Bilkubari, Bishpani, Banduguri, Kasibari, Gundamara, Dewanpara, Batabari, Lahatipara, Khamarpara, Bagargaon, Saragaon No.2, Elengmari, Ulubari, Bargaon, Khunthalbari, Chilkaguri, Labdangguri, Denalpara, Larugaon, Purakhola, Betbari, Dawaguri, Sonaikhola, Similabari, Andhargaon, Chargaon, Bishdoba, Kalbari, Takaimari, Santabari, Alukhunda, Pholeshwar, Goraimari No.2, Goraimari No.1, Goraimari, Loarpara, Ballimari, Khairsala, Abdaguri, Damogaon, Bhangnamari, Phuleshwar, Chuliakata, Datora, Kumuria, Dhubruchar, Manakasha (Palangbari), Bogriguri, Nandanpara, Burikhamar, Unekuri, Peragaon, Khudnabaripathar, Sikapara No.2, Baldi No.2, Pubboldo, Pubgumargaon, Tangubari No. 1, Tangubari No. 2, Malipara No.1, Ugapara, Daukha Nagar Pt-1, Sourabari No.1, Khusrabguri No.1, Sannyashibari No.1, Sourabari No.2, Sannyashibari No.2, Popragaon Pt-I, Khusrabguri No.2, Chamugaon, Uttarpada No.1, Uttarpada No.2, Dagarpara No.2, Bhumkipara, Malipara No.2, Choraikhochara, Silbari, Silbari Morapara, Monkocha, Bashbari (Ambari), Sowari No.2, Bashbari (Ambari) No.2, Golasugaon, Charapet No.1, Bholatal No.2, Silbor (Abadpara), Mokhonaguri, Golapara, Moinaguri, Pachimmakra, Donalapara, Boripara No.1, Boripara No.2, Sowari No.1, Borolougaon, Dohalapara No.1, Dongagaon No.1, Chirang, Khamarguri, Gargaon No.2, Makra Patkiguri, Dohalapara, Pubmakra, Dewanpara No.1, Boripara (Banduguri), Koliagaon, Lasatipara, Dongagaon No.2, Bhandara, Bhatipara, Charagaon No.1, Motiapara, Kunthabari, Silikhaguri, Dewanpara No.2, Larugaon No.1, Silikhaguri No.2, Larugaon No.2, Kawadi (Sanaikola No.2), Bowpara, Kharijabishpani, Purakola, Betbari No.1, Betbari No.2, Deotari (Alukhunda), Kawadi (Sanaikola No.1), Dhupuri, Goremari No.1, Kharijabishpani No.1, Bedelangkhai, Kharijabishpani No.2, Goremari No.2, Goremari No.3, Abdaguri No.1, Abdaguri No.2, Damugaon, Nizdamo Gaon, Tekamari, Monakocha No.1, Sulikata, Monakosa No.2, Uzandubi, Palangbari No.2, Palengbari No.1, Popragaon Pt II, Popragaon Pt I, Sannyashibari No.1, Monkocha [Silbari], Chamugaon, Majhrabari, Bashbari [Ambari] No.2, Bashbari [Ambari], Silbor [Abadipara], Bholatal No.1, Dohalapara No 2, Kochpara, Dohalapara No 1, Boripara [Banduguri], Kunthaibari, Silikhaguri No.1, Chotolawgoan No.1, Pubkhamarpara, Charagaon No.2, Hawargaon, Kawadi	Bijni	Chirang	Assam

Sl. No.	Name of the Villages	Tehsil	District	State/U.T.
	[Sonaikola No.2], Kawadi [Sonaikola No.1], Deotari [Alukhunda], Kursamari, Manikpur, Choto Amguri, Malipara (Dologaoon), Maliprara, Kharabari, Poslabari, Katuribari, Sowari No2, Borobazar, Amlaiguri, Borolaugaon, Goybari, Betbari No1, Bedlangkhaiti, Nepalpara, Ugapara, Ghumargaon, Thinklangbari, Tulshijhora, Uttar Boldi No.2, No 1 Hasraobari, Betnapara, Amraguri, Ashrabari, Boripara No1, Borolaugaon, Koliagaon, Lasatipara, Gondamara, Larugaon, Purakola, Betbari, Betbari No2, Alukhunda, Panbari, Tilapara, Silkhaguri, Kharijabishpani, Bedlangkhaiti, Bhatamari, Suliakata, Adalguri No.3, Malipara, Bangaljhora, Odalguri, Burakadanguru No.2, Puradia, Bhawraguri, Boripara No2, Hatimara, Simlaguri, Batabari, Fulkumari, Santipara, Bowpara, Ballimara, Andhargaon, Ballimari, Bhatopara, Bagidwara, Karebari, Ledopara, Baldi No.1, Nangdarbari, Dograpara, Abadipara, Hasraobari, Amlaiguri, Patkiguri, Pubmakra, Phulkumari, Kunthaibari, Langdapara, Ulubari, Pochim Ballimara, Kharijabishpani, Bishdoba, Batbari No.1, Bisdoba, Kushamari, Popragaon Pt1, Nangdorbari, Golasugaon, Charapet No.2, Majhrabari, Silbari, Bholatal No.2, Lowkuriguri, Makra Patkiguri, Boripara, Gundamara, Denaipara, Kushlaiguri, Patiladaha, Bagariguri, Patkata No.2, Bhagnamari, Dhupuri, Daukha Nagar Pt1, Sisubari, Tangubari No.2, Monkocha, Mongolian, Khusrabguri, Mokhonaguri, Bhetagaon No.1, Bhatuabari, Kawadi No.2, Kurshamari, Goraimar No2, Palangbari No.2, Patkata, Kanthaguri, Sarapeta, Chamugaon, Khusrabguri No.2, Dahalpara, Borlesia Gaon, Motipara, Charagaon No.1, Kushulaiguri, Goraimari, Palengbari, Ino.Khujurapguri, Sourabari No.2, Kathalguri, Kochpara, Bhatipara, Dohalapara No.1			
4	Nijdakua, Sukrungbari, Kajiamati, Paragaon, Ultakhunda N, Bogriguripathar, Kamargaon, Khudnabarigaon, Udalguri, Uttar Chafakamar, Chafakamar, Barapeta, Katajhar No.2, Kaljharpathari No.1, Domani, Katajharpathar, Bajegaonpathar, Khairabari, Bograpara, Bagidawara, Uttar Burikhamar, Dotra, Dakshin Burikhamar, Kumuria, Burikhamar, Peragaon , Peragaon Pathar, Sukanjani, Nizddokua, Sukrung Bari Pathar, Sukurungbari Gaon, Pora Gaon, Unnekuri, Bogriguri Pathar, Kamar Gaon, Khudna Bari Pathar, Kayasta Gaon, Jamadarbari Gaon, Mainamatha Pathar, Bognguri Gaon, Bhetomare Tup, Shilbari, Khudna Bari, Jamadarbari Pathar, Gamari Guri, Khusrabari, Nimua, Dalo Gaon, Tttar Sabakamar, Pub Sabakamar, Bangsibari Pathar, Safakamar, Bangsibari Gaon, Katajar Pathar, Katajar Gaon, Domani Gaon, Bejegaon Pathar, Baje Gaon, Atta Gaon, Khaira Bari, Mairajar Pathar, Matanga Gaon, Kachugaon, Sunpoira, Bhakuamari, Dekiajani Gaon, Kaimari, Bhunmaja Gaon, Borgopa Bilar Pathar, Bhato Pukhuri, Dekiajani Pathar, Banmaja Pathar, Aikhari Bilar Pathar, Bilashipara Pathar, Kuchiakhanda, Bilashi Para, Maura Jhar, Barugua, Monakocha No.1, Tekaimari, Kharijabishpani No.2, Abdaguri No.2, Damugaon, Bhangnamari, Sulikata (Suliakata), Palangbari No.2, Palengbari No.1, Nizdamo Gaon, Bhatarmari, Santaradaha (Samtra), Peragaon, Nizdokua, Dakshinburi Khamar, Ahom Pathar, Duramari, Khudna Bari Pathar (Khudabari), Ballimari, Suliakata, Baguriguri, Nizdaku, Baguriguri Pathar, Oxiguri Pathar, Barpeta, Barpeta Baguriguri, Bhetomari Tup, Barpeta Bhetomari Tup, Bhagnamari, Bagidawara, Panbari, Bhatamari, Datar, Damugaon, Nizdaku, Chukrungbari Gaon, Kamargaon, Sukrungbari, Mukhanabari Gaon, Oxiguri Pathar,	Barnagar	Berpeta	Assam

Sl. No.	Name of the Villages	Tehsil	District	State/U.T.
	Kajiamati, Baguriguri, Sukrung Baripathar, Mainamata Pathar, Odalguri, Katajhar, Boripara, Bhatarmari, Ballimari, Bagidwara, Kumuria, Bairapur, Shahpur, Poragaon, Sukrungbari Pathar, Khudnabari, Khudnabari Pathar, Baguriguri Pathar, Kharija Bijni, Barpeta, Hatapara, Bongshibari, Goremari No.3, Nizdamugaon, Uttar Burikhamar, Uttar Barnagar, Chukrangbari Gaon, Kayashtagaon, Chukrungbari, Jamadarbari, Puthimari, Shahpur Kayatagaon, Gobardhana, Kushulaiguri, Patiladaha, Bhagnabari, Khudnabari Pather, Barpeta Road, Kaibari, Supariguri, Peragaon Pather, Sukanjani, Khairabari, Dumbruguri, Bajegaon, Dotra, Dakshin Burikhamar, Bhutiyapara, Peragaon, Khairabarigaon, Bamanigaon, Mairajhar Pathar, Bajegaon, Katajhargaon, Jamadarbari Pathar, Manipur, Barpeta Road, Uttar Athiabari, Athiabari, Beltala, Babupara, Jaklipathar, Guwagacha, Nichuka, Mairajhargaon, Jakholi, Mairajharpathar, Mariajhar, Kaiapara, Bahbari, Khairguri, Babhari			
5	Mainnaatipathar, Rangasara, Banspara, Barapeta, Paragaon, Bhetemaritup, Nichuka, Gobardhan, Hatapara, Gamrguri, Paschim Chafakamar, Aksiguri, Chafakamar No.1, Purab Chafakamar, Katajhar, Bangsibari, Dolgaon, Katajharpathar, Katajhargaon, Udagaon, Bejegaon, Gamari Guri, Khusrabari, Nimua, Dalo Gaon, Tttar Sabakamar, Pub Sabakamar, Bangsibari Pathar, Safakamar, Bangsibari Gaon, Katajar Pathar, Katajar Gaon, Domani Gaon, Bejegaon Pathar, Baje Gaon, Atta Gaon, Khaira Bari, Mairajar Pathar, Matanga Gaon, Kachugaon, Sunpoira, Bhakuamari, Dekiajani Gaon, Kaimari, Bhunmaja Gaon, Borgopa Bilar Pathar, Bhato Pukhuri, Dekiajani Pathar, Banmaja Pathar, Aikhari Bilar Pathar, Bilashipara Pathar, Kuchiakhanda, Bilashi Para, Maura Jhar, Barugua, Kajiamati, Sukrung Bari Pathar, Pora Gaon, Bogriguri Gaon, Bogriguri Pathar, Bhetomare Tup, Khudna Bari, Mainamatha Pathar, Udalguri Gaon, Shilbari, Uttar Sabakamar, Jamadarbari Pathar, Khusura Bari, Kamargaon, Unnekuri, Uttar Burikhamar, Barpeta, Barpeta Bhetomari Tup, Barpeta Katajhar, Ghuramara, Bongshibari, Bhatapukhuri, Bunmaja, Dhekiyani Pather, Rupafuli, Sonafuli, Khatalpara, Khudnabari Pathar, Unnekuri, Puthimari, Odalguri, Labdanguri, Mainamata Pathar, Hatidol, Mainamata Gaon, Odalguri Gaon, Khagrabari, Safakamar, Dumbruguri, Ghuramara, Hatapara, Bhatapukhuri, Jengren Para, Bunmaja, Rajdhakamal, Khusura Bari, Sonafuli, Ulubari, Khalhaguri, Kholiaguri Pachim Kardaigiri, Baguriguri Pathar, Sukanjani, Barpeta, Kharijabari, Kharijamati, Kharija Bijni, Khudnabari, Nichuka, Gobardhana, Mairajhar, Alaiguri, Nimua, Kadamtal, Bhakuamari, Sakoguri, Khatalpara, Dalajani, Paschim Chengulia, Chengulia, Jamadarbari Pather, Shilbari, Uttar Athiabari, Dumuruguri, Gandhari Para, Jengrengpara, Bilashipara Gaon, Rupafuli, Patla, Bartari, Jamadarbari, Barpeta Road, Bajegaon Pathar, Mairajhar Gaon, Mairajhargaon, Chamatapara, Dakshin Bijni, Sarupeta, Katajhar, Takhlililar Pathar, Bangsibari, Bhawanipara, Gandari Para, Gomura, Bilashipara, Batipar, Gamariguri, Gobardhana, Khagrabari, Chauraguri, Hotapara, Dumuruguri, Kalpanigaon, Khuchrabari Gaon, Raj Dhak Mala, Narsinghbari, Kuribil, Matanga, Bar Phenar Pathar, Patla, Kochugaon, Dalajani, Saudorbhitha, Uttar Bortari, Panialguri, Mairajhar Pathar, Jakhilililar Pathar, Khairabarigaon, Bamanigaon, Balipur, Kalpani, Anandabazar, Saibari, Uttar Bartari, Dumruguri, Jengrengpara, Hudduwa N, Raja Dhakmol, Kalapani, Khusarabari, Pathlagaon, Gajanpur, Bajegaon, Bajegaon Pathar, Uttar Athiabari, Athiabari, Bograpara, Khairabari, Mariajhar	Jalah	Baksa	Assam

Sl. No.	Name of the Villages	Tehsil	District	State/U.T.
6	Dumruguri, Kalapani, Nimota, Udugaon, Nalpara, Bunmaja, Bhatapukhuri, Katajhar, Bunmajarpalthar, Ikhari, Kuchiakhanda, Bilasipara, Khusarabari, Matanga, Dhekiajani, Shonpara, Barguwa, Sarangpara, Dhekiajanipalthar, Bilasiparapalthar, Tatikuchi, Gomura, Kachumari, Bhokumari, Koimari, Bar Supabilarpalthar, Sonaphuli, Rupaphuli, Ulubari, Sialmari, Majarkuchi, Lochima, Bathouguri, Uttar Bartari, Dakhin Bartari, Saitanguri, Khoyalaguri, Kathalpara, Tekka, Kadamtala, Nalbari Pam, Hanikura, Dangwapalthar, Lesra, Ganakpara, Barbari, Kardeguri, Santiabari, Pub Kardeguri, Chauliabari, Bangti, Seki, Matanga Gaon, Kachugaon, Sunpoira, Bhakuamari, Dekiajani Gaon, Kaimari, Bhunmaja Gaon, Borgopa Bilar Pathar, Bhato Pukhuri, Dekiajani Pathar, Banmaja Pathar, Aikhari Bilar Pathar, Bilashipara Pathar, Bilashi Para, Maura Jhar, Barugua, Sona Phuli, Rupa Phuli, Chaitanguri, Gomura Pathar, Gomura Gaon, Bhogpur, Bhalaguri, Lauashur, Bartari, Dhemchar Pathar, Potar Pathar, Paschim Kordo Guri, Maidhya Kordo Guri, Kiadoba, Naosarka Pathar, Chaulia Bori, Gora Pit, Bagimari, Sarupeta Town, Borbori Gaon, Khaira Bari, Bajegaon Pathar (Bejagaonpathar), Katajar Gaon, Bangsibari Gaon, Soto Kamar, Majar Kuchi, Pub-Kordoiguri, Liadoba (Kiadora), Sarupeta Gaon, Luashur, Barugua (Buragua), Aikhari Billar Pathar, Atta Gaon, Baje Gaon (Beja), Mairajar Pathar, Pachim Kardaiguri, Pub Kardaiguri, Chauliabarigaon, Kardaiguri, Khalhaguri, Dalajani, Khatalpara, Bartari, Saudarvitha, Sarupeta, Saudavitha, Sarupeta Gaon, Patar Pathar, Borborigaon, Bagurirtari, Darupara, Singimari, Odalguri, Puthimari, Medhikuchi, Hastinapur, Chaki, Barbhita, Borkur, Katahbari, Dolar Pathar, Charalpara, Batua, Kurobaha, Baghemari, Garapith, Kahara, Geruapar, Sarupeta, Puran Bhabanipur, Bholaguri, Gumura, Baragua, Mechpara, Gandaripara, Mairajhar Gaon, Saudarvitha, Ceki, Hathina Pur, Borbhitha, Dolor Pathar, Charal Para, Tangla, Kahara Gaon, Kurobaha Patnar, Bangli Para, Saupeta Town, Kaibari, Roumari, Mech Para, Pata Gaon, Gandhari Para, Uttar Athiabari, Athabari, Manipur, Jamadarbari Pathar, Gajanpur, Pathla Camp, Anand Bazar, Hatkhola, Dolajani, Hariapur, Jhumarpathar Bv, Saudarbhitha, Supahijhar, Potapathar Bv, Dangwapalthar Bv, Chimlatal Simlachal, Bhulkaguri Bv, Saulabari, Mainarjan, Dalarpalthar, Dalarpalthar Katahbari, Baota, Karikhawa, Sarubari, Dhekabhitha, Kurabaha, Barbar, Agastar, Bagemari, Jarbari, Borilapara, Tanglapara, Sapparbari, Dakshin Bhalaguri, Lohachur, Garapit, Samatapara, Raumar, Uttar Mespara, Gandharipara, Barguya, Kushakanda, Mariajhar, Mairajharpathar, Mairajhargaon, Khairabari, Bograpara, Khairabarigaon, Jakhilibil Pathar, Mairajhar Pathar, Lauchur, Guagacha, Rowmari, Pata, Majgaon, Anandapur, Dhupalpara, Pub Loachur, Nij Bhabanipur, Kalbari, Bangalipara, Gumura Pathar, Kiyadaba, Majorkuchi, Rupaphuligaon, Bunmajapalthar, Aikharibil Pathar, Ata, Bajegaon, Katajhargaon, Bajegaon Pathar, Takhlibilar Pathar, Athiabari, Guwagacha, Maigaon, Bahbari, Dhupal Para, Baje Gaon, Bhawanipur, Purbaluasur, Gerua Para, Gunapara, Kaiapara, Khaiguri, Loharchur, Dakshin Meshpara, Guagachha Rs, Patagaon, Pub Loharchur, Kashirthari, Puran Bhawanipur, Geruapara, Kushiajhar, Bharegaon, Bar Guya, Udagaon	Sarupeta	Bajali	Assam

- ii. LILO of both circuits of existing Bongaigaon (Powergrid)-Balipara (Powergrid) 400 kV D/c (Quad) line at Bornagar (ISTS)

Sl. No	Name of the Villages	Tehsil	District	State/U.T.
1	Uttar Bartari, Ganakpara, Lesra, Barbari, Saitanguri, Sialmari, Kathalpara, Nalbari Pam, Kadamtala, Kaharapalthar, Kaharagaon, Bagemari, Sarupeta, Uttar Mespara, Barguya, Bhogpur, Nalbaripam,	Barnagar	Berpeta	Assam

Sl. No	Name of the Villages	Tehsil	District	State/U.T.
	Kushiajhar, Gerua Para, Bartari, Dhemchar Pathar, Paschim Kordoi Guri, Pub-Kordoi Guri, Maidhya Kordoi Guri, Bengti, Chaulia Bori, Naosarka Pathar, Ulubari, Chaitanguri, Gorom Bazar, Bharegaon, Dekiajani Pathar, Bilashipara Pathar, Tatikuchi, Gomura Gaon, Gomura Pathar, Borgopa Bilar, Kaimari, Rupa Phuli, Sona Phuli, Soto Kamar, Majar Kuchi, Paschim Kordoi , Pub-Kordoiguri, Kiadoba (Kiadora), Bangti, Kah Doba, Gahe Khanda, Kaur Para, Suk-Manah (Sukumanaha), Kujarpith, Kathalor Tari, Tapa, Bamun Bari, Khandar Par, Kaljar, Helanar Pam, Itarbheta, Barbala, Betbari Gaon, Betbari Pathar, Rangdia, Helanarpam, Sukmanah, Purabharal, Gathiapara, Dairabari, Atagaon, Kujarpit, Kujarpith, Kathalor Tari, Tapa, Bamun Bari, Suagpur, Kathalartari, Bamunbari, Phularguri, Rangialartari, Maralartari, Kamalpur			
2	Dalarpathar, Bangalipara, Sapparbari, Borilapara, Lohachur, Palla N, Dakshin Meshpara, Guagachha Rs, Patagaon, Nandpur, Majhgaon, Galia, Puran Galia, Gatiapara, Kathaltari, Tapa, Banmajar Pam, Kaurpara, Kalijhar, Kujarpith, Paschim Kathaltari, Sona Phuli, Dakshin, Rupa Phuli, Ulubari, Khoyalaguri, Majarkuchi, Gora Pit, Gomura, Nalbari, Samapatara, Bhalaguri, Raumari, Pub Lohachur, Dakshin Bhalaguri, Puran Bhawanipur, Dhupal Para, Kashirthari, Pub Loharchur, Anandapur, Purabharai, Rangdiya Gaon, Sukhmanas, Pallapargaon, Kardeguri, Pub Kardeguri, Santiabari, Seki, Chauliabari, Bangti, Teka, Hanikura, Garapit, Tanglapara, Agastar, Surupeta, Geruapara, Jarbari, Bharegaon, Katbari, Bhawanipur, Namati, Kathalor Tari, Betana, Chimlatal, Dakshin Bartari, Barbhita, Tstikushi, Kushakanda, Baota, Sarubari, Dhekabhita, Kurabana, Barbar, Madhapur, Bamunbari, Kandapara, Kujarpath, Chimaal, Udalguri, Salmari, Khoyakguri, Chaulabari, Dakarpather, Bar Guya, Bhakguri, Barikpara, Khandarpara, Kiadoba, Sankura Bazar, Bagimari, Borbori Gaon, Bangli Para, Sarupeta Town, Milon Bazar, Dakshin Hati, Barugua, Bilashi Para, Baraguwa, Mech Para, Roumari, Puran Bhabanipur, Kalbari, Jarabari, Purbaluasur, Pora Bhoral, Suk-Manah, Hari Pur, Gathi Para, Bhogpur, Sarupeta, Guagacha, Bunmajar Pam, Rangdia, Kaur Para, Pata Gaon, Luashur, Khandar Par, Kaljar, Pallarpar, Kah Doba, Gahe Khanda, Helanar Pam, Batua, Bilashipara Pathar, Tatikuchi, Gomura Gaon, Gomura Pathar, Sarupeta Gaon, Barugua (Buragua), Gandari Para, Gerua Para, Bangli Para (Para Bengali), Kahara Gaon, Maj Gaon, Ananda Pur, Niz Bhabanipur, Itarbheta, Suk-Manah , Gathi Para (Gathia Para), Barbala, Betbari Gaon, Betbari Pathar, Bamun Bari, Sanikura, Kaharagaon, Cheki Mini, Mainamati, Kurobahagaon, Barbhitha Dalorpathar, Kahara Pathar, Batuwa Pahaji Para, Batuwa Bazar, Batuwa Palhaji Para, Banglipara, Kahara, Kurobaha, Chapar Bari, Nakuchi Pather, Kahara Pather, Dairabari, Bhawanipur Satra, Bhawanipur, Kuchiakhar Gaon, Madhabpur, Nakuchu Gaon, Nakuchi, Dalajani, Sonaphuli, Kaimari, Kachugaon, Dhekiajani Pathar, Uttarmechar Para, Bilashipara, Chamatapara, Sialmari, Uttar Mech Para, Gandhari Para, Rowmari Dakshinpara, Mahgaon, Dakshin Gandharipara, Guwagacha, Rowmari, Pallapar, Helonarpan, Rangdiapara, Khatalpara, Sukmanah, Pachim Kardaiguri, Pachim Kardaiguri -Khatalpara, Chauliabari-Khatalpara, Chuliabari, Thekar Pam, Nalbari Pam, Tangla Para Garapit, Bhogpur, Sahaparwari(Sarupeta), Luwasur, Shaparwari (Sarupeta), Puran Bhawanipur, Geruapar, Kalbari (Bhawanipur), Zebravitha (Bhawanipur), Balarjan (Bhawanipur), Kachitary (Bhawanipur), Haripur (Bhawanipur), Haripur, Purbalaushur, Sukamanah, Sarutapa (Suapur), Alagaon, Kamalpur, Majgaon, Dhupapara, Para Prathamik, Pachim Kardaiguri-Khatalpara, Chauliyabari, Nalbari Pam Gamura Pathar, Xhamatapara, Burgaon, Ata, Sarutapa, Bhaukamari, Phulguri, Kathala, Bilasiparapathar, Helanarpam, Kaljhar, Hebnar Pam, Rangdiyagaon, Karaiguri, Baghapara,	Sarupeta	Bajali	Assam

Sl. No	Name of the Villages	Tehsil	District	State/U.T.
	Laharchur, Guagacha, Bahbari, Uttar Mespara, Gandharipara, Barguya, Bilasipara, Tatikuchi, Bunmajarpthar, Khatal Para, Moutupuri, Benni Bari, Ganakpara, Masua, Maigaon, Gawagacha, Gandhari Para, Takhlibil Pathar, Maura Jhar, Baje Gaon, Atla Gaon, Kuchiakhanda, Bilashipara, Bilashipara Pathar, Aikhari Billar Pathar, Banmaja Pathar, Bhato Pukhuri, Dekiajani Pathar, Borgopa Bilar Pathar, Bhunmaja Gaon, Dekiajani Gaon, Bhakuamari, Kaimari, Kachugaon, Anandabazar, Charal Para, Batua, Kurobaha Gaon, Kahara Gaon, Rajakhat, Kurobaha Pathar, Kahara Pathar, Niz Bhabanipur, Na-Kuchi Gaon, Na-Kuchi Pathar, Daira Buri, Suagpur, Fulor Guri, Rangialor Tari, Rupaphuli, Dhekijanipathar, Sonaphuli, Dhekiajani, Sarangpara, Barguwa, Bar Supabilarpathar, Koimari, Bathouguri, Simlachal, Bar Alimari, Puthimari, Saulabari, Purabharal, Banmajarpam, Majgaon, Belguri, Pata, Mechpara, Gandaripara, Baragua, Mairajhar Gaon, Gumura, Rupaphuligaon, Patar Pathar, Borborigaon, Bagurirtari, Darupara, Sialmari, Singimari, Odalguri, Medhikuchi, Hastinapur, Katahbari, Borkur, Dolar Pathar, Charalpara, Tangla, Kurobaha, Kahara, Katla, Katla Pathar, Madhupur, Datirbori, Naokuchi, Naokuchi Pathar, Barkur, Karikhawa, Kurabaha, Dantri, Kaharagaon, Kaharapathar, Dumkur			
3	Borgopa Bilar Pathar, Kaimari, Sona Phuli, Majar Kuchi, Rupa Phuli, Dekiajani Pathar, Tatikuchi, Bilashipara Pathar, Gomura Gaon, Bilashi Para, Ulubari, Uttar Bartari, Kachumari, Hatkhola, Dolajani, Lochima, Haripur, Saudarbhita, Supahijhar, Dangwapathar, Bagurirtari, Sialmari, Puthimari, Udalguri, Chimlatal, Odalguri, Hathinapur, Borbhitha, Dolor Pathar, Banmaja Pathar, Bartari, Potar Pathar, Saudarvitha, Borbori Gaon, Soto Kamar, Darupara, Pub-Kordoiguri, Ceki, Dhekijanipathar, Rupaphuligaon, Dhekijanigaon, Barghopa Bilar Pathar, Kayemari, Uttar Bortari, Kochugaon, Patla, Dalajani, Saudorbhitha, Panialguri, Hudukhata, Majorkuchi, Sonaphuli, Bortari	Jalah	Baksa	Assam

Copy of the route alignment is available at the office of the undersigned. Notice is hereby given to the general public to make observation/representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing. For further particulars and clarifications please contact:

Name: Mr. T. AMARENDRANATH REDDY

Designation: Director

Office Address: RMZ Infinity, 5th floor, Plot No.-15, Udyog Vihar Phase IV, Sector 18, Gurugram – 122015, Haryana, India

Email Address Phone No. sangeet.attri@resonia.com/8745915399

PROJECT NINE REVEWABLE POWER PRIVATE LIMITED
(Formerly known as Ayana Renewable Power Nine Private Limited)

(CIN : U40100KA2020PTC139456)

Regd. & Corporate Office: S 2904, 29th Floor, World Trade Centre, Brigade Gateway Campus, 26/1,
Dr. Rajkumar Road, Malleswaram-Rajajinagar, Bangalore-560055.

Ph. No.: +91080-48511001 Email: contact@ayanapower.com

PUBLIC NOTICE

M/S PROJECT NINE RENEWABLE POWER PRIVATE LIMITED Regd office -2904, 29th floor, world trade center, Brigade gate way campus, 26/1, Dr.Rajkumar road, Malleswaram, Rajajinagar Banaglore-560055, India, intends to apply to the Government of India to confer upon in all the powers under Section-164 of the Electricity Act, 2003 , for placing/ laying of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the

Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes-

Name of the Transmission scheme - Installation of the dedicated overhead transmission line included in the transmission System for providing connectivity to M/S PROJECT NINE RENEWABLE POWER PRIVATE LIMITED for its 250 MW wind Power Project in Gadag, Karnataka.

Works cover under the scheme-

1. Installation of the dedicated overhead transmission line 220kv S/C line on D/C Towers from Generation pooling station of M/S PROJECT NINE RENEWABLE POWER PRIVATE LIMITED (Located in village: Nidagundi, Tehsil: Gajendragad, District: Gadag, Karnataka) – Gadag-II PS (ISTS S/s) 220kV S/c line on D/c tower (approx. line length-34 km).
2. Lenth of transmission line approx. 34km out of which 2-3 km of line Proposed from 400/220KV PGCIL Gadag-II PS at Halligudi Village, Mundaragi Taluk, Gadag would be implemented on M/C towers.

The above transmission project has been accorded approval by the Ministry of Power, Government of India, vide its letter no 25-17/115/2024-PG dated 23.12.2024 under section 68(1) of the Electricity Act, 2003.

The transmission lines covered under the scheme will pass through, over, around and between the following Talukas, Mandals, Block, Villages, Town & Cities in Karnataka state.

S. No.	Name of Villages	Taluk	District	State/U.T.
1	Nidagundi, Naregalla	Gajendragad	Gadag	Karnataka
2	Timmapura, Harlapura, Kotumuchagi	Gadag		
3	Halligudi	Mundargi		
4	Yarehanchinala, Binnala	Kukanura	Koppal	
5	Tondihala	Yelburga		

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the public to make observations / representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing.

The details of newspapers in which the advertisement has been published are as follows: -

Name of News papers	State
Prajavani News Paper (Kannada), Vijaya Karnataka (Kannada)	Karnataka
Rajasthan Pathrika News Paper (Hindi)	
Deccan Herald News Paper (English)	

Name: Shri SURESH M

Designation: Assistant General Manager Email.Address:m.suresh@ayanapower.com

Designated contact person number: -9597755047